

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF MAY 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-383/2025	01.05.2025	TATA CAPITAL LTD. VS. VIJAY SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-384/2025	01.05.2025	TATA CAPITAL LTD. VS. NARENDRA CHAUDHARY	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-385/2025	01.05.2025	TATA CAPITAL LTD. VS. SUGITA DEVI	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-412/2025	03.05.2025	TATA CAPITAL LTD. VS PRIYANKA SHARMA	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	02.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-479/2025	03.05.2025	GENETIX BIOTECH ASIA LTD. VS. ELITE LABS	MADHAV GAWRI	8700568976	madhav@rkgco.com	02.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-374/2025	05.05.2025	M/s. D.S. DIGITAL PVT. LTD. VS. GREENFIELD PUBLIC JUNIOR HIGH SCHOOL	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-375/2025	05.05.2025	SHIB DASS & SONS PVT. LTD. VS. SAI SALES CORPORATION	DEEPAK KOHLI	9811192957	Kohli.deepak@hotmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-487/2025	05.05.2025	BANK OF INDIA VS. KIRAN MISHRA	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP (I) COMM-417/2025	05.05.2025	TATA CAPITAL LTD. VS ANUJ KAUSHIK	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	03.05.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-236/2025	05.05.2025	CITY SWEEP SERVICES LLP VS. MUNICIPAL CORPORATION OF DELHI	SARAD KUMAR SUNNY	9958158853	saradksunny@gmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-237/2025	05.05.2025	VIJAY LAXMI VS. MADHU AGGARWAL	HARDIK AGGARWAL	7859984398	saradksunny@gmail.com	03.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-244/2025	07.05.2025	GOVIND RAM GUPTA VS. TARUNA GOEL	SUMMIT KAUSHAL	9810313802	summitkaushal@gmail.com	06.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-252/2025	09.05.2025	NARULA CONSTRUCTION COMPANY VS. MUNICIPAL CORPORATION OF DELHI	MONICA SHARMA	9870103234	monicasharmaandassociates@gmail.com	08.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-265/2025	09.05.2025	UCO BANK VS. ANURAG GUPTA	YOGESH KUMAR SHARMA	9968067667	Adv.yogeshsharma121@gmail.com	08.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-519/2025	13.05.2025	UNION BANK OF INDIA VS. RAVI DAYAL	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	09.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-526/2025	14.05.2025	HARLAL GUPTA VS. M/s. MH CONTAINERS PVT. LTD.	M.U. REHMAN	9811022221	murehman123@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-387/2025	14.05.2025	K.P. DIAMONDS LTD. VS. SIDDHI JEWELS LTD.	ANIL KUMAR BHARGAV	9211249216	Anilkumarbhargav@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-527/2025	14.05.2025	MABEL APPARELS PVT. LTD. VS. SAI ENTERPRISES	BRAHM PRAKASH SHARMA	9811894486	Advocate.brahm@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-528/2025	14.05.2025	JASWANT SINGH DABAS VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	13.05.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-22/2025	14.05.2025	NASEEM AHMED SIDDIQUE VS. FORTUNE TALKIES PVT. LTD.	SUKHBIR SINGH	9971452626	Sukhbir.singh.adv@gmail.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-535/2025	15.05.2025	SHILPA KHANNA VS. SOHAIL AHMED	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	14.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-555/2025	17.05.2025	UNION BANK OF INDIA VS. MADAN LAL ARORA	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	16.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-556/2025	17.05.2025	S.C. CHOPRA VS. NATIONAL INSURANCE CO. LTD.	RAJAT TANWAR	9716087553	Rajat.legalassist@gmail.com	16.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-266/2025	20.05.2025	NARSINGH DASS VS. PRASHANT BHIKHAN	NEERAJ GUPTA	9811267045	info@juslawoffices.com	19.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-578/2025	21.05.2025	PRATEEK JAIN VS. MOHAMMAD IMRAN	RAM PRAKASH SONI	9958430361	info@rpslegalsolution.com	20.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-270/2025	23.05.2025	O.P AND SONS TRADERS VS. RAMESH SINGH	RAMA SHARMA	9911855122	ramasharma4597@gmail.com	22.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-271/2025	23.05.2025	PREM NATH RAM SARUP EXPORTS PVT. LTD. VS. GAJENDRA SINGH RATHORE	MEHUL GUPTA	9899613344	mehulgupta123@gmail.com	22.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-419/2025	23.05.2025	VIKAS PUBLISHING HOUSE VS. SUVIDYA PRINTERS AND PUBLISHERS	NAVEEN KUMAR TRIPATHI	9810419936	naveentripathi3012@gmail.com	22.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-596/2025	24.05.2025	MOHAN LAL VS. BAJRANG DASS	HARISH KUMAR	9812132120	harish@barahamilegal services.com	23.05.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-612/2025	27.05.2025	LEVELUP EDUTECH TELEGRAM LLC	VS.	GAURAV PATEL	9455160761	tatwalawllp@gmail.c om	26.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-278/2025	27.05.2025	SNT AGRO INDUSTRIES PVT. LTD. VS. KRITY AGGARWAL		RAJESH KUMAR PANDEY	8920260088	Advocateakjain.associ ates@gmail.com	26.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-279/2025	28.05.2025	BINDAL SMELTING PVT. LTD. VS. SUMIT BANSAL		AMIT TEWARI	9818180025	Atanda.adv@gmail.co m	27.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	MISC. DJ-429/2025	28.05.2025	DMK ENTERPRISES VS. GANGA STEELS		ANIL KUMAR GARG	9811608883	anilgarg1996@gmail. com	27.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-626/2025	29.05.2025	EKLINGEE POLYMERS PVT. LTD. VS. SURENDRA TOMAR		LOVEKESH AGGARWAL	98733300964	lovekesh27@gmail.co m	28.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	MISC. DJ-440/2025	31.05.2025	GAURAV RATHI VS. LAKSHAY GUPTA		SATYA BHUSHAN	9810631754	stbhushan72@gmail. com	30.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-641/2025	31.05.2025	RELAXO FOOTWEARS LTD. VS. ASHOK KUMAR		MANOJ KUMAR	9868650379	manojkr_singh@gma il.com	30.05.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	OMP (I) (COMM)	OMP (I) (COMM)/389/2025	01-05-2025	TATA CAPITAL LTD Vs PUSHPENDRA YADAV		Vibhor Mathur(P),	9560425989	support@arvlawcham bers.co.in	30.04.2025
			306	CS (COMM)	CS (COMM)/469/2025	01-05-2025	M/s R K GOEL ABHEY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI		Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@ mail.com	29.04.2025

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			306	OMP (I) (COMM)	OMP (I) (COMM)/392/2025	01-05-2025	TATA CAPITAL LTD Vs MEGHA RAJ KABRA	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	29.04.2025
			306	Execution (Comm)	Execution (Comm)/232/2025	03-05-2025	STAR BIOMED PVT LTD Vs MAYKAR DIAGNOSTICS	Amit Chawla(P),	9718689708	amitchawlaadv@gmail. il.com	02.05.2025
			306	CS (COMM)	CS (COMM)/481/2025	03-05-2025	ABDUL RAHEEM Vs M/S METRRO WASTE HANDLING PVT LTD	SMUKHLIS Rehman(P),	9811022221	murehman123@gmail. l.com	02.05.2025
			306	Execution (Comm)	Execution (Comm)/231/2025	03-05-2025	DEVENDER KUMAR Vs SANDEEP SINGH	MANOJ KUMAR(P),	9958385162	akanshijain005@gmail. il.com	29.04.2025
			306	CS (COMM)	CS (COMM)/480/2025	03-05-2025	SONU BHATIA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.co m	03.05.2025
			306	CS (COMM)	CS (COMM)/482/2025	03-05-2025	LAXMI PUBLICATIONS PVT LTD Vs IFTEKHAR ALI KHAN	GAURAV KOCHHAR(P),	9582959560	rakeshk1987@yahoo. com	03.05.2025
			306	OMP (COMM)	OMP (COMM)/20/2025	06-05-2025	SRI SELVI INDANE GAS AGENCYAND ORS Vs GODREJ FINANCE LTD	Zareef Ahmad(P),	9643716457	mpsriviginesh@gmail. .com	03.05.2025
			306	OMP (COMM)	OMP (COMM)/18/2025	06-05-2025	MODERN IT SOLUTIONS LLP Vs SK SANITATIONS PRIVATE LIMITED	AVNEET SINGH SIKKA(P),	9871588055	sksharma@candidlex. com	06.05.2025

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			306	Misc DJ	Misc DJ/376/2025	06-05-2025	ICICI BANK Vs VAIBHAV TYAGI	OPAL TEWARI(P),	7017646424	solvemylegal@gmail. com	06.05.2025
			306	CS (COMM)	CS (COMM)/493/2025	06-05-2025	BHOLA RAM PAPERS AND POWER PVT LTD Vs UK PAPER CONVERTERS PVT LTD	Tarun Agarwal(P),	9999960284	advtarun1986@gmail .com	06.05.2025
			306	CS (COMM)	CS (COMM)/498/2025	06-05-2025	DR ROSHAN LAL AGGARWAL Vs MAYANK GUPTA	PANKAJ GUPTA(P),	9811022227	globaljurislawfirm@g mail.com	06.05.2025
			306	Execution (Comm)	Execution (Comm)/239/2025	06-05-2025	M/S METALON MARKETING Vs Bertech Engineering Company	MADHU BALANA GAUTAM(P),	NA	NA	06.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/423/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs SANJAY SINGH CHAUHAN	Karan Chhibber(P),	9560099232	NA	06.05.2025
			306	CS (COMM)	CS (COMM)/510/2025	08-05-2025	CORDOVA LEARNING SOLUTIONS PVT LTD Vs HARBANS BOOK DEPOT	manish kumar(P),	9871214093	manishchauhan48@g mail.com	07.05.2025
			306	Execution (Comm)	Execution (Comm)/255/2025	14-05-2025	LEVI STRAUSS AND CO Vs SHANKAR PRASAD	Shravan Bansal(P),	6201970125	unitedmark@uniteda ndunited.com	13.05.2025
			306	CS (COMM)	CS (COMM)/560/2025	19-05-2025	UMESH MITTAL Vs ANAND KUMAR	ANKIT KUMAR GUPTA(P),	9868543391	NA	17.05.2025

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			306	CS (COMM)	CS (COMM)/589/2025	22-05-2025	MOHSIN DEHLVI Vs SANAM HERBALS PVT LTD	Manoj malik(P),	8826302589	service@diwanadvoca tes.com	22.05.2025
			306	Execution (Comm)	ExCOMM - Award by Arb Comm/17/2025	23-05-2025	MONSTER ENERGY COMPANY Vs SUNNY SINGH AND ORS	Shravan Bansal(P),	6201970125	unitedmark@uniteda ndunited.com	22.05.2025
			306	CS (COMM)	CS (COMM)/593/2025	23-05-2025	SHAPES PRODUCTS PRIVATE LIMITED Vs BALAJI BARTAN BHANDAAR	Rohit Taneja(P),	9818040003	govind.rishi@acumen juris.com	22.05.2025
			306	OMP (COMM)	OMP (COMM)/25/2025	23-05-2025	M/S SS INTERNATIONAL Vs M/S SAHNI TRADING CORPORATION	Nitesh Ranjan(P),	9811013499	sksiwal11@gmail.com	22.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/434/2025	23-05-2025	TATA CAPITAL LTD Vs SUDHEER KUMAR JANGID	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	22.05.2025
			306	CS (COMM)	CS (COMM)/614/2025	27-05-2025	M/S NOCTURNAL Vs M/S HAVELLS INDIA LIMITED	Sumit Sharma(P),	9911953200	sumit.147@gmail.co m	23.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/446/2025	27-05-2025	TATA CAPITAL LTD Vs BUSHRA INFRATECH PRIVATE LIMITED	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	26.05.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/445/2025	27-05-2025	TATA CAPITAL LTD Vs ASSOCIATE BUILDER AND TRADERS	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	26.05.2025

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			306	Execution (Comm)	Execution (Comm)/280/2025	29-05-2025	ALMAS JEWELS PVT LTD Through its Director Mr Atul Jain Vs THE ORIENTAL INSURANCE COMPANYny LTD Through its Authorized Representative	KAJAL KESHWANI(P),	9971824432	advocates@lexpractic a.com	28.05.2025
			306	Misc DJ	Misc DJ/436/2025	29-05-2025	ARPIT KEYAL PROPRITOR OF M/S ASIAN FABRICS Vs PARVEEN AHUJA PROPERITOR OF M/S 95 FABRICS	SANKIT GUPTA(P),	8860353372	advocateankit1990@ gmail.com	28.05.2025
			306	CS (COMM)	CS (COMM)/624/2025	29-05-2025	M/S S N T AGRO LTD Vs SHRI NEMI CHAND SHARMA PROP OF M/s Raunak Trading Co	RAJESH KUMAR PANDEY(P),	8920260088	advocateakjain.associ ates@gmail.com	28.05.2025
			306	CS (COMM)	CS (COMM)/623/2025	29-05-2025	MANGLAGORI DEALERS PVT LTD Vs AVINASH ANCHAL	SANDEEP YADAV(P),	9911314422	malhotraadv@gmail.c om	28.05.2025
			306	CS (COMM)	CS (COMM)/632/2025	30-05-2025	VIKRAM VADEHRA Vs GURU HARKISHAN PUBLIC SCHOOL	sana yusuf(P),	9821276757	samyaknyaya@gmail. com	29.05.2025

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/379/2025	01.05.2025	TATA CAPITAL LTD. VS SATISH JAGDISH KHELANI	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	24.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/380/2025	01.05.2025	TATA CAPITAL LTD. VS AYUSH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	23.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/381/2025	01.05.2025	TATA CAPITAL LTD. VS ANURAG KUMAR &CO.	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	30.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/382/2025	01.05.2025	TATA CAPITAL LTD. MSNISH DIXIT	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	23.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 477/25	03.05.2025	M/S R.K.GOYEL ABHEY KUMAR JAIN VS M.C.D	A.K.TRIVEDI	9871441764	AKTRIVEDILAWOFF ICES@GMAIL.COM	01.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 500/25	07.05.2025	PANKAJ KUMAR VS CHANDAR SINGH	RAVINDER MALIK	9717458522	RAVINDERMALIK@ GMAIL.COM	05.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 506/25	08.05.2025	MOHAN GOEL VS SH. ABHISHEK JAIN	SUMIT KUMAR CHAUHAN	9599501822	SEMPER.FIDELIS.J US@GMAIL.COM	07.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 507/25	08.05.2025	AMIT KHANNA VS AS. AAMIR	VIKAS BHATIA	9811879676	VKSHT6@GMAIL.CO OM	06.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 512/25	09.05.2025	HINA KAUSAR VS M/S A.R.GARMENTS	RAJESH KUMAR SHARMA	9717447496	RAJESHSHARMA44 74@GMAIL.COM	07.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 518/25	13.05.2025	M/S REXINE CENTRE VS SAI EXIM	RAHUL KHANNA	8860004840	NO PROVIDED	09.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 541/25	16.05.2025	UNION BANK OF INDIA VS MR. SHUBHAM VERMA	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGHRA NOT@GMAIL.COM	15.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 542/25	16.05.2025	M/S SHANTI SWAROOP NIKHIL KUMAR VS BHATIA STORE & ORS	ABHIMANYU JHAMBHA	9218999999	AJ@ABHIMANYUJH AMBA.COM	14.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 553/25	17.05.2025	UNION BANK OF INDIA VS VIRENDER KUMAR	ALOK KUMAR	9911000126	ALOKADV2001@GM AIL.COM	07.05.2025

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 574/25	20.05.2025	RAHUL KUMAR GOLA VS HARISH SHARMA	SUNIL SATYARATHI	9811060737	SUNILSATYARATHI @YHOO.CO.IN	19.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 584/25	22.05.2025	M/S ADITYA INFOTECH LTD VS M/S GREEN IP SERVICES PVT. LTD	AMIT KUMAR SINGH	9871291420	JURISPRUDENCEo1 1@GMAIL.COM	20.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 586/25	22.05.2025	M/S A TO Z CHEMICALS VS M/S CONTINUOUS DYEING AND PRINTING MILLS	LOVEKESH AGGARWAL	9891947575	LOVEKESH27@GMA IL.COM	20.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 587/25	22.05.2025	RAKESH GUPTA VS RAMESH CHANDRA GUPTA	ARAV KAPOOR	9899426326	ARAVKAPOOR@OU TLOOK.COM	20.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/433/2025	23.05.2025	TATA CAPITAL LTD VS RAM PRAKASH BHANSALI	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	21.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 599/25	24.05.2025	ASHOK KUMAR RANA VS MCD	SATYHENDER KR. SINGH	9811161525	SKSINGH116@GMAI L.COM	23.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 602/25	26.05.2025	ASHWANI KUMAR JAIN VS MS SAKSHI JAIN	VIPIN ARORA	9313626324	VIPINARORAADVO CATE@GMAIL.COM	22.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 603/25	26.05.2025	NEERAJ AGGARWAL VS VIRENDER GUPTA	VIKRANT MITTAL	9868860486	VFVICTORY@GMAI L.COM	23.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/448/2025	27.05.2025	TATA CAPITAL LTD VS RAM KARAN	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	24.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP (I)COMM/449/2025	27.05.2025	TATA CAPITAL LTD VS SAAR TRADERS	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	24.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 629/25	30.05.2025	CANARA BANK VS MR. BALKISHAN & ANR	SUSHIL KUMAR RAI	9717568635	RAISUSHILO915@G LMAIL.COM	29.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COMM) 269/2025	23.05.2025	PURUSHOTAM DAS NARANJAN LAL VS CELESTIAL KNITS AND FAB PVT. LTD & ORS.	KAPIL SINGH	9811330059	K18A12@GMAIL.CO M	21.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COMM) AWARD BY ARB.COMM 16/2025	2305.2025	LEVIS STRAUSS AND CO. VS DHEERAJ CHOUDHARY	SHARAVAN BANSAL	6201970125	UNITEDMARK@UN ITEDANDUNITED.C OM	21.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)490/2025	06.05.2025	M/S STONE STUDIO V/S SAURABH KAHNDELWAL	JITIN MANNA	9873-558-888	MANNASSO247@G MAIL.COM	26.04.2025
			304	RECOVERY	CS (COMM)499/2025	07.05.2025	M/S LANDSEA IMPEX LTD V/S SUNIL KUMAR	PRAMOD KUMAR	9811-594-109	P.K.SINHA72@GMAIL L.COM	06.05.2025
			304	RECOVERY	CS(COMM)475/2025	03.05.2025	SERVESH GUPTA V/S KAPIL KUMAR	ATUL GUPTA	9810-862-405	ATULGUPTAADV@ HOTMAIL.COM	30.04.2025
			304	RECOVERY	CS (COMM)508/2025	08.05.2025	STATE BANK OF INDIA V/S SURENDER SINGH	JEEWAN PRAKASH	9810-099-243	JPGADVOCATE@G MAIL.COM	04.05.2025
			304	RECOVERY	CS (COMM)-540/2025	16.05.2025	HAR LAL GUPTA VS. M/S DAUS PACKAGING INDIA LTD.	SH. MUKHLIS REHMAN	9811022221	murehman123@gmai l.com	09.05.2025
			304	RECOVERY	CS (COMM)-543/2025	16.05.2025	AMIT KHANNA VS. DIMPY ANAND	SH. VIKASH BHATIA	9811379676	vksbht6@gmail.com	06.05.2025
			304	RECOVERY	CS (COMM)-544/2025	16.05.2025	AMIT KHANNA VS. ASHISH KHATRI	SH. VIKASH BHATIA	9811379676	vksbht6@gmail.com	06.05.2025
			304	RECOVERY	CS (COMM)590/2025	23.05.2025	ELITE ENTERPRISES V/S R.S. BUILDER	V.K.PURI	9811-059-395	PURIS_1@YAHOO.C O.IN	10.05.2025
			304	RECOVERY	CS (COMM)-609/2025	27.05.2025	M/S HPL ELECTRIC & POWER LTD. VS. KANAGASABAPRAKASH PRABAKARAN	SH. VIJAY PRAKASH	9136286998	jaswalsuniladvocate @gmail.com	11.05.2025
			304	RECOVERY	CS(COMM)638/2025	31.05.2025	SURYA ROSHNI LIMITED V/S ENVISION ELECTRONICS LLP	SHRIHAR TRIPATHI	9548-888-420	ADVOCATE.SHRIHA R@GMAIL.COM	29.05.2025
			304	RECOVERY	CS(COMM)639/2025	31.05.2025	BSES YPL V/S BABU LAL	VAIBHAV YADAV	9971-336-611	VAIBHAV.YADAV@ HOTMAIL.COM	29.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/486/2025	03-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi(P),	9810028098	rkgoelabheykumarjai n@gmail.com	02-05-2025
			305	RECOVERY	CS (COMM)/496/2025	05-05-2025	BHOLA RAM PAPERS AND POWER PVT LTD45 Vs PARAGON SALES PVT LTD	Tarun Agarwal(P),	9999960284	- advtarunl983@gmail. com	01-05-2025
			305	RECOVERY	CS (COMM)/504/2025	07-05-2025	PUNJAB NATIONAL BANK Vs VIKRAM SINGH		8800792205,	mohitrajadvocate@g mail.com	06-05-2025
			305	RECOVERY	CS (COMM)/502/2025	07-05-2025	STATE BANK OF INDIA Vs ASHOK KUMAR YADAV	JEEWAN PARKASH GUPTA(P),	9810099243	3PGADVOCATE@G MAIL.COM	02-05-2025
			305	RECOVERY	CS (COMM)/505/2025	07-05-2025	STATE BANK OF INDIA Vs Geeta	Suchita Dixit(P),	8896932838	agnihotrisuchitaDgm ail.com	06-05-2025
			305	RECOVERY	CS (COMM)/517/2025	08-05-2025	M/S SURYA ROSHNI LTD Vs M/S ML SOLARTECH PVT LTD	Vineet Jain(P),	9958127227	E-Mail id: vineetjain27@gmail.c om	30-04-2025
			305	RECOVERY	CS (COMM)/516/2025	08-05-2025	NISHA GAWARY Vs RAHIMULLAH	Abhinav Bhatia(P),	9999551989;	abhinavtfrabanriasso ciates.in:	07-05-2025
			305	RECOVERY	CS (COMM)/515/2025	09-05-2025	JITENDER KOHLI Vs M/S NKS MEDICAS AND ANR	SAROJ BAKSHI(P),	9818418301	duttasarojo9@gmail. com	06-05-2025
			305	RECOVERY	CS (COMM)/529/2025	13-05-2025	Addidas AG Vs She Zone By BB	aastha sharma(P),	9718209970	aastha(@th legist.com	024-05-2025
			305	RECOVERY	CS (COMM)/536/2025	15-05-2025	M/S WELD AND CUT ENTERPRISES Vs MRL COATER AND PLASTERS PVT LTD AND ANR	Vineet Taneja(P),	783866114	NA	13-05-2025

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			305	RECOVERY	CS (COMM)/549/2025	16-05-2025	KOTAK MAHINDRA PRIME LTD Vs HIMANSHU KALLA (BORROWER)	Kushal Kumar(P),	9958724670,	k us ha l.k umar@eru d ite l ea'q~a.	08-04-2025
			305	RECOVERY	CS (COMM)/548/2025	16-05-2025	COGOPORT PRIVATE LIMITED Vs S2M LOGISTICS INDIA PRIVATE LIMITED	Uday Kumar(P),	9810868162	advudaykumar@gmail l.com	08-05-2025
			305	RECOVERY	CS (COMM)/577/2025	20-05-2025	Shilpa Khanna Vs Vipul Sachdeva	SANTOSH KUMAR(P),	9313780408	SBPAND DY7 @Y AHOO. COM	14-05-2025
			305	RECOVERY	CS (COMM)/583/2025	21-05-2025	Vikas Sharma Vs M/s Gagan Pharmaceuticals and Others	Pradeep Kumar Bhardwaj(P),	9971929787	ADVPRADEEP1980 @GMAIL.COM	19-05-2025
			305	RECOVERY	CS (COMM)/601/2025	24-05-2025	Sudesh Bala Bhasin Vs Promila Dang	Sonali Malhotra(P),	9810006974	sunilmalhotraandass ociates@gmail.com	23-05-2025
			305	RECOVERY	CS (COMM)/485/2025		GENETIX BIOTECH ASIA LIMITED Vs ACCUTEST BIOLOGICS PRIVATE LIMITED	Madhav Gawri(P),	8700568976	madhav@rkuco.com	07-05-2025
			305	RECOVERY	CS (COMM)/547/2025		BECOTT FABRICS INDIA THR PARTNER SAHAJDEEP SINGH BHATIA Vs NOOR DEEP SINGH SAHWNEY	Shilpee Aggarwal(P),	9811408021	NA	09-05-2025

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6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/467/2025	CS (COMM)/467/2025	01-05-2025	GURCHARAN SINGH Vs M/S B D J International (CS AGENT)	Vandana Sharma	9313703302, 7982799692	vandanasharma@yahoo.com	27.04.2025
			410	OMP (I) (COMM)/378/2025	OMP (I) (COMM)/378/2025	01-05-2025	M/S TATA CAPITAL LTD Vs JAKIR JAKIR	Vibhor Mathur(P),	9560425909	support@arvlawchambers.co.in	29.04.2025
			410	OMP (I) (COMM)/400/2025	OMP (I) (COMM)/400/2025	02-05-2025	TATA CAPITAL LTD Vs AMAR SINGH CHOUDHARY	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.co.com	24.04.2025
			410	CS (COMM)/471/2025	CS (COMM)/471/2025	02-05-2025	M/S PHARMA PVT LTD Vs MAHADEV PHARMACEUTICALS	ANSHU KUMAR(P),	9871778720	anshukumar@gmail.com	01.05.2025
			410	CS (COMM)/484/2025	CS (COMM)/484/2025	05-05-2025	RAJNISH YADAV Vs MUNICIPAL CORPORATION OF DELHI	Satyajit Kumar(P),	9868088168	cinmoyassociates@gmail.com	23.04.2025
			410	CS (COMM)/497/2025	CS (COMM)/497/2025	06-05-2025	PUMA SE Vs GAURAV CHADHA	Prachi Gupta(P),	9911703098	prachigupta@pamsleagal.com	04.05.2025
			410	CS (COMM)/489/2025	CS (COMM)/489/2025	06-05-2025	M/s R K GOEL ABHAY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	01.05.2025

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			410	OMP (I) (COMM)/419/2025	OMP (I) (COMM)/419/2025	06-05-2025	TATA CAPITAL LTD Vs SHYAM SUNDER	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo o.com	01.05.2025
			410	Execution (Comm)/241/2025	Execution (Comm)/241/2025	07-05-2025	M/S DONEC APPARELS PVT LTD Vs M/S GULSHAN GARMENTS	Mohit Seth(P),			
			410	CS (COMM)/511/2025	CS (COMM)/511/2025	09-05-2025	PUMA SE Vs NAEEM TYAGI	Prachi Gupta(P),	9911703098	prachigupta@pamsle gal.com	04.05.2025
			410	ExCOMM - Award by Arb Comm/14/2025	ExCOMM - Award by Arb Comm/14/2025	13-05-2025	NARESH KUMAR GUPTA AND CO PVT LTD Vs GNCT DELHI	MOHD QADEER(P),			
			410	CS (COMM)/523/2025	CS (COMM)/523/2025	14-05-2025	UNION BANK OF INDIA Vs MOHINDER PAL AND ANR	ALOK KUMAR(P),	9911000126	alok.adv2001@gmail. com	08.05.2025
			410	CS (COMM)/531/2025	CS (COMM)/531/2025	15-05-2025	MS P K OVERSEAS PVT LTD Vs CHAMAN LAL SETIA EXPORTS LTD	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.c om	08.05.2025
			410	CS (COMM)/532/2025	CS (COMM)/532/2025	15-05-2025	MS P K OVERSEAS PVT LTD Vs CHAMAN LAL SETIA EXPORTS LTD	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.c om	08.05.2025

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			410	OMP (I) (COMM)/430/2025	OMP (I) (COMM)/430/2025	15-05-2025	TATA CAPITAL LIMITED Vs ITI KUMAR	HANISH BHOLA(P),			
			410	CS (COMM)/539/2025	CS (COMM)/539/2025	16-05-2025	M/S AHUJA BOOK COMPANY PVT LTD Vs M/S NOVA EDUCATIONAL SOCIETY	yogender gautam(P),	9810668042	yogendragautam.legal@gmail.com	09.05.2025
			410	OMP (COMM)/23/2025	OMP (COMM)/23/2025	16-05-2025	UNION OF INDIA Vs M/S AMBEY CONSTRUCTION CO	VARUN RAJPAL(P),			
			410	CS (COMM)/537/2025	CS (COMM)/537/2025	16-05-2025	M/S CHOUDHARY GEMS Vs M/S VARDHMAN SALES CORP	Hanit Sachdeva(P),	9811181360	anishvermaadvocate@gmail.com	06.05.2025
			410	CS (COMM)/558/2025	CS (COMM)/558/2025	19-05-2025	M/S MAHADEV ENTERPRISES THOROUGH ITS AR SH MOHAN LAL JAIN Vs KAILASH PROP OF M/S ADITYA ENGINEERING	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	15.05.2025
			410	CS (COMM)/559/2025	CS (COMM)/559/2025	19-05-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	08.05.2025
			410	CS (COMM)/567/2025	CS (COMM)/567/2025	20-05-2025	MS ARYA AND CO Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj	9560905884	asimnaeemadv@gmail.com	21.05.2025

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			410	CS (COMM)/569/2025	CS (COMM)/569/2025	20-05-2025	M/s SAKARNI PLASTER INDIA PVT LTD Vs Concept High con Private Limited	MAYANK AGGARWAL(P),	8588857704	office@verticallegal.i n	14.05.2025
			410	CS (COMM)/566/2025	CS (COMM)/566/2025	20-05-2025	ROYAL APPARELS Vs GURU ANGAD EXCLUSIF	PRIYANKA CHAUDHARY(P)	9811149343	yashthakur545@gmai l.com	16.05.2025
			410	OMP (I) (COMM)/440/2025	OMP (I) (COMM)/440/2025	24-05-2025	DCB BANK LTD Vs RAMPHAL 9917	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	21.05.2025
			410	CS (COMM)/595/2025	CS (COMM)/595/2025	24-05-2025	M/S GR ENTERPRISES Vs M/S HARYANA RICE MILLS	SCHERRY GUPTA(P),	9811056644	aseemnaeemadv@gm ail.com	21.05.2025
			410	OMP (I) (COMM)/439/2025	OMP (I) (COMM)/439/2025	24-05-2025	DCB BANK LTD Vs ASHISH MALIK	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	21.05.2025
			410	Counter Claim/27/2025	Counter Claim/27/2025	27-05-2025	VISHAL GUPTA AND ANR Vs RAHUL BANSAL	RAKESH KUMAR	41055222	info@credencelaw.co m.	27.05.2025
			410	CS (COMM)/607/2025	CS (COMM)/607/2025	27-05-2025	ROHIT KUMAR Vs THE NEW INDIA ASSURANCE COMPANY LTD	Rajesh Dwivedi	9811166662		22.05.2025

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			410	CS (COMM)/608/2025	CS (COMM)/608/2025	27-05-2025	M/S S K CONSTRUCTION CO Vs DELHI JAL BOARD	Shikha Goel(P),	8287634805		23.05.2025
			410	OMP (I) (COMM)/441/2025	OMP (I) (COMM)/441/2025	27-05-2025	VISHNU SHARMA Vs DELHI METRO RAIL CORPORATION LIMITED	vishnu sharma(P),	8447151507	bharatmal2@gmail.c om	24.05.2025
			410	CS (COMM)/618/2025	CS (COMM)/618/2025	29-05-2025	SUO EXPERTS PVT LTD Vs MOHAMMAD HILAL	Kunal Yadav(P),	8743904246	ch.aakash86@gmail.c om	24.05.2025
			410	OMP (I) (COMM)/459/2025	OMP (I) (COMM)/459/2025	29-05-2025	TATA CAPITAL LTD Vs RAJESH KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	24.05.2025
			410	OMP (I) (COMM)/460/2025	OMP (I) (COMM)/460/2025	29-05-2025	TARA CAPITAL LTD Vs RAJESH KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	24.05.2025
			410	CS (COMM)/619/2025	CS (COMM)/619/2025	29-05-2025	MAHABIR PRASAD MUNDRA Vs SOHAN LAL LAKHOTIYA AND ANR	GAURAV KUMAR(P),	9811753008, 8700205854		23.05.2025
			410	OMP (I) (COMM)/468/2025	OMP (I) (COMM)/468/2025	31-05-2025	M/S INDOSTAR CAPITAL FINANCE LTD Vs ARJUN KUMAR YADAV	VIMAL KHURANA(P),	9990241436	sourabh@firstassocia tes.in	19.01.2025

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			410	Execution (Comm)/234/2025	Execution (Comm)/234/2025	05-05-2025	PREM BAJAJ Vs ROHIT JI	T. R. GUPTA(P),	9811365932	trgupta32@gmail.com		
			410	Execution (Comm)/235/2025	Execution (Comm)/235/2025	05-05-2025	SUPER CASSETTES INDUSTRIES PVT LTD Vs K TV Varanasi	K.K. KHETAN	9810389109		01.05.2025	
			410	Execution (Comm)/268/2025	Execution (Comm)/268/2025	23-05-2025	M/S HICON ENGINEERING CO PVT LTD THROUGH ITS AR MR RAVI BAFNA Vs M/S GOPALA THERMOPACKS INDIA PVT LTD	Chirag Khurana(P),	85876969	advkhurana.chirag@gmail.com	13.05.2025	
			410	Execution (Comm)/276/2025	Execution (Comm)/276/2025	27-05-2025	M/S HARIHAR ENTERPRISES Vs M/S A K FIRE PROTECTION COMPANY	S.R. YADAV	8800521153	advsryadav1989@gmail.com	21.05.2025	
7	SH. KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	MUKESH CENTRAL	COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 395/2025	01.05.2025	TATA CAPITAL LTD. VS RAHUL SINGH	VIBHOR MATHUR	9560425989	NA	30.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 406/2025	02.05.2025	TATA CAPITAL LTD. VS MOHAMMED VAKEEL	SANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 407/2025	02.05.2025	TATA CAPITAL LTD. VS RAJENDRA KUMAR JATOLIYA	SANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.04.2025

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			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 408/2025	02.05.2025	TATA CAPITAL LTD. VS AKHILESH PRATAP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.04.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 473/2025	02.05.2025	M/S AGRICO ORGANICS LTD. VS K.P.R. CROPSCIENCE PVT. LTD.	AMANDEEP SINGH	9873967070	amandeep@adsandcompany.com	01.05.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 476/2025	03.05.2025	RAKESH JAIN VS SMT. REETA KUMARI PADHY	D.R. JAIN	9871059347	djani5857@gmail.com	02.05.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 494/2025	06.05.2025	VIVEK SARDA VS SAURABH KHADELWAL	JATIN MANN	9873558888	MANNASSO247@GMAIL.COM	24.04.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 495/2025	06.05.2025	M/S SHREE GRANITES VS SAURABH KHADELWAL	JATIN MANN	9873558888	MANNASSO247@GMAIL.COM	28.04.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 501/2025	07.05.2025	STATE BANK OF INDIA VS KIRPARAM	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	03.05.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 533/2025	15.05.2025	BANK OF BARODA VS RADHEY SHYAM MISHRA	GOVIND BALLABH PANDEY	9718618928	NA	13.05.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 550/2025	17.05.2025	M/S RAUNAK ELECTROVISION LLP VS M/S SPECTRA ELECTRIC CO.	LOKESH KUMAR AGGARWAL	9811218876	lokesh@aceconsilium.com	15.05.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 551/2025	17.05.2025	SAROJ BALA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	13.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 588/2025	22.05.2025	THE FEDRAL BANK LTD. VS DINESH KUMAR	KIRAN MAHAJAN	9810472145	kiranmahajan60@yahoo.com	17.05.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 606/2025	27.05.2025	BINDAL SMELTING PVT. LTD. VS M/S RED BATTERIES AND ANR.	SAMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	16.05.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 615/2025	28.05.2025	M/S SWASTIK PIPE LTD. VS M/S SANWARIYA STEEL INDUSTRIES	BHARAT BHUSHAN	9999442895	BHUSHANADV@GMAIL.COM	15.04.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD	OMP (I) COMM.	OMP (I) (COMM)/387/2025	01-05-2025	TATA CAPITAL LTD Vs SANTOSH KUMAR	Vibhor Mathur(P),	9560425989	support@arvlawchambers.co.in	30.04.2025
			309 FLOOR EXTENTION BLOCK	THIRD	OMP (I) COMM.	OMP (I) (COMM)/386/2025	01-05-2025	TATA CAPITAL LTD Vs NAVEEN MAHESHWARI	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	30.04.2025
			309 FLOOR EXTENTION BLOCK	THIRD	CS (COMM.)	CS (COMM)/521/2025	13-05-2025	BECOTT FABRICS INDIA THRS PARTNER SAHAJDEEP SINGH BHATIA Vs ANIL SACHDEVA	Shilpee Aggarwal(P),	9818408087, 9811408021	NA	09.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD	CS (COMM.)	CS (COMM)/520/2025	13-05-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll 6@gmail.com	09.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD	EXECUTION	Execution (Comm)/258/2025	15-05-2025	RAJIV GOAL Vs NEW NATURAL PRODUCT	VASHU GUPTA(P),	9999761210	adv.vasugupta@gmail.com	14.05.2025

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			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/572/2025	20-05-2025	Lakshay puri Vs M/s Lahaul Mining and Projects Private Limited	Prishabh Luthra(P),	9555444535	ADV.RISHABHLUTH RA@GMAIL.COM	19.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/571/2025	20-05-2025	SHREE KARANGAR PVT LTD Vs GULATI AND COMPANY AND ORS	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	19.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/585/2025	22-05-2025	PUNJAB NATIONAL BANK Vs BABITA MITTALPROP OF MITTAL ENTERPRISES	LALIT KUMAR SHARMA(P),	8285555162, 9818090199, 9149274689	kalaanilegaladvisors @gmail.com	21.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/592/2025	23-05-2025	M/s Aditya Construction Company Vs Delhi Jal Board and others	Shikha Goel(P),	8287634805	NA	22.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/598/2025	24-05-2025	Ashok Kumar Rana Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail. com	23.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/611/2025	27-05-2025	GOPAL KRISHAN Vs ATUL GUPTA	VISHAL CHAUDHARY	09 811402715	vishalchoudhary_200 5@yahoo.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/613/2025	27-05-2025	Shivangi Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail. com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) COMM.	OMP (I) (COMM)/444/2025	27-05-2025	TATA CAPITAL LTD Vs ASSOCIATE BUILDER AND TRADERS 8563	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) COMM.	OMP (I) (COMM)/443/2025	27-05-2025	TATA CAPITAL LTD Vs DHARMENDRA YADAV	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	26.05.2025

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10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRDOMP (I) COMM.	OMP (I) (COMM)/442/2025	27-05-2025	TATA CAPITAL LTD Vs RAJESH KUMAR 6567	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) COMM.	OMP (I) (COMM)/458/2025	28-05-2025	M/S RNH TRADING PVT LTD Vs MS BLU SMART FLEET PVT LTD AND OTHERS	SANCHAY MEHROTRA(P),	9711184111, 8826009919	nitinkgupta @lexsunraj.com	27.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/621/2025	29-05-2025	M/s Samta Electricals Through Its Proprietor Ashish Jain Vs M/s Alpha Deals Pvt Ltd Through Its Directors	SUKRIT GUPTA(P),	9810198988	HARIOMGUPTA.CO @GMAIL.COM	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/625/2025	29-05-2025	M/S Eklingjee Polymers Pvt Ltd Vs M/s Welmax Traders	LOVEKESH AGGARWAL(P),	89 1947575/9873300 964	lovekesh27@gmail.co m	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) COMM.	OMP (COMM)/26/2025	29-05-2025	M/S S K SANITATION PVT LTD Vs M/s Modern It Solutions LLP	G S GANGWAR(P),	9717211123	gangwar@gsgangwar. com	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/637/2025	31-05-2025	M/S SAKARNI PLASTER INDIA PVT LTD Vs JAIBIR SINGH	MAYANK AGGARWAL(P),	8588857704	office@verticallegal.i n	30.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDEXECUTION	Execution (Comm)/230/2025	03-05-2025	Super Cassettes Industries Pvt Ltd Vs M/s Riddhi Siiddhi Cable Network	ANJALI NEHRA(P),	9810389109	NA	02.05.2025
			309 FLOOR EXTENTION BLOCK	THIRDEXECUTION	Execution (Comm)/229/2025	03-05-2025	Super Cassettes Industries Pvt Ltd Vs M/s Riddhi Siiddhi Cable Network	ANJALI NEHRA(P),	9810389109	NA	02.05.2025
			307	Civil	CS (COMM)/468/2025	01-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@2 mail.com	29.04.2025

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			307	Civil	OMP (I) (COMM)/399/2025	02-05-2025	TATA CAPITAL LTD Vs BHANWARSINGH RAO	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	30.04.2025
			307	Civil	CS (COMM)/474/2025	02-05-2025	PUMA SE Vs Anamika Bansal	Prachi Gupta(P),	9911703098	contact@panslegal.com	01.05.2025
			307	Civil	OMP (I) (COMM)/413/2025	03-05-2025	TATA CAPITAL LTD Vs MUKESH GULATI	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	02.05.2025
			307	Civil	OMP (I) (COMM)/414/2025	03-05-2025	TATA CAPITAL LTD Vs ANJANI KUMAR PANDEY	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	02.05.2025
			307	Civil	Execution (Comm)/251/2025	09-05-2025	ARTI DEVI Wo Late RAJBIR SINGH Vs MCD Through Its Commissioner	Nitin Soam	9667218521	SHUBHMCD@gmail.com	02.05.2025
			307	Civil	OMP (I) (COMM)/418/2025	05-05-2025	TATA CAPITAL LTD Vs BALDEVJI BHIKHAJI CHAUHAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	03.05.2025
			307	Civil	Execution (Comm)/250/2025	08-05-2025	M/s MUTHOOT FINCORP LTD Vs MOHD IMRAN	GYANVARDHA N SINGH(P),	9971883579	vardhanslawfirm@gmail.com	03.05.2025
			307	Civil	CS (COMM)/503/2025	07-05-2025	STATE BANK OF INDIA Vs PREETI JOSHI	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	05.05.2025
			307	Civil	Execution (Comm)/245/2025	08-05-2025	AKHILESH SHAXENA Vs M/s GLOBIRA MEDICAL SERVICES PVT LTD	Ravi Chawla(P),	9810072679	office@ravichawla.co.in	07.05.2025

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			307	Civil	CS (COMM)/514/2025	09-05-2025	Anil Kumar Gupta Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	07.05.2025
			307	Civil	Execution (Comm)/261/2025	19-05-2025	AZAM ALI Vs PANKAJ JAJORIA and ANR	MOHAMMAD SUAIB(P),	9873774846	--	09.05.2025
			307	Civil	CS (COMM)/568/2025	20-05-2025	JASWANT SINGH DABAS Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	13.05.2025
			307	Civil	CS (COMM)/530/2025	14-05-2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	13.05.2025
			307	Civil	CS (COMM)/562/2025	19-05-2025	M/s Daoming Reflective Material India Pvt Ltd Vs M/s Dev Plastics thorough Proprietor Sh Varun Dev Sharma	SUNIL KUMAR(P),	9311515886	sunilknbg@gmail.com	15.05.2025
			307	Civil	CS (COMM)/565/2025	19-05-2025	NIKE INNOVATE C V Vs Ashok Kumar ANR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	16.05.2025
			307	Civil	CS (COMM)/570/2025	20-05-2025	Under Armour Inc Vs Owner/ Proprietor of She Zone	aastha sharma(P),	9718209970	aastha@thelegist.com	16.05.2025
			307	Civil	CS (COMM)/630/2025	30-05-2025	SAROJ BALA Prop of M/s BALAJI ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI through its COMMISSIONER	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	26.05.2025
			307	Civil	OMP (I) (COMM)/456/2025	27-05-2025	TATA CAPITAL LTD Vs ARAVALI LOGISTICS	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.co.com	26.05.2025

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			307	Civil	Execution (Comm)/277/2025	27-05-2025	Smt Seema Prop of M/s Bhalotia Trading Co Vs Shri Navaram Prop of M/s MP Trading Co	ANANT RAO(P),	9999421467	anantyadav555@gmail.com	26.05.2025
			307	Civil	CS (COMM)/631/2025	30-05-2025	M/s BR TECH TEX Vs RAJASHEKHAR M NALLA Prop M/s ZIVA DYE CHEM	KAMAL RAJ SAXENA(P),	8860459079	advpiyushpahuja91@gmail.com	27.05.2025
			307	Civil	OMP (I) (COMM)/465/2025	30-05-2025	DCB BANK LTD Vs SHYAM SINGH	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.co.com	28.05.2025
			307	Civil	CS (COMM)/635/2025	30-05-2025	CANARA BANK Vs SHUBHAM KAUSHIK AND ANR	SUSHIL KUMAR RAI(P),	9868422289	raisushilo915@gmail.com	28.05.2025
			307	Civil	CS (COMM)/633/2025	30-05-2025	M/s MANGLAGORI DEALERS PVT LTD Vs Sh AVDHESH KUMAR JAISWAL Prop of M/s ARYAAN HANDLOOM	SANDEEP YADAV(P),	9911314422	malhotraadv@gmail.com	29.05.2025

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/470/2025	02-05-2025	Rajnish Yadav Vs MUNICIPAL CORPORATION OF DELHI	Moni Cinmoy	9555215464	cinmoyassociates@gmail.com	23.04.2025
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/17/2025	05-05-2025	GOVERNMENT OF NCT OF DELHI Vs MS MAA BHAGWATI ASSOCIATES	Zafar Abbas	9868122342	za161321@gmail.com	24.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/422/2025	06-05-2025	TATA CAPITAL LIMITED Vs HEMANT WADHWA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	02.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/242/2025	07-05-2025	MOHD FAHIM Vs M/s ORIENTAL INSURANCE COMPANY LTD.	R B Singh	9810822167	advocaterbsingh1962@gmail.com	29.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/424/2025	07-05-2025	TATA CAPITAL LIMITED Vs KAILASH CHANDRA SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	23.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/425/2025	07-05-2025	HDFC BANK LTD. Vs ATUL SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	25.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/426/2025	07-05-2025	HDFC BANK LTD. Vs BHURA SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	25.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/427/2025	07-05-2025	TATA CAPITAL LIMITED Vs KOSHALYA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	22.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/428/2025	07-05-2025	M/s INDOSTAR CAPITAL FINANCE LIMITED Vs DEEPAK JOSHI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.01.2025

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			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/429/2025	07-05-2025	HDFC BANK LTD. Vs SURESH KUMAR VERMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.12.2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/509/2025	08.05.2025	M/S ALLIANCE TUBES COMPANY AND CONSULTANT THROUGH ITS PROPRIETOR vs PRABHAT SHARMA	Karan Chawla	8743968006	karanchawla92@gmail.com	03.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/524/2025	14.05.2025	STEEL METAL TUBES (INDIA) PVT. LTD vs OCEAN STEEL INDUSTRIES	K Rahman	9811486602	krahman6664@gmail.com	08.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/525/2025	14.05.2025	Gulshan Sharma vs Ashish Aggarwal	S B Pandey	9313780408	sbpandey7@yahoo.com	09.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/530/2025	14.05.2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	Shravan Bansal	6201970125	unutedmark@unitedandunited.com	12.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/256/2025	14.05.2025	MOHD FAHIM vs M/S ORIENTAL INSURANCE COMPANY LTD	R B Singh	9810822167	advocaterbsingh1962@gmail.com	08.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/388/2025	15.05.2025	MOHINDER KUMAR GANDHI vs- RISHABH BANSAL				-
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/430/2025	15.05.2025	TATA CAPITAL LTD. VS ITI KUMAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	14.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/545/2025	16.05.2025	DINESH KUMAR vs VIJAY CHUG	Manish Dewan	9213905829	manishdiwanadv@gmail.com	08.05.2025

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			COURT ROOM 310	ARB A. (COMM.)	ARB. A. (COMM.)/2/2025	16.05.2025	PRABHAT FERTILIZER AND CHEMICAL WORKS vs GOYAL AND GOEL STAINLESS STEELS	Priyam Kamra	9999169502	adv.priyamkamra@o utlook.com	15.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/392/2025	17.05.2025	ROHIT MATHUR Vs M/s BISHA DEVELOPERS PVT LTD	Nishant Bhardwaj	8816090548	nishantbhardwaj405 @gmail.com	-
			COURT ROOM 310	Misc DJ	Misc DJ/401/2025	19.05.2025	BHASIN TIMBER TRADERS AJAY- KUMAR	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/564/2025	19.05.2025	SHEHNAAZ PARVEEN vs PRATAP GULYANI	Jitender Garg	9810511644	advjiten@yahoo.com	16.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/263/2025	20.05.2025	PRAMOD DASS KHANNA vs M/S ALPHA TOYO LTD	Anmol Kapur	9718844007	kapurassociates235@ gmail.com	14.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/262/2025	20.05.2025	Rishabh Bansal vs Mohinder Kumar Gandhi	Sandeep Sharma	8929434695	advocateabhishek29 @gmail.com	18.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/404/2025	20.05.2025	KIRAN INFRA ENGINEERS LTD. Vs NORTHERN RAILWAYS	Ankur Garg/Parul Sharma	9971420555	official@maplegal.co m	16.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/573/2025	20.05.2025	Pankaj Chaudhary Vs M/s Sampark Ind. Ltd.	Sunil Kumar Sharma	9818470905	sunil70905@gmail.co m	17.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/580/2025	21.05.2025	CENTRAL BANK OF INDIA VS RAJ KUMAR	kk k Mudgil	7838821105	kkmudgil29@gmail.c om	02.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/579/2025	21.05.2025	Saroj Bala vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	17.05.2025
			COURT ROOM 310	OMP (COMM)	OMP (COMM.)/24/2025	21.05.2025	M/S CHHABRA MARKETING CO vs CLIX CAPITAL SERVICES PVT LTD	Divya sharma	9992134167	advocatehardik01@gmail.com	16.05.2025
			COURT ROOM 310	EX (COMM) Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./15/2025	21.05.2025	SMFG INDIA CREDIT CO LD vs Chandra Mohan Kathuria	Rohit Sharma	8882257775	rohit@firstassociates.in	06.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/273/2025	26.05.2025	CANARA BANK vs ANIL SHARMA PROPRIETOR M/s PERFECT FIRE EQUIPMENTS	Mamata Pal	9873270564	mamta.palo1@gmail.com	22.05.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/447/2025	27.05.2025	TATA CAPITAL LTD vs JAGSIR KUMAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	24.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/428/2025	28.05.2025	M/s VIMAL ELECTRICALS PVT. LTD. Vs RAJNISH RANJAN	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/439/2025	29.05.2025	KRISHAN KUMAR GUPTA vs MCD	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/627/2025	29.05.2025	CANARA BANK Vs VIJAY KUMAR	Sushil Kumar Rai	9868422289	raisushilo915@gmail.com	27.05.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/463/2025	30.05.2025	TATA CAPITAL LTD. Vs JRG CONSTRUCTIONS 6558	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	26.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/628/2025	30.05.2025	Pawan Bansal vs MCD	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	24.05.2025
			COURT ROOM 310	Misc DJ	Misc DJ/446/2025	31.05.2025	TIMES INTERNET LIMITED vs SERVICE MAGIC INFOJOBS PVT LTD	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/447/2025	31.05.2025	RAKESH HASTIMAL C SANGHVI- FIRST PLUMBING PVT LTD	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/636/2025	31.05.2025	SURYA ROSHNI LIMITED Vs SANJAY KUMAR TIWARI	Shrihar Tripathi	9548888420	advocate.shrihar@gmail.com	28.05.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	OMP I COMM	394/2025	01.05.2025	TATA CAPITAL LTD V/S SUNIL YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	23.04.2025
			401	OMP I COMM	396/2025	01.05.2025	TATA CAPITAL LTD V/S RAJEEV KUMAR SHUKLA & ORS	RASIKA RANJAN	9560425989	SUPPORT@ARVLA WCHAMBERS.CO.IN	30.04.2025
			401	CS COMM	472/2025	02.05.2025	ADITYA PROMOTORS LTD V/S CITI MEGA MART P LTD	MUNISH VOHARA	9811427955	MUNISHLAW.VOHR A@GMAIL.COM	01.05.2025
			401	CS COMM	483/2025	03.05.2025	GENETIX BIOTECH ASIA LTD V/S ISMART INNOVATIONS PVT LTD	MADHAV GAWRI	8700568975	MADHAVGAWRIQ@GMAIL.COM	28.04.2025
			401	EX COMM	243/2025	07.05.2025	M/S SOHAN LAL COMMODITY MANAGEMENT LTD V/S M/S R RBANSAL AGROTECH	RAHAT BANSAL	9899057063	ADVRAHATBANSAL@GMAIL.COM	03.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	EX COMM	246/2025	08.05.2025	VIVA BOOKS PVT LTD V/S BOOKS AND BOOKS	NARENDER VASHISHTA	9811140704	NVASHISHTA@GM AILCOM	05.05.2025
			401	EX COMM	248/2025	08.05.2025	M/S SETHI AGENCIES V/S M/S MEDILIVECARE MANUFACTURING PVT LTD	NIKHIL DHIMAN	7876752880	DHIMANNIKHIL160 @GMAIL.COM	01.05.2025
			401	EX COMM	257/2025	14.05.2025	HINDUSTAN METAL CAST V/S SWETA RAJ	ABHIMANYU GOEL	9015668564	ABHIMANYU@ASPA RTNER.IN	25.04.2025
			401	CS COMM	522/2025	14.05.2025	ANIL KUMAR GUPTA V/ MCD & ORS				06.05.2025
			401	CS COMM	538/2025	16.05.2025	AMIT KHANNA V/S FARZAAM	VIKASH BHATIA	9811379676	VKS BHT6@GMAIL.C OM	06.05.2025
			401	OMP I COMM	432/2025	16.05.2025	SUBHASH CHAND GUPTA V/S MAYANK GUPTA & ORS				14.05.2025
			401	CS COMM	552/2025	17.05.2025	YOGESH AGGARWAL V/S MCD	SATYENDER KUMAR SINGH	9811161525	SKSINGH16@GMAI L.COM	08.05.2025
			401	EX COMM	259/2025	19.05.2025	SUPER CASSETTES INDUSTRIES PVT LTD V/S GRAND GUMBER ENTERTAINMENT & EVENT(INDIA)	K.K.KHETAN	9810389109		
			401	MISC DJ	400/2025	19.05.2025	SEEMA SHARMA V/S SYMPOH MARKETING PVT LTD	YATHARTH ROHILLA	9999666038	YATHARTH.ROHILA @GMAIL.COM	17.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS COMM	575/2025	20.05.2025	BANK OF BARODA V/S HIMANSHI BANSAL	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	16.05.2025
			401	CS COMM	582/25	21.05.2025	ABC PUBLISHESRS &RAJBIR DISTRIBUTORS PVT LTD V/SBANSAL VALUE CODERS INDIA PVTLTD		9868140686	RAJBIRBANSAL.AD V@GMAIL.COM	19.05.2025
			401	EX COMM	267/2025	21.05.2025	NITIN JAIN V/S AMIT PASRIJA	GAURAV GUPTA	9540818282	G.GUPTA83@GMAIL.COM	19.05.2025
			401	OMP I COMM	435/2025	23.05.2025	DCB BANK LTD V/S MANISH SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.05.2025
			401	OMP I COMM	436/2025	23.05.2025	DCB BANK LTD V/S VED PALANISH SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	21.05.2025
			401	CS COMM	594/2025	23.05.2025	M/S KIRAN ROADWAYS PVT LTD V/S MUKESH KUMAR	MOHD. YOUSUF	9911966911	MOHAMMADYUSUF7632@GMAIL.COM	21.05.2025
			401	OMP I COMM	450/2025	27.05.2025	TATA CAPITAL LTD V/S BHAGWANI BAI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025
			401	OMP I COMM	451/2025	27.05.2025	TATA CAPITAL LTD V/S MURLIWALA STONE INDUSTRY LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025
			401	OMP I COMM	452/2025	27.05.2025	TATA CAPITAL LTD V/S VAIBHAV CHOUDHARY	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	OMP I COMM	453/2024	27.05.2025	TATA CAPITAL LTD V/S OM PRAKASH SHUKLA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.05.2025
			401	CS COMM	620/2025	29.05.2025	SHIVANGI AGGARWAL V/S MCD & ANR	SATYENDER KUMAR SINGH	9811161525	SKSINGH16@GMAIL.COM	24.05.2025
			401	OMP I COMM	464/2025	30.05.2025	TATA CAPITAL LTD V/S JRG CONSTRUCTIONS	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	26.05.2025
			401	EX COMM	284/2025	31.05.2025	LEVIS STRAUSS & CO. V/S SURAJ BHAN & ORS	SHARVAN KUMAR BANSAL	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	28.05.2025
			401	EX COMM	275/2025	27.05.2025	RAKESH KUMAR GOEL V/S MCD	SATYENDER KUMAR SINGH	9811161525	SKSINGH16@GMAIL.COM	25.05.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM) 388/2025	01-05-2025	TATA CAPITAL LTD. VS JASVANT KUMAR	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.co.com	30-04-2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM) 397/2025	04.06.2025	TATA CAPITAL LTD. VS SHERA RAM	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.co.com	30-04-2025
			COURT 402	ROOM CIVIL SUIT	EXECUTION (COMM) 233/2025	03.05.2025	KOMT SOLUTION LTD. VS RAKESH STATIONERS	manish kumar	9871214093		02.05.2025
			COURT 402	ROOM CIVIL SUIT	CS(COMM) 488/2025	05.05.2025	STAR BIOMED PVT. LTD. VS ANJALI LAB	AMIT CHAWLA	9718689708		03.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 238/2025	05.05.2025	SANJAY MALHOTRA VS TRITRONICS INDIA PVT. LTD.	Sidhant dhingra	9650677902	03-05-2025
			COURT 402	ROOM	CIVIL SUIT	COUNTER CLAIM 23/2025	06.05.2025	RUCHIKA JAIN VS ASHOK KANODIA	Mayuri Chawla	9312965659	chawla8jl@gmail.com 05.05.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 249/2025	08.05.2025	PARISHUDH MACHINES PVT. LTD. VS UNION OF INDIA	NA	NA	NA 07.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 534/2025	15.05.2025	SHRI MANSHU BANSAL VS M/S ELGIN ELECTRONICS	ABHINAV BISHNOI	9999683501	ADVANURAGNASIA R@GMAIL.COM 09.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 546/2025	16.05.2025	RAMESH BRIJ LAL SANTANI VS SOURAV GOYAL	spawan kumar	NA	15.05.2025
			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 431/2025	16.05.2025	M/S INDOSTAR CAPITAL FINANCE LTD. VS SUKHWINDER SINGH	SOURABH CHOUBEY	99990241436	SOURABH@FIRSTA SSOCIATES.IN 15.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 554/2025	17.05.2025	UNION BANK OF INDIA VS BINDU KUMARI	ALOK KUMAR	9911000126	ALOK.ADV2001@G MAIL.COM 16.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 561/2025	19.05.2025	UNION BANK OF INDIA VS PRIYANKA KUMARI	ALOK KUMAR	9911000126	ALOK.ADV2001@G MAIL.COM 17.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 576/2025	20.05.2025	NIKE INNOVATE CV AND ANR. VS ASHOK KUMAR AND ANR.	SK BANSAL	NA	unitedmark@uniteda ndunited.com 19.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING		
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 272/2025	23.05.2025	LEVIS STRAUSS AND CO. VS BUDHIRAM AND ORS.	SHIVAM	NA	unitedmark@uniteda ndunited.com	
			COURT 402	ROOM	CIVIL SUIT	CS(COMM)600/2025	24.05.2025	M/S HARIHAR ENTERPRISES VS YOGESH DOGRA	S.R. YADAV	8800521153	NA	23.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 604/2025	26.05.2025	M/S ATHARV MANUFACTURING TRADING COM. VS M/S SPECTRUM TRADERS AND ORS.	JAI VARDHAN	9899053543	advocatejaivardhan@ gmail.com	24.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 605/2025	26.05.2025	M/S ANKUR PAPERS WORLD HUF VS M/S UNIPACK INDUSTRIES AND ORS.	SUNIL SINGH	9654224557	adv.sunilsinghp@gm ail.com	24.05.2025
			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM454/2025	27.05.2025	DMI HOUSING FINANCE PVT. LTD. VS SUNIL BALWANT SORTE	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	26.05.2025
			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 455/2025	27.05.2025	TATA CAPITAL LTD. VS MURLIWALA STONE INDUSTRY LIMITED	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	26.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 622/2025	29.05.2025	VAIBHAV AGGARWAL VS GAUTAM MOUR	NA	NA	NA	NA
			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 461/2025	29.05.2025	DCB BANK LTD. VS TOYAB MATIN	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	28.05.2025
			COURT 402	ROOM	CIVIL SUIT	CS(COMM) 640/2025	31.05.2025	RANI AGARWAL VS VARUN GULATI	iyoti dwivedi	9818329490	advjyotidwivedi@gm ail.com	30.05.2025

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	OMP	OMP (I) (COMM)/506/2025	01-05-2025	Yes Bank Ltd Vs SUMIT JATAN SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	28-04-2024
				OMP	OMP (I) (COMM)/505/2025	01-05-2025	Yes Bank Ltd Vs MOHD SHAKIR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	28-04-2024
				OMP	OMP (I) (COMM)/519/2025	02-05-2025	YES BANK LTD Vs MANISH TADIYAL	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	30-04-2025
				OMP	OMP (I) (COMM)/520/2025	02-05-2025	YES BANK LTD Vs MAHESH KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	30-04-2025
				CS	CS (COMM)/357/2025	02-05-2025	STATE BANK OF INIDA Vs MUKESH	MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	01-05-2025
				OMP	OMP (I) (COMM)/541/2025	03-05-2025	HDFC BANK LTD Vs NAIM KHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	01-05-2025
				OMP	OMP (I) (COMM)/542/2025	03-05-2025	HDFC BANK LTD Vs ATUL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	01-05-2025
				cs	CS (COMM)/369/2025	05-05-2025	UNION BANK OF INDIA Vs PRADIP SHARMA	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	01-05-2025
				OMP	OMP (I) (COMM)/547/2025	05-05-2025	Yes Bank Ltd Vs ARIS ANSARI	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	03-05-2025
				cs	CS (COMM)/370/2025	05-05-2025	M/S NIHON PRECISION FAB TECH INDIA THROUGH ITS PROPRIETOR ASHISH KULHAR Vs MANISH GUPTA PROPRIETOR	Ashutosh Kumar Tiwari(P),	9654546559	advocate.himanshuahuja23@gmail.com	01-05-2025
				OMP	OMP (I) (COMM)/548/2025	05-05-2025	YES BANK LTD Vs ASHOK KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	03-05-2025
				OMP	OMP (I) (COMM)/555/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs PARUL TANDON	Karan Chhibber(P),	9560099232	not mentioned	03-05-2025
				cs	CS (COMM)/373/2025	06-05-2025	BANK OF BARODA Vs SUBHASH	rajnish kumar banyal(P),	9810872353	rajnish-122@yahoo.com	04-05-2025

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				cs	CS (COMM)/372/2025	06-05-2025	MS HIND PRECISION Vs MS THREE N PRODUCTS PVT LTD	ANIRUDH GUPTA(P),	9811343754	themalhotras7@gmail.com	03-05-2025
				OMP	OMP (I) (COMM)/558/2025	06-05-2025	Yes Bank Ltd Vs AASHISH KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/557/2025	06-05-2025	Yes Bank Ltd Vs RAJESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/553/2025	06-05-2025	Yes Bank Ltd Vs VICKY KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/554/2025	06-05-2025	Yes Bank Ltd Vs SUJEET SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/556/2025	06-05-2025	Yes Bank Ltd Vs RAJESH ARORA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	03-05-2025
				OMP	OMP (I) (COMM)/579/2025	09-05-2025	YES BANK LTD Vs BASANT KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	07-05-2025
				cs	CS (COMM)/397/2025	13-05-2025	SHRI SATPAL SINGH Vs SHRI SANDEEP SABHARWAL	GHANSHYAM MOURYA(P),	9999436720	not mentioned	08-05-2025
				cs	CS (COMM)/398/2025	13-05-2025	State Bank of India Vs Sanjay	Krishna Sharma(P),	9958891040	advkrishna1411@gmail.com	08-05-2025
				cs	CS (COMM)/399/2025	13-05-2025	State Bank of India Vs Hari Ram	Krishna Sharma(P),	9958891040	advkrishna1411@gmail.com	08-05-2025
				cs	CS (COMM)/404/2025	14-05-2025	Canara Bank Vs Ashya Praveen	KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	
				OMP	OMP (I) (COMM)/590/2025	14-05-2025	HDFC BANK LTD Vs SHRI KRISHNA ENTERPRISES	ajay uppal(P),	9811740125	virtuous.people@gmail.com	09-05-2025
				OMP	OMP (I) (COMM)/597/2025	16-05-2025	YES BANK LTD Vs SUMIT VARMANI	KARTIK KUMAR(P),	8802757235	legal@Katvalassociates.com	14-05-2025

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				OMP	OMP (I) (COMM)/600/2025	16-05-2025	YES BANK LTD Vs RAVI KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	14-05-2025
				OMP	OMP (I) (COMM)/601/2025	16-05-2025	YES BANK LTD Vs KANTA PRASAD	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	14-05-2025
				OMP	OMP (I) (COMM)/602/2025	16-05-2025	YES BANK LTD Vs DILSHAD JAMSHAD	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	14-05-2025
				OMP	OMP (I) (COMM)/604/2025	16-05-2025	YES BANK LTD Vs DEEPAK KUMAR	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	14-05-2025
				OMP	OMP (I) (COMM)/603/2025	16-05-2025	YES BANK LTD Vs BACHAN KUMAR CHAUDHARY PROP OF BACHAN TRANSPORT SERVICES	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	14-05-2025
				OMP	OMP (I) (COMM)/598/2025	16-05-2025	YES BANK LTD Vs KULJEET SINGH	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	14-05-2025
				OMP	OMP (I) (COMM)/599/2025	16-05-2025	YES BANK LTD Vs SUNIL RAJNATH VARMA	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	14-05-2025
				OMP	OMP (I) (COMM)/617/2025	19-05-2025	Yes Bank Ltd Vs PRANABA KISHORE BEHERA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV{ a)GMAIL.COM	16-05-2025
				OMP	OMP (I) (COMM)/616/2025	19-05-2025	Yes Bank Ltd Vs ILHAN ALI	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV{ a)GMAIL.COM	16-05-2025
				OMP	OMP (I) (COMM)/618/2025	19-05-2025	Yes Bank Ltd Vs PUJA VERMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV{ a)GMAIL.COM	16-05-2025
				OMP	OMP (I) (COMM)/629/2025	20-05-2025	YES BANK LTD Vs AARTI DUGGAL	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	18-05-2025
				OMP	OMP (I) (COMM)/628/2025	20-05-2025	YES BANK LTD Vs KANCHAN GUPTA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	18-05-2025
				OMP	OMP (I) (COMM)/627/2025	20-05-2025	YES BANK LTD Vs RAVINDER KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	18-05-2025

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				OMP	OMP (I) (COMM)/630/2025	20-05-2025	Yes Bank Ltd Vs GIRISH AZAD	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@ a)GMAIL.COM	17-05-2025
				OMP	OMP (I) (COMM)/632/2025	20-05-2025	Yes Bank Ltd Vs RACHIT SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@ a)GMAIL.COM	17-05-2025
				OMP	OMP (I) (COMM)/631/2025	20-05-2025	Yes Bank Ltd Vs AMIT DIWAKAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@ a)GMAIL.COM	17-05-2025
				cs	CS (COMM)/440/2025	21-05-2025	Eltecks India Through SPA Ankit Jain Vs PRADEEP KUMAR JAIN	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.c om	20-05-2025
				cs	CS (COMM)/439/2025	21-05-2025	GSI ENTERPRISES PRIVATE LIMITED Vs KAMLADITYYA CONSTRUCTION PRIVATE LIMITED	Bhaskar Vali(P),	9910358225	office@vali.co.in	19-05-2025
				cs	CS (COMM)/438/2025	21-05-2025	GSI ENTERPRISES PRIVATE LIMITED Vs SANJAY KUMAR JINDAL	Bhaskar Vali(P),	9910358225	office@vali.co.in	19-05-2025
				OMP	OMP (I) (COMM)/647/2025	22-05-2025	Shriram Finance Ltd Vs NISHA PARVEEN	Manoj Kumar(P),	9811133644	MANOJK.ADV@GM AIL.COM	20-05-2025
				OMP	OMP (I) (COMM)/649/2025	22-05-2025	Shriram Finance Ltd Vs NITIN SURAYAVANSHI	Manoj Kumar(P),	9811133644	MANOJK.ADV@GM AIL.COM	20-05-2025
				OMP	OMP (I) (COMM)/648/2025	22-05-2025	Shriram Finance Ltd Vs JITENDER	Manoj Kumar(P),	9811133644	MANOJK.ADV@GM AIL.COM	20-05-2025
				OMP	OMP (I) (COMM)/646/2025	22-05-2025	YES BANK LTD Vs BHUPENDER CHAUDHARY	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	21-05-2025
				OMP	OMP (I) (COMM)/663/2025	23-05-2025	YES BANK LTD Vs SANJEEV KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	21-05-2025
				OMP	OMP (I) (COMM)/664/2025	23-05-2025	HDFC BANK LTD Vs AMIT KUMAR	ajay uppal(P),	9811740125	virtuous.people@gma il.com	21-05-2025
				OMP	OMP (I) (COMM)/662/2025	23-05-2025	YES BANK LTD Vs PREETI MEHTA	KARTIK KUMAR(P),	8802757235	legal@Katvalassociat es.com	21-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP	OMP (I) (COMM)/668/2025	24-05-2025	HDFC BANK LTD Vs PANKAJ KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	22-05-2025
				OMP	OMP (I) (COMM)/683/2025	27-05-2025	Yes Bank Ltd Vs BABU BUDAT	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	26-05-2025
				OMP	OMP (I) (COMM)/684/2025	27-05-2025	Yes Bank Ltd Vs MOHD RASHID	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@aGMAIL.COM	26-05-2025
				cs	CS (COMM)/456/2025	27-05-2025	State Bank of India Vs Raju	Krishna Sharma(P),	9315165656	advkrishna1411@gmail.com	24-05-2025
				OMP	OMP (I) (COMM)/703/2025	30-05-2025	Hdfc Bank Limited Vs SANGEETA ANAND	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/702/2025	30-05-2025	Hdfc Bank Limited Vs VIVEK	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/705/2025	30-05-2025	Hdfc Bank Limited Vs RAHUL DEEP KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/706/2025	30-05-2025	Hdfc Bank Limited Vs MONU RAMAVTAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/704/2025	30-05-2025	Hdfc Bank Limited Vs PRASHANT SHARMA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	28-05-2025
				OMP	OMP (I) (COMM)/708/2025	31-05-2025	Shriram Finance Ltd Vs SURESH KUMAR	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	29-05-2025
				OMP	OMP (I) (COMM)/707/2025	31-05-2025	Shriram Finance Ltd Vs MOHD RAKIB	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	29-05-2025
				cs	CS (COMM)/480/2025	31-05-2025	STATE BANK OF INDIA Vs POOJA PROP OF BARCODE SOLUTIONS	Gopal Chand Sharma(P),	9810210832	not mentioned	29-05-2025
15	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL	WEST	209 Extn Block	OMP(I)/COMM	509/2025	02.05.2025	YES BANK VS. ACHHE LAL GAUTAM	SACHIN KATYAL	1126211487	legal@katyalassociates.com	02.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
	COURT)-02			OMP(I)/COMM	510/2025	02.05.2025	YES BANK VS. SANJEEDA SANJEEDA	SACHIN KATYAL	1126211487	legal@katyalassociate s.com	02.05.2025
				OMP(I)/COMM	511/2025	02.05.2025	YES BANK VS. MAHESH KUMAR	SACHIN KATYAL	1126211487	legal@katyalassociate s.com	02.05.2025
				OMP(I)/COMM	512/2025	02.05.2025	YES BANK VS. ASHISH KUMAR	SACHIN KATYAL	1126211487	legal@katyalassociate s.com	02.05.2025
				OMP(I)/COMM	513/2025	02.05.2025	YES BANK VS. MANISH KUMAR MANOHAR	SACHIN KATYAL	1126211487	legal@katyalassociate s.com	02.05.2025
				OMP(I)/COMM	514/2025	02.05.2025	YES BANK VS. KAILASH CHAND SHARMA	SACHIN KATYAL	1126211487	legal@katyalassociate s.com	02.05.2025
				CS(COMM)	355/2025	02.05.2025	STATE BANK OF INDIA VS. RAMESH CHAND	S. SOOD & ASSOCIATES	9811786067	mssasadadvocate@gm ail.com	02.05.2025
				MISC. DJ/COMM	440/2025	02.05.2025	CENTRAL BANK OF INDIA VS. MAHIPAL ATRI	AMAR SINGH	9810047059	apexlaw261@gmail.c om	02.05.2025
				MISC. DJ/COMM	441/2025	02.05.2025	CENTRAL BANK OF INDIA VS. MAHIPAL ATRI	AMAR SINGH	9810047059	apexlaw261@gmail.c om	02.05.2025
				OMP(I)/COMM	533/2025	03.05.2025	HDFC BANK VS. SURENDER SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	03.05.2025
				OMP(I)/COMM	534/2025	03.05.2025	HDFC BANK VS. LOKENDER ATRI	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	03.05.2025
				CS/COMM	361/2025	03.05.2025	STATE BANK OF INDIA VS. SANJAY KUMAR	MANOJ PANDEY	964371856	advpandevmano@gm ail.com	03.05.2025
				CS/COMM	362/2025	03.05.2025	STATE BANK OF INDIA VS. REKHA RANI	MANOJ PANDEY	964371856	advpandevmano@gm ail.com	03.05.2025
				OMP(I)/COMM	546/2025	05.05.2025	HDFC BANK VS. ANJALI ANJALI	AJAY UPPAL	9811740125	virtuous.people@gma il.com	05.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				MISC. DJ/COMM	447/2025	05.05.2025	SMC CORPORATION INDIA PVT VS. NANOWAY ENG. PVT LTD	ANKIT MEHTA	9911600600	sandeepsharma5005 00@gmail.com	05.05.2025
				MISC. DJ/COMM	448/2025	05.05.2025	CENTRAL BANK OF INDIA VS. DEEPAK ANAND	AMAR SINGH	9810047059	opexlaw261@gmail.c om	05.05.2025
				OMP(I)/COMM	559/2025	06.05.2025	YES BANK VS. SAKEEP ABDUL SALAM	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	06.05.2025
				OMP(I)/COMM	561/2025	06.05.2025	KOTAK MAHINDRA PRIME LTD VS. RAVIKANT YADAV	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	06.05.2025
				CS(COMM)	374/2025	06.05.2025	FOODPEDIA PVT LTD VS. SUKIYO INTERNATIONAL	SS SASTRY & BRIJESH TIWARI	99811699122	sssastry@gmail.com	06.05.2025
				CS(COMM)	376/2025	07.05.2025	MINOCHA ENTERPRISES VS. HITESH SEETARAM SHETTY	JASNEET SINGH KOHLI	9999631964	jasneetsinghkohli@g mail.com	07.05.2025
				CS(COMM)	382/2025	08.05.2025	UNION BANK OF INDIA VS. RAKESH	ARUN KUMAR SHUKLA	99312400295	connect@snsiegal.in	08.05.2025
				CS(COMM)	383/2025	08.05.2025	CHEMELYNE POLYSTABS LLP VS. ANITA SHARMA	OJASVI KHANEJA	9990503001	khanejalaw@gmail.co m	08.05.2025
				CS(COMM)	384/2025	08.05.2025	WET AND DRY PERSONAL CARE PVT LTD VS. AU NATUREL BEUTY	RAKESH TIWARI	9582931401	legusintellect@gmail. com	08.05.2025
				CS(COMM)	387/2025	09.05.2025	M/S MINT STEER INDIA FIANCIAL CONSULTANCY VS. KAISER INDUSTRIES	KARAN BIDHURI	8977735374	adv.karanbidhuri@g mail.com	09.05.2025
				CS(COMM)	388/2025	09.05.2025	KRISHNA POLYMERS VS. HARI OM TRADING	SURENDER SHARMA	9891297097	anokhijindgi@gmailc om	09.05.2025
				OMP(I)/COMM	582/2025	13.05.2025	KOTAK MAHINDRA PRIME LTD VS. ASFAK AHMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	13.05.2025
				OMP(I)/COMM	587/2025	14.05.2025	SHRIRAM FINANCE LTD VS. SUBHAM NAGAR	MANOJ KUMAR	9811133644	manoj.adv@gmail.co m	14.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)/COMM	611/2025	17.05.2025	YES BANK VS. HARDEV SINGH	ANANJAY SINGH	7030378500	singh.ananjay@gmail.com	17.05.2025
				OMP(I)/COMM	612/2025	17.05.2025	YES BANK VS. TWIN STAR ENGINEERING	ANANJAY SINGH	7030378500	singh.ananjay@gmail.com	17.05.2025
				OMP(I)/COMM	613/2025	17.05.2025	YES BANK VS. BECHAN PRAHLAD	ANANJAY SINGH	7030378500	singh.ananjay@gmail.com	17.05.2025
				CS/COMM	414/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S NANCY ENTERPRISES	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	415/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S OLIMP INDUSTRIES	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	416/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S SPECIAL STEELS INDIA	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	417/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S BALAJI EXTRUCSION MACHINES	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	418/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S ADVANCE RECYCLING SOLUTIONS LLP	BHARAT GROVER	8595653336	shankardaslegal@gmail.com	17.05.2025
				CS/COMM	419/2025	17.05.2025	SARABJEET SINGH BEDI VS. JASMINE KAUR BHATIA	PRAVEEN KUMAR	9999099325	law_sharma@yahoo.com	17.05.2025
				CS(COMM)	427/2025	19.05.2025	STATE BANK OF INDIA VS. SANTU RAM	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	19.05.2025
				CS(COMM)	428/2025	19.05.2025	M/S SAVITRI WOODS VS. M/S MAHALAXMI PLYWOOD	SHARVAN KUMAR	9996397065	taxmanshravan@gmail.com	19.05.2025
				OMP(I)/COMM	619/2025	20.05.2025	YES BANK VS. AKIL MURAD KHAN	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	20.05.2025
				OMP(I)/COMM	620/2025	20.05.2025	YES BANK VS. JASPREET SINGH CHAWLA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	20.05.2025

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				OMP(I)/COMM	621/2025	20.05.2025	YES BANK VS. R.S. TRANSPORT AGENCY	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	20.05.2025
				CS(COMM)	433/2025	20.05.2025	FUTURISTIC MEDIA AND ENTERTAINMENT LTD VS. EZKUMAR MALL ONLINE LTD	PANKAJ	9958732424	roy.pankaj@yahoo.co.in	20.05.2025
				OMP(I)/COMM	645/2025	22.05.2025	YES BANK VS. LALIT KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	22.05.2025
				OMP(I)/COMM	642/2025	22.05.2025	SHRIRAM FINANCE LTD VS. DINESH MATHUR	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	22.05.2025
				OMP(I)/COMM	656/2025	23.05.2025	YES BANK VS. ROHAN KHUBCHANDANI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	23.05.2025
				OMP(I)/COMM	657/2025	23.05.2025	YES BANK VS. OM PRAKASH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	23.05.2025
				OMP(I)/COMM	658/2025	23.05.2025	YES BANK VS. SAMIR DHANPAT SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	23.05.2025
				MISC. DJ/COMM	531/2025	24.05.2025	INDIAN OVERSEAS BANK VS. CHANDRA KANWAR	UJJWAL KUMAR	9899596050	ujjwallawfirm@gmail.com	24.05.2025
				CS(COMM)	450/2025	26.05.2025	M/S KWALITY PANAL PRODUCT VS. SANTOSH KUMAR	RAVI KUMAR	9911118926	advocateravi79@gmail.com	26.05.2025
				CS(COMM)	451/2025	26.05.2025	M/S AGGARWAL IRON AND STEEL INDUSTIRES VS. M/S NAMO SHIVAY ENTERPRISES	NITESH KUMAR JHA	7903666504	niteshkumarjha@gmail.com	26.05.2025
				OMP(I)/COMM	679/2025	27.05.2025	YES BANK VS. SUNITA DEVI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025

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				OMP(I)/COMM	680/2025	27.05.2025	YES BANK VS. VIVEK SHARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025
				OMP(I)/COMM	681/2025	27.05.2025	YES BANK VS. SEEMA NAGAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025
				OMP(I)/COMM	682/2025	27.05.2025	YES BANK VS. MOHD. RIYASAT RAHMAN	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	27.05.2025
				MISC. DJ/COMM	539/2025	27.05.2025	BHAVYA ELECTRICALS VS. RAJENDRA KUMAR	NAUSHAD KHAN	9810094957	advocatenashad@gmail.com	27.05.2025
				CS(COMM)	455/2025	27.05.2025	BANK OF MAHARASHTRA VS. GIRJESH GUPTA	BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	27.05.2025
				CS(COMM)	458/2025	28.05.2025	MS AMBE NS AGRO PRODUCTS PVT LTD VS. MS MALIK POLYCHEM PVT LTD	SURESH KUMAR	93120556371	sureshadv5@yahoo.com	28.05.2025
				MISC. DJ/COMM	546/2025	28.05.2025	PRADEEP KUMAR VS. M/S DONA DONI FASHION PVT LTD	MEENAL DUGGAL	8860206363	meenalduggali4@gmail.com	28.05.2025
				CS(COMM)	462/2025	29.05.2025	MAHARAJA SHOE CO. VS. IMRAN ALI	PARMOD KUMAR	9810682372	shekhawatilegal@yahoo.in	29.05.2025
				CS(COMM)	463/2025	29.05.2025	SARVENDRA KUMAR VS. AMIT GUPTA	RAHUL MAURYA	9971607485	advmkrahul@gmail.com	29.05.2025
				CS(COMM)	464/2025	29.05.2025	MESERS BANSAL POLYMERS VS. MESSERS GEETA FOOTWEARS	AMIT GARG	9811706228	anilgarg1996@gmail.com	29.05.2025
				OMP(I)(COMM)	685/2025	29.05.2025	HDFC BANK VS. AJIT KUMAR	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	29.05.2025
				OMP(I)(COMM)	689/2025	30.05.2025	HDFC BANK VS. VIKASH SHARMA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	690/2025	30.05.2025	HDFC BANK VS. RAHUL KUMAR	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025

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				OMP(I)(COMM)	691/2025	30.05.2025	HDFC BANK VS. SARVESH KUMAR	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	692/2025	30.05.2025	HDFC BANK VS. NAVED	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	693/2025	30.05.2025	HDFC BANK VS. ASHWANI GUPTA	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	30.05.2025
				OMP(I)(COMM)	709/2025	31.05.2025	SHRIRAM FINANCE LTD VS. AMEENUL HAQ	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	31.05.2025
				OMP(I)(COMM)	710/2025	31.05.2025	SHRIRAM FINANCE LTD VS. ATUL KR TYAGI	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	31.05.2025
				OMP(I)(COMM)	711/2025	31.05.2025	SHRIRAM FINANCE LTD VS. RAJU JAI JAGAN	MANISH SHANKAR	9650810426	msvermachambers@gmail.com	31.05.2025
				CS/(COMM)	484/2025	31.05.2025	STATE BANK OF INDIA VS. NEELAM	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	485/2025	31.05.2025	STATE BANK OF INDIA VS. NISHA RATHORE	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	486/2025	31.05.2025	BANK OF BARODA VS. CARNAMA INFOTECH AND BPO LLP	VIJAY PRAKASH	9810210832	viJayprakash9682@gmail.com	31.05.2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		CS (COMM)/350/2025	01-05-2025	MALLIKA Vs BHUPENDRA CHAUHAN	RAJIV RANJAN	8800234388	WRAJIVRANJAN@GMAIL.COM	30-04-2025
					OMP (I) (COMM.)/500/2025	01-05-2025	Yes Bank Ltd Vs VIJAY PAL	LALIT PANDAY	8130383143	LALITPANDEYADV<@GMAIL.COM	30-04-2025
					OMP (I) (COMM.)/501/2025	01-05-2025	Yes Bank Ltd Vs POOJA SOLANKI	LALIT PANDAY	8130383143	LALITPANDEYADV<@GMAIL.COM	30-04-2025
					Execution (Comm.)/151/2025	02-05-2025	Shreeram Vanijya Global Exim Pvt Ltd Vs KRF LTD				01-05-2025

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					CS (COMM)/358/2025	02-05-2025	Jivaa Retails India Pvt Ltd Vs Tawi Doors and Ors	R.K SHARMA	9810379033	rk.shMna.adv l@ghail @m	01-05-2025
					OMP (I) (COMM.)/521/2025	02-05-2025	HDFC BANK LTD Vs VIKAS SHARMA	LALIT PANDAY	8130383143	lalitgandexadv@gmai l.com	01-05-2025
					OMP (I) (COMM.)/522/2025	02-05-2025	HDFC BANK LTD Vs MOHAMMAD AAQIB	LALIT PANDAY	8130383143	lalitgandexadv@gmai l.com	01-05-2025
					OMP (I) (COMM.)/523/2025	02-05-2025	YES BANK LTD Vs MAHESH SINGHAL	LALIT PANDAY	8130383143	lalitgandexadv@gmai l.com	01-05-2025
					OMP (I) (COMM.)/524/2025	02-05-2025	YES BANK LTD Vs RAJ KUMAR	LALIT PANDAY	8130383143	lalitgandexadv@gmai l.com	01-05-2025
					OMP (I) (COMM.)/525/2025	02-05-2025	YES BANK LTD Vs ACHHE LAL GAUTAM	LALIT PANDAY	8130383143	lalitgandexadv@gmai l.com	01-05-2025
					OMP (I) (COMM.)/526/2025	02-05-2025	YES BANK LTD Vs AKHIL TEJPAL GOYAL	LALIT PANDAY	8130383143	lalitgandexadv@gmai l.com	01-05-2025
					M-Ex/203/2025	06-05-2025	Sanjay Garg Vs SCK Infratech Pvt Ltd				
					Execution (Comm.)/158/2025	08-05-2025	M/S DEEP JYOTI RUBBER PVT LTD Vs M/S SANDHU CONTRACTOR PVT LTD				
					Misc DJ/469/2025	08-05-2025	RAGHBIR SINGH Vs MOHINDER SINGH				
					Execution (Comm.)/161/2025	09-05-2025	CANARA BANK Vs KULDEEP				
17	SH. JINDAL, JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	OMP (I) COMM	OMP (I) (COMM.)/503/2025	01-05-2025	Orix Auto Infrastructure Service Ltd Vs Shankar R	ABID AHMAD	92t3t4224	abidahmadadvocate @gmail.com	30-04-2025
				CS (COMM)	CS (COMM)/353/2025	02-05-2025	STATE BANK OF INIDA Vs MUNIPAL	MANOJ KUMAR PANDEY	9654371856	advpandevmanoj@g mail.com	01-05-2025

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				CS (COMM)	CS (COMM)/354/2025	02-05-2025	State Bank Of India Vs BIMLA	MS S SOOD	9811786067	msssoodadvocate@gmail.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/507/2025	02-05-2025	HDFC BANK LTD Vs REENA CHAUDHARY	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/508/2025	02-05-2025	YES BANK LTD Vs KAPIL KUMAR SANSI	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/540/2025	03-05-2025	HDFC BANK LTD Vs AVNEESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	30-04-2025
				CS (COMM)	CS (COMM)/367/2025	05-05-2025	GROMOR OVERSEAS LIMITED Vs goflex ltd	PRAMOD AGGARWAL	9810082372	shekhualilecunla\ahoo.in	02-05-2025
				CS (COMM)	CS (COMM)/368/2025	05-05-2025	PLATINEX DB BATHWARE INDIA PVT LTD Vs SANGANI KAUSHIK BHIKHUBHAI	STUTI WASON	9811227766,	wasonandwason@gmail.com	01-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/545/2025	05-05-2025	HDFC BANK LTD Vs RACHIT SAXENA	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	01-05-2025
				CS (COMM)	CS (COMM)/375/2025	06-05-2025	SUNIL JAIN Vs MS WATERSPOTTER INDIA PVT LTD	RAHUL KUMAR	9971096840	CONTACT.SHEPHERDLAW@GMAIL.COM	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/562/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs PRAVEEN BANSAL	KARAN CHIBBAR	9560099203	karanchibbaradvocate@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/563/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs GOURAV KUMAR	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/564/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PANKAJ P	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/565/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAJIM	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	05-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/566/2025	06-05-2025	YES BANK LTD. Vs SATISH HARI RAM	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	05-05-2025

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				CS (COMM)	CS (COMM)/377/2025	07-05-2025	TARZAN ELECTRICALS PVT LTD Vs KOMERCO ENTERPRISES	BRIENDRA KUMAR	8700858746	briendrakumar619@gmail.com	04-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/568/2025	07-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs AKHILESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	06-05-2025
				CS (COMM)	CS (COMM)/381/2025	08-05-2025	CHEMELYNE POLYSTABS LLP Vs PUSHKER PAINT INDUSTRIES	OJASVI KHANEJA	9990503001	obasvikhaneja48@gmail.com	07-05-2025
				CS (COMM)	CS (COMM)/389/2025	09-05-2025	M/s Smart Enterprises Vs M/s Shivam Construction	Karan Attri	9971824432	advocates@lexpractice.com	07-05-2025
				CS (COMM)	CS (COMM)/390/2025	09-05-2025	STATE BANK OF INIDA Vs SANJAY KUMAR	MANOJ KUMAR PANDEY	9654371856	advpandevmanoj@gmail.com	07-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/577/2025	09-05-2025	YES BANK LTD Vs SAURABH CHAWLA	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	07-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/578/2025	09-05-2025	YES BANK LTD Vs DURGESH SINGH	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	07-05-2025
				CS (COMM)	CS (COMM)/396/2025	13-05-2025	State Bank of India Vs Raj Rani	KRISHAN KUMAR SHARMA	9315165656	advkrishana1411@gmail.com	08-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/581/2025	13-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PINTOO HARI RAM	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	13-05-2025
				ARB. A. (COMM.)	ARB. A. (COMM.)/4/2025	14-05-2025	HARJEET SINGH Vs SHRI RAM TRANSPORT FIN CO LTD	BHALLA BHALLA	99818362434	bhallaadvocates@gmail.com	13-05-2025
				CS (COMM)	CS (COMM)/402/2025	14-05-2025	Aditya Infotech Limited Vs Spyvision Solutions and Technology Private Limited	AMIT KUMAR SINGH	99871291420	jurisprudence011@gmail.com	08-05-2025
				CS (COMM)	CS (COMM)/403/2025	14-05-2025	M/s Rajasthan Steel Corporation Vs M/s HMP Engineering Private Limited and Ors	BHARATT GROVER	8595653336	shankardaslegal@gmail.com	09-08-2025
				OMP (I) COMM	OMP (I) (COMM.)/585/2025	14-05-2025	Shriram Finance Ltd Vs SHIVAM	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	13-05-2025

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				OMP (I) COMM	OMP (I) (COMM.)/586/2025	14-05-2025	Shriram Finance Ltd Vs ROCKY	MANOJ KUMAR	981T133644	manoj.adv@gmail.co m	13-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/588/2025	14-05-2025	Shriram Finance Ltd Vs SHAKEEL 6108	MANOJ KUMAR	981T133644	manoj.adv@gmail.co m	13-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/589/2025	14-05-2025	Shriram Finance Ltd Vs SHAKEEL 7483	MANOJ KUMAR	981T133644	manoj.adv@gmail.co m	13-05-2025
				CS (COMM)	CS (COMM)/405/2025	15-05-2025	NIKE INNOVATE CV AND ANR Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@uniteda ndunited.com	12-05-2025
				CS (COMM)	CS (COMM)/407/2025	15-05-2025	MINOCHA ENTERPRISES PVT LTD Vs NEEDLE EYE PLASTIC INDUSTRIES PVT LTD	JS KOHLI	9999631964	jasneetsinghkohli@g mail.com	13-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/592/2025	16-05-2025	YES BANK LTD. Vs RAJINDER PRASHAD	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	15-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/593/2025	16-05-2025	YES BANK LTD. Vs JITENDER YADAV	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	15-05-2025
				CS (COMM)	CS (COMM)/420/2025	17-05-2025	M/s Oberoi Paints Private Limited Vs M/s Advent Enterprises and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gm ail.com	15-05-2025
				CS (COMM)	CS (COMM)/421/2025	17-05-2025	M/s Krishna Steel Corporation Vs M/s Alfa Steel and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gm ail.com	15-05-2025
				CS (COMM)	CS (COMM)/422/2025	17-05-2025	M/s Capital Industrial Enterprises Vs M/s PS Enterprises and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gm ail.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/605/2025	17-05-2025	AXIS BANK LTD Vs MOHD TAHIR KHAN	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/606/2025	17-05-2025	YES BANK LTD Vs ASHISH KUMAR	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/607/2025	17-05-2025	YES BANK LTD Vs OM PRAKASH	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	16-05-2025

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				OMP (I) COMM	OMP (I) (COMM.)/608/2025	17-05-2025	YES BANK LTD Vs ANGELINA FRANCIS	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/609/2025	17-05-2025	YES BANK LIMITED Vs VIJAY KUMAR SINGH	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/615/2025	19-05-2025	YES BANK LTD. Vs MOHAMMAD DAWOOD	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	16-05-2025
				CS (COMM)	CS (COMM)/436/2025	20-05-2025	VIKRANT GUPTA Vs PRAVEEN KUMARI	DEEPAK AGGARWAL	9810798989	adv.rslegal@gmail.com	17-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/633/2025	20-05-2025	YES BANK LTD Vs PUSHPENDRA PAWAR	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	19-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/634/2025	20-05-2025	YES BANK LTD Vs MOHD SAQIB	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	19-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/635/2025	20-05-2025	YES BANK LTD Vs SANTOSH DEVI	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	19-05-2025
				CS (COMM)	CS (COMM)/437/2025	21-05-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Sunita	KARTIKA TUTYA	6443000880	contact@aaalegal.pro	19-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/636/2025	21-05-2025	YES BANK LTD Vs SURAJ CHOUDHARY	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	20-05-2025
				Misc DJ/	Misc DJ/522/2025	22-05-2025	M/S SIRCA PAINTS INDIA LTD Vs K CUBES	PARTH SHARMA	98108 66704	officeofparthsharma@gmail.com	20-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/641/2025	22-05-2025	YES BANK LTD Vs VIKRAM SINGH	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	20-05-2025
				CS (COMM)	CS (COMM)/443/2025	23-05-2025	GK Rangwala and Co Pvt Ltd Vs Gayatri Marketing	VS SHARMA	8802200600	adv.vssharma@gmail.com	20-05-2025
				CS (COMM)	CS (COMM)/444/2025	23-05-2025	GENETIX BIOTECH ASIA LIMITED Vs ACCUTEST BIOLOGICS PRIVATE LIMITED	MADHAV GAWRI	8700568976	maclbav@.rkgo.com	20-05-2025

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				OMP (I) COMM	OMP (I) (COMM.)/650/2025	23-05-2025	YES BANK LTD Vs SAGIR AHMAD	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	22-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/651/2025	23-05-2025	YES BANK LTD Vs SAKEEL ABDUL SALAM	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	22-05-2025
				CS (COMM)	CS (COMM)/447/2025	24-05-2025	Rajinder Satija Vs Sandeep Tandon	ARUN CHAWLA	9971195999	varun@legalcare.co.i n	22-05-2025
				CS (COMM)	CS (COMM)/448/2025	24-05-2025	GENETIX BIOTECH ASIA LIMITED Vs MS ELITE LABS	MADHAV GAWRI	8700568976	maclbav@.rkgco.com	25-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/665/2025	24-05-2025	YES BANK LTD. Vs DEEPAK JAISWAL	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	25-04-2025
				CS (COMM)	CS (COMM)/452/2025	26-05-2025	KULDEEP SINGH Vs CHARDI KALA ENTERPRISES	APRAJIT AND SURESH KUMAR	9313119503	sudeshkradvocate@g mail.com	21-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/670/2025	26-05-2025	HDFC BANK LTD Vs VIKAS SHARMA	LALIT PANDEY	8130383143	lalitpandeyyadav@g mail.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/671/2025	26-05-2025	HDFC BANK LTD Vs DALJEET KANWALJIT SINGH	LALIT PANDEY	8130383143	lalitpandeyyadav@g mail.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/672/2025	26-05-2025	HDFC BANK LTD Vs ANIL VERMA	LALIT PANDEY	8130383143	lalitpandeyyadav@g mail.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/673/2025	26-05-2025	Yes Bank Ltd Vs MD SAAJID QURESHI	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	24-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/674/2025	26-05-2025	Yes Bank Ltd Vs PARMESHWAR SINGH	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	24-05-2025
				CS (COMM)	CS (COMM)/454/2025	27-05-2025	UNION BANK OF INDIA Vs ARSHI	ALOK KUMAR	9911000126	alokadv.9911@gmail. com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/676/2025	27-05-2025	YES BANK LTD. Vs NAR SINGH KHATRI	SACHINKATYA L	011-26211488	legal@Katvalassociat es.com	26-05-2025

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				CS (COMM)	CS (COMM)/465/2025	29-05-2025	PP Books Pvt Ltd Vs Exceli Edutech Pvt Ltd	ARPIT JAIN	98115958	arpitjain2099@gmail.co	14-05-2025
				CS (COMM)	CS (COMM)/466/2025	29-05-2025	MS FIN enterprises through its Sole Proprietor Mrs Tara Sharma Vs Ranjit Singh	ABHISHAK SHARMA	9711477106	abhishaksharma800@gmail.com	26-05-2025
				CS (COMM)	CS (COMM)/467/2025	29-05-2025	Icici Bank Vs ROHAN GUPTA	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/686/2025	29-05-2025	HDFC BANK LTD Vs LALIT VERMA	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/687/2025	29-05-2025	YES BANK LTD Vs KESHAV SHARMA	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	26-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/688/2025	29-05-2025	YES BANK LTD Vs ANKUR SHARMA	SACHINKATYAL	011-26211488	legal@Katvalassociates.com	26-05-2025
				CS (COMM)	CS (COMM)/470/2025	30-05-2025	GSI ENTERPRISES PVT LTD Vs VERMA ENGINEERS AND CONTRACTORS PVT LTD	VALI & CO	9910358225	office@vali.co.in	28-05-2025
				CS (COMM)	CS (COMM)/472/2025	30-05-2025	GSI ENTERPRISES PVT LTD Vs VERMA ENGINEERS AND CONTRACTORS PVT LTD	VALI & CO	9910358225	office@vali.co.in	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/698/2025	30-05-2025	Hdfe Bank Limited Vs LOKESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/699/2025	30-05-2025	Hdfe Bank Limited Vs RUBY GHAI	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/700/2025	30-05-2025	Hdfe Bank Limited Vs ARVIND ROHILA	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				OMP (I) COMM	OMP (I) (COMM.)/701/2025	30-05-2025	Hdfe Bank Limited Vs VIVEK PRATAP SINGH	LALIT PANDEY	8130383143	lalitpandeyyadav@gmail.com	28-05-2025
				CS (COMM)	CS (COMM)/473/2025	31-05-2025	Infinitude International Private Limited Vs Babu Lal Teli	SS W ANI	8750618722	sswaniassociates@gmail.com	28-05-2025

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				CS (COMM)	CS (COMM)/474/2025	31-05-2025	Bank of Baroda Vs Anand Kumar Mishra	SHARMA&ASSOCIATES	9650501903	advhunnysharma.28@gmail.com	29-05-2025
				CS (COMM)	CS (COMM)/475/2025	31-05-2025	Infinitude International Private Limited Vs Ganeshgarhia Construction Pvt Ltd	SHARMA&ASSOCIATES	9650501903	advhunnysharma.28@gmail.com	29-05-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	Ex.COMM - Award by Arb. Comm./11/2025	Ex.COMM - Award by Arb. Comm./11/2025	01-05-2025	SOHAN LAL COMMODITY MANAGEMENT LTD Vs M/S R R AGROTECH	Rahat Bansal	9899057063	advrahatbansal@gmail.com	01-05-2025
				OMP (I) (COMM.)/502/2025	OMP (I) (COMM.)/502/2025	01-05-2025	Yes Bank Ltd Vs SADHU RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-05-2025
				Execution (Comm.)/150/2025	Execution (Comm.)/150/2025	02-05-2025	BEC CONDUITS PRIVATE LIMITED Vs M J ENGINEERING WORKS (P) LIMITED	Saakaar Sardana	9811600007	info@saakaarsardana.com	02-05-2025
				CS (COMM)/356/2025	CS (COMM)/356/2025	02-05-2025	State Bank Of India Vs Raj Kumar	Ms S. SOOD	9811786067	msssoodadvocate@gmail.com	02-05-2025
				OMP (I) (COMM.)/515/2025	OMP (I) (COMM.)/515/2025	02-05-2025	YES BANK LTD Vs MOHD TANVEER UL HASAN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				OMP (I) (COMM.)/516/2025	OMP (I) (COMM.)/516/2025	02-05-2025	YES BANK LTD Vs NN LOGISTICS THROUGH ITS PROP	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				OMP (I) (COMM.)/517/2025	OMP (I) (COMM.)/517/2025	02-05-2025	YES BANK LTD Vs SUNIL KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				OMP (I) (COMM.)/518/2025	OMP (I) (COMM.)/518/2025	02-05-2025	YES BANK LTD Vs MANISH BHADANA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-05-2025
				CS (COMM)/359/2025	CS (COMM)/359/2025	03-05-2025	STATE BANK OF INIDA Vs SURENDER KUMAR MITTAL	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	03-05-2025
				CS (COMM)/360/2025	CS (COMM)/360/2025	03-05-2025	Ashish Garg Vs DEVENDER KUMAR	PRAMOD AGARWAL	9810682372	shekhawatilegal@yahoo.in	03-05-2025
				OMP (I) (COMM.)/535/2025	OMP (I) (COMM.)/535/2025	03-05-2025	HDFC BANK LTD Vs SATISH KUMAR	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/536/2025	OMP (I) (COMM.)/536/2025	03-05-2025	HDFC BANK LTD Vs MANTOSH MISHRA	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				OMP (I) (COMM.)/537/2025	OMP (I) (COMM.)/537/2025	03-05-2025	HDFC BANK LTD Vs CHANDAN KUMAR PRASAD	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				OMP (I) (COMM.)/538/2025	OMP (I) (COMM.)/538/2025	03-05-2025	HDFC BANK LTD Vs GURVINDER SINGH	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				OMP (I) (COMM.)/539/2025	OMP (I) (COMM.)/539/2025	03-05-2025	HDFC BANK LTD Vs DIMPLE VERMA	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	03-05-2025
				Ex.COMM - Award by Arb. Comm./12/2025	Ex.COMM - Award by Arb. Comm./12/2025	05-05-2025	M/S MUTHOOT FINCORP LTD Vs LALITA	GYAN VARDHAN SINGH,	9971883579	ardhanslawfirm@gmail.com	05-05-2025
				CS (COMM)/363/2025	CS (COMM)/363/2025	05-05-2025	MS VARDHMAN UDYOG Vs RAMESH CHAND JAT	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	05-05-2025
				CS (COMM)/364/2025	CS (COMM)/364/2025	05-05-2025	MS VARDHMAN UDYOG Vs RAM SINGH HARITWAL	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	05-05-2025
				CS (COMM)/365/2025	CS (COMM)/365/2025	05-05-2025	DYD Industrial Solutions through Rajesh Kulhar Vs Mark Tech Polymers Private Limited	Himanshu Ahuja	9654546559	advocate.himanshuahuja23@gmail.com	05-05-2025
				CS (COMM)/366/2025	CS (COMM)/366/2025	05-05-2025	Pravesh Bhandari Vs Ashimara Housing Pvt Ltd	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	05-05-2025
				OMP (I) (COMM.)/544/2025	OMP (I) (COMM.)/544/2025	05-05-2025	HDFC BANK LTD Vs AMIT AMIT	Ajay Uppal	9811740125	Virtuous.people@rnail.com	05-05-2025
				CS (COMM)/371/2025	CS (COMM)/371/2025	06-05-2025	SURESH DATTA PARASHAR AND ANR Vs RISHABH UPADHYAY AND ORS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-05-2025
				OMP (I) (COMM.)/550/2025	OMP (I) (COMM.)/550/2025	06-05-2025	Yes Bank Ltd Vs AJAY KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-05-2025
				OMP (I) (COMM.)/551/2025	OMP (I) (COMM.)/551/2025	06-05-2025	Yes Bank Ltd Vs MOHD SONU	MGA Law Office	9811504426	mgalawoffice@gmail.com	06-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/552/2025	OMP (I) (COMM.)/552/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs URMILA H	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	06-05-2025
				OMP (I) (COMM.)/567/2025	OMP (I) (COMM.)/567/2025	07-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs MUKESH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-05-2025
				CS (COMM)/379/2025	CS (COMM)/379/2025	08-05-2025	UNION BANK OF INDIA Vs AMIT ARORA	Narender Lakra	9810157128	nlakraadv@gmail.com	08-05-2025
				CS (COMM)/380/2025	CS (COMM)/380/2025	08-05-2025	STATE BANK OF INDIA Vs MEENAKSHI RAJPAL	Vijay Prakash	9810210832	Not Provided	08-05-2025
				OMP (I) (COMM.)/571/2025	OMP (I) (COMM.)/571/2025	09-05-2025	YES BANK LTD Vs RACHIT KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	09-05-2025
				OMP (I) (COMM.)/572/2025	OMP (I) (COMM.)/572/2025	09-05-2025	YES BANK LTD Vs GURVINDER SINGH	Sachin Katyal	011-26211488	legal@Katyalassociates.com	09-05-2025
				CS (COMM)/391/2025	CS (COMM)/391/2025	13-05-2025	SS FOOTWEAR Vs KGN FOOTWEAR	Mukuk Rawal	9899000289	mukul_rawal@yahoo.com	13-05-2025
				CS (COMM)/392/2025	CS (COMM)/392/2025	13-05-2025	State Bank of India Vs Rahul Sharma	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	13-05-2025
				CS (COMM)/400/2025	CS (COMM)/400/2025	14-05-2025	COGOPORT PRIVATE LIMITED Vs FENDA AUDIO INDIA PVT LTD	Uday Kumar	8882303942	advudaykumar@gmail.com	14-05-2025
				CS (COMM)/401/2025	CS (COMM)/401/2025	14-05-2025	Eltecks India Private Limited Through Ar Ankit Jain Vs IRAS PRAMANIK	Aadesh Saraswat	9999359053	aadesh9696@gmail.com	14-05-2025
				OMP (I) (COMM.)/583/2025	OMP (I) (COMM.)/583/2025	14-05-2025	Shriram Finance Ltd Vs URVASHI TOMER	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	14-05-2025
				Ex.COMM - Award by Arb. Comm./18/2025	Ex.COMM - Award by Arb. Comm./18/2025	15-05-2025	AMAN GUPTA Vs RAKESH KAILA	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	15-05-2025
				Execution (Comm.)/164/2025	Execution (Comm.)/164/2025	15-05-2025	SHRI VINOD KUMAR BANGA Vs M/S SATKRITI INFOTAINMENT PVT LTD	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	15-05-2025

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				CS (COMM)/408/2025	CS (COMM)/408/2025	16-05-2025	Union Bank Of India Vs Tosif Ahmed	Vijay Lakshmi Jain	9811373999	advvijaylakshmijain@gmail.com	16-05-2025
				CS (COMM)/409/2025	CS (COMM)/409/2025	16-05-2025	COGOPORT PRIVATE LIMITED Vs DIVYA LAXMI OVERSEAS	Uday Kumar	8882303942	advvudaykumar@gmail.com	16-05-2025
				CS (COMM)/410/2025	CS (COMM)/410/2025	16-05-2025	RAKESH KUMAR SHARMA TRADING AS MS LABTRONICS Vs SUMAN DEVI TRADING AS MS LABTRON INSTRUMENTS AND	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	16-05-2025
				OMP (I) (COMM.)/594/2025	OMP (I) (COMM.)/594/2025	16-05-2025	YES BANK LTD Vs RANJEET VIJAY PANDIT	Sachin Katyal	011-26211488	legal@Katyalassociates.com	16-05-2025
				OMP (I) (COMM.)/595/2025	OMP (I) (COMM.)/595/2025	16-05-2025	YES BANK LTD Vs SANJAY KUMAR JHA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	16-05-2025
				CS (COMM)/411/2025	CS (COMM)/411/2025	17-05-2025	M/s Suprabhat Textile Private Limited Vs Sanjay Kumar Singh Rana	Varun Mehlawat	9873486348	VARUN_MEHLAWAT@YAHOO.CO.IN	17-05-2025
				CS (COMM)/423/2025	CS (COMM)/423/2025	19-05-2025	State Bank Of India Vs GARVITA GARG	A. K. Raut	9999132159	akroutadvocate@gmail.com	19-05-2025
				CS (COMM)/424/2025	CS (COMM)/424/2025	19-05-2025	STATE BANK OF INIDA Vs RAKESH	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	19-05-2025
				OMP (I) (COMM.)/614/2025	OMP (I) (COMM.)/614/2025	19-05-2025	Yes Bank Ltd Vs ASHOK KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-05-2025
				OMP (I) (COMM.)/622/2025	OMP (I) (COMM.)/622/2025	20-05-2025	Yes Bank Ltd Vs RAJEEV SINGH MEENA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	20-05-2025
				OMP (I) (COMM.)/623/2025	OMP (I) (COMM.)/623/2025	20-05-2025	YES BANK LTD Vs SANJEEV SINGH	Ananjay Singh	7030378800	Not Provided	20-05-2025
				OMP (I) (COMM.)/624/2025	OMP (I) (COMM.)/624/2025	20-05-2025	YES BANK LTD Vs AMIT ARYA	Ananjay Singh	7030378800	Not Provided	20-05-2025
				OMP (I) (COMM.)/625/2025	OMP (I) (COMM.)/625/2025	20-05-2025	YES BANK LTD Vs AMIT BIJENDER SINGH	Ananjay Singh	7030378800	Not Provided	20-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/441/2025	CS (COMM)/441/2025	22-05-2025	ARUN KUMAR BHOWMIK PROPRIETOR OF AMTECH ENGINEERS Vs M S ASAHI INDIA GLASS LTD	Rohan Taneja	9953542080	rohan.taneja@kred- jure.in	22-05-2025
				OMP (I) (COMM.)/637/2025	OMP (I) (COMM.)/637/2025	22-05-2025	Shriram Finance Ltd Vs BRIJ CHAUDHRI	Manoj Kumar	9811133644	MANOJK.ADV@GM AIL.COM	22-05-2025
				OMP (I) (COMM.)/638/2025	OMP (I) (COMM.)/638/2025	22-05-2025	YES BANK LTD Vs MANOJ KUMAR	Ananjay Singh	7030378800	Not Provided	22-05-2025
				OMP (I) (COMM.)/639/2025	OMP (I) (COMM.)/639/2025	22-05-2025	YES BANK LTD Vs NARENDER KUMAR SHARMA	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	22-05-2025
				OMP (I) (COMM.)/640/2025	OMP (I) (COMM.)/640/2025	22-05-2025	YES BANK LTD Vs KALPANA AMIT KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	22-05-2025
				OMP (I) (COMM.)/652/2025	OMP (I) (COMM.)/652/2025	23-05-2025	YES BANK LTD Vs NAVEEN KUMAR SHARMA	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	23-05-2025
				OMP (I) (COMM.)/653/2025	OMP (I) (COMM.)/653/2025	23-05-2025	YES BANK LTD Vs NUMRO CONSTRUCTIONS PRIVATE LIMITED	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	23-05-2025
				OMP (I) (COMM.)/654/2025	OMP (I) (COMM.)/654/2025	23-05-2025	YES BANK LTD Vs SUDHIR SAXENA	Sachin Katyal	011-26211488	legal@Katyalassociat es.com	23-05-2025
				OMP (I) (COMM.)/655/2025	OMP (I) (COMM.)/655/2025	23-05-2025	HDFC BANK LTD Vs NUTAN TYAGI	Ajay Uppal	9811740125	Virtuous.people@rn ail.com	23-05-2025
				OMP (I) (COMM.)/666/2025	OMP (I) (COMM.)/666/2025	24-05-2025	Yes Bank Ltd Vs ARVIND KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	24-05-2025
				OMP (I) (COMM.)/667/2025	OMP (I) (COMM.)/667/2025	24-05-2025	YES BANK LTD Vs PRIYANKA KUMARI	Ananjay Singh	7030378800	Not Provided	24-05-2025
				Ex.COMM - Award by Arb. Comm./24/2025	Ex.COMM - Award by Arb. Comm./24/2025	26-05-2025	Kotak Mahindra Prime Ltd Vs Raju Singh	Ritu Rana	9310817303	codelegalconsultants @gmail.com	26-05-2025
				CS (COMM)/449/2025	CS (COMM)/449/2025	26-05-2025	Maharaja Shoe Co Vs MAYASHEEL RETAIL INDIA LTD	PRAMOD AGARWAL	9810682372	shekhawatilegal@yah oo.in	26-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/669/2025	OMP (I) (COMM.)/669/2025	26-05-2025	Yes Bank Ltd Vs PRIYA PRIYA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	26-05-2025
				CS (COMM)/453/2025	CS (COMM)/453/2025	27-05-2025	BHISHAM POPLI Vs MS RAHEJA DEVELOPERS LTD	Sudhir Gupta	9313885241	SGADV0472@GMAI L.COM	27-05-2025
				OMP (I) (COMM.)/675/2025	OMP (I) (COMM.)/675/2025	27-05-2025	Yes Bank Ltd Vs AMAR SAINI	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	27-05-2025
				CS (COMM)/457/2025	CS (COMM)/457/2025	28-05-2025	Ashvinder Kaur and Anr Vs Sarbestos Auto Spares Pvt Ltd	Siddhant Juyal	8375868868	adv.siddhantjuyal@g mail.com	28-05-2025
				CS (COMM)/459/2025	CS (COMM)/459/2025	29-05-2025	bank of baroda Vs anuj pratap singh	Sanjeet Kumar Singh	9868588173	sanjeetadvo@yahoo.c o.in	29-05-2025
				CS (COMM)/460/2025	CS (COMM)/460/2025	29-05-2025	PUNJAB AND SIND BANK Vs MONICA SHARMA	Girish Verma	9811135305	legal.gva@gmail.com	29-05-2025
				Execution (Comm.)/182/2025	Execution (Comm.)/182/2025	30-05-2025	Unimark Healthcare Limited Vs Optho Pharma Private Limited	Nitin Nayyar	9811711730	lawindiadirect@gmai .com	30-05-2025
				CS (COMM)/468/2025	CS (COMM)/468/2025	30-05-2025	KANDOTH MOHAMMED SHAMZEER Vs KALPATARU POWER TRANSMISSION LTD	Sanjeev Kumar	7011678591	Not Provided	30-05-2025
				CS (COMM)/469/2025	CS (COMM)/469/2025	30-05-2025	Infinitude International Private Limited Vs Beton RMC	Shakeel Sharwar wani	8750618722	sswaniassociates@gm ail.com	30-05-2025
				OMP (I) (COMM.)/694/2025	OMP (I) (COMM.)/694/2025	30-05-2025	Hdfe Bank Limited Vs JONU NARESH KUMAR	Manish Shankar Verma	9650810426	msvermachambers@ gmail.com	30-05-2025
				CS (COMM)/476/2025	CS (COMM)/476/2025	31-05-2025	STATE BANK OF INDIA Vs KANCHAN JHA PROP OF LEVINA INDUSTRIES	Kanchan Jha	9999501346	kanchan421994@gm ail.com	31-05-2025
				CS (COMM)/477/2025	CS (COMM)/477/2025	31-05-2025	Infinitude International Private Limited Vs Latala Construction Co	Shakeel Sharwar wani	8750618722	sswaniassociates@gm ail.com	31-05-2025
				Execution (Comm.)/155/2025	Execution (Comm.)/155/2025	07-05-2025	MANPREET SINGH Vs sunny neikey	Vishwandra verma	9871704611	verma.vishwendra@y ahoo.co.in	07-05-2025

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				OMP (I) (COMM.)/567/2025	OMP (I) (COMM.)/567/2025	07-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs MUKESH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	07-05-2025
				OMP (I) (COMM.)/535/2025	OMP (I) (COMM.)/535/2025	03-05-2025	HDFC BANK LTD Vs SATISH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	03-05-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	Counter Claim/23/2025	Counter Claim/23/2025	01-05-2025	SHANKAR LAL Vs RAMAN GANDHI				
				CS (COMM)/351/2025	CS (COMM)/351/2025	01-05-2025	BANK OF BARODA Vs Sudhir Kumar	DEEPA GUPTA	9312292558		29-04-2025
				CS (COMM)/352/2025	CS (COMM)/352/2025	01-05-2025	PUNJAB NATIONAL BANK Vs MANOJ KUMAR GUPTA	AVADESH KR. SHAKYA	9810362628	akshakya01@gmail.c om	25-04-2025
				OMP (I) (COMM.)/504/2025	OMP (I) (COMM.)/504/2025	01-05-2025	Yes Bank Ltd Vs ASHWANI KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	28-04-2025
				OMP (I) (COMM.)/527/2025	OMP (I) (COMM.)/527/2025	02-05-2025	HDFC BANK LTD Vs PAWAN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/528/2025	OMP (I) (COMM.)/528/2025	02-05-2025	HDFC BANK LTD Vs SUBODH SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/529/2025	OMP (I) (COMM.)/529/2025	02-05-2025	HDFC BANK LTD Vs KHURSHID	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/530/2025	OMP (I) (COMM.)/530/2025	02-05-2025	HDFC BANK LTD Vs PRASUN KUMAR TIWARI	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	01-05-2025
				OMP (I) (COMM.)/531/2025	OMP (I) (COMM.)/531/2025	02-05-2025	YES BANK LTD Vs PRAMOD KUMAR SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYAASS OCIATES.COM	30-04-2025
				OMP (I) (COMM.)/532/2025	OMP (I) (COMM.)/532/2025	02-05-2025	YES BANK LTD Vs AMIT RAMSWAROOP	KARTIK KUMAR	011-26211488	LEGAL@KATYAASS OCIATES.COM	30-04-2025
				OMP (I) (COMM.)/543/2025	OMP (I) (COMM.)/543/2025	03-05-2025	HDFC BANK LTD Vs PRIYANSHU SOHANE	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	01-05-2025

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				Ex.COMM - Award by Arb. Comm./13/2025	Ex.COMM - Award by Arb. Comm./13/2025	05-05-2025	EQUITAS SMALL FINANCE BANK LTD Vs DHARMENDER ROY				
				OMP (I) (COMM.)/549/2025	OMP (I) (COMM.)/549/2025	05-05-2025	Yes Bank Ltd Vs KAMAL AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	03-05-2025
				Execution (Comm.)/153/2025	Execution (Comm.)/153/2025	06-05-2025	PINTU Vs Neha Bus Services Pvt Ltd				
				OMP (I) (COMM.)/560/2025	OMP (I) (COMM.)/560/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs JITENDER KUMAR KHARBANDA	KARAN CHIBBER			
				CS (COMM)/378/2025	CS (COMM)/378/2025	07-05-2025	MINOCHA ENTERPRISES PVT LTD Vs SAISIDDI ENGINEERING TEK PVT LTD	JUNSEET SINGH KOHLI	9999631964	CHAMBER@KOHLI ASSOCIATES.IN	03-05-2025
				OMP (I) (COMM.)/570/2025	OMP (I) (COMM.)/570/2025	07-05-2025	YES BANK LTD Vs RAJ KUMAR	KARTIK KUMAR	011-26211488	LEGAL@KATYAASS OCIATES.COM	05-05-2025
				Ex.COMM - Award by Arb. Comm./15/2025	Ex.COMM - Award by Arb. Comm./15/2025	08-05-2025	Punjab National Bank Vs Ms Sapna Mishra				
				Ex.COMM - Award by Arb. Comm./16/2025	Ex.COMM - Award by Arb. Comm./16/2025	08-05-2025	Superfil Engineers Pvt Ltd Vs M/S Rose Engineering				
				CS (COMM)/385/2025	CS (COMM)/385/2025	08-05-2025	OM LOGISTICS LIMITED Vs BAKUL CASTING PRIVATE LIMITED	ARUN AGGARWAL	9810163624	ADVOCATEARUN23 @GMAIL.COM	06-05-2025
				OMP (I) (COMM.)/573/2025	OMP (I) (COMM.)/573/2025	09-05-2025	YES BANK LTD Vs SURENDER KARAN SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYAASS OCIATES.COM	07-05-2025
				OMP (I) (COMM.)/574/2025	OMP (I) (COMM.)/574/2025	09-05-2025	YES BANK LTD Vs DAYANAND MOOLCHAND	KARTIK KUMAR	011-26211488	LEGAL@KATYAASS OCIATES.COM	07-05-2025
				CS (COMM)/393/2025	CS (COMM)/393/2025	13-05-2025	State Bank of India Vs Ashok	KRISHNA KUMAR SHARMA	9958891040	ADVKRISHNA1411@ GMAIL.COM	08-05-2025
				CS (COMM)/394/2025	CS (COMM)/394/2025	13-05-2025	APS OBEROI Vs REMSOCONTROLTECHNOLOGIES PVTLTD	ANJANI KUMAR CHOUDHARY	9811675024	ANJANICHOUDHAR I@GMAIL.COM	08-05-2025

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				CS (COMM)/395/2025	CS (COMM)/395/2025	13-05-2025	M/s OPTICADO INDIA LLP Vs M/s FRANK INTERNATIONAL	JATIN SAPRA	9899054303	JATINSAPRA1312@GMAIL.COM	08-05-2025
				Execution (Comm.)/163/2025	Execution (Comm.)/163/2025	14-05-2025	Union Bank of India Vs Sushil Singh Chaudhary				
				OMP (I) (COMM.)/584/2025	OMP (I) (COMM.)/584/2025	14-05-2025	Shriram Finance Ltd Vs SUNIL	MANOJ KUMAR	9811133644		
				OMP (I) (COMM.)/591/2025	OMP (I) (COMM.)/591/2025	15-05-2025	Yes Bank Ltd Vs RAJESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-05-2025
				CS (COMM)/412/2025	CS (COMM)/412/2025	17-05-2025	AMIT GUPTA Vs BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	15-05-2025
				CS (COMM)/413/2025	CS (COMM)/413/2025	17-05-2025	M/s Capital Industrial Enterprises Vs M/s Amit Steel and Ors	CHARIT GOYAL	8595653336	SHANKARDASLEGAL@GMAIL.COM	15-05-2025
				OMP (I) (COMM.)/610/2025	OMP (I) (COMM.)/610/2025	17-05-2025	YES BANK LTD Vs BALJIT SINGH	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	15-05-2025
				Ex.COMM - Award by Arb. Comm./20/2025	Ex.COMM - Award by Arb. Comm./20/2025	19-05-2025	ANKITA BHARGAVA Vs AKANSHA BHARGAVA				
				Ex.COMM - Award by Arb. Comm./21/2025	Ex.COMM - Award by Arb. Comm./21/2025	19-05-2025	Ford India Private Limited Vs Eminent Auto Parts Private Limited				
				CS (COMM)/425/2025	CS (COMM)/425/2025	19-05-2025	STATE BANK OF INIDA Vs SUNIL	MANOJ PANDEY	9654371856	ADV PANDEYMANOJ@GMAIL.COM	19-05-2025
				CS (COMM)/426/2025	CS (COMM)/426/2025	19-05-2025	STATE BANK OF INIDA Vs SANJAY KUMAR SINGH	MANOJ PANDEY	9654371856	ADV PANDEYMANOJ@GMAIL.COM	19-05-2025
				CS (COMM)/434/2025	CS (COMM)/434/2025	20-05-2025	SURYA PRAKASH Vs SHWETA GABA	NITIN GUPTA	8860057314		
				CS (COMM)/435/2025	CS (COMM)/435/2025	20-05-2025	M/s Capital Industrial Enterprises Through its Prop Sandeep Soni Vs M/s Advance Recycling Solutions LLP	CHARIT GOYAL	8595653336	SHANKARDASLEGAL@GMAIL.COM	17-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/626/2025	OMP (I) (COMM.)/626/2025	20-05-2025	Yes Bank Ltd Vs UMA SHANKAR SINGH	ANANJAY SINGH	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	18-05-2025
				Ex.COMM - Award by Arb. Comm./22/2025	Ex.COMM - Award by Arb. Comm./22/2025	22-05-2025	Renovision Automation Services Pvt Ltd Vs Big Digital Impression Pvt Ltd				
				CS (COMM)/442/2025	CS (COMM)/442/2025	22-05-2025	Maharaja Shoe Co Vs KAMAL CHOPRA	MUKESH KUMAR	9810682372	SHEKHAWATILEGAL@YAHOO.IN	20-05-2025
				OMP (I) (COMM.)/643/2025	OMP (I) (COMM.)/643/2025	22-05-2025	YES BANK LTD Vs NEERAJ TAKKAR	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	21-05-2025
				OMP (I) (COMM.)/644/2025	OMP (I) (COMM.)/644/2025	22-05-2025	YES BANK LTD Vs KUTUMBH CARE PVT LTD	ANANJAY SINGH	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	20-05-2025
				OMP (I) (COMM.)/659/2025	OMP (I) (COMM.)/659/2025	23-05-2025	JFC LEASING P LTD Vs Saleem Khan	ANUJ KUMAR	9810133410	BHAGATSINGHIS@YAHOO.COM	21-05-2025
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS.COMM.	323/2025	02.05.2025	COMPUTER JUNCTION PVR LTD. VS. FIVE SPLASH INFOTECH PVT. LTD.	AJAY KUMAR CHOPRA	9811104015	AKCHOPRA ADV@.YAHOO.IN	21.04.2025
			1	ARB.A.(COMM)	06/2025	02.05.2025	ASHIF KHAN AND ORS VS. SHRI RAM FINANCE LTD.	DEV DUTT & ASSOCIATES	9818096196	NOT AVAILABLE	26.04.2025
			1	CS(COMM)	328/2025	03.05.2025	M/S DALIP SINGH ADHIKARI VS. M/SNEW INDIA ASSURANCE COL.LTD. AND ANR.	VINEET KUMAR	9718784365	KUMARVINIT.K@gmail.com	30.04.2025
			1	CS(COMM)	327/2025	03.05.2025	HOLY FAITH INTERNATIONAL PVT. LTD. VS. SARMAH BOOKSTALL	PAWAN KUMAR	7678499388	NOT AVAILABLE	24.04.2025
			1	CS(COMM)	332/2025	05.05.2025	AMIT KUMAR PROP. OF SHIVN CONTRUCTION VS. B. K. SINGH	N P SINGH	011-46020894	NPSINGHANDASSOCIATES@GMAIL.COM	03.05.20255
			1	CS(COMM)	331/2025	05.05.2025	PAWAN KUMAR MITTAL PROPRIETOR OSF SALASAR DEVKUMAR BASMATI HOUSE VS. VIJAYGUPTA	SHRAVAN KUMAR BANSAL	26936783	UNITEDMARK@UNITEDANDUNITED.COM	02.05.2025
			1	OMP(I)COMM	74/2025	06.05.2025	M/S OM SAI RAM ENTERPRISES VS. INDIAN RAILWAY	AKSHAT BHAIJPAI	7985177435	BAJPAIAKSHAT@GMAIL.COM	05.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	336/2025	06.05.2025	HARVINDER SINGH VS. DARSHAN SINGH AND SONS	BNG LAW ASSOCIATES	011-43709221	WWW.BNGLAWASSOCIATES.COM	02.05.2025
			1	CS(COMM)	340/2025	07.05.2025	MUDITA PASARI VS. DAG PRIVATE LIMITED	SHAILEN BHATIA	9818558690	ADVOCATYE.SHAILENBHATIA89@GMAIL.COM	03.05.20255
			1	CS(COMM)	339/2025	07.05.2025	M/S SETLITE ENGINEERS LTD. VS. M/S MULTITECH INDIA	SHARMA & ASSOCIATES	9899577744, 8929434695	NOT AVAILABLE	03.05.2025
			1	EX(COMM)	79/2025	07.05.2025	TCI EXPRESS LIMITED VS. FENDA AUDIO INDIA PRIVATE LIMITED	SUMAN KHAITAN CO.	9810131533, &9968636993	SUMAN@SUMANKHAITANCO.IN	02.05.2025
			1	CS(COMM)	338/2025	07.05.2025	CANARA BANK VS. MUKESH KUMAR KHANDELWAL & ANR.	KRISHAN KUMAR & ASSOCIATES	9990577700	KRISHENKUMAR@GMAIL.COM	03.05.2025
			1	OMP(I)COMM	76/2025	08.05.2025	HERO H OUSING FINANCE LTD VS. KAIVAN ENTERPRISES AND ORS.	ASHISH KUMAR SINGH	9971149676	AKSINGHEANSLEGAL.IN	05.05.2025
			1	OMP(COMM)	62/2025	08.05.2025	MR. ADITYA BHUTANI AND ANR. VS. MR. MOHAN ANAND AND ANR.	AVINASH K TRIVEDI	9871441764	AKTRIVEDI@GMAIL.COM	03.05.2025
			1	CS(COMM)	348/2025	08.05.2025	CANARA BANK VS. SUSHIL KUMAR AND ANR.	CHITRA MALHOTRA	9212888087	CHITRAMALHOTRA@GMAIL.COM	05.05.2025
			1	CS(COMM)	351/2025	09.05.2025	GM MODULAR VS. MUDIT KUMAR CHATURVEDI AND ANR.	UNITED AND UNITED	9650682928	UNITEDMARK@UNITEDANDUNITED.COM	06.05.2025
			1	EX(COMM)	80/2025	09.05.2025	UNION BANK OF INDIA VS. SHIV SHANKAR JHA AND ANR.	JITENDRAGAR G & ASSOCIATES	9810197621	JITENDRAGARGADV@GMAIL.COM	26.04.2025
			1	CS(COMM)	350/2025	09.05.2025	MAHENDRA STEELS VS. HINDUSTRAN CONSTRUCTION COMPANY	MANSI KUKREJA	9811446272	NOT AVAILABLE	06.05.2025
			1	CS(COMM)	356/2025	13.05.2025	BANK O F INDIA VS. ABHAY KUMAR JENA	PARTIV MEHTA	9811044353	PJMEHTACEO@REDIFFMAIL.COM	05.05.2025
			1	CS(COMM)	355/2025	13.05.2025	PARDEEP KUMAR VS. VOSCO LIQUOR	AJEET KUMAR	9810039471	AJEETKUMAR.ADVOCATE@YAHOO.COM	03.05.2025

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			1	CS.COMM.	358/2025	14.05.2025	DEUTSCHE BANK VS. MS. RAHUL SIYARAM KHILWANI	SURI AND COMPANY LAW FIRM	9971357074	litigation@jsurico.in	02.05.2025
			1	CS.COMM.	359/2025	14.05.2025	ROHAN TRANSPORT AGENCY VS. RAISEN MARKETING PVT. LTD.	ADV. RAJESH DUA	9811475295	duaassociates@yahoo.com	06.05.2025
			1	CS.COMM.	361/2025	15.05.2025	M/S SONA CORPORATION INDIA PRIVATE LIMITED VS. BANK OF BARODA	ASHISH KUMAR SINGH	9971149676	AKSINGH@ANSLEGAL.IN	13.05.2025
			1	CS.COMM.	362/2025	15.05.2025	PROMAT FIRE AND INSULATION PRIVATE LIMITED V.S ANALA AND FIRE CONSULTING PVT. LTD.	SRIVASTAVA AND ASSOCIATE	9899628833	SRIVASTAVA.VINAYAK@GMAIL.COM	06.05.2025
			1	OMP(COMM)	64/2025	15.05.2025	UNION OF INDIA VS. KUMAR CASHEW EXPORT THROUGH MR. SATEESH KUMAR NARAYANAN	RAJAY KUMAR BIDORI	9810239626	ajaybidhuri79@gmail.com	09.05.2025
			1	EX(COMM)	84/2025	16.05.2025	BANK OF BARODA VS. M/S HIRAJNISH POINT CORPORATION & ORS.	KUMAR BANYAL	9810872353	NOT AVAILABLE	09.05.2025
			1	CS(COMM)	369/2025	16.05.2025	HT MEDIA LTD VESUS MS/ WINGS ADVERTISING THROUGH ITS PROPRIETOR MRS. PAPIYA PRASAD	LEGAL KNIGHTS, LAW FIRM	9999886478	ABHINAY@LEGALKNIGHTS.IN	05.05.2025
			1	CS(COMM)	368/2025	16.05.2025	COGOPORT PVT. LTD. VS. KALPANA	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	09.05.2025
			1	CS(COMM)	367/2025	16.05.2025	COGOPORT PVT. LTD. VS. STARLOG ENTER	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	09.05.2025
			1	CS(COMM)	366/2025	16.05.2025	COGOPORT PVT. LTD. VS. RUBBER	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	09.05.2025
			1	CS.COMM.	378/2025	19.05.2025	THE PRESS TRUST OF INDIA LIMITED THROUGH ITS AUTHORIZED SIGNATOR MR. R. MISHRA VS. ANDHRA PRABHA	SWARNENDU CHATTERJEE	8800910786	wasim@lectiolaw.com	15.05.2025
			1	CS.COMM.	379/2025	19.05.2025	FARMART SERVICE PVT. LTD. VS. AYASHA ROLER FLOUR MILL PRIVATE LIMITED	SONDHI AND PARTNERS	11- 41745180	Deepankur@sondhipartners.com	03.05.2025
			1	CS.COMM.	380/2025	19.05.2025	FARMART SERVICE PVT. LTD. VS. ATIRATH TRADERS	SONDHI AND PARTNERS	11- 41745180	Deepankur@sondhipartners.com	01.05.2025

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			1	EX(COMM) AWARD BY ARB. COMM. 26/25	26/25	20.05.2025	M/S MUTHOOT FINCORP LTD. VS. DAZY KOUL	GYAN VARDHAN SINGH	9971883579	VARDHANSLAWFIRM@GMAIL.COM	03.05.2025
			1	CS.COMM.	386/2025	20.05.2025	NEERAJ SHARMA VS. UNION OF INDIA	GAURAV BAHL	9811132858	BAHLG77@GMAIL.COM	15.05.2025
			1	OMP(COMM)	66/25	20.05.2025	MS/ R. K. GOEL ABHEY KUMAR JAIN VS. UNION OF INDIA	A. K. TRIVEDI	9871441764	AKTRIVEDI@GMAIL.COM	15.05.2025
			1	MISC. DJ	927/2025	21.05.2025	A.H. WHEELER AND CO. PVT. LTD. VS. HINDUSTAN MEDIA VENTURE LTD. VAND ORS.	SUDIPTO SIRCAR	9871908992	udiptosircar@outlook.com	21.05.2025
			1	CS.COMM.	392/2025	22.05.2025	SATNAM SINGH SALUJA VS. CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PVT. LTD.	ASHOK CHHABRA & ASSOCIATES	9810008481	ASHOKCHHABRA4@GMAIL.COM	16.05.2025
			1	OMP(COMM)	71/2025	23.05.2025	SH. AMIT GUPTA VS. M/NUVAMA & IHVEC	SONAL ANAND	9811101222, 011-456511322	SANAND@ASA-PARTNERS.COM	16.05.2025
			1	OMP(I)COMM	83/2025	23.05.2025	E-ASHWA (LUCKNOW) PRIVATE LIMITED VS. ABHINAV BADOLA	SJ LAW CHAMBERS	7838828292	NOT AVAILABLE	21.05.2025
			1	CS.COMM.	399/2025	24.05.2025	MOGLI LABS (INDIA) PVT. LTD. VS. COMBYTE TEXTILES PVT. LTD.	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	19.05.2025
			1	CS.COMM.	398/2025	24.05.2025	SH. BHAGWAN DASS VS. SH. VIRENDER THAKUR	SANCHIT GOYAL	9999605495	ADV.SANCHITGOYAL@GMAIL.COM	20.05.2025
			1	EX(COMM)	86/2025	26.05.2025	SHAILESH KUMAR SINGH VS. YOGESH SIKKA	TUSHAR PARASHAR	9873749711	ADV.TUSHAR1345@GMAIL.COM	24.05.2025
			1	OMP(COMM)	74/2025	26.05.2025	M/S B . K. ENGINEERING C. VS. UNION OF INDIA	ASHUTOSH KUMAR PANDEY	8285356804	ASHUTOSHLEX@GMAIL.COM	21.05.2025
			1	CS.COMM.	403/2025	26.05.2025	M/S TRUE LINK FINANCE LIMITED VS. YADAV ELECTRONICS	RAJAT SARAWAT	9818004454	RAJATTRUELINK@GMAIL.COM	24.05.2025
			1	EX. (COMM) AWARD BY ARB. COMM.	29/2025	26.05.2025	UNION OF INDIA VS. M/OCTAVISOUS TEA & INDUSTRIES LTD.	AJEET YADAV	9718299477	OFFICE@AYALEGALL.IN	13.05.2025

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			1	CS.COMM.	405/2025	27.05.2025	M/S SBM INDUSTRIES PVT. LTD. VS. M/S EXCEL PRINTERS PVT. LTD.	ROHIT KUMAR, TARUN KUMAR	9971380039	ADV.TARUNo8@GM AIL.COM	19.05.2025
			1	CS.COMM.	404/2025	27.05.2025	V .L. CARGO VS. AMIZ COURIER AND CARGO	AJIT KUMAR SINGH	9811619336	ADVOCATE.AJIT49 @GMAIL.COM	15.05.2025
			1	EX(COMM)	87/2025	27.05.2025	AD VENTURE VS. AAR KAY UNIVERSAL PVT. LKTD.	SH. PANKA TALWAR	9811222080	ADVOCATETALWAR 1@GMAI.COM	21.05.2025
			1	EX. (COMM) AWARD BY ARB. COMM.	31/2025	28.05.2025	UNION O FINDIA VS. M/S SVARN INFRATEL PVT. LTD.	DEVENDRA KR. SINGH	9718758881	ADV.DIPENDRA@G MAIL.COM	24.05.2025
			1	OMP(I)COMM	88/2025	28.05.2025	MR. CHIRAG JAIN VS. MR. SMAYESH KHANNA AND ANR.	AISHWARYA KAUSHIQ, SIDHARTH S KUMAR, PARV	8505979726	LAWCLERK@BTAA DVAYA.COM	22.05.2025
			1	CS.COMM.	412/2025	28.05.2025	STATE BANK OF INDIA VS. NAWIN PRASAD YADAV	SHIV KUMAR TYAGI	9811059032	SHIVTYAGI1@GMAI L.COM	23.05.2025
			1	CS.COMM.	411/2025	28.05.2025	NEHA JOSHI AS CHEMISTRY ACADEMY FOR IIT JEE VS. TELEGRAM FZ LLC & ANR.	SWAPNIL GAUR	9897905254	SWAPNILGAUR@RA LEGAL.CO.IN	27.05.2025
			1	CS.COMM.	419/2025	29.05.2025	R. V. SOLUTIONS PVT. LTD. VERSUS ARUN KUMAR	ANKIT MIGLANI, NIKHIL MANDHOTRA	7276358720	ADVANKITMIGLANI @GMAIL.COM	24.05.2025
			1	CS.COMM.	420/2025	29.05.2025	UNION BANK OF INDIA VS. SHAARS RAJ	RAJENDRA YADAV	9312046733	YADAVRAZEN@GM AIL.COM	26.05.2025
			1	EX. (COMM)	89/2025	29.05.2025	STATE BANK OF INDIA V.S UMANG	VARUN CHANDIOK	9818365119	CHAMBERSOFVAR UNCHANDIOK@GM AIL.COM	23.05.2025
			1	CS.COMM.	418/2025	29.05.2025	AGRAWAL GROUP OF PUBLICATIONS VS. TELEGRAM FZ LLC & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MAVENI EGAL.NET	27.05.2025
			1	EX. (COMM)	90/2025	30.05.2025	VENKANTESHWARA HATCHERIES PVT. LTD. VS. CYBIZ BRIGHTSTAR RESTAURANTS PVT. LTD.	S.C. LADI AND CO.	9313119255	DEEKSHA.KAKAR@ SCLADI.COM	29.05.2025
			1	EX(COMM) AWARD BY ARB. COMM. 26/25	32/2025	30.05.2025	TSL ELECTRO POWER PVT. LTD. VS. TATA HOUSING DEEVELOPMENT COMPANY LTD.	ADV. VIDESH VAISH	8860533820	SUFASSOCIATES@G MAIL.COM	07.05.2025

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			1	CS.COMM.	429/2025	30.05.2025	PARAMVIR SINGH BENIWAL ALIAS PASSENGER PARAMVIR VS. TTELEGRAM FZ-LLC AND ANR.	MR. SANKAR AGGARWAL AND MR. BHAVYA	7838837246, 9999239545	SNBLEGAL.LITIGAT ION@GMAIL.COM	27.05.2025
			1	OMP(COMM)	78/2025	31.05.2025	ANUJ KALRA VS. L & T FINANCE LIMITED AND ORS.,	RAKESH CHANDER AGRAWAL AND KARTIK	7011461996	ABCLLEGAL@GMAI L.COM	28.05.2025
			1	OMP(I)COMM	89/2025	31.05.2025	ESHA MAKIN VS. OM PRAKASH CHAURASIA AND ANR.	NAVEEN AND ARUN UPADHYAY	9711937777, 9045375818	ADVOCATEENAVEE N7777@GMAIL.COM , UPADHYAYARUN13	30.05.2025
			1	OMP(COMM)	77/2025	31.05.2025	M/S B. K. ENGINEERING CO. VS. UNION OF INDIA	A K PANDEY	8285356804	ASHUTOSHLEX@G MAIL.COM	28.05.2025
			1	CS.COMM.	437/2025	31.05.2025	VIRAJ VIVEK BAJPAI VS. TELEGRAM FZ LLC AND ANR.	TATVA LAW LLP	9455160761	TATVALAWLLP@G MAIL.COM	26.05.2025
			1	CS.COMM.	436/2025	31.05.2025	STATE BANK OF IDNIA VS. S. HARID AS NAIR	VINAY KUMAR	9811134771	KUMARVINAY.65@ GMAIL.COM	27.05.2025
			1	MISC. DJ	962/2025	31.05.2025	UTTARANCHAL CABLE VS. BANGLAMUKHI DEVI	HARSH AGRAWAL	8726470000	ADVHARSHAGRAW AL@GMAIL.COM	27.05.2025
			1	CS.COMM.	435/2025	31.05.2025	POOJA ARORA VS. BATA INDIA LTD.	PAWAN MATHUR	9810129577	PAWANMATHUR@ GMAIL.COM	29.05.2025
21	SH. PRAKASH, VIDYA DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	CS (COMM)/318/2025	CS (COMM)/318/2025	01-05-2025	VIJAY KUMAR Vs NEW INDIA ASSURANCE CO LTD	Mahinder Kumar(P),	9811031736	ashokpoPlii6@yahoo in	23-04-2024
			25	CS (COMM)/317/2025	CS (COMM)/317/2025	01-05-2025	M/S Complete Dewatering systems Pvt Ltd Vs M/s NKG Infrastructure Limited	AAZAD ALI(P),	9312222450	kmtaiyab@gmail.com	24-04-2025
			25	CS (COMM)/322/2025	CS (COMM)/322/2025	02-05-2025	STATE BANK OF INDIA Vs ANIL KUMAR TARACHAND PRAJAPATI	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@ gmail.com	24-04-2025
			25	CS (COMM)/319/2025	CS (COMM)/319/2025	02-05-2025	ANI Media Pvt Ltd Vs Akram Khan	Sidhant Kumar(P),	9899675905	SKUMAR@UNUMLA W.IN	28-04-2025
			25	CS (COMM)/320/2025	CS (COMM)/320/2025	02-05-2025	Jones Lang La Salle Property Consultants India Pvt Ltd Vs M/s J R Organics Limited	DAYANAND SHARMA(P),	9811104952	bharatsisodia_07@ya hooo.co.in	09-04-2025

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			25	CS (COMM)/321/2025	CS (COMM)/321/2025	02-05-2025	STATE BANK OF INDIA Vs LEKH RAJ MEENA	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@ gmail.com	24-04-2025
			25	CS (COMM)/325/2025	CS (COMM)/325/2025	03-05-2025	M/s NORTHERN AROMATICS PRIVATE LIMITED Vs M/s VAISHNAVI KOSMETICOS INDUSTRIES	Sandeep Kumar Jain(P),	NOT GIVEN	NOT GIVEN	17-04-2025
			25	OMP (COMM)/60/2025	OMP (COMM)/60/2025	03-05-2025	Good Year Security Services Regd Vs National Highway Authority of India	Kaustubh Sinha(P),	9891068254	kaustubh@adhrilega l.in	26-04-2025
			25	CS (COMM)/326/2025	CS (COMM)/326/2025	03-05-2025	SADHNA DARA AND ANR Vs JAY KUMAR	saurabh singh(P),	8586893138	tgassociates202@gm ail.com	28-04-2025
			25	CS (COMM)/330/2025	CS (COMM)/330/2025	05-05-2025	HT Media Ltd Vs M s Chadha Developers And Promotors and Ors	Madhur Dhingra(P),	011-43032555	NOT GIVEN	29-04-2025
			25	ExCOMM - Award by Arb Comm/19/2025		05-05-2025	VARUN GUPTA Vs IRRIGATION AND FLOOD CONTROL DEPARTMENT	surinder goel(P),	9810100554	S.goel6@yahoo.com	29-04-2025
			25	Execution (Comm)/76/2025	Execution (Comm)/76/2025	05-05-2025	LILA DEVI FRANCOISE JAIN KUMAR Vs EURASIA EDUCATION LINK PVT LTD	Sambit Nanda(P),	9818291376	snanda@scnchamber s.co.in	30-05-2025
			25	CS (COMM)/333/2025	CS (COMM)/333/2025	06-05-2025	Continental Roadways Pvt Ltd Vs Gammon India Ltd	Aditya Goel(P),	9999904433	interriationallegalnet work@gmail.com	02-05-2025
			25	CS (COMM)/335/2025	CS (COMM)/335/2025	06-05-2025	CANARA BANK Vs M/S BIJJO BRO FOOTWEAR AND ANR	Parth Dhananjay Tandon(P),	8800313195	parth tandon28@yahoo.co.i n	24-04-2025
			25	OMP (I) (COMM)/75/2025	OMP (I) (COMM)/75/2025	07-05-2025	M/s Clix Capital Services Pvt Ltd Vs M/S MEDICARE SCANNING AND RESEARCH CENTRE AND ORS	Ravi Shankar Garg(P),	9718182038	associatesrsgargI@g mail.com	29-04-2025
			25	CS (COMM)/337/2025	CS (COMM)/337/2025	07-05-2025	PAWAN KUMAR MITTAL PROPRIETOR SALASARDEV BASMATI HOUSE Vs	Shravan Bansal(P),	9650682928	unitedmark@uniteda ndunited.com	03-06-2025
			25	ExCOMM - Award by Arb Comm/20/2025		07-05-2025	M/S SUNDARAM FINANCE LTD Vs ANIL KUMAR Proprietor of M/s Anil Kumar Transport	MANISHA BARUAH(P),	NOT GIVEN	NOT GIVEN	23-05-2025
			25	CS (COMM)/342/2025	CS (COMM)/342/2025	08-05-2025	TRIVENI HOUSEHOLD ITEMS MANUFUCTURERS PRIVATE LIMITED Vs MOHD RIZWAN TRADING	Ankur Sangal(P),	9873489278	ankur.sangal@khaita nco.com	07-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)/344/2025	CS (COMM)/344/2025	08-05-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs RUPESH KUMAR	CHITRA MALHOTRA(P),	9212888057	NOT GIVEN	02-05-2025
			25	CS (COMM)/343/2025	CS (COMM)/343/2025	08-05-2025	LEVI STRAUSS AND COMPANY Vs SURESH KUMAR NAGPAL	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	07-05-2025
			25	CS (COMM)/346/2025	CS (COMM)/346/2025	08-05-2025	Somabrata Mandal Vs Shuvabrata Mandal	SAVINDER SINGH(P),	9911167179	litigation@fiduslawchambers.com	02-06-2025
			25	CS (COMM)/349/2025	CS (COMM)/349/2025	09-05-2025	Canara Bank Vs ROSHAN LAL	ARUN DUGGAL(P),	NOT GIVEN	NOT GIVEN	30-04-2025
			25	CS (COMM)/354/2025	CS (COMM)/354/2025	13-05-2025	Union Bank of India Vs Keshari	Arvind Sinha(P),	9810618195	arvindsinhal@gmail.com	06-05-2025
			25	CS (COMM)/357/2025	CS (COMM)/357/2025	14-05-2025	Deutsche Bank AG Vs Ms Sky Datasoft Pvt Ltd Through Its Director Mr Matbar Singh	Gurvinder Suri(P),	9971357074	itigation@surico.in	01-05-2025
			25	CS (COMM)/360/2025	CS (COMM)/360/2025	15-05-2025	Suneel Vs Jagmeet Singh	AMIT KUMAR(P),	9810591404	NOT GIVEN	05-05-2025
			25	ExCOMM - Award by Arb Comm/23/2025		15-05-2025	ZEUS LAW ASSOCIATES Vs A G DAUTERS WASTE PROCESSING PVT LTD AND ORS	SUNIL KUMAR TYAGI(P),	8811065969	abhatra2001@gmail.com	09-05-2025
			25	OMP (COMM)/63/2025	OMP (COMM)/63/2025	15-05-2025	union of india Vs M/S MUBARAK OVERSEAS PVT LTD	RAJESH KUMAR REXWAL(P),	9999865757	rajeshkumarrexwal@gmail.com	13-05-2025
			25	Execution (Comm)/82/2025	Execution (Comm)/82/2025	15-05-2025	RENOVISION AUTOMATION SERVICES PVT LTD Vs ASHISH KUMAR	Ashish Sharma(P),	9999865757	rajeshkumarrexwal@gmail.com	13-05-2025
			25	CS (COMM)/364/2025	CS (COMM)/364/2025	16-05-2025	Ardee Infrastructure private Limited Vs Bharat Sanchar Nigam Limited	Bimlendu Shekhar(P),	9871424063	bimlendushekhar77@gmail.com	13-05-2025
			25	CS (COMM)/365/2025	CS (COMM)/365/2025	16-05-2025	COGOPORT PVT LTD DELHI Vs SHABEER AHMED PROPRIETOR FRONTLINE LOGISTICS	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	08-05-2025
			25	ARB A (COMM)/7/2025	ARB A (COMM)/7/2025	16-05-2025	HASAN ALI Vs KOTAL MAHINDRA PRIME LIMITED	GURVINDER SINGH(P),	9868873138	shobaandassociates@gmail.com	08-05-2025

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			25	OMP (COMM)/65/2025	OMP (COMM)/65/2025	17-05-2025	DIRECTOR AND MEDICAL SUPRITENDANT DR RAM MANOHAR LOHIYA HOSPITAL AND	Navin Kumar Thakur(P),	8130949586	thakur.navin117@gmail.com	14-05-2025
			25	CS (COMM)/376/2025	CS (COMM)/376/2025	19-05-2025	FARMART SERVICES PRIVATE LIMITED Vs SRI GURU INDUSTRIES	DEEPANKUR SONDHI(P),	011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/374/2025	CS (COMM)/374/2025	19-05-2025	FARMART SERVICES PVT LTD Vs HIFAN CHEMICALS AND FERTILIZERS (OPC)		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/373/2025	CS (COMM)/373/2025	19-05-2025	FARMART SERVICES PRIVATE LIMITED Vs SHIKHAR HACHERY		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/372/2025	CS (COMM)/372/2025	19-05-2025	FARMART SERVICES PRIVATE LIMITED Vs PARAMSHUDH AGRO PVT LTD		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/375/2025	CS (COMM)/375/2025	19-05-2025	FARMART SERVICES PVT LTD Vs JYOTI ENTERPRISES		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/377/2025	CS (COMM)/377/2025	19-05-2025	FARMART SERVICES PVT LTD Vs JUGH AGROTECH PVT LTD		011- 41745180	Deepankur@sondhipartners.com	02-05-2025
			25	CS (COMM)/385/2025	CS (COMM)/385/2025	20-05-2025	M/s S H Paint World Through its proprietor Mr Sandeep Kumar Mishra Vs M/s NKG Infrastructure Private	Amrita Mishra(P),	9999762400	amrita@advlawoffice s.com	08-05-2025
			25	CS (COMM)/384/2025	CS (COMM)/384/2025	20-05-2025	CANARA BANK Vs RAVI SUDAN	Dharmendra(P),	9899596050	ujjwallawfirm@gmail.com	09-05-2025
			25	OMP (COMM)/67/2025	OMP (COMM)/67/2025	21-05-2025	Elevar Digitel Infrastructure Pvt Ltd Vs Innovel Energy Services Pvt Ltd	anurag anand(P),	9650722789	rs@trschambers.in	15-05-2025
			25	CS (COMM)/387/2025	CS (COMM)/387/2025	21-05-2025	M/s NORTHERN AROMATICS PRIVATE LIMITED Vs MS VR NU ORGANICS	Sandeep Kumar Jain(P),	NOT GIVEN	NOT GIVEN	29-04-2025
			25	CS (COMM)/388/2025	CS (COMM)/388/2025	21-05-2025	M/S MANN FLEET PARTNERS LIMITED Vs Ministry of External Affairs (MEA)	Shankar Kumar Jha(P),	9810400515	shankarjha.adv@gmail.com	16-05-2025
			25	ExCOMM - Award by Arb Comm/27/2025		21-05-2025	Tamil Nadu Telecommunications Ltd Vs Bharat Sanchar Nigam Ltd	Jai Pratap(P),	NOT GIVEN	NOT GIVEN	14-05-2025

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			25	OMP (COMM)/68/2025	OMP (COMM)/68/2025	22-05-2025	Shri Ram College of Commerce Vs MDP INFRA (INDIA) PVT LTD	Parv Garg(P),	9810082847	ankurchhibber@gmail.com	07-05-2025
			25	CS (COMM)/391/2025	CS (COMM)/391/2025	22-05-2025	BHARAT SINGH KUSHWAH Vs MANOJ SHARMA PROP OF M/S M SATYAM PHARMACY	Kapil Yadav(P),	981137072 1	legumperitum@gmail.com	30-05-2025
			25	OMP (I) (COMM)/79/2025	OMP (I) (COMM)/79/2025	22-05-2025	Neelkanth Dnyaneshwar Aher Vs Prashant Vishwanath Bhatikar	Manish Sharma(P),	9871767015	NOT GIVEN	17-05-2025
			25	CS (COMM)/390/2025	CS (COMM)/390/2025	22-05-2025	Rusan Pharma Ltd Vs Aumgen Pharma LLP	Sajan Shankar Prasad(P),	8053104500	vinod@singhandsingh.com	20-05-2025
			25	OMP (I) (COMM)/80/2025	OMP (I) (COMM)/80/2025	22-05-2025	Neelkanth Dnyaneshwar Aher Vs Vilas Shrikrishna Samant	Manish Sharma(P),	9871767015	NOT GIVEN	17-05-2025
			25	OMP (I) (COMM)/82/2025	OMP (I) (COMM)/82/2025	23-05-2025	M/s Clix Capital Services Pvt Ltd Vs Dr Manyam Satya Priya	Ravi Shankar Garg(P),	971 81 82038	associatesrsgargl@gmail.com	19-05-2025
			25	OMP (COMM)/70/2025	OMP (COMM)/70/2025	23-05-2025	ABDUL KHALID Vs MONEYWISE FINANCIAL SERVICES PVT LTD	PARVESH SINGHAL(P),	9811180987	dhanmohanhc@gmail.com	15-05-2025
			25	CS (COMM)/397/2025	CS (COMM)/397/2025	24-05-2025	True Link Finance Ltd Vs BABITA	RAJAT SARAWAT(P),	9818004454	NOT GIVEN	21-05-2025
			25	CS (COMM)/402/2025	CS (COMM)/402/2025	26-05-2025	HT Media Ltd Vs Kannan Gayathri Proprietor Manta Communication Company	Madhur Dhingra(P),	011-43032555	NOT GIVEN	20-05-2025
			25	OMP (COMM)/73/2025	OMP (COMM)/73/2025	26-05-2025	National Scheduled Tribes Finance and Development Corporation Vs S S Nayagam	PRIYA SINGH(P),	9911222261	OFFICE@GOGNA.CO.IN	21-05-2025
			25	OMP (I) (COMM)/84/2025	OMP (I) (COMM)/84/2025	27-05-2025	M/s Clix Capital Services Pvt Ltd Vs M/s Susama Tripathy Memorial Nursing Home and Ors	Ravi Shankar Garg(P),	971 81 82038	associatesrsgarg1@gmail.com	21-05-2025
			25	ExCOMM - Award by Arb Comm/30/2025		27-05-2025	Real Image Media Technologies Pvt Ltd Vs DLF UTILITIES	Debdeep Banerjee(P),	8285116006	mail@lexregis.in	22-05-2025
			25	CS (COMM)/408/2025	CS (COMM)/408/2025	28-05-2025	Pasupati Acrylon Limited Vs M/s Manisha Spinning Mills	PRAVEEN KAPOOR(P),	9810254139	swayampahi@gmail.com	24-05-2025

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			25	CS (COMM)/409/2025	CS (COMM)/409/2025	28-05-2025	Sheriyans Private Limited Vs Telegram FZ LLC AND ORS	Jeevesh Mehta(P),	981161718	admin@mavenlegal.net	26-05-2025
			25	CS (COMM)/410/2025	CS (COMM)/410/2025	28-05-2025	Pradeep Kumar and Anr Vs The Roll King and Anr	Sudarshana Bandyopadhyay (P),	9013155901	NOT GIVEN	24-05-2025
			25	CS (COMM)/416/2025	CS (COMM)/416/2025	29-05-2025	Livelong Technologies Private Limited Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	28-05-2025
			25	CS (COMM)/415/2025	CS (COMM)/415/2025	29-05-2025	M/s SPD Eduventures Private Ltd Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9897905254	swapnilgaur@ralegal.co.in	28-05-2025
			25	CS (COMM)/414/2025	CS (COMM)/414/2025	29-05-2025	M/s UNION BANK OF INDIA Vs SHIVANSH TYAGI	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	26-05-2025
			25	CS (COMM)/413/2025	CS (COMM)/413/2025	29-05-2025	Eternal Ltd formerly Zomato Ltd Vs Transerv Ltd formerly Transerv Pvt Ltd	Sanya Kumar(P),	9818335779	sanya@sanyalawchambers.com	22-05-2025
			25	CS (COMM)/421/2025	CS (COMM)/421/2025	30-05-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	28-05-2025
			25	CS (COMM)/425/2025	CS (COMM)/425/2025	30-05-2025	NK STOCK TALK PRIVATE LIMITED Vs TELEGRAM FZ LLC	Jeevesh Mehta(P),	9811617186	admin@mavenlegal.net	27-05-2025
			25	CS (COMM)/424/2025	CS (COMM)/424/2025	30-05-2025	M/S FOREVER DECORATORS SPAN HOLDER SH VIJAY MALIK Vs M/S CHAUHAN	SANJEEV KUMAR CHAUDHAN(P),	9810232810	sanjeevkpalla@gmail.com	23-05-2025
			25	CS (COMM)/423/2025	CS (COMM)/423/2025	30-05-2025	SANTOSH REDDY GANTHA VASANTHA RICE INDUSTRIES Vs KISHAN KEHTPAL	Animesh Rastogi(P),	9455436159	vibhavsingh711@gmail.com	13-05-2025
			25	CS (COMM)/422/2025	CS (COMM)/422/2025	30-05-2025	SANCHHAYA EDUCATION PVT LTD Vs TELEGRAM FZ LLC	Bhavya Kohli(P),	7838837246	snblegal.litigation@gmail.com	28-05-2025
			25	CS (COMM)/428/2025	CS (COMM)/428/2025	30-05-2025	STATE BANK OF INDIA Vs SUSHMA	Shiv Tyagi(P),	NOT GIVEN	NOT GIVEN	26-05-2025
			25	CS (COMM)/427/2025	CS (COMM)/427/2025	30-05-2025	Advanced Educational Activities Pvt Ltd Vs Telegram FZ LLC	Gaurav Patel(P),	8797130013	tatvalawllp@gmail.com	26-05-2025

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			25	CS (COMM)/426/2025	CS (COMM)/426/2025	30-05-2025	TRENDYTECH INSIGHTS LLP Vs TELEGRAM FZ LLC	Jeevesh Mehta(P),	9811617186	admin@mavenlegal.n e	27-05-2025
			25	CS (COMM)/434/2025	CS (COMM)/434/2025	31-05-2025	state bank of India Vs ARVIND SHARMA	Vinay Kumar(P),	9811134771	kumarvinay.65@gma il.com	27-05-2024
			25	CS (COMM)/433/2025	CS (COMM)/433/2025	31-05-2025	STATE BANK OF INDIA Vs PANKAJ KUMAR	Vinay Kumar(P),	9811134771	kumarvinay.65@gma il.com	05-06-2025
			25	CS (COMM)/432/2025	CS (COMM)/432/2025	31-05-2025	URBAN VOGUE INDIA PVT LTD Vs MS AXIS CLOTHING	Tarun Gautam(P),	9810395864	NOT GIVEN	17-05-2025
			25	OMP (I) (COMM)/89/2025	OMP (I) (COMM)/89/2025	31-05-2025	ESHA MAKIN Vs OM PRAKASH CHAURASIA AND ANR	Naveen(P),	9711937777	ADVOCATENAVEEN 7777@GMAIL.COM	02-06-2025
			25	ExCOMM - Award by Arb Comm/18/2025		01-05-2025	Anshul Jain Vs Reckitt Benckiser (India) Pvt Ltd	SUSHIL Shukla(P),	9582483990	ssalegal.o9@gmail.co m	22-04-2025
			25	Execution (Comm)/74/2025	Execution (Comm)/74/2025	02-05-2025	Incubis Consultants India Pvt Ltd Vs Cybiz Brightstar Restaurants Pvt Ltd	Avsi Malik(P),	9871921015	avsimalik@virayalega l.com	26-04-2025
			25	ExCOMM - Award by Arb Comm/21/2025		13-05-2025	CARS24 SERVICES PRIVATE LIMITED Vs DNA ARCHITECTS	ROHIT GUPTA(P),	7042621255	lawoffices.gla@gmail. com	01-05-2025
			25	Execution (Comm)/83/2025	Execution (Comm)/83/2025	16-05-2025	Paras Polymers Pvt Ltd Vs M/s Carafor Foam Pvt Ltd Carafor Foam PVT LTD	Shivom Garg(P),	NOT GIVEN	NOT GIVEN	08-05-2025
			25	ExCOMM - Award by Arb Comm/25/2025		20-05-2025	M/s Multitech Constructions Company Vs Union of India	Vishesh Wadhwa(P),	9891551234	yvwlawchambers@gm ail.com	16-05-2025
			25	ExCOMM - Award by Arb Comm/28/2025		26-05-2025	Union Of India Through Director Of Purchases Vs Octavious Tea And Industries Ltd	AJEET YADAV(P),	9718299477	office@ayalegal.in	13-05-2025
			25	Execution (Comm)/88/2025	Execution (Comm)/88/2025	29-05-2025	UNION BANK OF INDIA Vs YASHPAL	rajendra yadav(P),	9312046733	yadavrazen@gmail.co m	20-05-2025

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22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	APPLICATION U/S 151 CPC	Misc.DJ/809/2025	01-05-2025	Sushil kumar vs. Big fish ventures restaurant pvt. Ltd.	Dd pandey	9810389119	ddpanday.advocate@gmail.com	25-04-2025
			24	EXECUTION PETITION	Execution (Comm)/75/2025	02-05-2025	Ankit manaktala vs dilshad khan	Ankush bhardwaj(p),	9990332052	adv.ankushbhardwaj@gmail.com	23-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/324/2025	02-05-2025	Mogli labs india pvt ltd vs kamar infrastructure pvt ltd and anr	Tarun verma(p),	9310705005	tarunverma.law@gmail.com	23-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/329/2025	03-05-2025	Eastern linkers pvt ltd vs ashish mchand proprietor of nirvaan consultants	Ashish negi(p),	8800607931	not available	30-04-2025
			24	EXECUTION PETITION	Execution (Comm)/78/2025	05-05-2025	Ongc ltd vs kanta sodhi	Rahul dubey(p),	9717760551	rahuldubey.17@gmail.com	29-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/61/2025	05-05-2025	Delhi development authority vs hanuman construction co	Promila Kapoor(p),	9811106945	not available	30-04-2025
			24	EXECUTION PETITION	Execution (Comm)/77/2025	05-05-2025	Northern steel and general mills pvt ltd vs neena sharma	Sanjay kumar(p),	9312219064	skumaradv212@gmail.com	01-05-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/73/2025	06-05-2025	Cr catering co vs indian railway catering and tourism corporation	Shobhit trehan(p),	Not available	not available	21-05-2025

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			24	PETITION U/S 14 OF ABRITRATION & CONCILIATION ACT	OMP (T) (COMM)/2/2025	07-05-2025	Rehani indcon pvt ltd vs martin and harris laboratories ltd	Parshant arora(p),	8802975752	aroraprashant1991@gmail.com	26-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/341/2025	07-05-2025	Nisha cargo forwarders regd vs bhim lal yadav	Kumud gautam(p),	9873407039	kumudgautam31@yahoo.com	01-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/345/2025	08-05-2025	Dev bhumi cold chain private limited vs madan lal sonkar	Ankit dang(p),	9958838583	advankitdang@gmail.com	28-04-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/346/2025	08-05-2025	Somabrata mandal vs. Shuvabrata mandal	Savinder singh	9810299911	not available	02-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/347/2025	08-05-2025	Levi strauss and company vs ashok kumar1	Shravan bansal(p),	9810017859	skbansalipr@gmail.com	06-05-2025
			24	APPLICATION U/S 151 CPC	Misc.DJ/846/2025	08-05-2025	Meenakshi nayyar vs. Opulent infra developers pvt. Ltd.	Sarthak gupta	8860189345	sarthakgupta.advocate@gmail.com	04-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/352/2025	09-05-2025	Chaudhary labels pvt ltd vs pranab kumar basak prop	Arun duggal(p),	9811024490	arunduggal@yahoo.in	30-04-2025
			24	EXECUTION PETITION	Execution (Comm)/81/2025	09-05-2025	Quick services vs bharat sanchar nigam limited	Suresh chand singhal(p),	9810061558	not available	03-05-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/353/2025	09-05-2025	Sanjeev puri vs mark promotional solutions private ltd	Himali gandhi(p),	9871184079	himaligandhi@yahoo.co.in	08-05-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/77/2025	14-05-2025	M/s t k energy infratech pvt ltd vs general manager northern railway	Kinnori ghosh	9711537279	not available	05-05-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/22/2025	14-05-2025	Kotak mahindra prime ltd vs baskinath choudhary	Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com	26-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/363/2025	15-05-2025	Shyam sunder gupta vs bank of baroda	Ashish kumar singh(p),	9818437075	not available	10-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/370/2025	16-05-2025	Divine solution private limited vs m/s annanya organic products llp	Vikram gola(p),	9811244209	vikramgola2010@gmail.com	09-05-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/24/2025	16-05-2025	Usha international ltd vs shriram piston and rings ltd	Kunal dutt(p),	9958097420	dmdadvocates30@gmail.com	09-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/69/2025	16-05-2025	Union of india vs kumar cashew export	Ajay kumar bidhuri,	9953098101	not available	09-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/371/2025	17-05-2025	M/s tej ram dharam paul through its partner mr nutesh kumar vs m/s pybhatia products	Shailen bhatia(p),	9818558690	advocate.shailenbhatia89@gmail.com	09-05-2025

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			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/78/2025	17-05-2025	M/s t k energy infratech pvt ltd vs general manager northern railway	Kinnori ghosh(p),	9711537279	not available	15-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/381/2025	19-05-2025	Farmart services pvt ltd vs nupur marketing consultants co	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com	28-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/393/2025	19-05-2025	Farmart service pvt ltd vs citzy foods ltd	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com	28-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/382/2025	19-05-2025	Farmart services pvt ltd vs shree devri agro food industries	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com	01-05-2025
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/8/2025	19-05-2025	Devyani international ltd vs sanvik engineers india pvt ltd	Satish rai(p),	8368148214	not available	14-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/383/2025	19-05-2025	M/s true link finance ltd vs abhishek and ors	Rajat sarawat(p),	9818004454	rajattruelink@gmail.com	16-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/389/2025	21-05-2025	Janardanudu thallaparthi vs telegram fz	Swapnil gaur(p),	9971339121	legal@ralegal.co.in	19-05-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/81/2025	22-05-2025	M/s rnh trading pvt. Ltd. Vs. M/s blu smart fleet pvt. Ltd. And ors.	Sanchay mehrotra	8947972170	not available	17-05-2025

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			24	EXECUTION PETITION	Execution (Comm)/85/2025	22-05-2025	Ambience developers and infrastructure pvt ltd vs m a ramzana	Kajal(p),	9990689161	not available	09-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/394/2025	23-05-2025	Sunrise freight forwarders pvt ltd vs integrated batteries india private limited	Manish kohli(p),	9810005591	manishkohliandcompany@gmail.com	14-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/395/2025	23-05-2025	M/s ss4 safenet vs ranbir singh rana	Gaurav sharma(p),	9620967885	gaurav_sh@live.com	15-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/396/2025	23-05-2025	State bank of india vs nitesh najuk gaikawad	Amit singh(p),	9891149413	adv.choudharyamit@gmail.com	15-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/72/2025	23-05-2025	Charles rogers vs. Sbi cards and payments services ltd.	Sanjay jain	9810032754	jainsanjay2@yahoo.com	13-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/401/2025	24-05-2025	M/s atrios through partner nitin sharma vs structures and designss private limited	Kaushlender singh(p),	9811383912	gaurassocaites.singh@gmail.com	20-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/400/2025	24-05-2025	Asics corporation vs kvh sports india pvt ltd and ors	Shravan bansal(p),	9810017859	skbansalipr@gmail.com	20-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/75/2025	26-05-2025	Municipal corporation of delhi vs madhu kishan gupta	Upender kumar(p),	9599664941	myjurist.007@gmail.com	16-05-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/406/2025	27-05-2025	V l cargo through its partner shrimohan vats vs shree venkateshwara international through its prop shrisanjeev kumar antal	Ajit singh(p),	9899695740	ajitpsingh1978@yahoo.com	14-05-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/85/2025	27-05-2025	Aditya birla capital ltd vs rakshana spintex and ors	Aakash kumar(p),	8010190258	aakash.romi@gmail.com	22-05-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/407/2025	27-05-2025	Elitesgrid private limited vs telegram fz llc	Swapnil gaur(p),	9971339121	legal@ralegal.co.in	24-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/417/2025	29-05-2025	Union bank of india vs hansraj	Rajendra yadav(p),	7982870432	advrajenrayadav@gmail.com	26-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/431/2025	30-05-2025	Kotak mahindra prime ltd vs rahul poswal (borrower)	Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com	19-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/76/2025	30-05-2025	Solar energy corporation of india vs hfm solar power private limited	Mani gupta	8800777922	mani.gupta@sarthaklaw.com	23-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/430/2025	30-05-2025	Rodha educational services pvt ltd vs telegram fz llc	Bhavya kohli(p),	Not available	Not available	26-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/79/2025	31-05-2025	Union of india vs siddhartha metal fabricators	Ekta dhama(p),	9868224037	Not available	21-05-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3281/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 298	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	01.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3280/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 142	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	01.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3279/2025	02-05-2025	AXIS BANK LTD Vs SONAM KHANNA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	01.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3277/2025	02-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sunder Compy	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	01.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/234/2025	02-05-2025	NIVA BUPA HEALTH INSURANCE CO LTD Vs TRANSLEAZE HOLDING INDIA PVT LTD	GULSHAN KR SACHDEV(P),	9958207423	charusachdev@gmail. com	01.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/235/2025	03-05-2025	Canara Bank Vs Gaurav Aggarwal	Eshu Chaudhary(P),	9808888806	ankursinghbhadana @gmail.com	02.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3291/2025	05-05-2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3290/2025	05-05-2025	ANMOL FINANCIAL SERVICES LTD Vs DHARMENDER SINGH	J K YADAV(P),	9999855157	advjitenderyaav2017 @gmail.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3294/2025	05-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3292/2025	05-05-2025	YES BANK LTD Vs SANJAY SANJAY	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3293/2025	05-05-2025	YES BANK LTD Vs GAURAV GAURAV	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	03.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/236/2025	05-05-2025	ISRAIL KHAN Vs YOUNG MIND RESTURANT	Mohd Danish(P),	9911315805	Not on record	03.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/67/2025	05-05-2025	Neelam Bhatiyani Vs Linky Dhingra	Siddhant Soti(P),	9810119279	Not on record	03.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3303/2025	06-05-2025	FUSION FINANCE LTD Vs ANMOL HOSPITAL	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	05.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3302/2025	06-05-2025	FUSION FINANCE LTD Vs BHAIJI NEER	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3316/2025	06-05-2025	FUSION FINANCE LTD Vs AVNISH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3317/2025	06-05-2025	FUSION FINANCE LTD Vs MANNAT TRADERS	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3320/2025	06-05-2025	YES BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3321/2025	06-05-2025	YES BANK LTD Vs MOHD YUNUS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3301/2025	06-05-2025	YES BANK LTD Vs RAHIS KHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3319/2025	06-05-2025	YES BANK LTD Vs PARMESH KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3318/2025	06-05-2025	YES BANK LTD Vs PANKAJ SHARMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	05.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3333/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 4224	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	06.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3332/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 878	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	06.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3340/2025	09-05-2025	Cnh Industrial Capital India Pvt Ltd Vs AMANDEEP CHOUDHARY	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3341/2025	09-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SEEMA RAM DUBEY SUNDAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	08.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/247/2025	09-05-2025	VIRGO LAMINATES LTD Vs RAMESH	NEERAJ KUMAR JHA(P),	8447470366	neerajjha@gmail.com	08.05.2025

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			12, New Court Block-I	Execution Petition	Execution (Comm)/70/2025	09-05-2025	CHANCHAL Vs Bhawana Rose and Anr	NITENDRA SHARMA(P),	9350292404	sharmanitendra@gm ail.com	08.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3342/2025	13-05-2025	KOTAK MAHINDRA BANK Vs LAKSHYA INTERIORS 187	parv mahajan(P),	9643646534	parv.mahajano07@g mail.com	09.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/72/2025	14-05-2025	Rameshwar Dayal Vs Hemant Kumar	pratyush sharma(P),	9711744465	pratyush.shrm@gmai l.com	13.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3362/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Abdulhamid Vajirbhai Vajirwala	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	15.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3360/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Nivas Tadigoppula	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	13.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3361/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Arun Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	15.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3359/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Pawan Yadav	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	15.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/254/2025	17-05-2025	SHAREKHAN LIMITED Vs KHUSHBU SHARMA	Devmani Bansal(P),	9999328572	devmanibansal@gam il.com	16.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3404/2025	19-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs Rohit Jayaswal	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3407/2025	19-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs P B Subramanyam	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3406/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Arulsamy D	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3405/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Gujaba Vitthal Gawade	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3408/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs PRITEE SACHIN NALAWADE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3400/2025	19-05-2025	KOTAK MAHINDRA BANK Vs RUKSANA R 2500	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3401/2025	19-05-2025	KOTAK MAHINDRA BANK Vs MOHMMAD SHAHRUKH 3200	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3402/2025	19-05-2025	AXIS BANK LTD Vs RAVI KANT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3403/2025	19-05-2025	Axis bank Vs ratnesh ramsiddh pandey	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3398/2025	19-05-2025	KOTAK MAHINDRA PRIMERA LIMITED Vs BALWAN SINGH YADAV	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3399/2025	19-05-2025	KOTAK MAHINDRA PRIMERA LIMITED Vs RAMDHARI R	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3397/2025	19-05-2025	KOTAK MAHINDRA PRIMERA LIMITED Vs PRADEEP KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3395/2025	19-05-2025	axis bank ltd Vs faisal ali	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	17.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3396/2025	19-05-2025	axis bank Vs dheeraj kumar	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	17.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/77/2025	20-05-2025	RAMESHWAR DAYAL Vs HEMANT KUMAR	pratyush sharma(P),	9711744465	pratyush.shrm@gmai l.com	19.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/76/2025	20-05-2025	PANASONIC LIFE SOLUTIONS INDIA PVT LTD Vs ACME D ACE MARKETING SOLUTIONS PVT LTD	Kapil Kher(P),	9891072729	anilkher@gmail.com	19.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3434/2025	20-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	19.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3451/2025	21-05-2025	YES BANK LTD Vs SONIA JAIN	SANJEEV PATHAK(P),	8285002845	manjul.sood@sresleg al.com	20.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3448/2025	21-05-2025	AXIS BANK Vs RISHAB CHAUDHARY		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3447/2025	21-05-2025	AXIS BANK Vs GAURAV KUMAR RATHAUR		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3445/2025	21-05-2025	AXIS BANK Vs KANEEZ FATIMA		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3446/2025	21-05-2025	AXIS BANK Vs GIRJA DEVI		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3449/2025	21-05-2025	AXIS BANK Vs RAVINDRA MANDAL		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3450/2025	21-05-2025	AXIS BANK Vs HASEEB ALAM		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	20.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3474/2025	22-05-2025	Yes Bank Ltd Vs Deepak Ravinder		ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3470/2025	22-05-2025	axis bank Vs MOHD YASEEN		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3471/2025	22-05-2025	axis bank Vs SUDHIR KUMAR		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3472/2025	22-05-2025	axis bank Vs SUKHRAM		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3473/2025	22-05-2025	axis bank Vs ETAKADULLA KHAN		VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3468/2025	22-05-2025	YES BANK LTD Vs ROHIT KUMAR		SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	21.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3469/2025	22-05-2025	YES BANK LTD Vs SUMEET RAWAT		SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	21.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3467/2025	22-05-2025	YES BANK LTD Vs NEM WATI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	21.05.2025
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3466/2025	22-05-2025	YES BANK LTD Vs ONKAR SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	21.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/261/2025	23-05-2025	Small Farmers Agri Business Consortium Vs DEEPAK TALREJA	Vipul Maheshwari(P),	7535066000	delhi@maheshwarian dco.com	22.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/260/2025	23-05-2025	State Bank of India Vs Navin Gaur	Navruti ojha(P),	8376043196	navrutityagi@gmail.c om	22.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/259/2025	23-05-2025	Punjab And Sind Bank Vs Ishu Pal Singh Urf Ishu Pal Singh Madan	RAJEEV UPADHAYAY(P)	9212002825	advrajeevupadhayay8 4@gamil.com	22.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3505/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAGHVENDRA SINGH TOMAR 9471	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3507/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HUKMA RAM MURAWATIYA 7674	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3506/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOBAN JEET 5936	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3508/2025	24-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALASAR COMSERVE LLP 7877	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	23.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3553/2025	26-05-2025	KOTAK MAHINDRA BANK Vs RAGHVENDRA SHUKLA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3560/2025	26-05-2025	YES BANK LTD Vs RAJ KUMAR MEHTO	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcsleg al.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3555/2025	26-05-2025	KOTAK MAHINDRA BANK Vs WASIM 2999	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3556/2025	26-05-2025	KOTAK MAHINDRA BANK Vs ANEES AHMAD 9876	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3558/2025	26-05-2025	KOTAK MAHINDRA BANK RASID 2262	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3559/2025	26-05-2025	KOTAK MAHINDRA BANK KRIPAL 6030	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3557/2025	26-05-2025	KOTAK MAHINDRA BANK MOHD JAVED 9820	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3554/2025	26-05-2025	KOTAK MAHINDRA BANK SALMAN ALI 2027	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3552/2025	26-05-2025	KOTAK MAHINDRA BANK SAWAN KUMAR RATHI 4383	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3575/2025	27-05-2025	Tata Capital LTD MAHAKALESHWAR INFRATECH PVT LTD	Vs	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	26.05.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/81/2025	27-05-2025	M/S VRINDA SALES CORPORATION Through Prop Sandeep Bansal Vs M/S NAVRANG INFRASTRUCTURE INC Through		MANISH KUMAR(P),	9871116291	adv_manish@yahoo.i n	26.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3604/2025	29-05-2025	Tata Capital Ltd MAHAKALESHWAR INFRATECH PVT LTD	Vs	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3603/2025	29-05-2025	TATA CAPITAL LTD MAHAKALESHWAR INFRATECH PVT LTD	Vs	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3598/2025	29-05-2025	Tata Capital Ltd MAHAKALESHWAR INFRATECH PVT LTD	Vs	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3599/2025	29-05-2025	AXIS BANK LIMITED Vs SAGEER BEG		avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3602/2025	29-05-2025	AXIS BANK LIMITED Vs MOHIT KUMAR SINGH		avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3600/2025	29-05-2025	AXIS BANK LIMITED Vs KAMAL ASHRAD KHAN		avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	28.05.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3596/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RTC TRADING COMPANY 0642		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3595/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RAM GOPAL	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	28.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3593/2025	29-05-2025	KOTAK MAHINDRA BANK Vs SUNIL AVERAGE SINGH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	28.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3597/2025	29-05-2025	KOTAK MAHINDRA BANK Vs SHANU	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	28.05.2025	
			12, New Court Block-I	CIVIL CASES	CS (COMM)/269/2025	29-05-2025	Bhartiya Vehicles and Engineering Co Ltd Vs GHODU INFOTECH PRIVATE LIMITED	Praveen Mahajan(P),	9810620827	advocatemahajan27@ gmail.com	28.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3641/2025	30-05-2025	Axis Bank Ltd Vs SHISHRAM BHAMU 1562	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	29.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3638/2025	30-05-2025	Axis Bank Ltd Vs TRIBHUVAN BISHT 9415	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	29.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3639/2025	30-05-2025	Axis Bank Ltd Vs PRINCE DEORA 5749	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	29.05.2025	
			12, New Court Block-I	CIVIL CASES	CS (COMM)/273/2025	31-05-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs PREET INDUSTRIES AND ORS	Dalip Singh(P),	9810197092	dsadv13@gamil.com	30.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3656/2025	31-05-2025	Axis Bank Ltd Vs REENA CHAUDHARY 5822	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3655/2025	31-05-2025	Axis Bank Ltd Vs AWANEESH PRATAP SINGH 8473	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3659/2025	31-05-2025	Axis Bank Ltd Vs SHUBHAM PANDEY 3863	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	30.05.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3657/2025	31-05-2025	AXIS BANK LTD Vs Arshad	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	30.05.2025	

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3660/2025	31-05-2025	AXIS BANK LTD Vs KOMAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3658/2025	31-05-2025	AXIS BANK LTD Vs CHAND KHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	30.05.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3654/2025	31-05-2025	AXIS BANK LTD Vs USHA SUMANT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	30.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/272/2025	31-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SRUSHTI AGRO	Sonu Vivek(P),	7042286270	advdrpc1948@gmail. com	30.05.2025

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/3264/2025	01-05-2025	IDFC FIRST BANK LTD Vs MONIKA VIRMANI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3263/2025	01-05-2025	IDFC FIRST BANK LTD Vs ALOK MITTAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3262/2025	01-05-2025	IDFC FIRST BANK LTD Vs RAHUL KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/229/2025	01-05-2025	CANARA BANK Vs GURU CHARAN YADAV PROP SARTHAK ENTERPRISES	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	26.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/231/2025	01-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SANDYA	Dalip Singh(P),	9810197092	dsadv13@gmail.com	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3267/2025	01-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAVINDER KUMAR MITTAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	25.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3266/2025	01-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARANKUMAR ASHOKBHAI THAKKAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	25.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/230/2025	01-05-2025	SMALL FARMERS AGRI BUSINESS Vs VIJAY KANTA	Dalip Singh(P),	9810197092	dsadv13@gmail.com	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3265/2025	01-05-2025	IDFC FIRST BANK LTD Vs SWATI GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	19.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3298/2025	05-05-2025	AXIS BANK LIMITED Vs DIVY GAUR	avinash kumar(P),	41513189	avinash.adv@gmail.com	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3300/2025	05-05-2025	YES BANK LTD Vs SAKSHI SAKSHI	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	26.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/238/2025	05-05-2025	Napin Impex Limited Vs Sunroof Buildwell Private Limited and others	gaurav singhal(P),	9910022880	advocate.azhar@gmail.com	02.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/239/2025	05-05-2025	CANARA BANK Vs REKHA	DEEPANJAL CHOUDHARY(P),	8390227354	deepanjalch@gmail.com	15.04.2025

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			6, New Court Block-I	Commercial	OMP (COMM)/25/2025	05-05-2025	STC Technologies Pvt Ltd Vs National Skill Development Corporation	Deepika Nandakumar(P)	9711165600	associates.snk@gmail.com	20.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3296/2025	05-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Rajesh	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gmail.com	01.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3297/2025	05-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs S K Infra Engineers Pvt Ltd	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gmail.com	01.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3299/2025	05-05-2025	YES BANL LTD Vs VIKRAM DEVENDER KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3327/2025	06-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs MOHD SHARIQ	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	30.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3325/2025	06-05-2025	YES BANK LTD Vs PREETI PREETI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3328/2025	06-05-2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 265	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3329/2025	06-05-2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 269	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3326/2025	06-05-2025	YES BANK LTD Vs PINKU KUMAR KESHRI 21	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3324/2025	06-05-2025	YES BANK LTD Vs RAZI AHMAD	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3323/2025	06-05-2025	YES BANK LTD Vs ARUN TAKDEER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3322/2025	06-05-2025	YES BANK LTD Vs PINKU KUMAR KESHRI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (COMM)/27/2025	07-05-2025	Swaranjit Singh Narula Security Agency Vs NTPC LIMITED	TARUN BHATI(P),	9953232315	adv.tbhati@gmail.com	24.04.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3334/2025	07-05-2025	AXIS BANK LIMITED Vs RAJ KUMAR CHOUHAN	avinash kumar(P),	41513189	avinash.adv@gmail.c om	20.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3335/2025	08-05-2025	ANMOL FINANCIAL SERVICES LTD Vs MANOJ KUMAR SINGH	J K YADAV(P),	9999855157	advjitenderyadav2017 @gmail.com	07.05.2025
			6, New Court Block-I	Commercial	Misc DJ/106/2025	08-05-2025	Frank advertisers Vs Outlook publishers	Harshit Agarwal(P),	9818140429	kksharmaadvocate@g mail.com	06.05.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/14/2025	08-05-2025	SMFG INDIA CREDIT LD Vs Om Prakash Sharma	VIMAL KHURANA(P),	8882257775	rohit@firstassociates. in	06.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3351/2025	13-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KALI PRASAD	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	07.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/71/2025	13-05-2025	MS AR CONTRACTORS AND SUPPLIERS Vs SKYLINE ENGINEERING CONTRACT INDIA PVT LTD	Anshul Garg(P),	9810717949	piyushmittaladvocate @gmail.com	03.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3349/2025	13-05-2025	Cnh Industrial Capital India Pvt Ltd Vs MOHD HASSAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	07.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3350/2025	13-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHAMMED ABDUL MANNAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	07.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3352/2025	13-05-2025	AXIS BANK LTD Vs OMPRAKASH PANWAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	08.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3354/2025	14-05-2025	KOTAK MAHINDRA BANK Vs LAKSHYA INTERIORS 877	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	08.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/252/2025	14-05-2025	Pharma Sales Corporation Vs Fenway Pharmaceuticals Pvt Ltd	Sahil Talwar(P),	9711592772	sahil.talwar@yahoo.c om	07.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/253/2025	14-05-2025	Wilson and Hughes India Pvt Ltd Vs A and K Sarl	Sushain Sobti(P),	9810980661	j.abhay@amsshardul. com	10.05.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/15/2025	15-05-2025	M/S VRINDAVAN CATERING COMPANY Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	Shobhit Trehan(P),	7985177435	bajpaiakshat@gmail.c om	14.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3374/2025	16-05-2025	KOTAK MAHINDRA BANK VIKRAM SINGH 695	Vs	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	13.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3375/2025	16-05-2025	KOTAK MAHINDRA BANK ARSHAD 038	Vs	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	13.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3376/2025	16-05-2025	KOTAK MAHINDRA BANK JANVI ENTERPRISES 3468	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	10.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3377/2025	16-05-2025	KOTAK MAHINDRA BANK SONU KUMAR 4643	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	10.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3378/2025	16-05-2025	KOTAK MAHINDRA BANK MOHD IRFAN 6681	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	10.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3381/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Rohit Hira Lal	AND	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3383/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Amitaben Arvindbhai Patel	AND	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3379/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Kathiravan Kumar	AND	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3380/2025	17-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs Karunakaran Rajamanickam	AND	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3382/2025	17-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs Vaibhav Singh	AND	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	14.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3427/2025	19-05-2025	KOTAK MAHINDRA BANK MOHD SALIM 1417	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16.05.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/18/2025	19-05-2025	chinar steel industries Vs IRCON INTERNATIONAL LTD		Susheel Kumar Tiwari(P),	9873288908	manpreetkaurmarwa @gmail.com	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3426/2025	19-05-2025	KOTAK MAHINDRA BANK OMKAR RATHOR 7107	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3428/2025	19-05-2025	IDFC FIRST BANK LTD Vs JITENDER CHOUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3438/2025	20-05-2025	Ms Jalsa Ventures Pvt Ltd Through its Director Mr Pankaj Kumar Vs Ms Aircon Systems India Pvt Ltd Through its Authorised	Ankit Kumar(P),	9818058809	legalconsultus@gmail .com	17.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3439/2025	20-05-2025	axis bank ltd Vs manju	Shobha Gupta(P),	98911192158	srshobhagupta@gmail .com	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3465/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs Ahamed Halik	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3458/2025	21-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs SUKHBIR SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3457/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs Lalit Bansal	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3459/2025	21-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs VIPIN V	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3460/2025	21-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs MONA TIWARI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3461/2025	21-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs SURESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3462/2025	21-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITIED Vs MADU BAPUJI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3463/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MAGASHWARI SRINIVASAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3464/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Manvender Om Prakash	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	16.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/78/2025	21-05-2025	SYNDICATE BANK Vs JORAWAR SINGH	DEEPANJAL CHOUDHARY(P),	8390227354	deepanjalch@gmail.c om	19.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3486/2025	22-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs K Ravi Kishan Reddy	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/79/2025	22-05-2025	AAKRITI TRADING COMPANY Vs WELLNESS QED PRIVATE LIMITED	NITESH KUMAR(P),	9999148514	paras.chawla34@gma il.com	20.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3482/2025	22-05-2025	AXIS BANK LIMITED Vs UDAYBHAN SINGH	avinash kumar(P),	41513189	avinash.adv@gmail.c om	24.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3484/2025	22-05-2025	YES BANK LTD Vs SAHIB KHAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3485/2025	22-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Deepak Kumar	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	15.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3483/2025	22-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL 508	parv mahajan(P),	9643646534	parv.mahajano07@g mail.com	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3500/2025	23-05-2025	AXIS BANK Vs PRATAPNARAYAN SHUKLA	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmai l.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3501/2025	23-05-2025	AXIS BANK Vs NIKHIL SHARMA	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmai l.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3502/2025	23-05-2025	AXIS BANK Vs SURENDRA KUMAR	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmai l.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3503/2025	23-05-2025	AXIS BANK Vs NADIYA SHAHNAWAZ RESPONDENT	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmai l.com	19.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/263/2025	23-05-2025	SAKSHAM IMPEX PVT LTD Vs Jubilant Consumer Private Limited	Swapnil Gupta(P),	987198805	contact@capitallaw.i n	22.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3504/2025	23-05-2025	AXIS BANK Vs GUDIYA	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmai l.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3496/2025	23-05-2025	axis bank Vs ABHISHEK	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmai l.com	19.05.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3497/2025	23-05-2025	axis bank Vs MOHD INAM	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3498/2025	23-05-2025	axis bank Vs UMMED ALI	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3499/2025	23-05-2025	axis bank Vs AKSHAY	VIRENDER KHITOLIYA(P),	98911192158	srshobhagupta@gmail.com	19.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3523/2025	24-05-2025	FUSION FINANCE LTD Vs RUDRA INDUSTRIES	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3524/2025	24-05-2025	AXIS BANK LTD Vs KAVITA JAIN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	22.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/264/2025	26-05-2025	Kargha Fashion Retail Private Limited Vs Tarsem Lal	Chandra Mohan Goyal(P),	9810652956	cmgoyaladvocate@gmail.com	22.05.2025
			6, New Court Block-I	Commercial	Execution (Comm)/82/2025	28-05-2025	CROP CHEMICALS INDIA LTD Vs G ADVANTIS CROP SCIENCES PVT LTD	S GANGWAR(P),	9717211123	gangwar@gsgangwar.com	22.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3579/2025	28-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PRABHAT KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/268/2025	28-05-2025	Aggresar Leasing and finance pvt Ltd Vs Juhi estates pvt Ltd	Swapnil Gupta(P),	9871988051	contact@capitallaw.in	27.05.2025
			6, New Court Block-I	Commercial	OMP(I)COMM36616/2025	28-05-2025	Kotak MAHINDRA BANK Vs Rajesh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3578/2025	28-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs VIDYA DEVI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3614/2025	29-05-2025	IDFC FIRST BANK LTD Vs ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3611/2025	29-05-2025	KOTAK MAHINDRA BANK Vs JANTA TRANSPORT	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.03.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/3613/2025	29-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	26.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3606/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RAUF MOHD 6320	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3612/2025	29-05-2025	AXIS BANK LTD Vs KAMLESH DEVI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	26.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3615/2025	29-05-2025	IDFC FIRST BANK LTD Vs DINESH THAKUR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3608/2025	29-05-2025	KOTAK MAHINDRA BANK Vs UMESH YADAV 5500	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3609/2025	29-05-2025	KOTAK MAHINDRA BANK Vs ABDUL SHAKEEL 2330	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3610/2025	29-05-2025	KOTAK MAHINDRA BANK Vs RAM SAGAR 5294	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3631/2025	30-05-2025	Axis Bank Ltd Vs AMIT 9495	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3632/2025	30-05-2025	Axis Bank Ltd Vs PRAMOD KUMAR 1794	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3633/2025	30-05-2025	Axis Bank Ltd Vs VED PRAKASH BAIRWA 4028	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3634/2025	30-05-2025	Axis Bank Ltd Vs LOKESH PERUMAL 9382	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3635/2025	30-05-2025	Axis Bank Ltd Vs DHEERAJ SINGH 2721	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/270/2025	30-05-2025	SHWETA SINGHAL Proprietor of AKS METAL Vs BINDU Proprietor of SHREE BALAJI METALS	Ashu Ralhan(P),	9582628330	arlegal266@gmail.com	22.05.2025

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			6, New Court Block-I	Commercial	CS (COMM)/271/2025	30-05-2025	DEEPAK KUMAR KHEMKA Vs RACHNA GUPTA	Shravan Bansal(P),	9650682982	unitedmark@uniteda ndunited.om	27.05.2025
25	SH. YADAV	SANDEEP	17, New Court Block-I	Commercial	CS (COMM)/232/2025	01-05-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs NARESH KACHHELA	Dalip Singh(P)	9810197092	dsadv13@gmail.com	29-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/233/2025	01-05-2025	SHIV AVTAR Vs M/S DRAJ SINGH(P) EDUCATION ENDEAVOR LLP		8800422480, 8826484040	rajsherawat780@gma il.com	30-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3283/2025	02-05-2025	KOTAK MAHINDRA BANK Vs SHITENDER	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	28-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3284/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	26-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3282/2025	02-05-2025	KOTAK MAHINDRA PRIMERAJESH LIMITED Vs PRIYADARSHI GOPAL	JANGRA(P)	9958726491	jangraadvocate@gma il.com	30-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3281/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 298	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3278/2025	02-05-2025	AXIS BANK LTD Vs ISALAM	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	25-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3280/2025	02-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 142	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3279/2025	02-05-2025	AXIS BANK LTD Vs SONAM KHANNA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	25-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3277/2025	02-05-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sunder Compny	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@g mail.com	01-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3285/2025	02-05-2025	IDFC FIRST BANK LTD Vs GOVIND GIRIRAJRAJPRASAD BAIRWA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	29-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/237/2025	05-05-2025	Canara Bank Vs Sarat Kumar Mohakud	NILENDU VATSYAYAN(P)	9999050853	nilenduvatsyayan@g mail.com	27-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3291/2025	05-05-2025	KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	05-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3290/2025	05-05-2025	ANMOL FINANCIAL SERVICES LTD Vs DHARMENDER SINGH	J K YADAV(P)	9999855157	advjitenderyadav2017@gmail.com	16-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3294/2025	05-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	Parv Mahajan(P)	9643646534	parv.mahajano07@gmail.com	08-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3292/2025	05-05-2025	YES BANK LTD Vs SANJAY SANJAY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3293/2025	05-05-2025	YES BANK LTD Vs GAURAV GAURAV	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3316/2025	06-05-2025	FUSION FINANCE LTD Vs AVNISH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	03-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3317/2025	06-05-2025	FUSION FINANCE LTD Vs MANNAT TRADERS	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	03-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3320/2025	06-05-2025	YES BANK LTD Vs DEEPAK KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3321/2025	06-05-2025	YES BANK LTD Vs MOHD YUNUS	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3319/2025	06-05-2025	YES BANK LTD Vs PARMESH KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3318/2025	06-05-2025	YES BANK LTD Vs PANKAJ SHARMA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-04-2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/12/2025	07-05-2025	KOTAK MAHINDRA PRIME LTD Vs RAVI KUMAR	Kushal Kumar(P)	7009793548	rishab.eruditelegal@gmail.com	26-04-2025
			17, New Court Block-I	Commercial	OMP (COMM)/26/2025	07-05-2025	RAHUL YADAV Vs IDFC FIRST BANK LIMITED	JITENDRA KUMAR TIWARI(P)	9268740063	jitendra.tiwari@lawyer.com	05-05-2025

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/3333/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 4224	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	06-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3332/2025	07-05-2025	KOTAK MAHINDRA BANK Vs MO SAKIB 878	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	06-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/244/2025	07-05-2025	Small Farmers Agri Business Consortium Vs Manjeet Kaur	YOGESH PACHAURI(P)	9811895298	yogeshpachariassocia tes@gmail.com	05-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3340/2025	09-05-2025	Cnh Industrial Capital India Pvt Ltd Vs AMANDEEP CHOUDHARY	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	07-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3341/2025	09-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SEEMA RAM DUBEY SUNDAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	07-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/249/2025	09-05-2025	GX Glass Sales and Services Limited Vs JRK Constructions	Rajdeep Ssigh Rao(P)	9300420093	rajdeepsighrao@gmai l.com	08-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3342/2025	13-05-2025	KOTAK MAHINDRA BANK Vs LAKSHYA INTERIORS 187	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	08-05-2025
			17, New Court Block-I	Commercial	Execution (Comm)/74/2025	16-05-2025	UNIQUE ENGINEERS PVT LTD Vs RITWIK DAS	Rahul Chauhan(P)	9971891788	info@aualegal.com	12-05-2025
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Comm/16/2025	19-05-2025	M/S NAND IMPERIAL CONSULTING OPC PVT LTD Vs M/S OUTLOOK DESIGNNEED CONSULTANTS PVT LTD	Hitesh Chopra(P)	8178800668	advocatehiteshchopra @gmail.com	09-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3574/2025	27-05-2025	Tata Capital LTD Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P)	9350569040	naveenk101a@yahoo. com	24-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3573/2025	27-05-2025	Cnh Industrial Capital India Pvt Ltd Vs Rakesh Devi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	24-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3572/2025	27-05-2025	AXIS BANK LTD Vs KAMLESH DEVI	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	26-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3571/2025	27-05-2025	AXIS BANK LTD Vs LOKESH KUMAR MEENA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	26-05-2025

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			17, New Court Block-I	Commercial	CS (COMM)/266/2025	27-05-2025	Small Farmers AgriBusiness Consortium Vs Madeena Cold Storage	Sumedha Sindhu(P)	9729367777	sumedha@lexidem.co m	26-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3616/2025	29-05-2025	Kotak Mahindra Bank Vs Zahid	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	28-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3642/2025	30-05-2025	Axis bank Ltd. Vs Gayatri A	Mayak Mahajan	9873347330	mayank_mahajan05 @yahoo.com	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3666/2025	31-05-2025	Axis Bank Ltd Vs SAMIR KUMAR 8723	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3662/2025	31-05-2025	Axis Bank Ltd Vs MANDEEP SINGH 0917	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3661/2025	31-05-2025	AXIS BANK LTD Vs ASHOK KUMAR	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co m	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3664/2025	31-05-2025	AXIS BANK LTD Vs RAHUL	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co m	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3665/2025	31-05-2025	AXIS BANK LTD Vs DEEPAK KUMAR	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co m	29-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3667/2025	31-05-2025	KOTAK MAHINDRA BANK Vs RAHMAT ALI	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	30-05-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3663/2025	31-05-2025	AXIS BANK LTD Vs SURAJ	ADV DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.co m	30-05-2025
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/3261/2025	01-05-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs KAMAR DIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3258/2025	01-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PARVEEN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	30.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3257/2025	01-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs BIOGENNEXT HEALTHPLUS OPS PVT LTD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	30.04.2025

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			29, New Court Block-II	Commercial	Execution (Comm)/66/2025	02-05-2025	BEC CONDUITS PRIVATE LIMITED Vs DONVEY POWER CONTROL SYSTEMS PVT LTD	SAAKAAR SARDANA(P),	9811600007, 9311900007	info@saakaarsardana .com	30.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3274/2025	02-05-2025	AXIS BANK LTD Vs PHOOL CHANDRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3272/2025	02-05-2025	M/s CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs RADHEKRISHNA CONSTRUCTION	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3273/2025	02-05-2025	M/s CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs MAHADEV CONSTRUCTIONS	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	01.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/240/2025	05-05-2025	Loreal S A Vs Cosmoline Exim LLP	Shravan Bansal(P),	011-26843455	unitedmark@uniteda ndunited.com	02.05.2025
			29, New Court Block-II	Commercial	Execution (Comm)/69/2025	06-05-2025	GX GLASS SALES AND SERVICES LTD Vs SKIPPER PROPERTIES PRIVATE LIMITED	Rajdeep Rao(P),	9300420093	rajdeepsinghrao@gm ail.com	03.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/242/2025	06-05-2025	M/S VED TRADERS Vs WALNUT HEALTH CARE PVT LTD AND ORS	Ashok Kumar Singh(P),	9899337868	ashokadv82@gmail.c om	03.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/241/2025	06-05-2025	M/s APPY PIE LLP Vs MIT VISHWASHANTI GURUKUL An IB WORLD SCHOOL	Raj Kumar(P),	9958031223	rajadvocate1985@gm ail.com	03.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3311/2025	06-05-2025	YES BANK LTD Vs VIKALP VIKALP	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3312/2025	06-05-2025	YES BANK LTD Vs SHASHI SHASHI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3314/2025	06-05-2025	YES BANK LTD Vs PRIYA PRIYA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3310/2025	06-05-2025	FUSION FINANCE LTD Vs ANMOL HOSPITAL	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	03.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3309/2025	06-05-2025	FUSION FINANCE LTD Vs VISHESH GUPTA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	03.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3315/2025	06-05-2025	YES BANK LTD Vs OM SAI ENTERPRISES	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3308/2025	06-05-2025	YES BANK LTD Vs LIYAKT ALISHER	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3313/2025	06-05-2025	YES BANK LTD Vs MANOJ KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.04.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/13/2025	07-05-2025	M/S SMFG INDIA CREDIT CO LTD Vs MANPREET KAUR	ROHIT SHARMA	8882257775, 9034281318	rohit@firstassociates. in	05.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/245/2025	08-05-2025	STAR INXS SOLUTIONS PVT LTD Vs GHODU INFOTECH PVT LTD	Uzair Elahi(P),	9999332412, 9953045058	legumheights@gmail. com	06.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/248/2025	09-05-2025	VIRGO LAMINATES LTD Vs LAXMI (PROP OF VIRGO MICA LAMINATES)	NEERAJ KUMAR JHA(P),	8447470366	neerajjha@gmail.com	08.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3339/2025	09-05-2025	AXIS BANK LTD Vs YASH THAKUR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	08.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3353/2025	14-05-2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	10.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3357/2025	15-05-2025	KOTAK MAHINDRA PRIME LTD Vs DINESH CHANDRA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3358/2025	15-05-2025	KOTAK MAHINDRA BANK Vs ARSHAD	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3355/2025	15-05-2025	KOTAK MAHINDRA BANK Vs VIKRAM SINGH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3356/2025	15-05-2025	KOTAK MAHINDRA BANK Vs VIKRAM SINGH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3372/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs IMRAN TANVEER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	14.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3371/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ASFAR U	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3368/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHIVARAJU L H	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3370/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAJESH ATMARAM SURALKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3369/2025	16-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RISHI BAJPAI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3367/2025	16-05-2025	AXIS BANK LTD Vs DEV DUTT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/255/2025	17-05-2025	OMA PRIVATE LTD Vs MEENA HANS AND ORS	MALINI SUD(P),	8800181938	litigation@capexlegal.com	15.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/256/2025	19-05-2025	LOTUS HERBALS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR ANSHUMAN RAI Vs BIGFOOT	Swati Mittal(P),	9625115076	Aditya.nayyar@ortislaw.com	15.05.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Comm/17/2025	19-05-2025	CHAHAT JEWELLERS Vs VARDMAN JEWELS	SACHIN CHAWLA(P),	9810062685, 9899816285	advsc82@gmail.com	14.05.2025
			29, New Court Block-II	Commercial	Execution (Comm)/75/2025	19-05-2025	UNION BANK OF INDIA Vs JAGDISH KUMAR MANDAL	Jitendra Garg(P),	9810197621	jitendergargadv@gmail.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3418/2025	19-05-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs MOHD NAZIR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3420/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHD AWAYES	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	15.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3422/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SUNKARA MADHAVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3423/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KORRA SUDHAKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3424/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MONU TYAGI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3421/2025	19-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs HARSH DEOLEKAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3417/2025	19-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3412/2025	19-05-2025	AXIS BANK LTD Vs RAJKUMAR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3414/2025	19-05-2025	AXIS BANK LTD Vs MANOJ KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3410/2025	19-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs PRIYANKA TAGRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3409/2025	19-05-2025	AXIS BANK LTD Vs RAJ KISHOR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3411/2025	19-05-2025	KOTAK MAHINDRA BANK Vs JANTA TRANSPORT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3416/2025	19-05-2025	KOTAK MAHINDRA BANK Vs RTC TRADING COMPANY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3415/2025	19-05-2025	KOTAK MAHINDRA BANK Vs SHAH ALAM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3430/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KIRANKUMAR SHIVAJI CHAVAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	18.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3431/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NAVEN KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	18.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3432/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAKET GANDHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	18.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3433/2025	20-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AAKIL HUSSAIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	18.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3429/2025	20-05-2025	KOTAK MAHINDRA BANK Vs PANKAJ PAL	parv mahajan(P),	9643646534	parv.mahajano07@g mail.com	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3443/2025	21-05-2025	YES BANK LTD Vs MANOJ YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3442/2025	21-05-2025	YES BANK LTD Vs AKASH CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3444/2025	21-05-2025	YES BANK LTD Vs SHIVA TRADING COMPANY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3441/2025	21-05-2025	AXIS BANK LTD Vs MAHENDRA KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	19.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3481/2025	22-05-2025	YES BANK LTD SATYANAND ARYA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3480/2025	22-05-2025	AXIS BANK LTD SADRUDIN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3477/2025	22-05-2025	AXIS BANK LTD SHAHRUKH KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3476/2025	22-05-2025	AXIS BANK LTD DHARMENDRA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3479/2025	22-05-2025	AXIS BANK LTD VISHAL MAAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3478/2025	22-05-2025	AXIS BANK LTD RASHID KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmai l.com	20.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3475/2025	22-05-2025	YES BANK LTD ROYAL PUBLIC TRANSPORT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	21.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3487/2025	23-05-2025	IFFCO KISAN FINANCE Vs ANOOP KUMAR		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	21.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3516/2025	24-05-2025	FUSION FINANCE LTD Vs JAI KRISHAN JHA		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	22.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3517/2025	24-05-2025	FUSION FINANCE LTD Vs BHANU PRAKASH		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	22.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3536/2025	26-05-2025	KOTAK MAHINDRA BANK Vs MAUHAMMAD NAVI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3537/2025	26-05-2025	KOTAK MAHINDRA BANK Vs RIZWAN MIAN		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3534/2025	26-05-2025	KOTAK MAHINDRA BANK Vs SANJIV DEVI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3538/2025	26-05-2025	KOTAK MAHINDRA BANK Vs RAJESH KUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3535/2025	26-05-2025	KOTAK MAHINDRA BANK Vs MAUHAMMAD HARUN		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3533/2025	26-05-2025	KOTAK MAHINDRA BANK Vs TALIB RAZA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3539/2025	26-05-2025	FUSION FINANCE LIMITED Vs MAHMOOD ALAM		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3531/2025	26-05-2025	IDFC FIRST BANK LTD Vs REKHA VIJ		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3532/2025	26-05-2025	IDFC FIRST BANK LTD Vs VINOD GUPTA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3527/2025	26-05-2025	KOTAK MAHINDRA BANK Vs KAFEEL AHMAD		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3530/2025	26-05-2025	KOTAK MAHINDRA BANK MOHD SHUAID		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3529/2025	26-05-2025	KOTAK MAHINDRA BANK HANEEF		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3528/2025	26-05-2025	KOTAK MAHINDRA BANK RAJNEESH KUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3526/2025	26-05-2025	KOTAK MAHINDRA BANK DEVENDRA KUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3525/2025	26-05-2025	KOTAK MAHINDRA BANK SAWAN KUMAR RATHI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3568/2025	27-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	24.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3569/2025	27-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	24.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/267/2025	28-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SHIRDI SAI BABA GINNING AND PRESSING INDUSTRY AND ANR		Sumedha Sindhu(P),	9729367777	sumedha@lexidem.co m	26.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3577/2025	28-05-2025	SUNIL DEVI Vs M/S GTL INFRASTRUCTURE LIMITED		DEEPAK PATHAK	9891406066	deepakpathakadvocat e@gmail.com	26.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3576/2025	28-05-2025	AXIS BANK LTD Vs RAZA HAIDER		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	26.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3594/2025	29-05-2025	TATA CAPITAL LTD Vs MAHAKALESHWAR INFRATECH PVT LTD		NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo. com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3592/2025	29-05-2025	AXIS BANK LTD Vs SHAMEEM AHMED		avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3588/2025	29-05-2025	AXIS BANK LTD Vs MOHAMMAD FAHAD		avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	27.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3585/2025	29-05-2025	KOTAK MAHINDRA BANK SHAH ALAM	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3584/2025	29-05-2025	KOTAK MAHINDRA BANK MURSAD ALI	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3586/2025	29-05-2025	KOTAK MAHINDRA BANK GOVIND THAKURAI	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3587/2025	29-05-2025	KOTAK MAHINDRA BANK ZAHID HUSAIN	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3591/2025	29-05-2025	KOTAK MAHINDRA BANK TARIQ ALI KHAN	Vs	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3589/2025	29-05-2025	KOTAK MAHINDRA BANK VIKESH VIKESH	Vs	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3590/2025	29-05-2025	KOTAK MAHINDRA BANK MOHD SHUAIB	Vs	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3624/2025	30-05-2025	TATA TELESERVICES LTD MAHAKALESHWAR INFRATECH PVT LTD	Vs	NAVEEN SHARMA(P),	9350569040	naveenk101a@yahoo.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/29/2025	30-05-2025	MANOJ KHANDELWAL ARROW DESIGN	Vs	Gaurav Varma(P),	9711197229	gaurav@integriconlaw.com	28.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3617/2025	30-05-2025	AXIS BANK LTD Vs SHAHANA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3618/2025	30-05-2025	AXIS BANK LTD Vs DINESH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3622/2025	30-05-2025	AXIS BANK LTD Vs SUNIL RARH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3619/2025	30-05-2025	AXIS BANK LTD Vs DHARMVEER SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/3620/2025	30-05-2025	AXIS BANK LTD Vs URVASHI SONIYA SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3621/2025	30-05-2025	AXIS BANK LTD Vs DESHRAJ GURJAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3623/2025	30-05-2025	AXIS BANK LTD Vs SUNIL CHAHAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3644/2025	31-05-2025	AXIS BANK LTD Vs RAM KRISHAN SHUKLA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3643/2025	31-05-2025	AXIS BANK LTD Vs NITHIN V	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3645/2025	31-05-2025	AXIS BANK LTD Vs NISHA RANI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3647/2025	31-05-2025	AXIS BANK LTD Vs SHANI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3648/2025	31-05-2025	AXIS BANK LTD Vs MOHD ASIF GANIE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3646/2025	31-05-2025	AXIS BANK LTD Vs SHAMBHU NATH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3649/2025	31-05-2025	KOTAK MAHINDRA BANK Vs MOHD SHUAIB	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	30.05.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3650/2025	31-05-2025	KOTAK MAHINDRA BANK Vs RAJEEV KASHYAP	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	30.05.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	Misc DJ/100/2025	02-05-2025	Umlesh Sharma Vs CHONGPI MISAO	ANUPAM SINGH	8718835454	anupam@samd[legal. in	26-04-2025

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			40, New Court Block-II	Commercial	Misc DJ/101/2025	02-05-2025	UMLESH SHARMA Vs CHONGPI MISAO	ANUPAM SINGH	8718835454	anupam@samd[legal. in	26-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3275/2025	02-05-2025	AXIS BANK LTD Vs USAMA HAMID	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	01-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3276/2025	02-05-2025	AXIS BANK LTD Vs LOKESH KUMAR MEENA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	01-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3287/2025	03-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs AJAY JAIN	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3288/2025	03-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs ANJANI KUMAR SINHA	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3286/2025	03-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs NEHA BALIYAN	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.c om	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3289/2025	03-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SPARSH ARORA	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.c om	30-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3295/2025	05-05-2025	yes bank ltd Vs shish pal	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	30-04-2025
			40, New Court Block-II	Commercial	CS (COMM)/243/2025	06-05-2025	M/S PASUPATI BARTER LLP Vs M/S PRASHI INFRA SOLUTIONS PVT LTD	Neeraj Dahiya(P),	9718184242	advneerajdahiya@gm ail.com	29-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/246/2025	08-05-2025	Arun Jain Vs M/s Searchingyard Software Pvt Ltd	INDU SHEKHAR(P),	9811057172	lawyerindu@gmail.co m	07-05-2025
			40, New Court Block-II	Commercial	OMP (COMM)/28/2025	09-05-2025	SHIVAM KUMAR Vs GREAT MEERA PRIVATE LTD	PRAKHAR DIXIT(P),	9911003052	not given	08-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3343/2025	13-05-2025	YES BANK LTD Vs ASLAM MALIK	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3344/2025	13-05-2025	YES BANK LTD Vs SURENDRA BHATTI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3345/2025	13-05-2025	YES BANK LTD Vs VINOD KUMAR SIKARWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3346/2025	13-05-2025	YES BANK LTD Vs SHUBHAM DAS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3348/2025	13-05-2025	Cnh Industrial Capital India Pvt Ltd Vs ABDUL AZIZ SHEIKH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3347/2025	13-05-2025	Cnh Industrial Capital India Pvt Ltd Vs ABDUL HAMID GANIE	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	03-05-2025
			40, New Court Block-II	Commercial	CS (COMM)/251/2025	14-05-2025	PRAMOD KUMAR SHARMA Vs M/S ETA ENGINEERING PVT LTD	BHANU MOHAN(P),	9212843448	chauhandaya3@gmai l.com	28-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/250/2025	14-05-2025	WEBKUL SOFTWARE PVT LTD Vs M/S PAPZOD SOFTWARE PVT LTD ORS	Pushkar Kumar(P),	8840503361	not given	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3373/2025	16-05-2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI 1937	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	13-05-2025
			40, New Court Block-II	Commercial	Execution (Comm)/73/2025	16-05-2025	M/s Cameo Overseas Vs The Global V Immigration	anil khaware(P),	9868278800	inderuppalin @gmail.com	13-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3385/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs Sridhar Penchalaiah	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3384/2025	17-05-2025	PIRAMAL CAPTIAL AND HOUSEING FINANCE LIMTIED Vs Dileep Hariram Kanjar	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3386/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs Rajinder Kumar	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3387/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs Shoaib Salmani	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3388/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs Suhaibur Rahman V J	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	15-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3389/2025	17-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs Shahzad Malik	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	15-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3390/2025	17-05-2025	KOTAK MAHINDRA BANK Vs TEJ SINGH 8480	parv mahajan(P),	9643646534	parv- mahajan007@gmail.c om	26-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3391/2025	17-05-2025	AXIS BANK LIMITED Vs TEJASHRI SUHAS NEHARKAR	avinash kumar(P),	9811182985	Avinash.adv@gmail.c om	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3392/2025	17-05-2025	AXIS BANK LIMITED Vs SOPAN JAGANNATH SHIRSATH	avinash kumar(P),	9811182985	Avinash.adv@gmail.c om	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3393/2025	17-05-2025	AXIS BANK LIMITED Vs PRADIP SINGH	avinash kumar(P),	9811182985	Avinash.adv@gmail.c om	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3394/2025	17-05-2025	AXIS BANK LIMITED Vs MANAVDEEPSINGH NARINDERSINGH SIDHU	avinash kumar(P),	9811182985	Avinash.adv@gmail.c om	29-03-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3413/2025	19-05-2025	KOTAK MAHINDRA BANK Vs MURSAD ALI 1402	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3419/2025	19-05-2025	KOTAK MAHINDRA BANK Vs ZAHID HUSAIN 4158	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3425/2025	19-05-2025	KOTAK MAHINDRA BANK Vs SANNU KHAN 5966	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	03-05-2025
			40, New Court Block-II	Commercial	ExCOMM19/2025	19-05-2025	M/S MAA BHAGWATI ASSOCIATES Vs GOVT OF NCT OF DELHI	MIHIR GARG(P),	9810100554	S.goel6@yahoo.com	20-12-2024

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3435/2025	20-05-2025	AXIS BANK LIMITED Vs AMIT SHARMA	avinash kumar(P),	9811182985	Avinash.adv@gmail.c om	20-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3436/2025	20-05-2025	AXIS BANK LIMITED Vs VIKRANT	avinash kumar(P),	9811182985	Avinash.adv@gmail.c om	20-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3437/2025	20-05-2025	AXIS BANK LIMITED Vs PAWAN KUMAR	avinash kumar(P),	9811182985	Avinash.adv@gmail.c om	20-04-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3440/2025	20-05-2025	axis bank ltd Vs MOHD JAVED	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3456/2025	21-05-2025	PIRAMAL CAPTIAL AND HOUSEING FINANCE LIMIITED Vs SAHIL GABA	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3454/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs Mariyam Nishmiya	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	16-05-2025
			40, New Court Block-II	Commercial	ExCOMM/20/2025	21-05-2025	Sekh Abdul Samim Vs INDIA SKILLS PVT LTD	Rohit Joshi(P),	9810120000	alohiaadv@gmail.co m	30-04-2025
			40, New Court Block-II	Commercial	CS (COMM)/258/2025	21-05-2025	Rohan Transport Agency Vs MILLENNIUM INFRAENGINEERS PVT LTD	RAJESH DUA(P),	9811471296	duaassociates@yahoo .com	14-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3452/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs Katikela Devakarunamma	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	16-05-2025

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			40, New Court Block-II	Commercial	CS (COMM)/257/2025	21-05-2025	Abhay Varn Vs Telegram Fz LLC	Jeevesh Mehta(P),	98117186	admin@mavanlegal.net	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3453/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs Manjunatha V	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3455/2025	21-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs HARPAL SINGH	RAJESH JANGRA(P),	7880382826	sinhanji282@gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3488/2025	23-05-2025	AXIS BANK LTD Vs RANJEET KUMAR PATRA	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3489/2025	23-05-2025	AXIS BANK LTD Vs RAJAT CHAUHAN	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3490/2025	23-05-2025	AXIS BANK LTD Vs NEETU BHARDUAJ	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3491/2025	23-05-2025	AXIS BANK LTD Vs MD ZUBAIR	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3492/2025	23-05-2025	AXIS BANK LTD Vs MAHIPAL	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3493/2025	23-05-2025	AXIS BANK LTD Vs RAJAN BHAN SADH	Shobha Gupta(P),	9811192158	srshobagupta@gmail.com	20-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3494/2025	23-05-2025	AXIS BANK LTD Vs MANDEEP KAUR	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	20-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3495/2025	23-05-2025	AXIS BANK LTD Vs ASHOK SINGH	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	20-05-2025
			40, New Court Block-II	Commercial	CS (COMM)/262/2025	23-05-2025	RAJEEV DOGRA Vs M/S AMBIENCE FACILITIES MANAGEMENT P LTD	Rajesh Adlakha	9540440406	advocates.rsansal@ gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3512/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs ABHAY RAJ SINGH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3513/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs AJEET KUSHWAH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3514/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs SONU AGRAWAL	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3515/2025	24-05-2025	KOTAK MAHINDRA PRIMER LIMITED Vs AQIB ALI KHAN	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	17-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3518/2025	24-05-2025	AXIS BANK LTD Vs HUMAYU	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3519/2025	24-05-2025	AXIS BANK LTD Vs RAMBABU	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	21-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3520/2025	24-05-2025	AXIS BANK LTD Vs PRASHANT KUMAR SONI	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3521/2025	24-05-2025	AXIS BANK LTD Vs WASHIM AKRAM	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3522/2025	24-05-2025	AXIS BANK LTD Vs ISTEKHAR	Shobha Gupta(P),	9811192158	srshobagupta@gmail. com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3510/2025	24-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs Ennamaneni Ravinder Rao	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3511/2025	24-05-2025	PIRAMAL CAPTIAL AND HOUSEING FINANCE LIMITIED Vs DHARMJIT SINGH	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3509/2025	24-05-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs Kannan Perumal Pillai	RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	16-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3541/2025	26-05-2025	KOTAK MAHINDRA BANK Vs KATARIA STONE CRUSHER 3773	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3542/2025	26-05-2025	KOTAK MAHINDRA BANK Vs SARVJOT SINGH CHHABRA 9612	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3543/2025	26-05-2025	KOTAK MAHINDRA BANK Vs KALEEM 0630	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/3544/2025	26-05-2025	KOTAK MAHINDRA BANK MAKKHAN SINGH 5525	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3545/2025	26-05-2025	KOTAK MAHINDRA BANK ANKIT GAUTAM 2034	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3546/2025	26-05-2025	KOTAK MAHINDRA BANK SOORAJ SINGH 0854	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3547/2025	26-05-2025	KOTAK MAHINDRA BANK HARISH YADAV	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3548/2025	26-05-2025	KOTAK MAHINDRA BANK JISSHAN ALI 2273	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3549/2025	26-05-2025	KOTAK MAHINDRA BANK USMAN 5422	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3550/2025	26-05-2025	KOTAK MAHINDRA BANK MOHD FAIZAN 1156	Vs	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3540/2025	26-05-2025	Cnh Industrial Capital India Pvt Ltd Vs Baburam Tyagi		RAJESH JANGRA(P),	9958726491	dehi.jangraadvocate @gmail.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3551/2025	26-05-2025	Axis Bank Ltd Vs ADITYA GUPTA 6045		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	24-05-2025

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			40, New Court Block-II	Commercial	Execution (Comm)/80/2025	26-05-2025	BHANVI KUMARI SINGH Vs SHUBH LAGAN MATCH MAKER PVT LTD	Ranjan Mishra(P),	8851885642	harshjaiswal42@gmail.com	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3561/2025	27-05-2025	IDFC FIRST BANK LTD Vs SANJEEV KUMAR SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3562/2025	27-05-2025	YES BANK LTD Vs PRABHJIT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3563/2025	27-05-2025	YES BANK LTD Vs MANOJ MANOJ	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3564/2025	27-05-2025	YES BANK LTD Vs ROHIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3565/2025	27-05-2025	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3566/2025	27-05-2025	YES BANK LTD Vs PARVENDER KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3567/2025	27-05-2025	YES BANK LTD Vs ADITYA VASHISTH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3570/2025	27-05-2025	AXIS BANK LTD Vs USAMA HAMID	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	22-05-2025

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			40, New Court Block-II	Commercial	CS (COMM)/265/2025	27-05-2025	M/s Merchant Courier Private Limited Vs Tailor Tale Production Pvt Ltd	SUSHANT KUMAR BHADURI(P),	9810439195	sushannt- bhaduri@gmail.com	22-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3580/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JATINDER KAUR 8248	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gm ail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3581/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIZWAN HAIDER 8898	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gm ail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3582/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs EDVIN GARDIA 4757	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gm ail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3583/2025	28-05-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALASAR COMSERVE LLP 7881	Rahul Bhardwaj(P),	8376049807	advocateashole.1@gm ail.com	23-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3601/2025	29-05-2025	IDFC FIRST BANK LTD Vs RAVI KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3605/2025	29-05-2025	IDFC FIRST BANK LTD Vs RICHA JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	24-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3607/2025	29-05-2025	YES BANK LTD Vs SHIVAM MISHRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	21-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3625/2025	30-05-2025	Tata Capital ltd Vs MAHAKALESHWAR INFRATECH PVT LTD	NAVEEN SHARMA(P),	9350569040	naveenk101@yahoo.c om	28-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3626/2025	30-05-2025	KOTAK MAHINDRA BANK Vs SANNU KHAN 5966	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3627/2025	30-05-2025	Axis Bank Ltd Vs BABU LAL 1553	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3628/2025	30-05-2025	Axis Bank Ltd Vs HASIM KHAN 1192	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3629/2025	30-05-2025	Axis Bank Ltd Vs JAS KUNWAR 6833	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3630/2025	30-05-2025	Axis Bank Ltd Vs ASHOK KUMAR RATHOR 8861	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3651/2025	31-05-2025	Axis Bank Ltd Vs SATISH KUMAR 6706	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3652/2025	31-05-2025	Axis Bank Ltd Vs RAGHAV MEHTA 4076	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3653/2025	31-05-2025	Axis Bank Ltd Vs SYED AKTHER 3578	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	28-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3670/2025	31-05-2025	ABB India Ltd Vs Power Grid Corporation of India Ltd	CHANDAN KUMAR MANDAL(P),	9891703623	advocate4livingbeing @gmail.com	30-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3668/2025	31-05-2025	AXIS BANK LTD Vs AJAY YADAV	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	30-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3669/2025	31-05-2025	AXIS BANK LTD Vs VISHAL SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	30-05-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3671/2025	31-05-2025	FUSION FINANCE LIMITED Vs SINGH AND BROTHERS MILE	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	24-05-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	365/2025	01-05-2025	RADICURA PHARMACEUTICALS PVT LTD Vs RAKESH KUMAR JAISWAL	SSHANTNU AGGARWAL	9999347367	ngequity01@gmail.co m	25-04-2025
				EX(COMM)	157/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs RUHI CONSTRUCTION AND ANR	HIMANSHU GARG	8750618722	sswaniassociates@gm ail.com	21-02-2025
				EX(COMM)	158/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS SANDEEP MITTAL	HIMANSHU GARG	8750618723	sswaniassociates@gm ail.com	21-02-2025
				EX(COMM)	159/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS KRISHAN KUMAR	HIMANSHU GARG	8750618724	sswaniassociates@gm ail.com	21-02-2025
				EX(COMM)	161/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS VIRENDRA SINGH YADAV	HIMANSHU GARG	8750618725	sswaniassociates@gm ail.com	20-02-2025
				EX(COMM)	163/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS HARDEEP SINGH	HIMANSHU GARG	8750618726	sswaniassociates@gm ail.com	20-02-2025
				EX(COMM)	166/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS ANNAPURNA TRADING COMPANY AND ANR	HIMANSHU GARG	8750618727	sswaniassociates@gm ail.com	05-04-2025
				EX(COMM)	167/2025	01-05-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS BHARAT SINGH	HIMANSHU GARG	8750618728	sswaniassociates@gm ail.com	20-02-2025

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				EX(COMM)	164/2025	01-05-2025	M/S CONVERGIA DIGITAL EDUCATION PVT LTD Vs STANFORD INTERNATIONAL SCHOOL AND ANR	RAJESH KUMAR	9810195013	kumarrajeshadv@gm ail.com	11-04-2025
				CS(COMM)	369/2025	02-05-2025	MUSHEER ALAM Vs M/S KUBER BUILDERS AND ORS	AVTAR SINGH BHAMLOT	9810910333	avtarsingh78@yahoo. com	29-04-2025
				CS(COMM)	373/2025	02-05-2024	ACRO SOFTECH PRIVATE LIMITED ACRO SOFTECH PRIVATE LIMITED Vs BRINDCO SALES PRIVATE LIMITED	DEEPAK GARG	9891923356	advocatedgarg@gmai l.com	29-04-2025
				CS(COMM)	391/2025	06-05-2025	YASH PAUL SONI Vs NARENDER PAUL SONI AND ORS.	AYUSH KHANNA	9810280829	ayush.khanna@nume nlaw.com	05-05-2025
				CS(COMM)	396/2025	07-05-2025	PRECISION SYSTEM CONTROL (THROUGH ITS MANAGING PARTNER, MR. TANPREET SINGH KOHLI) PRECISION SYSTEM	PANKAJ KUMAR	9560205151	mail@utkassociates.c om	22-04-2025
				CS(COMM)	398/2025	08-05-2025	BANK OF BARODA Vs RAMESH RAMESH	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.c om	06-05-2025
				CS(COMM)	399/2025	08-05-2025	STATE BANK OF INDIA Vs SABABUL	SWEETY SOOD	9811786067	mssoodadvocate@gma il.com	06-01-2025
				CS(COMM)	400/2025	08-05-2025	M/s VISHNU TIMBER AND PLYWOOD CO. Vs Vs M/s FAIRLIE HOTELS AND RESORTS PRIVATE LIMITED	VENEET CHADHA	9958000855	vclegal007@gmail.co m	06-05-2025
				CS(COMM)	403/2025	09-05-2025	QOTEL HOSPITALITY AND TECHNOLOGIES PVT. LTD. Vs NIRVANA HOSPITALITY	MANISH SHARMA	9971343031	manish.adv@gmail.c om	30-04-2025
				CS(COMM)	405/2025	13-05-2025	RAHUL KUMAR Vs RUPEEK CAPITAL PRIVATE LIMITED AND ORS	RAGHAV NARAYAN	8860662882	raghavnarayan1993@ gmail.com	05-05-2025
				CS(COMM)	410/2025	14-05-2025	M/s WORLDCLASS GOURMET FOODS PVT. LTD. Vs BABA SRISHARMA CHAND MAJIK ENTERPRISES (INDIA) PRIVATE LIMITED AND	RAKESH SHARMA	9911125245	advocaterakeshsharm a2006@gmail.com	22-04-2025
				CS(COMM)	411/2025	14-05-2025	M/s WESTEND ENTERPRISES Vs M/s RAHUL FASHION PRIVATE LIMITED	BAHULI SHARMA	9811319485	bahulisharma@cham ber209.com	10-05-2025
				OMP(I)(COMM)	41/2025	15-05-2025	DINESH KUMAR BUDHIRAJA Vs KIRAN AGGARWAL AND ANR.	PRASANNA	9718648725	prasanasinghal@gma il.com	07-05-2025

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				EX(COMM)	195/2025	19-05-2025	STATE BANK OF INDIA Vs KAMAL SINGH LODHI THAKUR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	16-05-2025
				EX(COMM)	196/2025	19-05-2025	STATE BANK OF INDIA Vs NITIN SHARMA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	16-05-2025
				CS(COMM)	434/2025	21-05-2025	Smt. SHASHI BALA AND ANR. Vs Smt. BIMLA GUPTA AND ORS.	SHALABH GUPTA	9818681699	Not Mentioned	17-05-2025
				EX(COMM)	200/2025	21-05-2025	PARDEEP KUMAR MALHOTRA Vs VELOCITY CARGO SOLUTIONS PRIVATE LIMITED	GAURAV PURI	9833947824	advgauravpuri@gmail.com	19-05-2025
				EX(COMM) Award by Arb.Comm.	28/2025	21-05-2025	M/s MAYUR ELECTRICALS Vs ROOTS COOLING SYSTEMS (P) LTD. AND ORS.	VIVEK MALHOTRA	8588901609	Not Mentioned	19-05-2025
				CS(COMM)	457/2025	26-05-2025	MANISH KUMAR Vs LASON AND TUBRO CONSTRUCTION	ABHIMANYU KUMAR	8800829883	Not Readable	21-05-2025
				CS(COMM)	461/2025	28-05-2025	TAURUS CLOTHING COMPANY PVT. LTD Vs GURPREET SINGH Proprietor M/s No Exit	GAURAV PATEL	9455160761	gauravpatel829@gmail.com	27-05-2025
29	MS. SINGH, JUDGE	NEELAM DISTRICT EAST	14	CS/COMM/374/2025	01.05.2025	M/S WOODVER COATNGS PVT. LTD. VS. BOBBY	BHARAT MALHOTRA	8800532569	AKSHSURIG@OUTLOOK.COM	30.04.2025	16-05-2025
				CS/COMM/402/2025	07.05.2025	M/S E3 PANEL INDUSTRIES VS. MS PRABHAT GLASS	JAIN & VERMA ASSOCIATES	7878676779	SBLEGAL@GMAIL.COM	06.05.2025	
				CS/COMM/426/2025	16.05.2025	M/S WESTEND ENTERTAINMENT VS. M/S CREST DESIGN	AMRITA JHAMB	981131948	AMRITAJHAMB200.COM	15.05.2025	16-05-2025
				CS/COMM/425/2025	17.05.2025	M/S ACOUSTIC ARTS PVT. LTD. VS. BUSINESS OCTANE SOLUTIONS	SAURABH SHARMA	9654443186	MD@SBLEGAL.COM	16.05.2025	17-05-2025
				CS/COMM/428/2025	19.05.2025	EMARSON INFOTECH PVT. LTD. VS. AVERDA WASTE MANAGEMENT	KARAN JAIN	9810367549	ADVOCATE.KJ@GMAIL.COM	19.05.2025	19-05-2025
				CS/COMM/436/2025	21.05.2025	MANTU MANDAL VS. UMANG JINDAL	CHANDRA SHEKHAR	9810209981	LEGAL.SHEBANG@GMAIL.COM	20.05.2025	19-05-2025

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				CS/COMM/437/2025	21.05.2025	M/S ENTERPRISES D.E.W. ELECTRICAL	PAMAM VS. MUDIT SOOD		9810247240	N/A	20.05.2025	21-05-2025
				CS/COMM/444/2025	22.05.2025	SHIV ASSOCIATES KHAO RESTURANTS	VS. GALI PRANAV SARTHI		8826457302	PRANAV.BETHA.ADV@GMAIL.COM	21.05.2025	27-05-2025
				CS/COMM/456/2025	24.05.2025	BANK OF BARODA TAHIR	VS. ANSHUMAN SRIVASTAVA		9990042642	SRI.ANSHUS@GMAIL.COM	24.05.2025	16.04.2025

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30	SH. AJAY KUMAR JAIN	SOUTH- EAST	20	Commercial Suit	EXECUTION (COMM)/174/2025	03-05-2025	SAURABH RAJPUT Vs M/S ALCOTT TOWN PLANNERS PVT.LTD	Rajendra Kumar Kasana(P),	9810160559	-	01.05.2025
				Commercial Suit	EXECUTION (COMM)/175/2025	03-05-2025	PROFESSIONAL COURIERS NETWORK Vs MEENA SHARMA	Matloob Alam(P),	9810276875	matloob_adv@yahoo. com	01.05.2025
				Commercial Suit	EXECUTION (COMM)/190/2025	06-05-2025	M/S PGS TELEVORLD AND ORS Vs M/S HYSON SYSTEM LTD	Anshul Garg(P),	9810717949	piyushmittaladvocate @gmail.com	07.04.2025
				Commercial Suit	M-Ex/29/2025	06-05-2025	GONSAI LOGISTICS PVT. LTD. VS. MEGMA PRINT O PACK PVT. LTD.	Rakesh Kumar Sharma	9868040826	sharmarakeshadv1@g mail.com	01.05.2025
				Commercial Suit	EXECUTION (COMM)/178/2025	05-05-2025	STATE BANK OF INDIA Vs SANTOSH JAISWAL	AMIT SINGH(P),	7011848842	amit.advocate13@gm ail.com	03.05.2025
				Commercial Suit	EXECUTION (COMM)/191/2025	06-05-2025	M/S RENOVISION AUTOMATION SERVICES PVT LTD Vs RAKESH CHHAWDI	Ashish Sharma(P),	9650398837	ASHISHADVOCATE 07@GMAIL.COM	04.05.2025
				Commercial Suit	CS (COMM)/390/2025	06-05-2025	AMBHA ELECTRIC STORE (TAKEN OVER BY AN ELECTRICALS) Vs M/S VINAYAK TRADERS	Nitin Jain(P),	9999650755	najandcompany@gm ail.com	03.05.2025
				Commercial Suit	CS (COMM)/389/2025	06-05-2025	CUCKOO APPLIANCES PVT LTD Vs MANTEC CONSULTANTS PVT LTD	MANINDRA DUBEY(P),	9810597966	admanindra@gmail.c om	05.05.2025
				Commercial Suit	CS (COMM)/395/2025	07-05-2025	BERGER PAINTS INDIA LIMITED (BRITISH PAINTS DIVISION) Vs RAJU MULLI	ARUN KUMAR(P),	9810131832	onlinearun@yahoo.co in	05.05.2025
				Commercial Suit	CS (COMM)/401/2025	09-05-2025	M/S GAUTAM WINES PVT LTD Vs M/S KHAO GALI RESTAURANT PVT LTD	Sachin Malik(P),	9811962836	adv.irshad1@yahoo.c om	06.05.2025
				Commercial Suit	Misc DJ/538/2025	13-05-2025	M/S DOVE REALTORS PVT LTD Vs M/S UNITED SPIRITS LTD	CHANDRA MANI DEV(P),	9711354028	officeofbhaktiadv@g mail.com	09.05.2025
				Commercial Suit	CS (COMM)/412/2025	14-05-2025	M/S WESTEND ENTERPRISES Vs M/S PAISLEY DESIGN SOLUTIONS	BAHULI SHARMA(P),	9811319485	bahulisharma@cham ber20a.com	10.05.2025
				Commercial Suit	CS (COMM)/413/2025	14-05-2025	USHA JAYNA Vs FIIT JEE LIMITED	Ruchir Bisaria(P),	8527531588	delhi.sanghi.com	10.05.2025

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				Commercial Suit	M-Ex/30/2025	15-05-2025	SHASHI KANT HUF Vs BONZO KIDS APPAREL PVT LTD	Vipul Agrawal	8968878981	-	13.05.2025
				Commercial Suit	CS (COMM)/417/2025	15-05-2025	NARINDER KUMAR Vs M/S SHALIMAR PAINTS LIMITED	Vijay Kasana(P),	-	-	13.05.2025
				Commercial Suit	EXECUTION (COMM)/186/2025	16-05-2025	MR NIAZ AHMAD Vs MOHD AFSAR ALAM	DEV RAJ SHARMA(P),	9811387613	devsharmaadvocate@ gmail.com	16.05.2025
				Commercial Suit	EXECUTION (COMM)/189/2025	17-05-2025	M/S DELHI LIQUORS Vs M/S KHAO GALI RESTAURANTS PRIVATE LIMITED	AJAY BAHL(P),	9811222542	--	15.05.2025
				Commercial Suit	CS (COMM)/424/2025	17-05-2025	ADITYA SHARMA Vs MAHENDRA RAJ CONSULTANTS PVT LTD	Satish Choudhary(P),	9899653006	csatish1967@gmail.c om	15.05.2025
				Commercial Suit	Misc DJ/559/2025	17-05-2025	OM STEELS (P) LTD Vs ROBOT COMPONENTS (P) LTD	PARVEEN KUMAR(P),	9910057517	shiv_kohli22@yahoo. com	16.05.2025
				Commercial Suit	ExCOMM - Award by Arb Comm/25/2025	19-05-2025	LIUGONG INDIA PVT LTD Vs SANDEEP GANGULA	Ankit Khatri(P),	7042012085	aphithbatri 30 tO emailcom	16.05.2025
				Commercial Suit	EXECUTION (COMM)/198/2025	19-05-2025	STATE BANK OF INDIA Vs TARUN PATHARE	Suchita Dixit(P),	8896932838	mail:agnihotrisuchita @gmail.com	16.05.2025
				Commercial Suit	Misc DJ/566/2025	19-05-2025	KEDAR NATH AND ANR Vs DEVENDER KUMAR SHARMA	Tej Narain(P),	9911138799	tejnarainadvocate@g mail.com	17.05.2025
				Commercial Suit	CS (COMM)/429/2025	20-05-2025	M/S BHUTANI INTERNATIONAL PVT LTD Vs SCOM MEDIA PRIVATE LIMITED	Kangan Roda(P),	9711922132 & 9837555458	nishant bhrgv@gmail.com	17.05.2025
				Commercial Suit	OMP (I) (COMM)/43/2025	20-05-2025	IDFC FIRST BANK LIMITED Vs AJITPAL SINGH SRAN	SANJEEV PATHAK(P),	9717028845	litigaiion@srcs! egal.com	26.04.2025
				Commercial Suit	OMP (I) (COMM)/44/2025	20-05-2025	IDFC FIRST BANK LIMITED Vs ABEER FOODS	SANJEEV PATHAK(P),	9717028845	litigaiion@srcs! egal.com	26.04.2025
				Commercial Suit	EXECUTION (COMM)/201/2025	21-05-2025	CHANDEEP SINGH BHATIA Vs SNOWHITE APPARELS LTD	RAJESH PATHAK(P),	9873720840	--	19.05.2025

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				Commercial Suit	CS (COMM)/439/2025	22-05-2025	MO MIFTAHUL HAQ KHAN Vs TAUSEEF PROPRIETOR A SK CHEMIST	Firoz Iqbal khan(P),	9810020942	zoriflawfirm@gmail.com	20.05.2025
				Commercial Suit	CS (COMM)/447/2025	23-05-2025	VINOD KUMAR YADAV PROP OF M/S ADITYA ENTERPRISES Vs M/S EEE SYSTEM CONTROLS	Sanjay Jain(P),	8102406596	sanjayjains657@gmail.com	21.05.2025
				Commercial Suit	EXECUTION (COMM)/210/2025	26-05-2025	M/S STITCHMATIC SHOECRAFTS PVT LTD Vs M/S ALIVE FASHION	Arvind Kumar Shukla(P),	9810030009	pinnaclelawfirm@gmail.com	23.05.2025
				Commercial Suit	RP/5/2025	29-05-2025	BALAJI ENTERPRISES CENTRODORSTROY INDIA	Vs Suresh Kumar Singh	9958399658	adv.sureshkr.singh@gmail.com	27.05.2025
				Commercial Suit	EXECUTION (COMM.)/216/2025	31-05-2025	RADHEY RAMAN SHUKLA Vs M/s GLOBAL HIGHWAY RIDERS AND ANR	Dinkar Kumar	9810849776	dinkarattorney1@gmail.com	29.05.2025
				Commercial Suit	CS (COMM)/467/2025	31-05-2025	STATE BANK OF INDIA Vs KULDEEP SINGH	Rajeev Sagar	9810021846	sagarandsagar@live.com	29.05.2025
				Commercial Suit	CS (COMM)/472/2025	31-05-2025	ICICI BANK LTD Vs IMRAN KHAN	Sanjeev Sagar	9811013132	sagarandsagar@live.com	29.05.2025
31	MS. ANU GROVER BALIGA	SOUTH- EAST	21	EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./10/2025	01-04-2025	SMFG INDIA CREDIT CO. LTD. Vs RAKESH SHARMA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	
				ARBITRATION CONCILIATION ACT	AND OMP (COMM.)/33/2025	01-04-2025	M/S R.G. ASSESTS PVT LTD. Vs DR. SONIA JINDAL	MS. INDU TYAGI	9711451772	INDUTYAGI.06@GMAIL.COM	45744
				EXECUTION PETITION	EXECUTION (COMM.)/122/2025	01-04-2025	M/s CICO TECHNOLOGIES LTD Vs M/S BAC PVT LTD	SH. ANUDATT DUBEY	9711894196	ADMIN@TASLAW.IN	45744
				COMMERCIAL SUIT	CS (COMM)/265/2025	01-04-2025	M/S AKSH OPTIFIBER LIMITED Vs M/S MUKAND SYSTEMS AND NETWORKING PVT LTD	SH. SHIVAM SACHDEVA	9416027279	SHIVAMSACHDEVAJAI@GMAIL.COM	45744
				COMMERCIAL SUIT	CS (COMM)/266/2025	01-04-2025	VIVID GLOBAL TECHNOLOGIES THROUGH ITS PROPRIETOR Vs M/S AAL RESEARCH AND SOLUTION PRIVATE LIMITED	SH. PRAVEEN SINGH	9310717274	ADVPRAVEEN92@GMAIL.COM	45744
				EXECUTION PETITION	EXECUTION (COMM.)/124/2025	02-04-2025	M/S KAPOOR IMAGING PVT LTD. Vs SHRI SANJEEV KUMAR	SH. RAJENDER YADAV	9312046733	YADAVRAZEN@GMAIL.COM	45748

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION PETITION	EXECUTION (COMM.)/125/2025	02-04-2025	NIYOGI OFFSET PVT. LTD Vs Mr. Brijesh Tiwari Proprietor	SH. AYUSH BEOTRA	9971850060	CONTACT@INNOVA TUSLAW.IN	45748
				COMMERCIAL SUIT	CS (COMM)/279/2025	04-04-2025	Puran Chand Tamta Vs Spice Money Limited and Anr.	SH. SIDDHARATH SIKRI	9810906774	SIDDHARATHSIKRI @GMAIL.COM	45750
				COMMERCIAL SUIT	CS (COMM)/284/2025	07-04-2025	HANS INDUSTRIES CORPORATION LTD Vs EAGABRIZ SHIPPING PVT. LTD.	SH. AMIT WADHWA	9871178106	OFFICE.AWASSOCI ATES@GMAIL.COM	45752
				COMMERCIAL SUIT	CS (COMM)/285/2025	07-04-2025	M/S SPIRITED LABELS PVT LTD Vs GEMINI PERSONAL CARE PVT LTD	SH. MUNISH VOHRA	9811427955	MUNISHLAW.VOHR A@GMAIL.COM	45751
				COMMERCIAL SUIT	CS (COMM)/300/2025	16-04-2025	GSI ENTERPRISES PVT LTD. Vs M/S VYAS ENERGY	SH. BHASKAR VALI	9910358225	OFFICE@VALI.CO.I N	45745
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./15/2025	17-04-2025	AJAY TRIKHA Vs GURDEEP SINGH	SH. VINOD KHANNA	9953455478	KHANNA ASSO@Y AHOO.CO.IN	45763
				COMMERCIAL SUIT	CS (COMM)/307/2025	17-04-2025	ACE ENTERPRISES Vs NEW SHOP C STORE NETWORK PVT LTD	SH. ABHINAY GUPTA	9999886478	ABHINAY@LEGALK NIGHTS.IN	45758
				COMMERCIAL SUIT	CS (COMM)/308/2025	17-04-2025	STATE BANK OF INDIA Vs SEEMA	SH. DHARMENDRA SINGH	8800784740	SUBHI1673@GMAIL COM	45751
				COMMERCIAL SUIT	CS (COMM)/309/2025	17-04-2025	GODFREY PHILLIPS INDIA LIMITED Vs NTC INDUSTRIES LIMITED	SH. PRABHU TANDON	8750905558	LITIGATION@ASH WATHHLEGAL.COM	45762
				COMMERCIAL SUIT	CS (COMM)/310/2025	17-04-2025	STATE BANK OF INDIA Vs SHRI SAURABH	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHIT A@GMAIL.COM	45762
				COMMERCIAL SUIT	CS (COMM)/319/2025	21-04-2025	CAPITAL EQUIPMENT INDIA Vs R. K. ASSOCIATES AND HOTELIERS PVT LTD AND ORS.	SH. VISHWENDRA VERMA	7683073187	VERMA.VISHWEND RA@YAHOO.CO.IN	45766
				EXECUTION PETITION	EXECUTION (COMM.)/147/2025	23-04-2025	M/S COMAC INDIA PVT LTD. Vs M/S GREEN DAY ENVIRO PROJECTS	SH. KUNAL KUKREJA	9871236226	WHITEANDBLACKL AWYERS@GMAIL.C OM	45769
				ARBITRATION CONCILLATION ACT	AND OMP (COMM.)/39/2025	24-04-2025	MS SARIKA CHATURVEDI Vs AGARWAL AUTO TRADERS	SH. NATWAR RAI	9818906064	NATWARRAI@GMA IL.COM	45769

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL SUIT	CS (COMM)/335/2025	24-04-2025	BENTLEY SYSTEMS INC. Vs MR. MANISH SANWALKA AND ORS	MS. AARSHIA BEHL	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	45769
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./19/2025	26-04-2025	SHREE GOPAL GUPTA Vs M/SH. AIMS SANYA DEVELOPERS PVT LTD	SH. AMAN SIWASIYA	7230812125	AMOL_SHARMA@SNGPARTNERS.IN	45771
				COMMERCIAL SUIT	CS (COMM)/349/2025	26-04-2025	LIVING MEDIA INDIA LTD Vs DALMIA LIFE CARE PRIVATE LIMITED	SH. SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	45772
				COMMERCIAL SUIT	CS (COMM)/350/2025	26-04-2025	AMBHA ELECTRIC STORE Vs S.K .PROJECTS	SH. NITN JAIN	9810484224	NAJANDCOMPANY@GMAIL.COM	45772
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./20/2025	29-04-2025	SMFG INDIA CO. LTD. Vs RAJ KUMAR BAMBA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	45744
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Execution Petition	EXECUTION (COMM.)/165/2025	01-05-2025	M/S S CHAND AND CO. LTD. Vs MR. ATIF SAID	RAJESH KUMAR	9810195013	kumarrajeshadv@yahoo.com	11-04-2025
				Commercial Suit	CS (COMM)/361/2025	01-05-2025	ZIVORE APPAREL PVT. LTD. Vs M/S AA LOGISTICS SOLUTION AND ORS.	ANIL SHARMA	9899123578	arpitsharmaadvocate@gmail.com	24-04-2025
				Commercial Suit	CS (COMM)/362/2025	01-05-2025	MS. DEEPALI GOYAL Vs INDIAN OIL CORPORATION LIMITED AND ORS.	SANJAY SEHGAL	9873479585,	ssclawfirm@gmail.com.	28-04-2025
				Commercial Suit	CS (COMM)/366/2025	02-05-2025	LG ELECTRONICS INDIA LTD. Vs MOHIT AGGARWAL	Naveen Chandra	9810078786	naveenchandra502@gmail.com	30-04-2025
				Commercial Suit	CS (COMM)/367/2025	02-05-2025	MECCANICA DRILLMASTERS Vs SRM CONTRACTORS LTD. AND ORS.	Rohit Taneja	9810945207	ustjurisofc@g_mail.com	29-04-2025
				Execution Petition	EXECUTION (COMM.)/171/2025	03-05-2025	CANARA BANK Vs PAWAN KUMAR AND ORS.	Eshu Chaudhary	97 11275697 ,	eshuadvocate@gmail.com	25-04-2025
				Execution Petition	EXECUTION (COMM.)/172/2025	03-05-2025	CANARA BANK Vs MITESH VERMA	Eshu Chaudhary	97 11275697 ,	eshuadvocate@gmail.com	25-04-2025
				Commercial Suit	CS (COMM)/377/2025	03-05-2025	CONTRANS CARGO PVT. LTD. Vs SHARADDHA SABURI IMPORT AND EXPORT PVT. LTD.	SAHIL MAHAJAN	9015668564	ABHIIMANYU@ASPARTNER.IN	01-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial Suit	CS (COMM)/386/2025	06-05-2025	CENTRAL BANK OF INDIA Vs LAXMI JHA	Vishwanath prasad Tiwari	9990182901	vptiwariadvocate@gmail.com	05-05-2025
				Commercial Suit	CS (COMM)/387/2025	06-05-2025	AMBHA ELECTRIC STORE (TAKEN OVER BY A.N. ELECTRICALS) Vs NORTH SELECT ENGINEERS PRIVATE LIMITED	Nitin Jain	9999650755,	najandcompany@gmail.com	03-05-2025
				Commercial Suit	CS (COMM)/394/2025	07-05-2025	M/S NAKSH JEWELLERS Vs RISHI SEHDEV AND ANR.	ANSHUL SHARMA	9811734565,8	pramodahujaadv4@gmail.com	16-04-2025
				Commercial Suit	CS (COMM)/397/2025	08-05-2025	ASHOK KUMAR CHHABRA Vs WALMAN INFRA AND ENERGY PVT. LTD.	SIDDHARTH JAIN	801-027-0087	siddharthjain@jslaw.in	06-05-2025
				Commercial Suit	CS (COMM)/404/2025	13-05-2025	M/S REMSON PRIME TECHNOLOGIES PVT. LTD. Vs M/S PUNJAB ELECTRICALS	Himanshu Nagpal	9818981831	himanshu.nagpal11@yahoo.in	08-05-2025
				Execution Petition	EXECUTION (COMM.)/182/2025	14-05-2025	M/s Shree Nursingsahay Mudungopal Engineers Pvt. Ltd. Vs Mrs. Anuradha Prop. Akay Electrical	Vidur Kamra	9818636833	office.advocate.sanieev@gmail.com	09-05-2025
				Commercial Suit	CS (COMM)/409/2025	14-05-2025	CANARA BANK Vs CHANDAN KUMAR	Eshu Chaudhary	99 1 0482995	ankirisinghbhadana@gmail.com	10-05-2025
				Execution Petition	EXECUTION (COMM.)/184/2025	15-05-2025	M/S P. K. ENTERPRISES Vs M/S BLUE LEAF CORPORATION AND ORS.	Lalit Kumar	8860986688	info@lalitkumarlawoffices.com	12-05-2025
				Commercial Suit	Misc DJ/547/2025	15-05-2025	Harbhajan Singh Bagga Vs M/s. Shiv Associates	Promila Kapoor	9811106945	promi.shanna@gmail.com	14-05-2025
				Commercial Suit	CS (COMM)/422/2025	17-05-2025	EXCEL PACK PVT. LTD. Vs R.S. FOODS INDUSTRIES	Rishabh Kapur	7042181838	mail@rishabhkapur.com	12-05-2025
				Commercial Suit	CS (COMM)/423/2025	17-05-2025	SHRI JOGINDER SINGH BEDI Vs SHRI PANKAJ MALIK AND ORS.	Dhananjay Sehrawat	9811048342	singhlawof11ces(a)gmail.com	15-05-2025
				Execution Petition	EXECUTION (COMM.)/192/2025	19-05-2025	STATE BANK OF INDIA Vs SHRI JASPREET SINGH	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	16-05-2025
				Execution Petition	EXECUTION (COMM.)/193/2025	19-05-2025	ONE 97 COMMUNICATIONS LTD. Vs MANI IMPALA M3 MOVIEZ AND ORS.	Hardik Vashisht	9871102052,	Manish@kdatta.in	16-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution Petition	EXECUTION (COMM.)/194/2025	19-05-2025	ONE97 COMMUNICATIONS LTD. Vs ALERTBOX VENTURES PVT. LTD.	Hardik Vashisht	9871102052,	Manish@kdatta.in	16-05-2025
				Commercial Suit	OMP (I) (COMM.)/42/2025	20-05-2025	IDFC FIRST BANK LTD. Vs RAM CHANDER	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26-04-2025
				Commercial Suit	CS (COMM)/430/2025	21-05-2025	M/S INDOSPIRIT DISTRIBUTION LTD. Vs NAMOSHREE MARKETING PVT. LTD.	Karan Gupta	9729202222	kar(a)kgvslcgal.com	19-05-2025
				Commercial Suit	OMP (COMM.)/42/2025	23-05-2025	MR. SRIRAM RAGUNANDHANAN Vs KOTAK MAHINDRA PRIME LTD. AND ANR.	Ramesh Babu	9818946602	kumarrakesh41@rediffmail.com	22-05-2025
				Commercial Suit	CS (COMM)/442/2025	23-05-2025	STAR PROPWELL PRIVATE LIMITED Vs MOHAMMAD HAMID	Rahul Saxena	9873319883	rslnrn(c{lcmcruldaaw.in	21-05-2025
				Commercial Suit	CS (COMM)/443/2025	23-05-2025	MANTU MANDAL Vs MS. VAISHALI	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	21-05-2025
				Commercial Suit	CS (COMM)/449/2025	24-05-2025	BANK OF BARODA Vs UMESH PRASAD	ANSHUMAN SRIVASTAVA	9990042642	ianshumanadv@gmail.com	23-05-2025
				Commercial Suit	CS (COMM)/454/2025	26-05-2025	SH. SHIV DUTT Vs M/S VEER VASU EXPORT PVT. LTD.	Shivom Garg	9650920980	---	24-05-2025
				Commercial Suit	CS (COMM)/455/2025	26-05-2025	TRANSLUMINA THERAPEUTICS PVT. LTD. Vs MR. PUNIT KALIA	Nidish Gupta	9910169360	anjaneya.credence@gmail.com	23-05-2025
				Commercial Suit	CS (COMM)/463/2025	29-05-2025	ASHOK KUMAR MARWAH Vs ANINDYA JOARDAR	surinder goel	9810100554	s.goel6@yahoo.com	28-05-2025
				Execution Petition	EXECUTION (COMM.)/215/2025	31-05-2025	M/S RISHI PACKAGING Vs SH. NIHIR JATIN BHAI SHAH	ANUJ KUMAR SOLANKI	9910271427	csanujsolanki@gmail.com	29-05-2025
33	MS. NEERASA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST			CS (COMM)/360/2025	01-05-2025	AMBHA ELECTRIC STORE (TAKEN OVER BY A.N. ELECTRICALS) Vs M/S GAURAV CIVIL AND INTERIOR CO.	Nitin Jain	9999650755,	najanandcompany@gmail.com	28-04-2025
					EXECUTION (COMM.)/168/2025	01-05-2025	LENSKART SOLUTIONS PRIVATE LIMITED Vs SATYAJEET SINGH	puneet bajaj	981 1 7009'78	bajaj.bajaj128@gmail.com	30-04-2025

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				Commercial Suit	CS (COMM)/368/2025	02-05-2025	BENTLEY SYSTEMS AND ANR. Vs GOODLAND SURVEYS PVT. LTD.	Ankur Katyal	9811809439	ankurkatyal@asklegal.co.in	01-05-2025
					EXECUTION (COMM.)/173/2025	03-05-2025	BEC CONDUITS PRIVATE LIMITED Vs S R ENGINEERING AND ORS	SAAKAAR SARDANA	9811600007	rifo@saakaarsardana.com	30-04-2025
					CS (COMM)/378/2025	03-05-2025	M/S IDEAL PERIPHERALS AND SYSTEMS Vs M/S MSM PERIPHERALS POINT	Vivek Kumar	7004535421	advocatevks.001@gmail.com	21-04-2025
					CS (COMM)/379/2025	03-05-2025	SUDHIR KUMAR Vs MONIKA MAKKAR AND ORS.	Rakesh mittal	9999303080	officerakeshmittal@gmail.com	30-04-2025
					CS (COMM)/381/2025	03-05-2025	CHANDAN KUMAR CHAUDHARY Vs RINKI JHA	Dayanand Pandey	9971057511	advdnpandey@gmail.com	30-04-2025
					Misc DJ/517/2025	03-05-2025	SUPARSHVA SWABA (I) LTD. Vs BHAVINBHAI NARANBHAI PATOLIYA AND ORS.	Priyankar Tiwary	7982643096	adv.priyankartiwary@gmail.com	02-05-2025
					Misc DJ/518/2025	03-05-2025	M/S ANEJA REALTY PVT. LTD. Vs MR. MANOGYA AGRAWAL	ROHIT GUPTA	7042621255	lawoffices.gla@gmail.com	01-05-2025
					EXECUTION (COMM.)/183/2025	14-05-2025	RAHMAT ALI Vs Jamil Ahmad	Mohit Kumar	9717153888	---	09-05-2025
					CS (COMM)/406/2025	14-05-2025	M/S SU IMPORT SERVICES PVT. LTD. Vs M/S SAM INTERNATIONAL AND ORS.	ABHAY GUPTA	8860533820	svifassociates@eomail.com	12-05-2025
					CS (COMM)/407/2025	14-05-2025	M/S WESTEND ENTERPRISES Vs M/S PAISLEY DESIGN SOLUTIONS	BAHULI SHARMA	9811319485	amritajhamb@chamber20a.com	12-05-2025
					CS (COMM)/408/2025	14-05-2025	M/S TIRTH AGRO TECHNOLOGY PVT. LTD. Vs MR. VIREN VINODBHAI PITHVA TRADING AS M/S TAJ INDUSTRIES	SUDARSHAN BANSAL	9810132015	legal@.unitedworld.co.in	10-05-2025
					Misc DJ/541/2025	14-05-2025	M/S MAHAVIR PRASAD GUPTA AND SONS Vs SOUTH DELHI MUNICIPAL CORPORATION	Aseem Mehrotra	98110 62351	mehrotraaseem@yahoo.co.in	11-05-2025
					CS (COMM)/416/2025	15-05-2025	M/S VIKAS INDUSTRIAL MAN POWER SOLUTION Vs INFORMATION TV PVT. LTD.	SURENDER SINGH	9891823823	kaliramansurender@gmail.com	14-05-2025

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					EXECUTION (COMM.)/187/2025	16-05-2025	FAST FORWARD LOGISTICS INDIA PVT LTD Vs ORION EXPORTS	SHIVAM SHARMA	9654545855	legal@shivamsharma info	14-05-2025
					EXECUTION (COMM.)/188/2025	16-05-2025	FAST FORWARD LOGISTICS INDIA PVT LTD Vs V S CHANDRASEKHAR	SHIVAM SHARMA	9654545855	legal@shivamsharma info	14-05-2025
					EXECUTION (COMM.)/197/2025	19-05-2025	STATE BANK OF INDIA Vs RAJ KUMAR CHAUHAN	Suchita Dixit	8896932838	agnihotrisuchita@gm ail.com	16-05-2025
					Ex.COMM - Award by Arb. Comm./27/2025	21-05-2025	PUNJAB KASHMIR FINANCE Vs JAGDEEP SINGH KHERA	MOHAN SHYAM	9911110931	mohan.s@mlcpartner ~.in	20-05-2025
					CS (COMM)/431/2025	21-05-2025	UNION BANK OF INDIA Vs BHARTIYA ELECTRONICS	Jitendra Garg	9810147621	jitendragargadv@gm ail.com	20-05-2025
					CS (COMM)/432/2025	21-05-2025	BANK OF BARODA Vs TARA CHAND AND ANR.	Quaisar Ali	-9999802592	aliquaisar 10@gmail.com	119-05-2025
					CS (COMM)/438/2025	22-05-2025	M/S GLOW TRADEX INDIA PVT. LTD. Vs INDOSPIRIT BEVERAGES PVT. LTD.	JATIN KUMAR	9958569293	adv.jatinkumar@gma il.com	20-05-2025
					M-Ex/31/2025	23-05-2025	COIM INDIA PRIVATE LIMITED Vs INTERNATIONAL PRINT O PAC LTD	Vinay Bhardwaj	9953865303	advvinaybhardwa j@gmail.com	22-05-2025
					CS (COMM)/445/2025	23-05-2025	M/S INDOSPIRIT DISTRIBUTION LTD. Vs SARTAJ HOTELS APARTMENTS AND VILAS PVT. LTD.	Karan Gupta	9729202222	karan@kgvslegal.com	21-05-2025
					CS (COMM)/446/2025	23-05-2025	MANTU MANDAL Vs AIP INDIA IT SOLUTIONS AND SERVICES (OPC) PVT. LTD.	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail. com	21-05-2025
					EXECUTION (COMM.)/211/2025	27-05-2025	PRADEEP GANDOTRA Vs NATURE AND NURTURE HEALTHCARE	MADHURESH CHAUDHARY	9899676090	Sabharwalnaman97@ gmail.com	26-05-2025
					EXECUTION (COMM.)/212/2025	27-05-2025	M/S LORD FINCAP LTD. Vs RVANTAGE MERCHANDISE	SHEKHAR CHAUHAN	8130267237	officeu;Zlasharma.in	24-05-2025
					Ex.COMM - Award by Arb. Comm./31/2025	31-05-2025	KOTAK MAHINDRA PRIME LTD Vs MAYANK SHARMA	Kushal Kumar	7009793548	Rishabh.eruditelegal @gmail.com	27-05-2025

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					CS (COMM)/468/2025	31-05-2025	M/S MEGAMIND CONSULTANTS PVT. LTD. Vs M/S GSTONE INFRA PVT. LTD.	NITESH KUMAR	9910086012;	ad vshrey gupta@gmail.com;	29-05-2025
					CS (COMM)/469/2025	31-05-2025	M/S UNIONTEX INDIA PVT. LTD. Vs M/S CI MODULAR SYSTEM PVT. LTD.	TANIYA MADAAN	9891560587	MAIL@AEQUITASL EGAL.IN	29-05-2025
					Misc DJ/606/2025	31-05-2025	TRILOK KUMAR JHA Vs INDU SHARMA	Dhruv Sharma	8587030456	dhruv la"Wfac@vahoo.co111	29-05-2025

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34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH- DISTRICTEAST	NIL	CS (comm)	371/2025	01.05.2025	Ambha Electric Store Vs M/S Saini Brothers	Nitin Jain	9999650755	nujandcompany@gmail.com	29.04.2025
				CS (comm)	372/2025	01.05.2025	Strive Biocorp Pvt Ltd Vs Clevergene Biocorp	Ankur Kumar Vidhyarthi	9205318423	vidyarthiarun@gmail.com	26.04.2025
				CS (comm)	370/2025	02.05.2025	Giant Rocket Media Vs Hungama Digital	Dushyant Bhargava	9013173324	BHARGAVALLEGAL@GMAIL.COM	30.04.2025
				Execution	22/2025	02.05.2025	Affle 31 Limited Vs Ankit Prasad	Abhishek Ghai	8377090210	aghai@luthra.com	25.04.2025
				CS (comm)	388/2025	03.05.2025	Swarn Project Vs Navair International	Krishan pal Mavi	9810435717	kpmaviandassociates@gmail.com	01.05.2025
				Execution	176/2025	05.05.2025	Prakash & Sons Vs Hansaflo Buildcon	Kapil Kher	9891072729	anilkher@gmail.com	18.04.2025
				CS (comm)	385/2025	05.05.2025	M/S ABB India Vs Engineeing Project	Rohit Shukla	9891483988	rshukla.actlegal@gmail.com	24.03.2025
				CS (comm)	392/2025	06.05.2025	Ambha Electric Store Vs M/S Saini Brothers	Nitin Jain	9999650755	nitinjain.suzok@gmail.com	03.05.2025
				MISC DJ(comm)	544/2025	14.05.2025	M/S AKG Plastics Vs Abhay Trading Co.	Rahul Kumar	9310972268	rahulcklaw@gmail.com	14.05.2025
				MISC DJ(comm)	548/2025	15.05.2025	Grand Slam Fitness Pvt. Ltd. Vs NBCC India ltd.	O.P. Faizi	9810077771	aashishadvocate@gmail.com	15.05.2025
				MISC DJ (comm)	556/2025	16.05.2025	Seperior aircon Pvt.Ltd. Vs Spicetrix Engineering	Apurv Parashari	8700451010	info@malawoffices.in	14.05.2025
				CS (comm)	419/2025	16.05.2025	M/s High Five Global Networks Vs M/S MY MOBIFORCE	Sisir Kumar	8808898964	ppglegal@ppglegal.com	10.05.2025
				OMP(1) (Comm)	45/2025	20.05.2025	IDFC First Bank Limited Vs Rajkumar	Sanjeev Pathak	9717028845	litigation@srcslegal.com	26.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(1) (Comm)	46/2025	20.05.2025	IDFC First Bank Limited Vs Rajesh Arora	Sanjeev Pathak	9717028845	litigation@srcslegal.com	26.04.2025
				OMP(1) (Comm)	47/2025	20.05.2025	IDFC First Bank Limited Vs Ramandeep Singh	Sanjeev Pathak	9717028845	litigation@srcslegal.com	26.04.2025
				Execution (Comm)	26/2025	21.05.2025	Cars 24 Services Pvt.Ltd. Vs DNA Architects	Rohit Gupta	7042621255	lawoffices.gla@gmail.com	17.05.2025
				CS (Comm)	433/2025	21.05.2025	Ms. Sabena Puri Vs The New India Assurance Co. Ltd.	Navneet Goyal	9811224831	navneetgoyal.adv@gmail.com	19.05.2025
				Execution (Comm)	29/2025	22.05.2025	State Bank of India Vs Phool Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	203/2025	22.05.2025	State Bank of India Vs Ashok Kumar	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	204/2025	22.05.2025	State Bank of India Vs Bikesh Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	205/2025	22.05.2025	State Bank of India Vs Khumukcham Surender Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				Execution (Comm)	206/2025	22.05.2025	State Bank of India Vs Dileep Singh	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	17.05.2025
				CS (comm)	440/2025	22.05.2025	SMC Corporation (India) Vs M/S Arrowtek Robotic	Sandeep Sharma	9911600600	sandeepsharma500500@gmail.com	17.05.2025
				MISC DJ(comm)	580/2025	23.05.2025	Infosys Limited Vs Software Technology Park of India	Arjun Syal	9873136938	syalandcompany@gmail.com	07.05.2025
				CS (comm)	453/2025	24.05.2025	M/S Darsh Plastics Vs Jyoti Dhupar	Ashutosh kumar Pandey	8285356804	ashutshlex@gmail.com	07.05.2025
				CS (comm)	450/2025	24.05.2025	Mantu Mandal Vs Ms. Roshni	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	23.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution (Comm)	209/2025	24.05.2025	State Bank of India Vs Raj Kumar	Rani Bhardwaj	9643680913	rbhardwajassociate@gmail.com	22.04.2025
				MISC DJ(comm)	587/2025	26.05.2025	Arun Industries Vs Huawei Telecommunication	Arvind Dhingra	9810308483	arvind.dhingra.advocate@gmail.com	24.05.2025
				CS (comm)	462/2025	28.05.2025	Airtech Electrovision Vs M.K. Enterprise	Sagrika Wadhwa	8527531588	sagrikaw@gmail.com	26.05.2025
				CS (comm)	464/2025	29.05.2025	M/S Harvel Agua India Vs M/S Kabra Extusion Technik	Vikas Dudeja	9810906618	vikas.dudeja.adv@gmail.com	13.05.2025
				CS (comm)	465/2025	29.05.2025	Chandan Kumar Chaudhary Vs Alpha Shope	Dayanand Pandey	9971057511	advdnpandey@gmail.com	30.04.2025
				Execution (Comm)	30/2025	29.05.2025	Superior Agro Crops Vs National Agriculture Cooperative	Jaspreet Singh	9899641617	jaspreetlaw@gmail.com	09.05.2025
				Execution (Comm)	213/2025	30.05.2025	Sanjay Jain Vs Alpere Technologies	Amit Kumar Singh	9871291420	jurisprudence011@gmail.com	29.04.2025
				Execution (Comm)	214/2025	30.05.2025	Vipin Vs S&S Surgicare Pvt.Ltd.	Gagan Kumar Singhal	8860538313	gagankumarsinghal@yahoo.com	27.05.2025
				CS (comm)	470/2025	31.05.2025	One 97 Communiations Limited Vs Prakash Chitra Mandira & Ors.	Shristi Dhoundial	9910634753	s.dhoundiyal@saikrishnaassociates.com	29.05.2025
				CS (comm)	471/2025	31.05.2025	Harish Chand Sharma Vs M/S Siya Ram Enterprises	Himanshu Sharma	9910843431	himanshusharmaads@gmail.com	29.05.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST	39 BlockIi	EX COM	160/2025	01.5.2025	MOHD SHARIF KHAN VS MS P&G ENTERPRILS	VIKRAM CHAUDHERY	9990260002	NA	24.04.2025
				EX COM	162/2025	01.05.2025	LALA RAM VERMA VS MS BLISS HOSPITAL& OTHER	AJAY TIWARI	9350804886	ajaytiwariadvocate30@rediffma.com	15.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS COM	363/2025	01.05.2025	LAMBHA ELECTRONIC STORE TAKE OVER VS ...	NITIN JAIN	9999650755	najandcompany@gmail.com	30.04.2025
				CS COM	364/2025	01.05.2025	LAMBHA ELECTRONIC STORE TAKE OVER VS ...	NITIN JAIN	9999650755	najandcompany@gmail.com	30.04.2025
				MISS DJ	508/2025	01.05.2025	ANIL SINGH SHEKHAWAT VS RPCH LOGISTIC	R. N . Pareek	9310804503	RAVI58822GMAIL.COM	24.04.2025
				R TI APPLE	03/2025	02.05.2025	AMARJEET SINGH CHIMNI VS PUBLIC INFORMATION OFFICER	AMARJEET SINGH	9560400778	NA	02.05.2025
				CS COM	376/2025	02.05.2025	MA BHARAT PET LIMITED VS PUBLICINFORMATION OFFICER	NEERAJ GUPTA	9811267045	Info@juslawofficers.com	29.04.2025
				CS COM	380/2025	03.05.2025	CANARA BANK VS CHANCHALA GARG	DEEPANJALI CHOUDHARY	8390227354	deepanjalth@gmail.com	24.04.2025
				CS COM	382/2025	05.05.2025	MS MOGLI LABS VS REKHA GOWWAMI & ANATHER	TARUN VARMA	9871495838	cstarunverma@gmail.com	03.05.2025
				OMP COM	41/2025	13.05.2025	UNION OF INDIA VS MAHIPAL SINGH	AJAY KUMAR	9910960903	ajaykumarad79@gmail.com	07.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EX COM	181/2025	14.05.2025	MITTAL PORTFOLIOS V/S TANEJAK	CHATTERJEE LEGAL CONSULTANTS	9038090848	info@kclcllp.com	10.05.25
				EX COM	185/25	16.05.25	STATE BANK OF INDIA V/S LALARAM	SUCHITA DIXIT	8896932838	gnihotrisuchita2gmail.com	09.05.25
				CS COM	418/25	16.05.25	INFINITE AQUA V/ GOLDEN	PRAMOD DUBEY	9891683577	advocatepramoddubey14@gmail.com	13.05.25
				EX COM	415/25	15.05.25	DR. PRADEEP V/S FITJEE	SANGHI COMPANY	8011-42175413-15	delhi@sanghi.co	08.05.25
				CS COM	414/25	15.05.25	VINOD GUPTA V/S PLATINUM	AURUM JURIS	9711953699	aurumjurisofficial@gmail.com	07.05.25
				MISS DJ	563/2025	19.05.25	ZASHED FASHION TECH PVT V/S MS CK EXPORTEN	A & M Legal	9818616958	ATULAHUJA.ADV@GMAIL.CON	17.05.25
				MISS DJ	573/2025	20.05.25	RCPL LIGISTIC VS BHAVYA SALES& ANATHER	AATUL AHUJA	9999000954	ATULAHUJA.ADV@GMAIL.CON	10.05.25
				CS COM	435/2025	21.05.2025	INDOSPRIT DISTRIBUTION VS ASHOK TECKCHAND GULRAJANI	KARAN GUPTA	9729202222	karan@ kav legal.com	20.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EX COM	202/2025	22.05.2025	S B I VS DAMODARO BHATI	SUCHITA DIXIT	8896932838	agnihotrisuchitra@gmail.com	16.05.2025
				CS DJ	578/2025	22.05.2025	NISHU GHEI VS P.B INDIA PVT	IMRAN ALI	9212696986	imran.hrin@gmail.com	21.05.2025
				CS COM	448/2025	45800	MS KURSEONG INTERNATIONAL VS SMT SUMITRA	YASHWANT SINGH	9205638669	office@ysalaw.in	22.05.2025
				CS COM	451/2025	24.05.2025	AVION NETWORK V/S CYBERSEC	ANISHA MATHUR	8287137491	contact.shepherdlaw@gmail.com	22.05.2025
				CS DJ	586/2025	26.05.2025	BANSAL BUILDMART	S S BHATI	9971378915	ssbhati@sribasalegal.co.in	13.05.2025
				EX COM	459/2025	27.05.2025	DR. TUSHAR V/S M/S AIRWORTH	SHOBHNA TAKIA	9971220936	contact@advocatema-yank.in	23.05.2025
				CS COM	460/2025	28.05.2025	MS DELTAN CABLE VS MS NTPC LIMITED & ANOTHER	VARUN NISCHAL	9811499378	varun@qamaruddin.in	27.05.2025
				CS COM	43/2025	28.05.2025	DATA STATE TECHNOLOGI VS KOTAK MAHINDRA PRIME	YAJUR BHALLA	9711009378	adv.yajurbhalla@gmail.com	@27.05.2025

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				CS COM	49/2025	29.05.2025	YES BANK VS SONU PAWAR	ANJANA SINGH	703037880	singhanjana@gmail Com	28.05.2025
				CS COM	466/2025	29.05.2025	MS JKM INFRA PROJECT VS GSP PILING CONSTRUCTION PVT	SHASHWAT TRIPATHI	9871383136	shashwat2aedolnashg al.con	28.05.2025
				CS DJ	578/2025	30.05.2025	NISHU GHEI VS P.B INDIA PVT	IMRAN ALI	9212696986	imran. hrin@gmail.com	21.05.2025
				MISS DJ	573/2025	30.05.25	RCPL LIGISTIC VS BHAVYA SALES& ANATHER	ATUL AHUJA	9999000954	ATULAHUJA.ADV@ GMAIL.CON	10.05.25
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	1180/2025	01-05-2025	PUNJAB AND SIND BANK VS VINITA SADH	SH VIKRAM GOLA	9811244209	vikramgola2010@gm ail.com	01.05.25
			209	CS COMM 74	1181/2025	01-05-2025	RISHI BANSAL VS SOFIA BOOK WORLD	SH K. K. MALHOTRA	9811764624	kkmalhotra100@yah oo.com	01.05.25
			209	CS COMM 74	1194/2025	02-05-2025	BANK OF BARODA VS ABHISHEK SHARMA	MS SUDHA SHUKLA	9899913203	advsudhashukla@gm ail.com	02.05.25
			209	OMP COMM 78	1208/2025	03-05-2025	SEEMA KHANNA VS FTCASH FINANCE PVT. LTD. CO.	SH YASHDEEP SETHI	9716404604	thejurisaegis@gmail. com	03.05.25
			209	CS COMM 74	1222/2025	05-05-2025	KONRAD ADENAUER STIFTUNG VS MANISH KUMAR JHA	SH SHANKER SEHGAL	9711699725	lawchambers@ankitr oy.in	05.05.25
			209	CS COMM 74	1225/2025	05-05-2025	STATE BANK OF INDIA VS SACHIN AGARWAL	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gm ail.com	05.05.25
			209	CS COMM 74	1257/2025	07-05-2025	CHINTAMANI FINLEASE LTD. VS JATIN KATHURIA	SH V. K. SINGH	9810144934	vrijesh.k.singh@gmai l.com	07.05.25

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			209	CS COMM 74	1266/2025	08-05-2025	KAMAL KISHORE VS MCD	SH MUKESH SHARMA	9868761320	mukeshsharmaadv75@gmail.com	08.05.25
			209	OMP COMM 73	1267/2025	08-05-2025	SURYODAY SMALL FINANCE BANK LTD. VS SK CHANNA	SH AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	08.05.25
			209	CS COMM 74	1278/2025	09-05-2025	A MISHRA VS DENASA BUILDCON	SH AMIT TYAGI	9910082777	amittyagi@aadyalegal.com	09.05.25
			209	CS COMM 74	1279/2025	09-05-2025	QUALITY HP FILL POINT VS DIAMOND TRANS LOGISTICS LTD.	SH SAGAR CHAUHAN	9868538516	sagarchauhan.legal@gmail.com	09.05.25
			209	CS COMM 74	1290/2025	13-05-2025	BANSAL SALES CORP. VS SHEEBA WOOD CRAFT	SH ABHISHEK AGGARWAL	9810400291	gnaggarwal.co@gmail.com	13.05.25
			209	CS COMM 74	1369/2025	16-05-2025	STATE BANK OF INDIA VS NISHA	SH VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	16.05.25
			209	OMP COMM 78	1387/2025	20-05-2025	MANOJ TIWARI VS SUNDARAM FINANCE LTD	SH PIYUSH PAHUJA	8860459079	b109bgsblock@gmail.com	19.05.25
			209	CS COMM 74	1388/2025	20-05-2025	REAL INNERSPRING TECHNOLOGIES PVT. LTD. VS HOTEL PRANAMINN PVT. LTD.	SH GAUTAM DUTTA	9810246265	legal.gautamdutta@gmail.com	19.05.25
			209	CS COMM 74	1487/2025	29-05-2025	DOST FINCAP PVT. LTD. VS NARAYAN	SH B. B. SHARMA	9891887145	bankebiharisharma@rediffmail.com	29.05.25
			209	CS COMM 74	1500/2025	29-05-2025	VANI INFOTECH VS MKBP SERVICES PVT. LTD.	SH BHUPENDRA SINGH	9899674778	bhupendrasingh980967@gmail.com	29.05.25
			209	CS COMM 74	1507/2025	30-05-2025	UCO BANK VS SATYA KUMARI PICHKA	SH YOGESH KUMAR SHARMA	9968067667	adv.yogeshsharma121@gmail.com	30.05.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1209/2025	03-05-2025	STATE BANK OF INDIA VS KAPIS GULATI INTERNATIONAL	MS SHALINI UPDHYAY	9899408618	shaliniupdhay.advocate@gmail.com	03.05.25
			101	CS COMM 74	1260/2025	08-05-2025	OSWAL MEGA SALE VS ADHIM DEVELOPERS	SH MOHIT KUMAR AULUCK	9999903936	mohitauluck@gmail.com	07.05.25

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			101	CS COMM 74	1268/2025	08-05-2025	UCO BANK VS ABHISHEK SINGH	SH YOGESH KUMAR SHARMA	9968067667	adv.yogeshsharma121@gmail.com	08.05.25
			101	CS COMM 74	1288/2025	-	LAKSHYA INTERNET PVT. LTD. VS PREM SAGAR GUPTA	MS SWATI CHANANA	7838393940	swati@zealattorneys.com	13.05.25
			101	CS COMM 74	1300/2025	14-05-2025	RUDRA ASSOCIATES VS NAVNIRMAN CO OPERATIVE GROUP HOUSING SOCIETY	SH SANDEEP MISHRA	9991877774	sandeep@jurislexum.com	13.05.25
			101	CS COMM 74	1301/2025	14-05-2025	RUDRA ASSOCIATES VS MILAN VIHAR CGHS LTD.	SH SANDEEP MISHRA	9991877774	sandeep@jurislexum.com	13.05.25
			101	CS COMM 74	1359/2025	16-05-2025	STATE BANK OF INDIA VS SANDEEP KUMAR	SH VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	16.05.25
			101	CS COMM 74	1389/2025	19-05-2025	UPTODATE PLASTIC AND PACKAGINS PVT. LTD. VS B V SQUARE PACKAGING PVT. LTD.	BSK LEGAL	9811177238	sanjaykchadha@bsklegal.org	19.05.25
			101	CS COMM 74	1390/2025	19-05-2025	BANSAL SALES CORPORATION VS ANIS AHMED	SH ABHISHEK AGGARWAL	9810400291	gnaggarwal.co@gmail.com	19.05.25
			101	CS COMM 74	1396/2025	19-05-2025	SHUBHAM AGGARWAL VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.	SH ATISH KUMAR	7827471083	atishsahni@gmail.com	19.05.25
			101	CS COMM 74	1419/2025	21-05-2025	AMIT INTERIORS VS LAADRO GC PVT. LTD.	SH RAMAN KUMAR SINGH	9899479539	ramanadvocate2601@gmail.com	21.05.25
			101	CS COMM 74	1436/2025	23-05-2025	ROHIT JAIN VS MANISHA BERI	SH SUNIL DUTT SHARMA	9837387169	sharma.sunildutt10@gmail.com	23.05.25
			101	CS COMM 74	1446/2025	24-05-2025	HDFC BANK LTD. VS RANVIJAY SINGH	SH AJAY UPPAL	9811740125	virtuous.people@gmail.com	24.05.25
			101	CS COMM 74	1449/2025	24-05-2025	VIKARAM SINGH YADAV VS SAMIR KRISHNA	SH BRAHMA DUTT SHARMA	9868364837	bdsharmaadv196@gmail.com	24.05.25
			101	CS COMM 74	1450/2025	24-05-2025	NARESH SINGH YADAV VS SAMIR KRISHNA	SH BRAHMA DUTT SHARMA	9868364837	bdsharmaadv196@gmail.com	24.05.25

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			---do--	---do--	Execution(Comm.)	43/2025	07-05-2025	ASHOK NISCHALVsJIT ENDER SINGH	ABHAY MOHAN SHARMA	7011702973	
			---do--	---do--	Execution(Comm.)	44/2025	08-05-2025	SHIV SHAKTI PRODUCTS LTDVsTHE NEW INDIA	ARTI SHARMA	9810186530	
			---do--	---do--	C.S.(COMM)	66/2025	09-05-2025	Anuj kumar GoswamiVsMuk esh Rana	PRAVEEN KUMAR	9560749677	praveenkumar president@gm aiJ.com
			---do--	---do--	MISC DJ	171/2025	13-05-2025	Zubaida KhatoonVsTHE RELIANCE JIOINFOCOMM	FEROZ KHAN	9910574027	N/A
			---do--	---do--	C.S.(COMM)	67/2025	13-05-2025	Central Bank of IndiaVsAsha and Ors.	KADAMBINI KUMAR MUDGIL	9871226784	kkmudgil2g@ gmail.com,
			---do--	---do--	C.S.(COMM)	68/2025	13-05-2025	Central Bank of IndiaVsPuppy and Ors	KADAMBINI KUMAR MUDGIL	9871226784	kkmudgil2g@ gmail.com,
			---do--	---do--	C.S.(COMM)	69/2025	13-05-2025	Central Bank of IndiaVsSuresh Kumar and Ors	KADAMBINI KUMAR MUDGIL	9871226784	kkmudgil2g@ gmail.com,
			---do--	---do--	C.S.(COMM)	70/2025	13-05-2025	Punjab and Sind BankVsShakunt ala Devi And Or	VISHWANATH PRASAD TIWARI	9990182901	
			---do--	---do--	Execution(Comm.)	45/2025	13-05-2025	STATE BANK OF INDIAVsANJAL I SHARMA	SHIV TYAGI	9811059032	
			---do--	---do--	C.S.(COMM)	71/2025	14-05-2025	STATE BANK OF INDIAVsVISHA L TAVTIA	GOPAL CHAND SHARMA	9810210832	
			---do--	---do--	C.S.(COMM)	72/2025	14-05-2025	STATE BANK OF INDIAVsVISHA L PROP M/S	GOPAL CHAND SHARMA	9810210832	
			---do--	---do--	C.S.(COMM)	73/2025	14-05-2025	M/S ANSHIKAP BUILDTECHVs M/S FERRO EDIFICE	PRADEEP CHAUHAN	9911121441	PC326326@g mail.com
			---do--	---do--	Execution(Comm.)	46/2025	14-05-2025	M/S MUTHOOT FINCORP LTDVsBALRAJ SINGH	GYANVARDHAN SINGH	9711883579	ardhanslawfir m@gmail.com

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	---do--	Execution(Comm.)	47/2025	14-05-2025	M/S MUTHOOT FINCORP LTDVsBINA	GYANVARDHAN SINGH	9711883579	ardhanslawfir m@gmail.com
			---do--	---do--	Execution(Comm.)	48/2025	14-05-2025	M/S MUTHOOT FINCORP LTDVsSUBHAS H CHAND	GYANVARDHAN SINGH	9711883579	ardhanslawfir m@gmail.com
			---do--	---do--	Execution(Comm.)	49/2025	14-05-2025	canara bankVsVinod Kumar	EASHU CHOUDHARY	9711275697	
			---do--	---do--	Execution(Comm.)	50/2025	14-05-2025	State Bank of IndiaVsBabita	SUCHITA DIXIT	8896932838	
			---do--	---do--	Execution(Comm.)	51/2025	19-05-2025	N DISTRIBUTOR MAHADEVHP GAS	DGURPREET KAUR	9871203770	GKAURQ45@ GMAiL.COM
			---do--	---do--	OMP(COMM)	4/2025	20-05-2025	GOVT OF NCT OF DELHIVsMSK RAM KRISHANYUD	SATENDER KUMAR	9899428060	advsatender@ gmail.com
			---do--	---do--	C.S.(COMM)	74/2025	21-05-2025	STATE BANK OF INDIAVsSANJA Y SRIVASTAV	GOPAL CHAND SHARMA	9810210832	
			---do--	---do--	Execution(Comm.)	52/2025	21-05-2025	M/S SANSKAR BROTHERSVs M/S J M D INDUSTRIES U	JITENDER KUMAR	9999180330	
			---do--	---do--	C.S.(COMM)	75/2025	22-05-2025	BANK OF INDIAVsANKU R SINGH	SUDEESH KUMAR	9355 033 033	advsk33@gma il.com
			---do--	---do--	C.S.(COMM)	76/2025	24-05-2025	State Bank of IndiaVsAjeet Proprietor of NationalEnterpr	SUCHITA DIXIT	8896932838	
			---do--	---do--	C.S.(COMM)	77/2025	24-05-2025	MEGH MEDITECH PVT LTDVsDR JASBIR SINGH	JITENDERA KUMAR	8700146852	riendslawone @gmail.com
			---do--	---do--	MISC DJ	198/2025	27-05-2025	SONU JAINVsAVDHE SH KUMAR KAUSHI	PIYUSH KATYAL	8700925528	
			---do--	---do--	C.S.(COMM)	78/2025	27-05-2025	DROOLS PET FOOD PVT LTDVsDharmen dra Bhulla	DIYAM AGARWAL	8595047596	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	---do--	C.S.(COMM)	79/2025	28-05-2025	RAVINDER SINGHVsANKI T PANDEY	HEMANT GUPTA	9811249331	
			---do--	---do--	Execution(Comm.)	53/2025	28-05-2025	CANARA BANKVsAJAY COLLECTIONS	ADVOCATE	9910574027	n/a
			---do--	---do--	C.S.(COMM)	80/2025	29-05-2025	M/s RS InternationalVs M/s Naidni Group	ATUL SAHI	9873355753	
			---do--	---do--	C.S.(COMM)	81/2025	29-05-2025	Punjab National BankVsShyam Lal	RITAMBHRA KALRA	9773606577	n/a
			---do--	---do--	C.S.(COMM)	82/2025	30-05-2025	B DubeyVsGauri Shankar Sharma	PTALEWAR SINGH	9811179200	n/a
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	02-05-2025	CS (COMM)/278/2025	SUMEET GROVER Vs WM ENERGY AND LIGHTING PVT LTD	Mahir malhotra(P),	9810424820	sumeetgrover@hotmail.com	21/04/2025
			301, New Court Building	CS (COMMERCIAL)	03-05-2025	CS (COMM)/281/2025	DALIP BINDAL Vs JAVED CHAUDHARY	Kunal Mittal(P),	9999348834	kunalsmittal@gmail.com	29/04/2025
			301, New Court Building	CS (COMMERCIAL)	03-05-2025	CS (COMM)/282/2025	BRIJ BHUSHAN JAIN Vs TTOLARAM BRAHMANAND BOHRA	Neelam Malik(P),	7303296156	neelam.malik8512@gmail.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	03-05-2025	MISC DJ/437/2025	Supreme Industries Ltd Vs Swastick Industries	Siddhant Kumar Singh	9810083029	siddhantkumarsingh@gmail.com	28/04/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	05-05-2025	CS (COMM)/286/2025	SEEMA AGGARWAL Vs ABHISHEK JAIN		Bharat Prakash(P),	9268300000	bharat.guptarka@g mail.com	30/04/2025
			301, New Court Building	CS/COMMERCIAL	07-05-2025	Execution (Comm.)/113/2025	BANK OF BARODA Vs shyam kumar verma		rajnish kumar banyal(P),	9810872353	rajnishkumar123@g mail.com	06/05/2025
			301, New Court Building	CS (COMMERCIAL)	07-05-2025	CS (COMM)/290/2025	CANARA BANK Vs Mahesh Kothari		Amit gupta(P),	9810224624	amitguptaadv366@g mail.com	17-04-2025
			301, New Court Building	CS (COMMERCIAL)	07-05-2025	CS (COMM)/291/2025	MAYANK GOYAL Vs SACHIN TYAGI		DEEPAK JAIN(P),	8588826199	dkj.adv@gmail.com	05-05-2025
			301, New Court Building	CS (COMMERCIAL)	08-05-2025	Execution (Comm.)/114/2025	S K Sharma PROP OF M/S R S TRADING CO Vs Sanjay Jain Prop of M/s S K Fabrics		Vikas Bhatia(P),	981379676	vksbht6@gmail.com	03-05-2025
			301, New Court Building	CS (COMMERCIAL)	08-05-2025	CS (COMM)/296/2025	PAWAN ALMAL Vs ARSHAD SIDDIQUI		Amit Kumar(P),	8287291669	amit45518@gmail.co m	07-05-2025
			301, New Court Building	CS (COMMERCIAL)	09-05-2025	Execution (Comm.)/116/2025	STATE BANK OF INDIA Vs s b fashion through its prop mustakim ahmed		Arun Upadhyay(P),	9045375818	upadhyayarun137@g mail.com	06/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	09-05-2025	CS (COMM)/299/2025	UNION BANK OF INDIA Vs DALIP	Sandeep Soni(P),	9999114922	samarendrakradv@ya hoo.com	02/05/2025	
			301, New Court Building	CS (COMMERCIAL)	09-05-2025	CS (COMM)/300/2025	Suresh Saini Vs Nysaa Retail Venture Pvt Ltd	chirag vohra(P),	8800449036	chiragvohra.adv@gm ail.com	06/05/2025	
			301, New Court Building	CS (COMMERCIAL)	13-05-2025	CS (COMM)/305/2025	MANGAL SINGH BASNAL Vs PARSVNATH HESSA DEVELOPERS PVT LTD and ORS	GURPREET SINGH(P),	9971054160	servicesandyou@gma il.com	21-04-2025	
			301, New Court Building	CS (COMMERCIAL)	13-05-2025	MISC DJ/473/2025	m/s krivsy pharmaceuticals pvt ltd Vs Chemsynth Drugs and Pharmaceuticals Pvt Ltd	Abhishek Garg	8802583497	abhishekgarg@gmail. com	09-05-2025	
			301, New Court Building	CS (COMMERCIAL)	14-05-2025	CS (COMM)/306/2025	BANK OF INDIA Vs Lokendra	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@g mail.com	05-05-2025	
			301, New Court Building	CS (COMMERCIAL)	14-05-2025	CS (COMM)/307/2025	BANK OF INDIA Vs PREM LATA AND ORS	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@g mail.com	09/05/2025	
			301, New Court Building	CS (COMMERCIAL)	14-05-2025	CS (COMM)/308/2025	Naman Apparels LLP Vs Shri Jaipal Vastra Bhandar Private Limited	Piyush Katyal(P),	8700925528	piyushkatyal98@gma il.com	10/05/2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	Ex. - Award by Arb./6/2025	M/S MUTHOOT FINCROP LTD Vs AMNISH KUMAR		GYANVARDHAN SINGH(P),	9971883579	vardhanslawfirm@g mail.com	02/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	Execution (Comm.)/117/2025	Rahul Gupta Vs VINOD KUMAR SHARMA		POONAM CHAND JOSHI(P),	9911445112	pcsharma771@gmail. com	06/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	CS (COMM)/316/2025	BANK OF INDIA Vs Anil		Vishwanath prasad Tiwari(P),	9990182901	vyptiwariadvocate@g mail.com	05/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	CS (COMM)/317/2025	CENTRAL BANK OF INDIA Vs Anand Kumar Jain		Vishwanath prasad Tiwari(P),	9990182901	vyptiwariadvocate@g mail.com	05/05/2025
			301, New Court Building	CS (COMMERCIAL)	15-05-2025	CS (COMM)/318/2025	KAMAL KISHORE Vs MCD		Mukesh Sharma(P),	9868761320	mukeshsharmadv75 @gmail.com	07/05/2025
			301, New Court Building	CS (COMMERCIAL)	16-05-2025	CS (COMM)/320/2025	NAVEEN KUMAR CHHOTRA Vs SURJIT SINGH		Sonu Vivek(P),	9999951935	vakil.arastogi@outloo k.com	13/05/2025
			301, New Court Building	CS (COMMERCIAL)	16-05-2025	MISC DJ/485/2025	CANARA BANK Vs Shakunt Devi		ANUJ AGARWAL(P),	9999490798	advocateanujagarwal @yahoo.com	09/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	17-05-2025	CS (COMM)/324/2025	STATE BANK OF INDIA Vs PRABHDEEP SINGH	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@g mail.com	13/05/2025
			301, New Court Building	CS (COMMERCIAL)	17-05-2025	MISC DJ/487/2025	STATE BANK OF INDIA Vs Maenuddin Saifi Proprioter of Perfect Engineering Co	Suchita Dixit(P),	8896932838	suchitadixit@gmail.c om	13/05/2025
			301, New Court Building	CS (COMMERCIAL)	19-05-2025	CS (COMM)/328/2025	Sunil Jain Vs M S Dravya Pharmaceutical Pvt Ltd	MITTHAN LAL(P),	9899863206	mlgupta316@gmail.c om	17/03/2025
			301, New Court Building	CS (COMMERCIAL)	21-05-2025	MISC DJ/496/2025	SAURAV SRIVASTAVA Vs BASANT KUMAR	Abhishek Sharma(P),	9811267148	pkmanoj123@gmail.c om	19/05/2025
			301, New Court Building	CS (COMMERCIAL)	22-05-2025	Execution (Comm.)/122/2025	PANKAJ SAHDEVA Vs DEEPAK GOYAL(HUF)	SIDHANT DHINGRA AND ASSOCIATES(P)	9650677902	sidhantdhingra@adv ocatesidhantdhingra. com	17-05-2025
			301, New Court Building	CS (COMMERCIAL)	22-05-2025	Execution (Comm.)/123/2025	ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS Vs SUMIT ARORA PROPRITOR OF SHRI MOTI RAM AND SONS	ANKIT GUPTA(P),	8860353372	advocateankit1990@ gmail.com	20/05/2025
			301, New Court Building	CS (COMMERCIAL)	22-05-2025	MISC DJ/499/2025	A D Trading Pvt Ltd Vs Amir Khan	vishal patel	9711023307	vishaladv25@gmail.c om	19/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	24-05-2025	Execution (Comm.)/124/2025	M/S SHIV SHAKTI PRODUCTS LTD Vs THE NEW INDIA ASSURANCE LIMITED		akshay sharma	9211786420	akshaysharma444@g mail.com	19/05/2025
			301, New Court Building	CS (COMMERCIAL)	24-05-2025	CS (COMM)/344/2025	UNION BANK OF INDIA Vs ALKA GAUTA PROP DELHI PAPER TRADERS		KAMALJIT SINGH RANOT(P),	9890410729	kamaljitsinghranot@ gmail.com	22/05/2025
			301, New Court Building	CS (COMMERCIAL)	26-05-2025	CS (COMM)/346/2025	Fulltoss Creemz India LLP Vs M/S MAYASHEEL RETAIL INDIA LTD.		Arpit Jain(P),	9811595800	arpitjain2099@gmail .com	07/05/2025
			301, New Court Building	CS (COMMERCIAL)	27-05-2025	CS (COMM)/347/2025	Shanti Lal Porwal Vs Stern India Private Limited		HITESH KUMAR BHARDWAJ(P),	9811829249	advocatehitesh12@g mail.com	24/05/2025
			301, New Court Building	CS (COMMERCIAL)	28-05-2025	CS (COMM)/350/2025	M/S SHREE GARMENTS Vs REKHA DEVI		Neelam Malik(P),	7303296156	neelam.malik8512@g mail.com	09/05/2025
			301, New Court Building	CS (COMMERCIAL)	28-05-2025	CS (COMM)/351/2025	Mahaveer Kumar Vs Mahendra Kumar Khandelwal		Neelam Malik(P),	7303296156	neelam.malik8512@g mail.com	08/05/2025
			301, New Court Building	CS (COMMERCIAL)	29-05-2025	CS (COMM)/355/2025	SHRI ACHAL KUMAR JAIN Vs JONU ALIAS MONU		MOHMMAD BABAR(P),	9891146454	mohdbabaradv@gma il.com	20/05/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	29-05-2025	CS (COMM)/356/2025	SHARDA RANI Vs SANJAY GUPTA	RITESH(P),	9312607176	mongahk@yahoo.co m	24/05/2025
			301, New Court Building	CS (COMMERCIAL)	29-05-2025	MISC DJ/538/2025	STATE BANK OF INDIA Vs V D INDUSTRIES THROUGH ITS PROP USHA GOEL	Arun Upadhyay(P),	9045375818	upadhyayarun137@g mail.com	28/05/2025
			301, New Court Building	CS (COMMERCIAL)	30-05-2025	CS (COMM)/359/2025	M/S NEC WIRE AND CABLES PVT LTD Through its Authorised Representative Mr Akash Tyagi Vs M/S JAISPER ENTERPRISES Through its Proprietor Ms Manisha	SHREEN SHARMA(P),	9811580886	pksharmaadv11@gma il.com	20/05/2025
			301, New Court Building	CS (COMMERCIAL)	30-05-2025	CS (COMM)/360/2025	SRK industries Vs alok enterpries	DR.RADHA PARIHAR(P),	9911619498	radhaparihar2014@g mail.com	24/05/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	03-05-2025	CS (COMM)/284/2025	Union Bank of India Vs NEELAM	Sandeep Soni(P),	9999114922	samarendrakradv@ya hoo.com	03-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	CS (COMM)/283/2025	PANKAJ Vs VIJENDER PANCHAL	MANIDEEP AGGARWAL(P),	9871693445	kp.sharma@gmail.co m	03-05-2025
			ROOM NO 208	COMMERCIAL	05-05-2025	CS (COMM)/288/2025	Sushma Sharma Vs Lambodar B K Ware Housing	Pankaj Rai(P),	9818384002	advocatessatandra02 @gmail.com	05-05-2025
			ROOM NO 208	COMMERCIAL	14-05-2025	CS (COMM)/310/2025	Royal Fabrics India LLP Vs Tushar International	Arpit Jain(P),	9811595800	arpitjain2099@gmail .com	14-05-2025
			ROOM NO 208	COMMERCIAL	14-05-2025	CS (COMM)/309/2025	Navkar Trading Co Vs Ravinder Hosiery	Arpit Jain(P),	9811595800	arpitjain2099@gmail .com	14-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	16-05-2025	CS (COMM)/323/2025	JMW India Private Limited Through its Authorized Representative Vs M/s Macro Powertech India Private Limited Through its Managing	Mayank Rustagi(P),	98100003385	info@rustagi.co	16-05-2025
			ROOM NO 208	COMMERCIAL	16-05-2025	CS (COMM)/322/2025	PAWAN JAIN Vs SANJAY SANI M/S S J FABRIC AND READYMADE	Deepak GAUR(P),	7065795388	shaziashazia5602@gmail.com	16-05-2025
			ROOM NO 208	COMMERCIAL	16-05-2025	CS (COMM)/321/2025	ANIL JAIN Partner of Jai Manglam Industries Vs ANIL TAKKAR Proprietor of Satguru Garments	SAURABH SHARMA(P),	9810230498	saurbhsharma12@yahoo.co.in	16-05-2025
			ROOM NO 208	COMMERCIAL	19-05-2025	CS (COMM)/330/2025	BRAHM GUPTA Vs ANIL PITTI	Rounak nayak	7042835171	rounak@nayaki.awoffices.com	19-05-2025
			ROOM NO 208	COMMERCIAL	20-05-2025	CS (COMM)/332/2025	MOHD MUJAHID Vs KHATUN SHAYAM	MOHAMMAD DANISH(P),	9350221670	constdaanish@gmail.com	20-05-2025
			ROOM NO 208	COMMERCIAL	20-05-2025	CS (COMM)/333/2025	STATE BANK OF INDIA Vs VISHNU DAYAL PROP OF JAI MAAKATYAYNI	Gopal Chandra Sharma(P),	9810210832	vijayprakesh@gmail.com	20-05-2025
			ROOM NO 208	COMMERCIAL	21-05-2025	CS (COMM)/334/2025	M/S ORANGESTAR LOGISTIC PVT LTD Vs M/S STALLONE OVERSEAS PVT LTD	RAVINDRA KUMAR(P),	9958355777	procligylawconsultants@gmail.com	21-05-2025
			ROOM NO 208	COMMERCIAL	22-05-2025	CS (COMM)/336/2025	BANK OF INDIA Vs OMVEER SINGH	SUDEESH KUMAR(P),	9355033033	advsk33@gmail.com	22-05-2025
			ROOM NO 208	COMMERCIAL	23-05-2025	CS (COMM)/341/2025	JAIN SAAB KI MALAI CHAP THROUGH ITS PROPRIETOR SHASHANK JAIN Vs M/S ARIHANT FOODS PROPRIETOR	Yasser Wali(P),	8700268154	yasserwali4@gmail.com	23-05-2025
			ROOM NO 208	COMMERCIAL	23-05-2025	CS (COMM)/340/2025	Vijay kumar sharma Vs IHBAS HOSPITAL AND ORS	SUDHIR KUMAR SHARMA(P),	9811736052	sksadv40@gmail.com	23-05-2025
			ROOM NO 208	COMMERCIAL	23-05-2025	CS (COMM)/339/2025	NIKHIL JAIN Vs DEEPAK GARG	SUNIL KUMAR BHARDWAJ(P),	9311603927	bhardwansunil26@yahoo.co.in	23-05-2025
			ROOM NO 208	COMMERCIAL	24-05-2025	CS (COMM)/345/2025	Mahesh Kumar Dudhani Vs Danish Ali	ARUN KUMAR(P),	9210004370	vyasarun@gmail.com	24-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	CS (COMM)/353/2025	Panjab and Sind Bank Vs Virender Mohan Sharma	AMIT PANCHAL(P),	9899913203	advsudhashukla@gmail.com	28-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	28-05-2025	CS (COMM)/354/2025	KING TEXTILES Vs CASTAM JEANS	Sudhanshu Goel(P),	9895855297	sudhanshugoel18908@gmail.com	28-05-2025
			ROOM NO 208	COMMERCIAL	31-05-2025	CS (COMM)/364/2025	M/S WACHSTUM INDUSTRIES PVT LTD THROUGH ITS DIRECTOR SH VINEET GUPTA Vs DEEPAK BLAGGAN	Narender Bhandari(P),	9313362890	nbhandari2009@gmail.com	31-05-2025
			ROOM NO 208	COMMERCIAL	31-05-2025	CS (COMM)/363/2025	Shri Balaji Garments Vs Satyam Garments	Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	31-05-2025
			ROOM NO 208	COMMERCIAL	01-05-2025	Execution (Comm)/111/2025	Punjab National Bank Vs RAKESH JAIN	Mohit Raj(P),	8800792205	mohitrajadvocate@gmail.com	01-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	Ex - Award by Arb/4/2025	M/S MUTHOOT FINCORP LTD Vs VIMAL	GYANVARDHAN SINGH(P),	7827203161	kailash.singhbhandari@mithoot.com	03-05-2025
			ROOM NO 208	COMMERCIAL	19-05-2025	Execution (Comm)/118/2025	IDBI BANK LTD Vs ANURAG SHUKLA	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com	19-05-2025
			ROOM NO 208	COMMERCIAL	19-05-2025	Execution (Comm.)/119/2025	Prateek Jain Vs Vikram Vasandhi	Mithla jain	7871455577	advocatemithla@gmail.com	19-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	Execution (Comm)/128/2025	Utpal Brara Vs Lakshmi Venkateswara Agencies	Dhruv Chawla(P),	9971897143	vchawla@kreco.co.in	28-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	Execution (Comm)/127/2025	ANIL KUMAR GOYAL Vs MADAN LAL BANSAL	Hemant Gupta(P),	9811249331	legalteam.plc@gmail.com	28-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	OMP (COMM)/73/2025	(I)AXIS BANK Vs VINAY PRATAP SINGH	Shobha gupta	98911192158	srlawfirm188@gmail.com	03-05-2025
			ROOM NO 208	COMMERCIAL	03-05-2025	OMP (COMM)/74/2025	(I)AXIS BANK Vs NISHAT FATMA	Shobha gupta	98911192158	srlawfirm188@gmail.com	03-05-2025
			ROOM NO 208	COMMERCIAL	28-05-2025	OMP (COMM)/6/2025	ANKIT TRADING COMPANY Vs IIFL Finance Ltd	Vaibhav Sinha(P),	9350096895	Not mention	28-05-2025
			ROOM NO 208	COMMERCIAL	27-05-2025	MISC DJ/533/2025	ICICI BANK LTD Vs ABHISHEK AGRAWAL	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	27-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
41	SH. SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SANJAY SHAH DARA			CS COMM-277/25	01.05.2025	PANKAJ JAIN VS NITIN AGGARWAL		NU AHMED	9582173676	nazim.jkl@gmail.com	30.04.2025
					CS COMM 279/25	02.05.2025	UMANG JAIN VS ANIL BAWEJA		PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	30.04.2025
					CS COMM 280/25	02.05.2025	APOLLO PIPES LTD VS APOLLO INDUSTRIES		SHRIHAR TRIPATHI	9548888420	advocateshrihar@gmail.com	30.04.2025
					CS COMM 285/25	03.05.2025	BRIJ BHUSHAN JAIN VS NARAYAN SINGH KABAWAT		NEELAM MALIK	7303296156	adv.anujkumar@gmail.com	22.04.2025
					CS COMM 287/25	05.05.2025	APL APOLLO TUBES LTD VS RAMA RAM		SHRIHAR TRIPATHI	8700925528	advocate.shrihar@gmail.com	03.05.2025
					OMP (I) COMM 75/2025	06.05.2025	AXIS BANK VS SIDDHARTH MISHRA		ARCHNA KUMARI	9564589654	srshobhagupta@gmail.com	02.05.2025
					OMP (I) COMM 76/2025	06.05.2025	AXIS BANK VS RAMESH CHANDRA NAGAR		ARCHNA KUMARI	9564589654	srshobhagupta@gmail.com	02.05.2025
					EX(COMM) 112/2025	06.05.2025	PREET BROTHER LTD VS SHEHBAZ MALIK		SHAGUN SHAHI CHUGH	9988799877	alphalegal53@gmail.com	29.04.2025
					CS(COMM) 292/2025	07.05.2025	UNION BANK OF INDIA VS RINKI GUPTA		SANDEEP SONI	9999114922	samarendrakadv@yahoo.com	01.05.2025
					CS(COMM) 297/2025	08.05.2025	WAKEEL VS GALAXY CLOUD KITCHENS LTD		REYAZUL HAQUE	9971468622	haquereyaz1978@gmail.com	07.05.2025
					EX(COMM) 115/2025	08.05.2025	CANARA BANK VS ARIF SIDDIQUI		ANUJ AGGARWAL	9999490798	advocateanujagarwal@yahoo.com	30.04.2025
					CS(COMM) 298/2025	08.05.2025	M/S EASY TRIP PLANNERS LTD VS M/S SANSKRITI INFOEDGE PVT LTD		SANJEEV SHAHY	9810199210	sanjeevsahay221@gmail.com	28.03.2025
					CS(COMM) 302/2025	09.05.2025	BANK OF BARODA VS BABLOO & ANR.		SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	03.05.2025

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					CS(COMM) 301/2025	09.05.2025	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL GUPTA	RAKESH NAUTIYAL	9718565756	rakesh.nautiyal21@g mail.com	07.05.2025
					CS (COMM) 303/2025	09.05.2025	BANK OF BARODA VS MOHD TOUFEEQ	SUDHA SHUKLA	9899913203	advsudhashukla@gm ail.com	07.05.2025
					CS(COMM) 304/2025	13.05.2025	M/S SURESH APPARELS VS SONIA JAIN	R S KELA	9268300000	bharat.guptarka@g mail.com	11.05.2025
					CS(COMM) 312/2025	14.05.2025	BANK OF INDIA VS SHUBHAM JAIN	V P TIWARI	9990182901	vptiwariadvocate@g mail.com	05.05.2025
					MISC DJ 476/2025	14.05.2025	SANJEEV ARORA VS THE CHAIRMAN OF DSSSB	SANDEEP KUMAR	9854714578	sandeep.adv21@gmai l.com	06.05.2025
					CS(COMM) 319/25	15.05.2025	NAVEEN KUMAR CHHOTRA VS BALJEET SINGH KHUSHWAH	SANJAY RASTOGI	9811151952	vakil.arastogi@outloo k.com	13.05.2025
					EX AWARD ARB 07/25	15.05.2025	M/S ARIHANT INC NDIA VS M/S EMM KAY FABOTEX	RENUKA ARORA	9958307722	renukaarora69@yaho o.com	13.05.2025
					MISC DJ 481/25	15.05.2025	SAROGI SUPER SALES PVT LTD VS MAFIA TRENDS LTD	YOGYA RAJPUROHIT	9562485741	advyogya14@gmail.c om	02.05.2025
					CS(COMM) 325/25	17.05.2025	M/S GALAXY NON WOVEN VS MOHD FAEEM	SUBHANGI GUPTA	9599043045	legal@sigmalegal.in	16.05.2025
					CS(COMM) 329/25	19.05.2025	PUNJAB NATIONAL BANK VS AMIT KUMAR JAIN	MOHIT RAJ	8800792205	mohtrajadvocate@g mail.com	15.05.2025
					CS(COMM) 311/2025	14.05.2025	AMIT VIJ VS RAJ KUMAR AND ORS	HARSH RAJPUT	9810047548	adv.satishpandit@gm ail.com	13.05.2025
					CS(COMM) 331/2025	20.05.2025	MAHESH KUMAR VS M/S SCCOTSY LOGISTRICS PVT LTD	ANUJ KUMAR SOLANKI	8486057784	advrohitgour@gmail. com	16.05.2025
					EX(COMM) 120/2025	20.05.2025	JYOTI SURANA VS KANHAIYA LAL AGGARWAL	SURAJ GUPTA	9266641386	vakilsurajgupta@gma il.com	16.05.2025

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					MISC DJ 494/2025	20.05.2025	M/S HPI INDUSTRIES VS/ NEULIGHT PVT LTD	ANUJ KUMAR	9818474551	adv.anuj.kumar@gmail.com	09.05.2025
					EX AWARD BY ARB 8/2025	21.05.2025	JANA SMALL FINANACE BANK LTD VS A G ENTERPRISES & ORS.	LALIT PANDEY	8130383143	lalitpandeyassociates@gmail.com	16.05.2025
					CS(COMM) 337/2025	22.05.2025	M/S BHAWANI MARBLE TILES AND GRANITES V/S M/S EKTAS CONSTRUCTION	CHATUR SINGH	9899239647	chaturcourtofficer@gmail.com	17.05.2025
					CS(COMM) 348/2025	27.05.2025	GREAT FOAM PRODUCTS LLP THROUGH ITS PROP MOHIT JAIN VS SAARTHI INDUSTRIES THROUGH ITS PROP ANJU JAIN	AMAN NARULA	7838386664	amannarulaadv2@gmail.com	20.05.2025
					EX(COMM) 125/2025	27.05.2025	SONU JAIN VS DHIRENDER SINGH	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	26.05.2025
					EX(COMM) 129/2025	29.05.2025	M/S DHRUV MEDICOS PVT LTD VS M/S VAXICARE ENTERPRISES PVT LTD	ZAREEF AHMAD	9873124946	uppal.lawyer19@gmail.com	27.05.2025
					CS(COMM) 3161/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS ADIL	KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	21.05.2025
					CS(COMM) 362/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS SANJAY KUMAR	KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	21.05.2025
					CS(COMM) 365/2025	31.05.2025	AKASHDEEP PROP OF M/S KABEER CREATIONS VS PAWAN KUMAR	NISHANT SINGH	8010019531	adv.nishansingh152@gmail.com	28.05.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/289/2025	05-05-2025	Adidas AG Vs Owner/Proprietor Guru Kripa Creation	aastha sharma(P),	9810481016	mail@thelegist.com	02-05-2025
				COMMERCIAL	OMP (I) (COMM)/77/2025	06-05-2025	AXIS BANK Vs Rohit Kumar	SHAILEY /ARCHANA	9899656341	-	01-05-2025
				COMMERCIAL	CS (COMM)/293/2025	07-05-2025	Union Bank of India Vs PRANJAL KULSHRESTH	Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	02-05-2025
				COMMERCIAL	CS (COMM)/294/2025	07-05-2025	Union Bank of India Vs UMA KUMARI KULSHRESTH	Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	02-05-2025

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				COMMERCIAL	CS (COMM)/295/2025	07-05-2025	Union Bank of India Vs BINA	Sandeep Soni(P),	9999114922	samarendrakradv@ya hoo.com	02-05-2025
				COMMERCIAL	MISC DJ/469/2025 ex	09-05-2025	VEE PEE FABRIC PRIVATE LIMITED FORMERY KNOWN AS MAPS CREATION PRIVATE LIMITED Vs TEXMART	MEGHA SAGGARWAL	9654713565	info@kelellp.com	08-05-2025
				COMMERCIAL	CS (COMM)/314/2025	14-05-2025	YASH JAIN S/O LATE SH SUNIL KUMAR JAIN Vs SACHIN KUMAR PROP M/S RIYA FABRICS	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo. com	02-05-2025
				COMMERCIAL	CS (COMM)/315/2025	14-05-2025	BANK OF INDIA Vs Shruti Jain	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@g mail.com	05-05-2025
				COMMERCIAL	Ex - Award by Arb/5/2025	14-05-2025	M/S MUTHOOT FINCORP LTD Vs MD AIZAZ	GYANVARDHA N SINGH(P),	9971883579	vardhanslawfirm@g mail.com	14-05-2025
				COMMERCIAL	CS (COMM)/313/2025	14-05-2025	BANK OF BARODA Vs BHIM SEN	AMIT PANCHAL(P),	9899913203	-	10-05-2025
				COMMERCIAL	CS (COMM)/326/2025	17-05-2025	MEENU ARORAAND ANR Vs HIMANSHI CHOPRA GROVER	Rahul Malik(P), Raj	9810705405	mrclegali65@gmail.c om	14-05-2025
				COMMERCIAL	CS (COMM)/327/2025	17-05-2025	M/S K M AGENCIES Vs PAWAN SUT SHARMA	Madhur Arora(P),	9711022330	madhuraroraadv@g mail.com	15-05-2025
				COMMERCIAL	CS (COMM)/335/2025	21-05-2025	NEHA GUPTA Vs MADHUR TRIPATHI	Ankit Mehta(P),	9810521722	jkchawla.jkc@gmail.c om	19-05-2025
				COMMERCIAL	Execution (Comm)/121/2025	21-05-2025	JAI DURGA TRADERS PVT LTD Vs SANSKRITI APPARELS PVT LTD	MUNISH CHHOKER(P),	9872334092	munishchhoker1980 @gmail.com	02-05-2025
				COMMERCIAL	CS (COMM)/338/2025	22-05-2025	NEC WIRE AND CABLES PVT LTD Vs M/S RANJEET ELECTRONICS Through its Proprietor Mr Upendra Singh	SHREEN SHARMA(P),	8851058838	sharmashuchi85@gm ail.com	20-05-2025
				COMMERCIAL	MISC DJ/504/2025	22-05-2025	HINDUSTAN UNILEVER LIMITED Vs PAPPU GUPTA KALIA GUPTA GUPTA COSMETICS	Sanjeev Singh(P),	9811129304	litigation@singhnass ociates.com	10-04-2025
				COMMERCIAL	CS (COMM)/342/2025	23-05-2025	Vinod Kumar Proprietor of KV Traders Vs NEWAGE SCAFFOLDS PVT LTD	ANKUR CHAWLA(P),	9891467200	casadvocate@gmail.c om	21-05-2025

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				COMMERCIAL	OMP (COMM)/5/2025	23-05-2025	Arianna Constructions Pvt Ltd Vs ANEXA APPLIANCES INDIA PVT LTD	Dinesh Kumar Sharma(P),	9873706147	dks.lawyer@gmail.com	20-05-2025
				COMMERCIAL	CS (COMM)/343/2025	23-05-2025	RAVI KHURANA Vs RAJESH	SIDHANT DHINGRA AND ASSOCIATES(P)	9650677902	adv.sidhantdhingra@gmail.com	07-04-2025
				COMMERCIAL	CS (COMM)/349/2025	27-05-2025	STATE BANK OF INDIA VS RAJWATI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23-05-2025
				COMMERCIAL	CS (COMM)/352/2025	27-05-2025	MAHAVEER KUMAR VS KHNADDELWAL KANTHIWAL	NEELAMMALI PUKKARJIK	7303296156	-	08-05-2025
				COMMERCIAL	CS (COMM)/358/2025	29-05-2025	SHREE JEE STEEL VS M/S S.B. TRADING CP.	AKSHAT GUPTA	8860349935	adv.akshatg@gmail.com	28-05-2025
				COMMERCIAL	CS (COMM)/357/2025	29-05-2025	AMIT AGGARWAL VS MS NEHA	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	26-05-2025
				COMMERCIAL	Execution (Comm)/126/2025	27-05-2025	M/s Suresh Apparels Vs RITIKA JAIN	R.S. KELA	9268300000	Bharat.guptarkca@gmail.com	26-05-2025
				COMMERCIAL	Execution (Comm)/130/2025	31-05-2025	MANOJ KUMAR VS MCD COMMISSIONER & ORS	ANIL KUMAR TOMAR	8743971825	-	31-05-2025
				COMMERCIAL	CS(COMM)366/2025	31-05-2025	PARAG JAIN VS DSR OVERSEAS PVT LTD AND ORS	UMESH JOSHI	8800137700	RAVI.JAIN43@YAHOO.COM	30-05-2025
				COMMERCIAL	CS (COMM)/367/2025	31-05-2025	BANK OF BARODA Vs DEEPAK GARG	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-05-2025
				COMMERCIAL	CS(COMM)368/2025	31-05-2025	KAPIL KUMAR GUPTA VS DEEPAK CONSTRUCTION	SADDAM HUSSAIN	9650016144	saddamhussin9654@gmail.com	28-05-2025

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43	MS. AGARWAL DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/308/2025	01-05-2025	RAI INDUSTRIES Vs NEEDLE EYE PLASTIC INDUSTRIES PVT LTD	Paramdeep Singh(P),	886053827		30-04-2025
					CS (COMM)/309/2025	01-05-2025	DHARMENDRA GIRI Vs GOVIND RAJU VERMA and Ors	Neeraj Gupta(P),	9811267045	info@juslawoffices.co m	30.04.2025
					CS (COMM)/315/2025	03-05-2025	M/S RSPL LIMITED Vs Ranjit Kumar Paryani	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAI L.COM	02-05-2025
					CS (COMM)/316/2025	03-05-2025	M/s UV Colour Private Limited Vs M/s Saffron Printers Pvt Ltd AND ORS	Pradeep Kumar Bhardwaj(P),	9971929787	ADVPRADEEP1980 @GMAIL.COM	02-05-2025
					CS (COMM)/319/2025	05-05-2025	State Bank of India Vs Shisher Kumar Bhatnagar	Gaganpreet Singh Chawla(P),	9988661698	gaganpreetsingh1993 @gmail.com	03-05-2025
					CS (COMM)/317/2025	05-05-2025	PHOOL KISHOR/FOOL KISHOR Vs ASHOK	BRAHMANAND GUPTA(P),	9899194195	B.NAND. GUPTA@REDIFFMA IL COM	03-05-2025
					CS (COMM)/318/2025	05-05-2025	Ambica Electricals Vs Dharamraj Arya Proprietor of Ms All Rounder Trading Co	Udayan Khandelwal(P),	9811 331 306	udayankhandelwal@ gmail.com	03-05-2025
					CS (COMM)/324/2025	06-05-2025	PUNJAB NATIONAL BANK Vs ARYAN MITTAL	Ambrish(P),	9971790507	AMBRISH22@G.MAI L.CoM	05-05-2025
					CS (COMM)/325/2025	06-05-2025	IDBI BANK LIMITED Vs Manish Dabas	PARTHIV MEHTA(P),	9811044353	pjmehtaceo1@rediff mail.com	05-05-2025
					CS (COMM)/327/2025	06-05-2025	RAJGHARIA CHEMICALS Vs NEELAM GUPTA	AMAN DURGA(P),	7982272154	amandurga.adv@gma il.com	05-05-2025
					CS (COMM)/326/2025	06-05-2025	BHOLA SHANKER Vs MS MANJU CHAUDHARY	V.K.VASHISHT (P),	981033370	vandanaharit@gmail. com	05-05-2025
					CS (COMM)/329/2025	07-05-2025	M/S SHIVALIK ENTERPRISES Vs M/S UNIQUE INDUSTRIES	Bhawna Jain(P),	9810905600	bhawnaadv.17@gmail .com	06-05-2025
					CS (COMM)/328/2025	07-05-2025	PUNJAB NATIONAL BANK Vs JITENDER KUMAR	Ambrish(P),	9971790507	AMBRISH22@G.MAI L.CoM	06-05-2025

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					CS (COMM)/334/2025	08-05-2025	Aanchal Bathla Vs Aman Aggarwal	Bhavya Sethi(P),	9811389644	sethibhavaya@gmail.com	07-05-2025
					CS (COMM)/335/2025	08-05-2025	HIMALAYAN SPICES AND HERBS LLP Vs Shree Maheshwari Packaging And Ors	Nisha Garg(P),	9910592660		07-05-2025
					CS (COMM)/339/2025	09-05-2025	Greenland Finance and Leasing Pvt Ltd Vs Shri Ram Motors	GAGAN JINDAL(P),	9871365547	adv.gag jindal@gmail.com	08-05-2025
					CS (COMM)/340/2025	09-05-2025	Emgreen Impex Ltd Vs Rajesh Gupta	gaurav singhal(P),	99100-22880,	advocate.azhar@gmail.com	08-05-2025
					CS (COMM)/343/2025	13-05-2025	CANARA BANK Vs Dharmender Sharma	Amit gupta(P),	9810224624	amitguptadv366@gmail.com	09-05-2025
					CS (COMM)/342/2025	13-05-2025	M/S SHIV BUILDCON Vs ICICI LOMBARD GENERAL INSURANCE LTD	Pravesh Dabas(P),	9911774445	dabaspr_avesha@gmail.com	09-05-2025
					CS (COMM)/344/2025	13-05-2025	Shanker Plastics Vs NAUNIDH DIET FOODS PVT LTD	Mehul Gupta(P),	9899613344	mehulgupta123@gmail.com	09-05-2025
					CS (COMM)/354/2025	17-05-2025	NICHOLAS HEALTHCARE LIMITED Vs SUBHASISH RATH	PAWAN SWAMI(P),	9599195495,	GURBIRCHARYA@GMAIL.COM	13-05-2025
					CS (COMM)/353/2025	17-05-2025	KRISHNA POLYMERS Vs GLOSSY BUTTONS Pvt Ltd AND ORS	SURENDER SHARMA(P),	98911297097		13-05-2025
					CS (COMM)/355/2025	17-05-2025	BALAJI ACTION BUILDWELL PRIVATE LIMITED Vs TUSHAR VERMA	RAKESH TIWARI(P),	9582931401	legusintellect@gmail.com	13-05-2025
					CS (COMM)/358/2025	19-05-2025	LACHI DEVI Vs ASHISH GUPTA	Rajeev Aggarwal(P),	9312248337	aggarwalrajeev79@gmail.com	17-05-2025
					CS (COMM)/359/2025	19-05-2025	SHRI KANHA ENTERPRISES Vs SH RIDHI SIDHI ENTERPRISES	CHANDAN RAI CHAWLA(P),	9267964747		17-05-2025
					CS (COMM)/368/2025	22-05-2025	Canara Bank Vs TONY	Ashok Kakkar(P),	9060396555	kakarashok@rediffmail.com	19-05-2025

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					CS (COMM)/367/2025	22-05-2025	M A ENTERPRISES THROUGH AR GOPESH RAWAL Vs KRISHMA PROPRIETOR OF M/S JUNEJA HANDLOOM	Rajesh Vasisht(P),	9313882280	vasisht.rajesh23@gm ail.com	19-05-2025
					CS (COMM)/366/2025	22-05-2025	RSPL LIMITED Vs Girish Kumar Kumra	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAI L.COM	19-05-2025
					CS (COMM)/370/2025	22-05-2025	Emgreen Impex Ltd Vs Mohit Jindal	gaurav singhal(P),	99100-22880	advocate.azhar@gmai l.com	19-05-2025
					CS (COMM)/369/2025	22-05-2025	G R BEARINGS PVT LTD Vs JKM MACHINES PVT LTD	Anil Kumar(P),	9313579493	adv.anilsirighB8@gm ail.com .	21-05-2025
					CS (COMM)/377/2025	24-05-2025	NICHOLAS HEALTHCARE LIMITED Vs ENTERO HEALTHCARE SOLUTIONS LIMITED	RAJAT MATHUR(P),	9811556470	rajat.mathur@bsmla wassociates.com	22-05-2025
					CS (COMM)/379/2025	24-05-2025	Subh Laxmi Multi Solution Pvt Ltd Vs Ghanshyam Das Agarwal	Gautam Bhasin(P),	9999306881	eludication.legal@out look.com	22-05-2025
					CS (COMM)/378/2025	24-05-2025	PP METALS Vs IC INDIA CASTING PIVATE LIMITED	DEEP CHAND KUMHAR(P),	9999621509	fdhveernimiwai@gm ail.com	22-05-2025
					CS (COMM)/383/2025	26-05-2025	BANK OF BARODA Vs Mitesh Sharma	Umesh Joshi(P),	9910568669	advumeshioshi@gma il.com	24-05-2025
					CS (COMM)/390/2025	28-05-2025	Dharamveer Solanki Hospital Vs National Insurance Company Ltd	Rupesh Dutta(P),	9873075669	advocaterupeshdutta @ gmail.com	26-05-2025
					CS (COMM)/391/2025	28-05-2025	M/s PSJ Biochem Diagnostc Pvt Ld Vs VAIBHAV DIWEDI PROP OF SAURABH DIAGNOSTIC COMPANY	Sanjay kumar tyagi(P),	9868379840	- advsktyagi@00ogmai l.com	26-05-2025
					CS (COMM)/392/2025	28-05-2025	BANK OF BARODA Vs SURAJ AND ANR	Pratyush parimal(P),	9953154353,	suprapartnerslegal @ gmail.com	26-05-2025
					CS (COMM)/393/2025	28-05-2025	Shweta Singhal Vs ARYAN SHARMA	Ashu Ralhan(P),	9582628330	arlegal266@gmail.co m	26-05-2025
					CS (COMM)/394/2025	28-05-2025	UCO Bank Vs Gurusharan Hardware Store and Ors	Praveen Kumar(P),	8448057235	pkyllb@ gmail.com	26-05-2025

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					CS (COMM)/389/2025	28-05-2025	Shanker Plastics Vs Sukhmani Sales Pvt Ltd	Mehul Gupta(P),	98996 13344	mehulguptal23@gmail.com	26-05-2025
					CS (COMM)/405/2025	29-05-2025	BANK OF BARODA Vs MR VIKAS AND ANR	Pratyush parimal(P),	9953154353,	suprapartnerslegal@gmail.com	28-05-2025
					CS (COMM)/406/2025	29-05-2025	Kotak Mahindra Prime Ltd Vs PARDEEP SINGH PARMAR	Kushal Kumar(P),	9958724670	kushal.kumar@eruditellegal.asia	28-05-2025
					CS (COMM)/403/2025	29-05-2025	M/S SANJHI EXIM PRIVATE LIMITED THROUGH ITS AR SHYAM SUNDAR Vs M/S DD ENTERPRISES THROUGH ITS	JAGRITI JAIN(P),	7042312792	LAWFIRM@UNSOLVEDLEGAL.com	28-05-2025
					CS (COMM)/404/2025	29-05-2025	CENTRAL BANK OF INDIA Vs SEWING HUB	SUMAN MANDAL(P),	9811413039	adkc_6j@yahoo.com	28-05-2025
					CS (COMM)/402/2025	29-05-2025	BANK OF BARODA Vs MrINDERPAL	Pratyush parimal(P),	9953154353,	suprapartnerslegal@gmail.com	28-05-2025
					CS (COMM)/401/2025	29-05-2025	M/S ALENIT CHEMICALS LLP Vs M/S BROAD HEALTHCARE AND ANR	DEEPAK SAHNI(P),	9899995598	broadhealthcareac@gmail.com	28-05-2025
					CS (COMM)/400/2025	29-05-2025	Pushkar Raj Thakur Vs TELEGRAM FZ LLC AND ANR	Gaurav Patel(P),	9455160761	tatvnlawllp@gmnil.com	28-05-2025
					CS (COMM)/417/2025	30-05-2025	M/S ARIHANT PACKAGING Vs SANJAY KIRPLANI PROPRIETOR OF M/S ARYAN QUALITY PRODUCTS	MAYANK PACHAURI(P),	7767924448	ADVOCATEMAYANKPACHAURI@GMAIL.COM	29-05-2025
					CS (COMM)/416/2025	30-05-2025	PLENTEOUS PHARMACEUTICALS LTD Vs MR NITIN	PAWAN SWAMI(P),	9599195495,	gurbircharva@gmail.com	29-05-2025
					CS (COMM)/426/2025	31-05-2025	NITIN GARG(P),	31-05-2025	9958986363	info@.knowIex.in	30-05-2025
					CS (COMM)/427/2025	31-05-2025	Kunal Malik(P),	31-05-2025	7 503444555	advkunalmalik@gmail.com.	30-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
44	SH.VINOD YADAV	NORTH- WEST	316	Civil	CS(Comm.)/310/25	01.05.25	Ms. Meena Dheer Vs. M/s Eureka Electrodes & Wines (P) Ltd.	Neeraj Gupta	9811267045	info@juslawoffices.com	08.04.25
					CS(Comm.)/311/25	01.05.25	Jitender Kumar Aggarwal Vs. Rakesh Garg	A.K Trivedi	9810104312	aktrivedilawoffices@gmail.com	29.04.25
					CS(Comm.)/312/25	01.05.25	C.D Garg & Sons Vs. Vinayak International Houseware Pvt. Ltd.	R.K Paliwal	9313321173	adv.rkpaliwal@gmail.com	26.04.25
					CS(Comm.)/313/25	02.05.25	Amit Gupta Vs. The Orana Madhuban (Trademark)	Amit Verma	9810550160	conceptlegal1@gmail.com	01.05.25
					CS(Comm.)/314/25	02.05.25	Vinod Kr. Vs. Shiv Tobacco Co.	Kamal Garg	9899607559	kamalgargadv@gmail.com	01.05.25
					CS(Comm.)/320/25	05.05.25	Krishiv Poly Products Vs. Rajnish Gupta	Mohd. Azhar	9910022880	advocate.azhar@gmail.com	01.05.25
					CS(Comm.)/321/25	05.05.25	Robin Goel Vs. Harish Goel	Rahul Mangla	9899969669	litigation@rahulmangla.com	02.05.25
					CS(Comm.)/322/25	05.05.25	Ashoka Technical Consultants & Engineers Vs. Pankaj Sales	Sarthak Mudgil	9810447583	sarthakmudgil21@gmail.com	25.04.25
					CS(Comm.)/323/25	05.05.25	Ruchit Bansal Vs. Reliance General Insurance Co. Ltd.	Vivekanand Jha	9312350792	vivekjha1975@gmail.com	01.05.25
					CS(Comm.)/330/25	07.05.25	Triveni Meida Marketing Services (P) Ltd. Vs. Unique Ad & Event Media & Ors.	Naveen Bhardwaj	9911551199	adv.naveenbhardwaj@gmail.com	02.05.25
					CS(Comm.)/331/25	07.05.25	Plentous Pharmaceuticals Ltd. Vs. Sobhaghya Singh Mehta	Lokender Singh Rathore	8750509178	progressivelawofficesplo@gmail.com	30.04.25
					CS(Comm.)/332/25	07.05.25	Yash Mittal Vs. M/s Shashwat International & Ors.	Daman Yadav	9354707454	damanyadav506@gmail.com	02.05.25
					CS(Comm.)/333/25	07.05.25	Cutting Edge Nginneering (P) Ltd. Vs. Maala Enterprises	V.S Sharma	8802200600	adv.vssharma@gmail.com	01.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/336/25	08.05.25	Sumit Bansal Vs. Ramesh Kr.	Rahul Bansal	8447946432	rationale.ratio@gmail.com	15.04.25
					CS(Comm.)/337/25	08.05.25	Smt. Neelam Ohri Vs. Suresh Kr. Aggarwal	Ranjan Doshi	7011312145	adv.ranjandoshi@gmail.com	28.04.25
					CS(Comm.)/338/25	08.05.25	Shree Karangar Vs. RNG Textiles & Ors.	Archit Singhal	011-47015959	legal@sigmalegal.in	06.05.25
					CS(Comm.)/341/25	09.05.25	M/s Tanvi Fabrication Creation Vs. M/s S.S Garments	Manoj Kr.	8920634302	adv.manoj@gmail.com	06.05.25
					CS(Comm.)/345/25	13.05.25	Puma Se Vs. Rohit Mittal	Gautam Bhasin	9999093893	eludication.legal@outlook.com	07.05.25
					CS(Comm.)/346/25	13.05.25	Puma Se Vs. Vijendra Bansal	Gautam Bhasin	9999093893	eludication.legal@outlook.com	07.05.25
					CS(Comm.)/347/25	13.05.25	Atam Prakash Tuteja Vs. Swarup Paul	Harshit Jain	9899113806	contact@harshitjain.co.in	03.05.25
					CS(Comm.)/348/25	13.05.25	Bank of India Vs. Amit Kr.	J.K Sharma	9811161300	adv.varunsharma@gmail.com	25.04.25
					CS(Comm.)/349/25	13.05.25	Bank of India Vs. Mantu Tiwari	J.K Sharma	9811161300	adv.varunsharma@gmail.com	25.04.25
					CS(Comm.)/350/25	13.05.25	Canara Bank Vs. Tarun Martrani	Sanjeev Chopra	9711142200	chopra6791@gmail.com	06.05.25
					CS(Comm.)/351/25	13.05.25	Gaurav Ink Pvt. Ltd. Vs. Vikash Flexipack (P) Ltd.	Ankur Singhal	9811126091	ankursinghaladvocate@gmail.com	07.05.25
					CS(Comm.)/352/25	14.05.25	Manohar Filaments (P) Ltd. Vs. Eurolux Fragrance (P) Ltd.	Rakesh Kr.	9910280608	rksharma54@gmail.com	25.04.25
					CS(Comm.)/356/25	17.05.25	M/s Shri Kripa Fin-Lease & Marketing (P) Ltd. Vs. M/s Arise India Ltd. & Ors.	Ayush Mittal	9818621176	adv.ayushmittal@gmail.com	06.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/357/25	17.05.25	Mohit Kansal Vs. Paras	Prateek Mittal	9910292928	advmittalprateek@gmail.com	19.03.25
					CS(Comm.)/360/25	19.05.25	IDBI Bank Ltd. Vs. Ajay Jain & Anr.	Vivek Kr.	9811867703	kumarvivekadv@gmail.com	08.05.25
					CS(Comm.)/361/25	19.05.25	Surender Aggarwal Vs. Mr. Shadab	Dr. Anand Bajpai	9990388195	lawlegal2020@yahoo.com	16.05.25
					CS(Comm.)/362/25	20.05.25	Krishna Vs. Brij Gopal Construction Co.	Vikas Nagwan	9999010507	adv.vikasnagwan@gmail.com	07.05.25
					CS(Comm.)/363/25	21.05.25	Subodh Walia Vs. Renu Jindal	Ajay Uppal	9811740125	virtuours.people@gmail.com	10.05.25
					CS(Comm.)/364/25	21.05.25	Greenfield Industries Vs. Saloni Enterprises	Ajay Kr. Chopra	9811104015	akchopraadv@yahoo.in	17.05.25
					CS(Comm.)/365/25	21.05.25	Shankar Plastics Vs. Sukhmani Sales (P) Ltd. & Ors.	Mehul Gupta	9899613344	mehulgupta123@gmail.com	09.05.25
					CS(Comm.)/371/25	22.05.25	Smt. Raj Devi Vs. Kapil Jain	Rajbir Malik	9810126314	legaldass.sawhneyadv@gmail.com	16.05.25
					CS(Comm.)/372/25	22.05.25	M/s Tex Chem & Coatings Vs. Ashish Jaiswal	Anil Kr. Sahu	9810134793	allipcare@gmail.com	20.05.25
					CS(Comm.)/373/25	22.05.25	Pankaj Kr. & Anr. Vs. M/s Kotak Mahindra Prime Ltd. & Anr.	Govind Kant Sharma	9953903196	adv.govindkantsharma@gmail.com	19.05.25
					CS(Comm.)/374/25	22.05.25	BHD Industries Vs. Hindustan Agencies	Aakash Rana	8375016966	rana.aakash991@gmail.com	04.05.25
					CS(Comm.)/375/25	23.05.25	Bank of Baroda Vs. M/s Pardeep Kumari & Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	20.05.25
					CS(Comm.)/376/25	23.05.25	Sunder Singh Vs. M/s Liberty General Insurance Ltd.	B.S Rana	9811539761	rana.digvijay@gmail.com	15.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					RTI appeal	10/25	Bharat Goel Vs. PIO				
					CS(Comm.)/380/25	24.05.25	Puma Se Vs. Sunil Garg.	Gautam Bhasin	9999306881	eludication.legal@outlook.com	21.05.25
					CS(Comm.)/381/25	24.05.25	Puma Se Vs. Akshay Kapoor	Gautam Bhasin	9999306881	eludication.legal@outlook.com	21.05.25
					CS(Comm.)/382/25	24.05.25	Subh Laxmi Multi Solution (P) Ltd. Vs. Vinod Kr. Aggarwal	Anil Kr. Sahu	9999306881	eludication.legal@outlook.com	21.05.25
					CS(Comm.)/384/25	26.05.25	Mohd. Nasir Vs. Prem Dhankhar Trading	Dharmendra K Yadav	9650508945	advdk.Yadav79@gmail.com	23.05.25
					CS(Comm.)/385/25	26.05.25	Shree Balaji Sales Corporation Vs. M/s Oshia International Delhi	Amit Gupta	9810224624	amitguptaadvs366@gmail.com	08.05.25
					CS(Comm.)/386/25	27.05.25	M/s V.S Polymers (P) Ltd. Vs. M/s Shri Mataji Plastic Industries	N.K Partners	8130189121	mkpartners@gmail.com	23.05.25
					CS(Comm.)/387/25	27.05.25	Central Bank of India Vs. Ved Prakash Sharma	Dheeraj Singh	9999093816	singhdheeraj844@gmail.com	04.05.25
					CS(Comm.)/388/25	27.05.25	Central Bank of India Vs. Pradeep Kr.	Dheeraj Singh	9999093816	singhdheeraj844@gmail.com	04.05.25
					CS(Comm.)/395/25	28.05.25	Bank of Baroda Vs. Mr. Kartare And Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	22.05.25
					CS(Comm.)/396/25	28.05.25	Bank of Baroda Vs. Savita Rani And Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	22.05.25
					CS(Comm.)/397/25	28.05.25	Bijender Goyal Vs. Shamshad Ali	Rakesh Kr.	9711771000	rakesh.advocate18@gmail.com	20.05.25
					CS(Comm.)/398/25	28.05.25	Bank of Baroda Vs. Mr. Manoj And Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	23.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/399/25	28.05.25	Bank of Baroda Vs. Mr. Sunil And Anr.	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	20.05.25
					CS(Comm.)/407/25	29.05.25	M/s Sanjhi Exim (P) Ltd. Vs. Mr. Amit Kr.	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	24.05.25
					CS(Comm.)/408/25	29.05.25	Puma Se Vs. Gian Chand	Gautam Bhasin	9999306881	eludication.legal@outlook.com	27.05.25
					CS(Comm.)/409/25	29.05.25	Push Kar Raj Thakur Vs. Telegram FZ LLC	Tatva Law	9455160761	tatvalawllp@gmail.com	28.05.25
					CS(Comm.)/410/25	29.05.25	M/s K.R Cosmetics Lab (P) Ltd. Vs. M/s Sapna Jain	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	24.05.25
					CS(Comm.)/411/25	29.05.25	Union Bank of India Vs. Vijay Kr.	Subhash Kr. Jha	9810840045	skjhaassociates@gmail.com	25.05.25
					CS(Comm.)/412/25	29.05.25	M/s Agrichem India (P) Ltd. Vs. Mr. Abhijit Naskar	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	27.05.25
					CS(Comm.)/413/25	29.05.25	Mahesh Chand Vs. DSIIDC	Ranjan Doshi	7011312145	ranjan.doshi@gmail.com	19.05.25
					CS(Comm.)/414/25	29.05.25	R.S Trading Co. Vs. Star Enterprises	Jagjit	9899600126	jagjit1@gmail.com	18.05.25
					CS(Comm.)/415/25	29.05.25	Willett Communication Vs. Jai Shankar Communications Services	Aman Preet Singh	9891845353	wslegalsolutions@gmail.com	24.05.25
					RTI appeal	30.05.25	Krishna Vs. PIO				
					CS(Comm.)/418/25	30.05.25	Pradeep Kumar Vs. Javed Akhtar	Rakesh Kr.	9711771000	rakesh.advocate18@gmail.com	26.05.25
					CS(Comm.)/419/25	30.05.25	Anil Hummatramka Vs. Amulyamica Industries (P) Ltd.	Mukesh Gupta	8586834657	rishabguptalawyer@gmail.com	27.05.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/420/25	30.05.25	Pramod Kr. Garg Vs. Rajgaria Sanitary	Mandeep Bansal	9873068861	mandeepbansal@gmail.com	28.05.25
					CS(Comm.)/421/25	30.05.25	Pradeep Kumar Vs. Jaspal Singh	Rakesh Kr.	9711771000	rakesh.advocate18@gmail.com	26.05.25
					CS(Comm.)/422/25	30.05.25	M/s Awadh Oils Pvt. Ltd. Vs. Kaushal Goyal	Kautilya Kaushik	9711136583	etchlegal@gmail.com	26.05.25
					CS(Comm.)/423/25	31.05.25	Puma Se Vs. Saurabh Jain	Gautam Bhasin	9999306881	eludication.legal@outlook.com	28.05.25
					CS(Comm.)/424/25	31.05.25	Jay Kumar Vs. Sachendra Kumar Trivedi	Anil Kr. Sahu	9810134793	allipcare@gmail.com	29.05.25
					CS(Comm.)/425/25	31.05.25	Narayan Gupta Vs. M/s Seven Seas Banquet & Hospitality Pvt. Ltd.	Akshay Aggarwal	9871352356	advakshayaggarwal@gmail.com	29.05.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-	-	-	-	s	-	
					CS (COMM)/287/2025	01-05-2025	M/S PALLAVI ENTERPRISES Vs FIVE SPICE MERRIMENTS PVT LTD	Prashant Diwan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/288/2025	01-05-2025	Shrawan Sultania Vs M/s Reyansh Enterprises	Sunil Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/115/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AVADHOOT SANJAY CHAVAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/114/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SANTOSH SHIVAJI RIKAME	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/113/2025	01-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AKSHAY SUDHIR KADLAKH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/294/2025	02-05-2025	Santkripa Equipments Pvt ltd Vs Ambuj Tiwari	Rajiv Singh Pilania(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/293/2025	02-05-2025	Midson Chits Pvt Ltd Vs M/SJ Maruti Agro Emulsifier Industry	SJ JAISWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/120/2025	02-05-2025	IDFC First Bank Ltd Vs MD ERFAN LUKMAN	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/119/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs JITENDRA TANAJI GHADAGE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/118/2025	02-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MOHAMMED ASIM WASEEM AHMED SIDDIQUI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/298/2025	03-05-2025	Anita Vs M/s Ortect Organics	UTKARSH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/296/2025	03-05-2025	CANARA BANK Vs JOGINDER SINGH	Sanjeev Chopra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/301/2025	05-05-2025	M/S SHITLA PAPERS PVT LTD Vs M/S UTTARANCHAL PACKAGING PVT LTD	JITENDER SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/128/2025	05-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GOVIND RATANSI PATEL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/127/2025	05-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BIGBOX VENTURES PVT LTD	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/309/2025	06-05-2025	M/s Green Recyclater Pvt Ltd Vs A One Rubber Industries	Jagdish Diwakar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/308/2025	06-05-2025	ANAND KUMAR Vs DHARMESH KUMAR	HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/307/2025	06-05-2025	Indian Bank Vs M/S S K Telecom	BANISH BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/306/2025	06-05-2025	Dev Bhumi Cold Chain Pvt Ltd Vs Mangal Gupta	Ankit Dang(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/305/2025	06-05-2025	ZILE SINGH Vs ABHISHEK VERMA	BHANU MOHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm/13/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs SUKH NANDAN	Karan Chhibber(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/130/2025	06-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHRIKANT RAJENDRA SUMBE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/92/2025	06-05-2025	Rajdhani Industries Vs Wingrow Gravures Pvt Ltd	Alok Pandey(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/311/2025	07-05-2025	M/S COAST TO COAST DESIGNS LTD Vs SUBODH KUMAR SHARMA	Jitender Gahlyan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/131/2025	07-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KAMLESH SUDHIRAM BIND	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/137/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJKUMAR DINANATH PANDEY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/135/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MOHAMMAD IMRAN KHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/136/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SOLANKI BHAVIN HARISHBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/134/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MUNGRA MAHESH ASHVINBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/133/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MERAN AJAYBHAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM)/132/2025	08-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SONALI KAILAS LAWANDE	ARAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/313/2025	09-05-2025	OMKARA TRANSPORT PVT LTD Vs MAINI SCAFFOLD SYSTEMS	Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/314/2025	09-05-2025	M/S Logpro Supply Chain Solutions Pvt Ltd Vs Santosh Giri	Rohit Taneja(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/315/2025	09-05-2025	M/S Logpro Supply Chain Solutions Pvt Ltd Vs Jitendra kumar Ramabhai Patel	Rohit Taneja(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/316/2025	09-05-2025	M/S FUTURE INFO EDGE PVT LTD Vs TUSHAR ANAND	TARUN SHOKEEN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/95/2025	09-05-2025	PUNJAB NATIONAL BANK Vs MOHAMMAD IRFAN	NITIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/317/2025	09-05-2025	RENU GUPTA Vs M/S SAXENA MARINE TECH PVT LTD	HARSH GOYAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/322/2025	14-05-2025	SNB Enterprises Pvt Ltd Vs Minakshi Sharma	RAJESH KUMAR SINGLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/323/2025	14-05-2025	Anita Vs M/s DARWIN AGRO CHEMICALS LTD	UTKARSH SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/321/2025	14-05-2025	RAKESH ARORA Vs PLASSO PLASTIC INDUSTRIES PVTLTD	SUMIT ARORA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/324/2025	14-05-2025	State Bank Of India Vs Shri Om Prakash Ahuja	Siddharth(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/325/2025	14-05-2025	Dinesh Yadav Vs TVS Supply Chain Solutions Ltd	Abhishek Wadhwa(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/326/2025	14-05-2025	Levi Strauss and Company Vs Ashok Kumar (Unknown)	aastha sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/96/2025	14-05-2025	M/S PB STATCLEAN SOLUTIONS PVT LTD THROUGH ITS DIRECTOR RAVI ZUTSHI Vs Aneeta Chemicals Pvt Ltd	ABHISHEK BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					CS (COMM)/327/2025	14-05-2025	Bank of India Vs M/s Pathak Garments	Vishwanath prasad Tiwari(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/100/2025	15-05-2025	ASHOK SARAF Vs KAPIL KUMAR GUPTA	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/99/2025	15-05-2025	ASHOK SARAF Vs M/S KKSPUN INDIA LIMITED	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/335/2025	16-05-2025	M/S HEVLON COSMETICS Vs SANJAY MITTAL	Himanshu Rajput(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/101/2025	17-05-2025	M/S TECHNO PRIME RMC PVT LTD Vs M/S JAISHIVA INFRA PROJECT PVT LTD	MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/792/2025	17-05-2025	M/S Equitas Small Finance Bank Ltd Vs Rahul	GAURAV GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/336/2025	17-05-2025	JAGMINDER SINGH Vs PAPPUN NAYAR ALIAS PUPPY	Rajeev Kumar Bhola(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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					Execution (Comm)/102/2025	17-05-2025	KDI POWER PRIVATE LIMITED Vs GENESIS ENGINEERING COMPANY	Parvesh Bansal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/104/2025	19-05-2025	SUNITA MITTAL AND ANR Vs SHIV KUMAR ARORA	Yash Mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/785/2025	16-05-2025	M/S JS HOSPITALITY SERVICES PVT LTD Vs M/S JODHANI HOTELS (P) LTD	VIKAS TOMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/103/2025	19-05-2025	GLAXIE PRINTERS Vs BHUPENDRA MACHINERY COMPANY	Beenu(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/341/2025	19-05-2025	D C INDUSTRIES Vs S P Y AGRO INDUSTRIES LIMITED	RISHABH GOYAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/347/2025	20-05-2025	STATE BANK OF INDIA Vs MANOJ	HIMANSHU(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/346/2025	20-05-2025	SHIV SHAKTI METALS PVT LTD Vs ACCURATE GAS APPLIANCES PVT LTD	Sachin Aggarwal(P),			

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					CS (COMM)/345/2025	20-05-2025	PMP METAL PLAST PVT LTD Vs GANGOTRI ELECTRONICS PVT LTD AND ORS		RISHABH GUPTA(P),			
					Execution (Comm)/106/2025	20-05-2025	RAJENDER KUMAR JAIN Vs Parveen Garg		Sunira Jain(P),			
					CS (COMM)/344/2025	20-05-2025	Punjab National Bank Vs Chandan Kumar Jha		PARAS AGGARWAL(P),			
					CS (COMM)/343/2025	20-05-2025	AMITA JAIN Vs M/S ADISH ASSOCIATES PVT LTD		Bharat Bagga(P),			
					CS (COMM)/351/2025	21-05-2025	S Jagvinder Singh Sobti Vs Shivam Midha		MUKESH AGGARWAL(P),			
					Execution (Comm)/107/2025	21-05-2025	HEMANT KUMAR VERMA Vs M/S REEMA POLYCHEM PVT LTD		JAGRITI JAIN(P),			
					Execution (Comm)/108/2025	21-05-2025	M/S OMKARA TRANSPORT PVT LTD Vs M/S JAI MATA ENGINEERING LIMITED		Varun Gupta(P),			

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					Execution (Comm)/110/2025	21-05-2025	ASHOK GUPTA Vs NISHA JAIN	ABHISHEK TYAGI(P),			
					Execution (Comm)/109/2025	21-05-2025	ASHOK GUPTA Vs SAVITA JAIN	ABHISHEK TYAGI(P),			
					Execution (Comm)/111/2025	21-05-2025	Madhu Bala Vs M/S Shree Roshan Enterprises	Ram Kanwar Nain(P),			
					CS (COMM)/354/2025	22-05-2025	PRASHANT GOEL Vs HIL (INDIA) Ltd (A Govt of India Enterprises)	CHITRA SINGH(P),			
					CS (COMM)/356/2025	23-05-2025	Rahul Attal Vs M/S Acex Career Vista LLP	ATUL RAWAT(P),			
					CS (COMM)/357/2025	23-05-2025	PUNPUN KUMAR SINGH Vs AMIT SAINI	Rakesh Kumar(P),			
					Execution (Comm)/113/2025	22-05-2025	M/S ANU AUTOMOBILES Vs MS SKYLARK CABLES AND CORDS PVT LTD	SARJUN MEHTA(P),			

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					Execution (Comm)/114/2025	22-05-2025	AMAR KUMAR Vs SHRI BHAGWAN DAS				
					CS (COMM)/361/2025	24-05-2025	PRITH PAL SINGH Vs SHYAM LAL GARG	Nidhi(P),			
					CS (COMM)/360/2025	24-05-2025	CANARA CO OPERATIVE GROUP HOUSING SOCIETY LTD Vs DESIGN WELL INDIA PVT LTD	HEMANT KUMAR SINGH(P),			
					MISC DJ/862/2025	24-05-2025	M/S IFL HOUSING FINANCE LTD Vs SUBHASH CHANDER RANA	ANUJ KUMAR(P),			
					CS (COMM)/366/2025	27-05-2025	M/s Yash Enterprises Vs M/s Shiva Milk Food and others	Ankit Khurana(P),			
					CS (COMM)/367/2025	27-05-2025	M/S PVG Milk Products Vs M/s Shiva Milk Food	Ankit Khurana(P),			
					CS (COMM)/365/2025	27-05-2025	M/S ASHWMEGH SPICES PVT LTD Vs PANKAJ KUMAR	JYOTI ADVOCATE(P),			

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					CS (COMM)/364/2025	27-05-2025	SHRI BHANWAR SINGH Vs SHRI KANWAR PAL		Sarthak gupta(P),			
					CS (COMM)/363/2025	27-05-2025	MANISH RASTOGI Vs GIYAN CHAND SHARMA AND ORS		MOHITENDER(P),			
					MISC DJ/883/2025	27-05-2025	SHELLZ INDIA PVT LTD Vs AVNEET KAUR CHANDIOK		PRAMOD KUMAR AGARWAL(P),			
					CS (COMM)/373/2025	28-05-2025	BARBIE KITCHEN AND SERVICES Vs SAVVY GRAND HOTELS PVT LTD		PRIYANKA Marwah(P),			
					Execution (Comm)/119/2025	27-05-2025	Nawal Kishore Soni Vs Ganesh Prashad		Ashish Kapur(P),			
					CS (COMM)/372/2025	28-05-2025	Sachin Goyal Vs Divyesh Hitenbhai Nakhva		Mayank Agarwal(P),			
					OMP (I) (COMM)/151/2025	28-05-2025	SHRIRAM FINANCE LTD Vs MAZHAR KHAN		Sunny Arora(P),			

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					OMP (I) (COMM)/148/2025	28-05-2025	SHRIRAM FINANCE LTD Vs MD KALAM	Sunny Arora(P),			
					OMP (I) (COMM)/149/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs YADHAV BHASKAR BODKE	RAJESH JANGRA(P),			
					OMP (I) (COMM)/150/2025	28-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GORAKHANATHA GHUGE	RAJESH JANGRA(P),			
					CS (COMM)/376/2025	29-05-2025	M/S SADHNA BUILDCON PVT LTD Vs ENTERTAINMENT CITY LIMITED	prabhu dayal(P),			
					CS (COMM)/377/2025	29-05-2025	Laxmi Enterprises Vs M/s Raheem Industries	Pramod Yadav(P),			
					OMP (I) (COMM)/155/2025	29-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs THAKOR VIKRAMBHAI SHIVAJI	RAJESH JANGRA(P),			
					OMP (I) (COMM)/156/2025	29-05-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAMKESHWAR RAMRAJ PRAJAPATI	RAJESH JANGRA(P),			

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					CS (COMM)/384/2025	30-05-2025	DEEPAK JAIN Vs SUMIT MITTAL	JAGRITI JAIN(P),			
					CS (COMM)/383/2025	30-05-2025	OMKARA TRANSPORT PVT LTD Vs OP FURNISHERS PVT LTD	Varun Gupta(P),			
					CS (COMM)/382/2025	30-05-2025	SANJAY NANDA Vs SHIVAAY AMBIKA INFRACON PVT LTD	Karan Bhambri(P),			
					CS (COMM)/381/2025	30-05-2025	UCO BANK Vs RUKHSANA	Mohd Bilal Ansari(P),			
					CS (COMM)/380/2025	30-05-2025	State Bank Of India Vs SURBHI	VAIBHAV YADAV(P),			
					OMP (I) (COMM)/160/2025	30-05-2025	IDFC First Bank Ltd Vs RAVI AJEET	MAYANK MAHAJAN(P),			
					Execution (Comm)/121/2025	31-05-2025	Rajesh Jain Vs M K EMBROIDERY	Tarun chhabra(P),			

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					CS (COMM)/393/2025	31-05-2025	RAM PARSHAD GARG RAMPATI SHRIKRISHAN SONS	Vs	MAHESH KUMAR MIGLANI(P),			
					CS (COMM)/392/2025	31-05-2025	STATE BANK OF INDIA RAJPAL	Vs	VAIBHAV YADAV(P),			
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	303	Civil	CASE NO.	TITLE OF THE CASE	DATE OF FILING		ADVOCATE NAME	Advocate Mob. No.	Advocate Email ID	Date of E- Filing
					CS (COMM.)/295/2025	ADIDAS AG Vs SHRI BALAJI SHOES AND GARMENTS	01-05-2025		AASTHA SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	
					CS (COMM.)/299/2025	PUNJAB NATIONAL BANK Vs Shakuntla	03-05-2025		PARAS AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/300/2025	CANARA BANK Vs AMIT KUMAR	03-05-2025		Sanjeev Chopra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/302/2025	M/S COMPONENTS LTD Vs SUNRISE OVERSEAS	05-05-2025		KRISHNA PAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

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					CS (COMM.)/303/2025	TULIP COMPONENTS PVT. LTD. Vs ASV EXPORTS IMPORTS LTD	05-05-2025		KRISHNA PAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/304/2025	SAMSHER Vs LAXMIROOP PVT LTD	05-05-2025		VAIBHAV GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/310/2025	MS LITTLE KINGDOM BABY PRODUCTS Vs BONNE CARE PRIVATE LIMITED	06-05-2025		RAJNISH MANN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/312/2025	Nitesh Kumar Jha Vs M/S PAL RADIATORS	07-05-2025		SHARAD MALHOTRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/318/2025	Darsh Plastic Pvt Ltd Vs Siddharth Displays and Devices India Pvt Ltd	09-05-2025		Ashutosh Kumar Pandey	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/319/2025	RENU GUPTA Vs M/S NKG INFRASTRUCTURE LIMITED	09-05-2025		HARSH GOYAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/320/2025	M/S SYSTEMS INDIA Vs MS VIBHA TYAGI	09-05-2025		ANKIT DWIVEDI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/329/2025	R S TRADING CO Vs M/S RELAXO HOME APPLIANCES (P) LTD	14-05-2025		VICHITRA KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/330/2025	M/S MLT ROYALTECH PVT. LTD. Vs GT HASTEN INDUSTRIES LLP	14-05-2025		Mandeep Bansal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/331/2025	AJAY KUMAR JAIN PARTNER M/S SHREE SHANTINATH METAL Vs KIRTI PAL MADAN PROPRIETOR OF M/S MADAN ALUIMINIUM UDYOG	14-05-2025		VISHALAKSHI GOEL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/333/2025	M/S OM SAI FRUTTECH Vs M/S MAHABOOB FRUIT CO	14-05-2025		Neeraj Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/334/2025	M/S OM SAI FRUTTECH Vs M/S MAHABOOB FRUIT CO	14-05-2025		Neeraj Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/338/2025	SUN ORGANIC INDUSTRIES PRIVATE LIMITED Vs RAJA UDYOG PRIVATE LIMITED AND ORS.	15-05-2025		Vishnu Langawat	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/339/2025	Midson Chits Pvt Ltd Through Its Ar Amit Gupta Vs Tarun Mathur	17-05-2025		J S JAISWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/340/2025	SHWETA SINGHAL Proprietor of AKS METAL Vs RAM BHAROSE RAJPUT Proprietor of JASPER TRADING COMPANY	17-05-2025		Ashu Ralhan	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/342/2025	PARKASH POLYCOATS Through its PARTNERS/Authorized Signatory Vs Ashok Kumar Batra Proprietor of SUN POLYFAB	17-05-2025		Rajat Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/348/2025	RAM PRASAD GARGI TRADING AS MS RAM PRASAD OIL MILLS Vs MS SHUBHAM AGRO FOODS AND ANR	16-05-2025		Sanjeev Singh	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/349/2025	STATE BANK OF INDIA Vs VISHAL	20-05-2025		MOHD SHAMEEM	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/350/2025	PUNJAB NATIONAL BANK Vs Gulbag singh	20-05-2025		PARAS AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/352/2025	PUNJAB NATIONAL BANK Vs Nagender Kumar Patel	20-05-2025		PARAS AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/353/2025	Sumit Garg Vs M/S PAWAN BIKES	21-05-2025		SHIVAM JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/355/2025	CANARA BANK Vs ANAMIKA	21-05-2025		Sanjeev Chopra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/358/2025	S Jaspal Singh Sobti Vs Shivam Midha	22-05-2025		MUKESH AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/359/2025	STIFF SECURITY PRIVATE LIMITED Vs CHETAK ENTERPRISES LIMITED	23-05-2025		Rahul Bindal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/362/2025	STATE BANK OF INDIA Vs M/S HYDRO TECH HYDRAULIC INDIA	23-05-2025		HIMANSHU	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/369/2025	Utsav Jain Vs Praveen Kumar Singh	24-05-2025		DINESH SINGH BACHGOTI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/370/2025	Harivendra Singh Sole Proprietor of Balaji cleanair solutions Vs RISIVEDA HERBAL PRODUCTS PVT. LTD.	27-05-2025		Prannoy Dey	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/371/2025	BANK OF BARODA Vs Anshu	27-05-2025		Umesh Joshi	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/374/2025	MANISH RASTOGI Vs GIYAN CHAND SHARMA AND ORS	27-05-2025		MOHITENDER	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/375/2025	STATE BANK OF INDIA Vs Munna Kumar	28-05-2025		Ravindra Narayan Singh	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/378/2025	M/s Venture Cable Vs THERMOKING	28-05-2025		Sonia Arora	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/379/2025	M/S BEHARI LAL DARSHAN LAL PVT LTD THROUGH ITS AR MR RAHUL KAUSHIK Vs MR SURESH KUMAR PROP OF M/S AVIKA GROUP	29-05-2025		JAGRITI JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/385/2025	COAST TO COAST DESIGNS LTD Vs VAJA INDUSTRIES	29-05-2025		Jitender Gahlyan	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/386/2025	UCO BANK ROHILLA TISSUE	30-05-2025		Mohd Bilal Ansari	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/387/2025	STATE BANK OF INDIA Vs MANJU	30-05-2025		VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/388/2025	STATE BANK OF INDIA Vs SHARDA DEVI	30-05-2025		VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/389/2025	STATE BANK OF INDIA Vs RAKESH KUMAR SHARMA	30-05-2025		VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/390/2025	STATE BANK OF INDIA Vs ARUN KUMAR	30-05-2025		VAIBHAV YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/391/2025	M/s Malik Mortors through Harish Malik Vs Sumeet Kumar	30-05-2025		Sehdev Gupta	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/394/2025	ASHOK SARAF Vs Aman Agarwal	30-05-2025		MUKESH KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					EX. CIVIL/302/2025	Shrayans Coatings Ltd through its Director Mr Sanjay Jain Vs OCHEM SEALERS PVT LTD THRPOUGH ITS DIRECTOR	31-05-2025		Rakesh Burman	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/14/2025	M/S MUTHOOT FINCORP LTD. Vs MOHD FARIYAD	29-05-2025		Varun Sikka	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Ex.Comm - Award by Arb.Comm/15/2025		DIMMTS Vs DDA	06-05-2025	Varun Sikka	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Comm/16/2025		EQUITAS SMALL FINANCE BANK LTD. Vs SANJAY KUMAR	06-05-2025	Aakash Tyagi	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/105/2025		BLACK DIAMOND PULSES PVT LTD Vs SHAURYA IMPEX	20-05-2025	ANKIT GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/112/2025		Ishwari Devi Vs WYAN Industries Pvt Ltd	16-05-2025	Ram Kanwar Nain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/115/2025		STATE BANK OF INDIA Vs Bimla	21-05-2025	PRANSHU VASHISHTH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/116/2025		MS HTL LOGISTICS INDIA PVT LTD Vs RHINOCEROS EQUIPMENTS PVT LTD	23-05-2025	SOVI BIPNEET SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/118/2025		GANGA CHEM OVERSEAS THROUGH ITS PROP SH VIVEK BANSAL Vs N V INTERNATIONAL THROUGH ITS PROP SH DHIMANSHU MITTAL	24-05-2025	Varun Jain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/120/2025	ROOP KISHORE Vs PARMOD YADAV	26-05-2025		not mentioned in e-filing	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/122/2025	ANSHUL GUPTA Vs MANOJ KUMAR	29-05-2025		not mentioned in e-filing	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/91/2025	MANISH MANGLA FLAVOURS PVT. LTD. Vs PINKI SOLANKI	31-05-2025		SWATI SWATI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/93/2025	DARSHAN KUMAR LUTHRA Vs ANKIT AGGARWAL	03-05-2025		Sanjeev	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/94/2025	Rajender kumar khari Vs SH AKRAM YAMIN ANS ANR	07-05-2025		Priya Soni	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/97/2025	Ms Jagatjit Industries Limited Vs Ms Acro Softech Pvt Ltd	07-05-2025		Vishal Khattar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/98/2025	M/S ELDER DRUGS AND PHARMACEUTICALS PVT. LTD. Vs M/S SRI VENKATA HANUMAN PHARMA	14-05-2025		Vikas Rohtagi	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/732/2025	LAXMI ENTERPRISES Vs SHRI BALAJI COAL TRADER	14-05-2025		Pramod Yadav	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/819/2025	CITRUS INFOTECH PVT LTD Vs AMARPAL SINGH	05-05-2025		Abhishek Kaushik	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/840/2025	UNION BANK OF INDIA Vs seema Jain prop Shab enterprise	20-05-2025		rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/871/2025	Union Bank Of India Vs Shabd Enterprises	21-05-2025		rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/879/2025	scan synthetic limited Vs baba knit fab	24-05-2025		MADHUR BHARDWAJ	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/892/2025	SACHIN BEHL Vs MS SNACKS NATION	26-05-2025		DHIRENDRA SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/909/2025	BHARAT BUSHAN MAHAJAN Vs M/S ANNAPURNA AGRONICS MACHINIRY PVT LTD	29-05-2025		Kinnori Ghosh	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (COMM.)/12/2025		JITENDER KUMAR GOVT CONTRACTOR AND ENGINEERS Vs NCT GOVT OF DELHI EXECUTIVE ENGINEER	31-05-2025	Bharat Bhushan Jain	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (COMM.)/13/2025		NAVNEET AND ANR HBD FINANCIAL SERVICES LTD AND ANR	27-05-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/121/2025		TOYOTA FINANCE SERVICE INDIA LTD Vs SARANG GOPALRAO RANE	28-05-2025	RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/122/2025		TOYOTA FINANCE SERVICE INDIA LTD Vs YOGESH PURUSHTTAM WADHAVE	01-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/123/2025		TOYOTA FINANCE SERVICE INDIA LTD Vs CHILGAR KISAN SAMBHAJI	01-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/124/2025		TOYOTA FINANCE SERVICE INDIA LTD Vs JITENDRA KARAMSHI PATEL	02-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/125/2025		TOYOTA FINANCE SERVICE INDIA LTD Vs NAVNATH S AHER	02-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/126/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SAGAR DAULAT GHARAT	02-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/129/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KAVITA A KUMAWAT	02-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/138/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SONI ABHISHEK TIWARI	05-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/139/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SAI TOURS AND TRAVELS	08-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/140/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJESHBHAI BHIKHUBHAI DABHI	08-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/141/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SUNANDA SURESH SHINDE	08-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/142/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAILESH SUBHASH RAYKAR	08-05-2025	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/145/2025	HOUSE OF FITNESS PVT. LTD. Vs AGR FITNESS LLP	08-05-2025		Dhavish Chitkara	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/146/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs OMPRAKASH MAROTT SALVE	19-05-2025		RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/147/2025	Juneja finance company Vs Virender	22-05-2025		Kajol sahu	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/152/2025	SHRI RAM FINANCE LTD. Vs AVNESH SHARMA	23-05-2025		Sunny Arora	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/153/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SANJAY BUDHAJI CHAUHAN	28-05-2025		RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/154/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs ANIKET ANIL MHETRE	28-05-2025		DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/157/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MANAV NARANBHAI PALIYA	28-05-2025		DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/158/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SADHANA VISHVESHWAR TANAWADE	29-05-2025		DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/159/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RUKHSAR ASHPAK SHAIKH	29-05-2025		DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/161/2025	Idfc First Bank Vs RISHI PAL 9122	29-05-2025		MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/162/2025	Idfc First Bank Vs MANOJ SINGH 3814	30-05-2025		MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	Commercial Suit	CS COMM. 222/2025	05.05.2025	ANIKET KUMAR VS KOMAL PRASAD		S S DRALL	9818577694	Not given	01.05.2025
			603	Commercial Suit	CS COMM. 235/2025	13.05.2025	PUNJAB NATIONAL BANK VS MOHAMMAD SHARIK		SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 242/2025	15.05.2025	M/S WORLD LOGISTICS INDIA PVT LTD VS ASHIMA SINGLA		ALAPTI SAHITYA KRISHNA	8800384404	arihant1992@hotmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 243/2025	17.05.2025	BANK OF INDIA VS ALOK KUMAR		DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	16.05.2025
			603	Commercial Suit	CS COMM. 244/2025	17.05.2025	M/S SERVITOR INTELLIGENCE SERVICES VS FEEDING BILLIONS PRIVATE LIMITED		AYUSH BODWAL	8595134020	BODWALAYUSH227@gmail.com	05.05.2025

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			603	Commercial Suit	CS COMM. 245/2025	17.05.2025	VIKASH VATS VS GAJANAN PEDNEKAR	DEVIKA AGNIHOTRI	9318373809	info.glxlawofficers@gmail.com	06.05.2025
			603	Commercial Suit	CS COMM. 250/2025	20.05.2025	BANK OF BARODA VS KRITIKA VATS	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 251/2025	20.05.2025	BANK OF BARODA VS SAMPAT DEVI	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 252/2025	20.05.2025	BANK OF BARODA VS KALU SINGH	SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	19.05.2025
			603	Commercial Suit	CS COMM. 25/2025	22.05.2025	M/S ALP OVERSEAS PVT LTD VS M/S S M ENTERPRISES	KULWINDER SINGH	9818143967	advomnattoo@gmail.com	20.05.2025
			603	Commercial Suit	CS COMM. 265/2025	23.05.2025	STATE BANK OF INDIA VS DINESH	VIBHAV YADAV	9971336611	vaibhav.yadav@Hotmail.com	20.05.2025
			603	Commercial Suit	CS COMM. 282/2025	27.05.2025	STATE BANK OF INDIA VS OM PRAKASH	MUKESH RANJAN	9811756351	mukeshranjanadvocate@gmail.com	23.05.2025
			603	Commercial Suit	CS COMM. 292/2025	28.05.2025	ICICI BANK LTD VS MUNIRAJ SINGH	SATISH KUMAR	9811191050	satish@kldindia.com	28.05.2025
			603	Commercial Suit	CS COMM. 293/2025	28.05.2025	OZONE PHARMACEUTICALS LTD VS AASHIQ ALI AYYUB MALDAR	SURENDER TYAGI	9999993833	surendersuparn@gmail.com	28.05.2025
			603	Commercial Suit	ARB.A.COMM 3/2025	23.05.2025	MANOJ KHATRI VS HERO FINCORP LTD	SANJEEV SETHI	8448135829	jcs.ruchi@gmail.com	22.05.2025
			603	MISC. APPLICATION	MISCDJADJ 299/2025	01.05.2025	RAJ KUMAR VS SPORT FIT	ABHIMANYU SINGH	8168473264	abhimanyusingh19977@gmail.com	28.04.2025
			603	MISC. APPLICATION	MISCDJADJ 311/2025	06.05.2025	AMOL DUTTA VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	03.05.2025
			603	MISC. APPLICATION	MISCDJADJ 315/2025	08.05.2025	M/S TIGER HUNT SECURITY SERVICE VS DIRECTOR SPORTS DEPARTMENT HARYANA GOVERNMENT	ANUBHAV SINGH	9999355333	anubhav.singh@aalaaw.in	06.05.2025

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			603	MISC. APPLICATION	MISCDJADJ 316/2025	08.05.2025	AERAC HVAC ENGINEERING VS NICUBE PLANNING AND DESIGN	J.D. SHARMA	9810874706	advocatejaidevsharma@gmail.com	06.05.2025
			603	MISC. APPLICATION	MISCDJADJ 339/2025	19.05.2025	M/S PRAKASH PIPES LIMITED VS M/S NUTRIBEST AGRO PRIVATE LIMITED	ASHWANI KUMAR	9810910333	avtarsingh78@yahoo.com	19.05.2025
			603	MISC. APPLICATION	MISCDJADJ 340/2025	19.05.2025	STATE BANK OF INDIA VS JOBANDEEP SINGH	J.K. MISHRA	9310232327	advjkmishra@outlook.com	15.05.2025
			603	MISC. APPLICATION	MISCDJADJ 348/2025	23.05.2025	PUNJAB NATIONAL BANK VS GULSHAN KUMAR	ANUJ	9953691308	adv.anujrao@gmail.com	22.05.2025
			603	Commercial Suit	CS COMM. 299/2025	29.05.2025	SRK INGREDIENTS PVT LTD VS ABHINESH PRATAP SINGH	HARPREET SINGH	9868312318	uppallawyer@gmail.com	26.05.2025
			603	Commercial Suit	CS COMM. 300/2025	29.05.2025	SUCHITA SINGH VS KOMALA PRASAD	AJEET SINGH	9968379265	advocateyadav100@gmail.com	22.05.2025
			603	Commercial Suit	CS COMM. 304/2025	30.05.2025	CANARA BANK VS RM TRADING	BIJAY MOHAN GOAWAMI	9015893668	advbmg2016@gmail.com	30.05.2025
			603	Commercial Suit	CS COMM. 305/2025	30.05.2025	CANARA BANK VS SUBHANG	BIJAY MOHAN GOAWAMI	9015893668	advbmg2016@gmail.com	28.05.2025
			603	Execution commercial	EX. COMM.110/2025	23.05.2025	PUNJAB NATIONAL BANK VS M/S J. K. G. SPICES & ANR.	VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	22.05.2025
			603	Execution commercial	EX. COMM.111/2025	28.05.2025	RAJEEV BANSAL VS SURJIT SINGH	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	27.05.2025
			603	Execution commercial	EX. COMM.112/2025	28.05.2025	STATE BANK OF INDIA VS SUMIT SARNA	PRANSHU VIASHISHTH & ASSOCIATES	9999737225	Not given	27.05.2025
			603	Execution commercial	EX. COMM.115/2025	31.05.2025	AAI CARGO LOGISTICS AND ALLIED SERVICES LTD. VS TRINITY EXPRESS SERVICES AND ANR.	MS. ANJANA GOSAIN	9810100674	anjanagosainchamber@gmail.com	31.05.2025
			603	Execution commercial	EX. COMM.116/2025	31.05.2025	KOTAK MAHINDRA PRIME LTD. VS SUDHIR JAI PRAKASH & ANR.	KUSHAL KUMAR	7009793548	Rishabh.eruditelegal@gmail.com	31.05.2025

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48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH- WEST	613	Commercial Suit	CS (COMM)/307/ 2025	31-05-2025	BANK OF BARODA Vs Kausalya	Sh hunny Sharma	9650501903	advhunnysharma.28@gmail.com	30-05-2025
			613	Commercial Suit	CS (COMM)/306/ 2025	30-05-2025	Sunita Kanwar Vs Gymactive Pvt Ltd	SH Sameer Sidhar	9444446565	sameer.sidhar@metro politanlegal.in	24-05-2025
			613	Commercial Suit	CS (COMM)/294/ 2025	29-05-2025	State Bank of India Vs SANJAY KUMAR	Sh Ravinder Narayan Singh	8076466594	sbi.16236@sbi.co.in	26-05-2025
			613	Commercial Suit	CS (COMM)/296/ 2025	29-05-2025	OZONE PHARMASTICALS LTD. Vs SH ANGSUMAN DE PRIETOR OF MS H M ENTERPRISE	Sh Surender Tyagi	9811103840	surendersuparn@gm ail.com	28-05-2025
			613	Commercial Suit	CS (COMM)/297/ 2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD THROUGH ITS AUTHORIZED PERSON SH LALLAN PAL Vs	Sh Surender Tyagi	9811103840	surendersuparn@gm ail.com	28-05-2025
			613	Commercial Suit	CS (COMM)/285/ 2025	28-05-2025	M/s Secure Logistics Solutions Pvt Ltd Through its Director Sh Anil Kandari Vs M/s OSM Projects Pvt Ltd through its Director	SH Rakesh Kumar Sharma	9717905151	anil.kandari@securel ogistics.co.in	27-05-2025
			613	Commercial Suit	CS (COMM)/290/ 2025	28-05-2025	BHARAT OBEROI Vs AMIT KUMAR	Sh Anuj Handa	9873306067	mail@handaandcom pany.in	24-05-2025
			613	Commercial Suit	CS (COMM)/291/ 2025	28-05-2025	Voestalpine Bohler Welding India Technology Private Limited Vs KARUNA SHANKER TRIPATHI	Sh Sunil Ojha		dayal.kaintura@voest alpine.com	24-05-2025
			613	Commercial Suit	CS (COMM)/279/ 2025	26-05-2025	Puma Se Vs Ashok Kumar	Sh Gautam Bhasin	9999093893	11.gautambhasin@gm ail.com	24-05-2025
			613	Commercial Suit	CS (COMM)/280/ 2025	26-05-2025	PARMOD MATHUR Vs INDRA	Sh Nitesh Ranjan	9211450500	sksiwal1@gmail.com	23-05-2025
			613	Commercial Suit	CS (COMM)/269/ 2025	24-05-2025	Ramandeep Vs MS LANDMARK APARTMENTS PVT LTD THROUGH ITS DIRECTOR	Sh Sumit Virmani	9873245548	virmanilawco@gmail com	24-05-2025
			613	Commercial Suit	CS (COMM)/270/ 2025	24-05-2025	AVLAN INDIA Vs DE DECOR ENGINEERING PVT LTD	Sh Sunny Jain	9266715001	advocatesunnyjain@g mail.com	22-05-2025
			613	Commercial Suit	CS (COMM)/276/ 2025	24-05-2025	UNION BANK OF INDIA Vs PYARE LAL	Sh Ram Bhushan Pandey	9871434320	rbp5370@yahoo.com	23-05-2025

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			613	Commercial Suit	CS (COMM)/277/ 2025	24-05-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Afsar Saifi	Ms. Kritika Tuteja	9999819119	contact@aaalegal.pro	22-05-2025
			613	Commercial Suit	CS (COMM)/261/ 2025	23-05-2025	M/s Kotak Mahindra Prime Ltd. Vs ASHISH NANDAL (BORROWER)	Sh. Kushal Kumar	9958724670	kushal.kumar@eruditellegal.asia	22-05-2025
			613	Commercial Suit	CS (COMM)/262/ 2025	23-05-2025	M/s Kotak Mahindra Prime Ltd. Vs MAHASONIC TRAVEL WORLD PRIVATE LTD (BORROWER)	Sh. Kushal Kumar	9958724670	kushal.kumar@eruditellegal.asia	22-05-2025
			613	Commercial Suit	CS (COMM)/263/ 2025	23-05-2025	BANK OF BARODA Vs PRATAP SINGH	Ms. Anulata Kashyap	7428611468	adv.sudharshukla@gmail.com	20-05-2025
			613	Commercial Execution	Execution (Comm.)/108/ 2025	21-05-2025	M/S TBU GLAMSLY Vs M/S NYSAA RETAILS PVT LTD	Ms. Niranjan Kaur	9968176068	shivlawhouse@gmail.com	20-05-2025
			613	Commercial Suit	CS (COMM)/253/ 2025	21-05-2025	Global Waste Solution Vs M/S RLG SYSTEM INDIA PVT LTD	Sh. Amit Wadhwa	8920994437	connectus.anjls@gmail.com	17-05-2025
			613	Commercial Suit	CS (COMM)/255/ 2025	21-05-2025	M/S RIVAAN ENTERPRISES Vs M/S SUKHMAN WELLNESS	Sh Amit Rohilla	9289337227	rohilla090@gmail.com	20-05-2025
			613	Arbitration Petition	OMP (I)(COMM.)/7/2025	20-05-2025	POOJA SHARMA Vs PRAVEEN KUMAR	Sh Mahipal	9210488232	sunilojha.adv@gmail.com	19-05-2025
			613	Commercial Suit	CS (COMM)/246/ 2025	17-05-2025	M/S ELEGANT OUTDOORS A UNIT OF MS MEDIA 24X7 ADVERTISING PVT LTD Vs M/S FRAGRANCE DREAM HOMES PVT LTD	Sh. Arvind Vashishth	8010005212	info@lexavapartners.com	15-05-2025
			613	Commercial Suit	CS (COMM)/237/ 2025	14-05-2025	M/s MEDIA 24 X7 ADVERTISING PVT LTD Vs M/s IOTA CAREER ACADEMY LLP	Sh. Arvind Vashishth	8010005212	info@lexavapartners.com	07-05-2025
			613	Commercial Execution	Execution (Comm.)/106/ 2025	13-05-2025	M/s Indian Harness Vs M/S VERTEX PHARMA CHEMICALS Through its Partners	Ms. Vanshika Nagpal	99891333518	prnkyadav88@gmail.com	08-05-2025
			613	Commercial Suit	CS (COMM)/234/ 2025	13-05-2025	Punjab National Bank Vs INDERJEET SHARMA	SH. Saurav Bhasin	99899331166	sauravbhasin10@gmail.com	13-05-2025
			613	Commercial Suit	CS (COMM)/232/ 2025	09-05-2025	CHARU MALLA Vs XERICA WIDENING HORIZON LLP	SH. Dev Raj Sharma	99810089211	devsharmaadvocate@gmail.com	07-05-2025

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			613	Commercial Execution	Ex.COMM - Award by Arb. Comm./7/2025	07-05-2025	ELEGANZ INTERIORS LIMITED Vs PREMIUM PORT LOUNGE MANAGEMENT COMPANY PRIVATE LIMITED	Sh. Viren Bansal	9433433333	virenbansal1@gmail.com	26-04-2025
			613	Arbitration Petition	ARB. A. (COMM.)/2/2025	06-05-2025	M/S S R METAL Vs HEROFINCORP LTD	Sh. Vaibhav Gupta	9899505223	vaibhavguptalegal@gmail.com	05-05-2025
			613	Commercial Suit	CS (COMM)/227/ 2025	06-05-2025	Punjab National Bank Vs DEEPA KUMAR SHARMA	SH Saurav Bhasin	9899331166	sauravbhasin10@gmail.com	05-05-2025
			613	Commercial Suit	CS (COMM)/225/ 2025	05-05-2025	State Bank Of India Vs Ms Mansi Negi	Sh. Mukesh Ranjan	9811756351	mukeshranjanadvocate@gmail.com	03-05-2025
			613	Commercial Suit	CS (COMM)/226/ 2025	05-05-2025	State Bank of India Vs Mr Chandan Kumar Yadav	Sh. Mukesh Ranjan	9811756351	mukeshranjanadvocate@gmail.com	03-05-2025
			613	Commercial Suit	CS (COMM)/219/ 2025	02-05-2025	DR AMARNATH GOYAL AND ANR Vs MS EDURAIN INSTITUTE (OPC) PVT LTD. AND ORS	SH Praveen Suri	9810928188	praveensuri73@gmail.com	01-05-2025
			613	Commercial Suit	CS (COMM)/238/2025	14-05-2025	M/S INDIAN HARNESS THROUGH MR ADIL SETHI Vs M/S CLNAGPAL PRODUCTS(INDIA) Ltd THROUGH ITS DIRECTORS	Ms. Vanshika Nagpal	9891333518	prnkyadav88@gmail.com	30-04-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/220/2025	02-05-2025	MNG OVERSEAS PRIVATE LIMITED VS TIRUPATI BAMBOO PRODUCTS LLP	MR. RAJESH GUPTA	9582165564	RG.LEGALADVISOR@GMAIL.COM	27.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/221/2025	03-05-2025	SARA EXPORTS LTD VS DELIUS PHARMACEUTICALS PVT LTD	MR. JAI DEV SOLANKI	9873508880	ADV-JAIDEV@YAHOO.COM	26.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/224/2025	05-05-2025	STATE BANK OF INDIA VS SMT KAMLESH	MR. MUKESH RANJAN	9811756351	MUKESHRANJANADVOCATE@GMAIL.COM	24.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/306/2025	05-05-2025	SALVATION OUTSOURCING SOLUTION PVT LTD VS LARK INTERNATIONAL AND ANR	MR. DINESH KUMAR	9811658677	DINESHKUMAR.SCBA@GMAIL.COM	29.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/228/2025	07-05-2025	ALETHIA INFOTEL PRIVATE LIMITED VS MANISH PATLE PROPRIETOR OF VASI WATER	MR. RANJAN MALHOTRA	9990666940	ADV.RANJANMALHOTRA@GMAIL.COM	05.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	EXECUTION	Execution (Comm.)/107/2025	13-05-2025	KOTAK MAHINDRA PRIME LTD VS NEHA KAROTIYA	MR. KUSHAL KUMAR	7009793548	RISHABHERUDITE EGAL@GMAIL.COM	26.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/247/2025	19-05-2025	MODVAK CABLES INDIA PVT LTD VS SHRI ANUJ MAHESWARI	MR. RAJEEV KUMAR	8076444374	ADVRAJEEV74@GM AIL.COM	13.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/254/2025	21-05-2025	RENU SHARMA VS CARE HEALTH INSURANCE LTD	MR. AMIT KUMAR	9871897844	SAVLAWASSOCIATE @GMAIL.COM	20.05.2025
			614	EXECUTION	Execution (Comm.)/109/2025	22-05-2025	PUNJAB NATIONAL BANK VS GIES GRIT IMPORT EXPORT SOLUTIONS	MR. VED PRAKASH	9711900673	VSRADVISORS@GM AIL.COM	20.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/256/2025	22-05-2025	BJOERN KREMPEL VS LINTECH ELECTRONICS PVT LTD	MS. SUMAN KHAITAN	9810131533	SUMAN@SUMANK HAITANCO.IN	29.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/257/2025	22-05-2025	STATE BANK OF INDIA VS LAXMI	MR. ANKIT AHLAWAT	9711450504	ANKIT AHLAWAT@ GMAIL.COM	03.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/343/2025	22-05-2025	STATE BANK OF INDIA VS PUSHPENDER SINGH GANGWARS AND ANR	MR. R.K. SINHA	9811255673	ADVOCATESINHA@ REDIFFMAIL.COM	28.04.2025
			614	MISCELLANEOUS	MISC DJ ADJ/344/2025	22-05-2025	STATE BANK OF INDIA VS BRAHAM KUMAR AND ANR	MR. R.K. SINHA	9811255673	ADVOCATESINHA@ REDIFFMAIL.COM	28.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/264/2025	23-05-2025	UPGRID SOLUTIONS PRIVATE LIMITED VS VIJAY KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEG AL.PRO	14.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/266/2025	24-05-2025	AVENIR BRAND CONNECT PVT LTD VS EFFECTS MANAGEMENT SERVICES PVT LTD	MR. TARANG GUPTA	7838983455	TARANG.GUPTA305 @GMAIL.COM	14.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/267/2025	24-05-2025	BANK OF BARODA VS RAVI KUMAR	MS. SUDHA SHUKLA	9899913203	ADVVSUDHASHUKLA @GMAIL.COM	19.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/272/2025	24-05-2025	STATE BANK OF INDIA VS MOHAN KUMAR	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@ HOTMAIL.COM	20.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/273/2025	24-05-2025	STATE BANK OF INDIA VS RAJO	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@ HOTMAIL.COM	20.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/274/2025	24-05-2025	STATE BANK OF INDIA VS SHAKUNTALA	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	20.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/275/2025	24-05-2025	UCO BANK VS BLESSING AGENCY	MR. VINOD KAUSHIK	9213348091	KAUSHIKV.1965@YAHOO.COM	22.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/278/2025	26-05-2025	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	23.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/356/2025	26-05-2025	CANARA BANK VS KAVITA BHASIN PROP OF KVB INTERNATIONAL	MR. ANUJ	9953691308	ADV.ANUJRAO@GMAIL.COM	24.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/357/2025	26-05-2025	PUNJAB NATIONAL BANK VS GULSHAN KUMAR BHASIN	MR. ANUJ	9953691308	ADV.ANUJRAO@GMAIL.COM	24.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/286/2025	28-05-2025	SMT MONICA VS M/S S R MACHINERY	MR. SAMARPAL SINGH	9654778693	ADVOCATESAMARPAL SINGH@GMAIL.COM	02.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/287/2025	28-05-2025	STATE BANK OF INDIA VS KOYYANA PAPARAO ALIAS PAPARAO KOYYANA	MR. R.N. SINGH	8076466594	ADVNRARAYAN@GMAIL.COM	09.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/288/2025	28-05-2025	STATE BANK OF INDIA VS RAJESH KUMAR	MR. R.N. SINGH	8076466594	ADVNRARAYAN@GMAIL.COM	09.05.2025
			614	EXECUTION	Execution (Comm.)/114/2025	29-05-2025	M/S MUTHOOT FINCORP LTD VS SUNNY DEV	MR. GYAN VARDHAN SINGH	9971883579	VARDHANSLAWFIRM@GMAIL.COM	26.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/295/2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD THROUGH ITS AUTHORIZED PERSON SH LALLAN PAL VS	MR. SURENDER KUMAR TYAGI	9999993833	SURENDERSUPARN@GMAIL.COM	27.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/298/2025	29-05-2025	TRUGEN PHARMACEUTICALS VS DELIUS PHARMACEUTICALS	MR. PRANSHU GOSAIN	9811024353	PRANSHUGOSAIN13@GMAIL.COM	28.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/302/2025	30-05-2025	ALCOB TRANSMISSIONS PVT LTD VS AMBEY FERROUS PVT LTD	MR. RAVI CHANDRA	9811213677	RAVI.K.CHANDHOK@GMAIL.COM	28.05.2025
			614	MISCELLANEOUS	MISC DJ ADJ/366/2025	30-05-2025	PUNJAB NATIONAL BANK VS MS GUPTA SALES	MR. HARISH KUMAR	9891783436	HARISH.LEGAL123@GMAIL.COM	24.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/309/2025	31-05-2025	DEEPANSHU ELECTRICAL AND TELECOM SYSTEMS VS ACE LNFRATECH	MR. AKASH KAUSHIK	7503437630	HK.KEWL@GMAIL. COM	20.05.2025
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	EX(COMM)	104/2025	01.05.2025	VARIS DESIGN AND ENGINEERS VS RELINE UV ASEAN PVT LTD.	HAIDER ALI	9953614060	zmhassociate@gmail. com	28.04.2025
			509	CS (COMM)	223/2025	05.05.2025	STATE BANK OF INDIA VS SHRI RAM CHANDER	SH. MUKESH RANJAN	9811756351	mukeshranjanadvoca te@gmail.com	22.04.2025
			509	CS(COMM)	229/2025	07.05.2025	UNION BANK OF INDIA VS SHREE SHYAM STORE PROP. M/S SUSHILA DEVI & ANR.	SH. ROHTAS KUMAR JAJORIA	9869750997	rkjajoria26@gmail.co m	04.05.2025
			509	OMP(COMM)	09/2025	09.05.2025	DNA PROJECTS VS M/S ZENITH ELECTROTECH	SHRUTI GUPTA	9871650026	shruti@admaandasso ciate.com	08.05.2025
			509	CS (COMM)	230/2025	09.05.2025	BALBIR DOGRA VS PARVEEN KUMAR	CHANDRASHE KHAR & SAROJ KUMAR MOHANTY	9911003963	skmohantylegal@gm ail.com	06.05.2025
			509	CS(COMM)	231/2025	09.05.2025	ANAND VERMA VS LAXMI INDUSTRIES	KAMALA KANT JHA	9891042386	kkjhalawyers@gmail. com	07.05.2025
			509	EX(COMM)	105/2025	13.05.2025	KOTAK MAHINDRA PRIME LTD VS PANKAJ KUMAR SINGH	RISHABH SAXENA	7009793548	rishabhsaxena.erudit elegal@gmail.com	26.04.2025
			509	CS(COMM)	233/2025	13.05.2025	PUNJAB NATIONAL BANK VS RADHIKA STORE AND DAIRY	NITISH KUMAR/SUHAI L KHANNA	8800420426	lawspective.j4j@gmai l.com	15.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	236/2025	13.05.2025	PUNJAB NATIONAL BANK VS MADHU	SAURAV BHASIN	9868735570	sauravbhasin10@gmail.com	09.05.2025
			509	CS (COMM)	239/2025	14.05.2025	SHINE AND STANDARD VS SARASWATI DENTAL COLLAGE	SUNIL DWIVEDI	9868644938	sunildo09@gmail.com	02.04.2025
			509	MISC DJ/ADJ	329/2025	14.05.2025	STATE BANK OF INDIA VS ANURODH GUPTA	R K SINHA	9811255673	advocatesinha@rediffmail.com	14.05.2025
			509	CS (COMM)	240/2025	15.05.2025	YASHPAL SHARMA VS BHAVESH	MOHIT BATRA, SAKET GAKHAR	9911893100	adv.batra@gmail.com	05.05.2025
			509	CS (COMM)	241/2025	15.05.2025	IPR GUARDIANS VS JATIN CHAWLA & ORS	RISHI PRAKASH	8826232892	rishi0009p@gmail.com	13.05.2025
			509	CS (COMM)	248/2025		M/S CLARE FREIGHT INDIA PVT. LTD. VS M/S R M PHARMA CO.				07.05.2025
			509	CS (COMM)	249/2025	20.05.2025	COGO PORT PVT LTD VS KAMAL GROVER PROP A S LOGISTICS	UDAY KUMAR	8882303942	advudaykumar@gmail.com	09.05.2025
			509	CS (COMM)	259/2025	23.05.2025	INPRESSIVE DATA SERVICES PVT. LTD VS NATIONAL MEDICAL COMMISSION	SHIVNATH MAHANTA	9868334630	mahantashivanath@gmail.com	21.05.2025
			509	CS (COMM)	260/2025	23.05.2025	KOTAK MAHINDRA BANK PVT. LTD VS JAI PRAKASH	KUSHAL KUMAR	9958724670	kushal.kumar@eruditalegal.asia	19.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	268/2025	24.05.2025	BANK OF BARODA VS MRS. GUDDI	SUDHA SHUKLA	9899913203	advsudhashukla@gmail	19.05.2025
			509	CS (COMM)	271/2025	24.05.2025	NATIONAL BANK LTD. VS PARUL	KARAN ANAND	9811867947	adv.karananand@gmail.com	19.05.2025
			509	CS (COMM)	281/2025	27.05.2025	DR. PRADYUMN KUMAR VS INDUEPREFEB PVT LTD THROUGH ITS DIRECTORE	ROHIT RANJAN GUPTA	9555650460	rohit.guptao68@gmail.com	17.05.2025
			509	CS (COMM)	283/2025	28.05.2025	INDIAN BANK VS M/S RAVI HOSIERY	ANKIT DAGAR	9811399499	ankitdagar@hotmail.com	19.05.2025
			509	CS (COMM)	284/2025	28.05.2025	INDIAN BANK VS SHAMSHER DAGAR	ANKIT DAGAR	9811399499	ankitdagar@hotmail.com	23.04.2025
			509	CS (COMM)	301/2025	30.05.2025	ANIL JAIN VS ROAD PIN TECHNOLOGIES PVT LTD	SUDHIR ANAND & ASSOCIATES	9560322277	advocatesudhiranand@gmail.com	26.05.2025
			509	CS (COMM)	303/2025	30.05.2025	PARVEEN KUMAR VS BALBIR SINGH ALIAS BALBIR DOGRA	RAJENDER SINGH	9811911528	amillegal86@gmail.com	26.05.2025
			509	EX (COMM)	117/2025	31.05.2025	KOTAK MAHINDRA PRIME LTD VS BEGRAJ SINGH	RISHABH SAXENA	7009793548	rishabhsaxena.eruditel@gmail.com	27.05.2025
			509	CS (COMM)	308/2025	31.05.2025	CANARA BANK VS RAJNEESH SHARMA	BIJAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	19.05.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	310/2025	31.05.2025	BANK OF BARODA VS VICKIE SINGH	HUNNY SHARMA	9650501903	advhunnysharma.28 @gmail.com	28.05.2025
TOTAL							2234				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF MAY-2025.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 479/2025	COMM-03.05.2025	GENETIX BIOTECH ASIA LTD. VS. ELITE LABS	MADHAV GAWRI	8700568976	madhav@rkgo.com	28.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 487/2025	COMM-05.05.2025	BANK OF INDIA VS. KIRAN MISHRA	VARUN SHARMA	9811161300	Adv.varunsharma@gmail.com	02.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 519/2025	COMM-13.05.2025	UNION BANK OF INDIA VS. RAVI DAYAL	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	08.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 526/2025	COMM-14.05.2025	HARLAL GUPTA VS. M/s. MUREHMAN CONTAINERS PVT. LTD.	M.U. MUREHMAN	9811022221	murehman123@gmail.com	09.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 527/2025	COMM-14.05.2025	MABEL APPARELS PVT. LTD. VS. SAISHARMA ENTERPRISES	BRAHM PRAKASH SHARMA	9811894486	Advocate.brahman@gmail.com	17.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 528/2025	COMM-14.05.2025	JASWANT SINGH DABASA VS. MUNICIPAL CORPORATION OF DELHI	SATYENDR KUMAR SINGH	9811161525	sksingh116@gmail.com	06.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 535/2025	COMM-15.05.2025	SHILPA KHANNA VS. SOHAIL AHMED	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	10.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 555/2025	COMM-17.05.2025	UNION BANK OF INDIA VS. MADAN LAL ARORA	ALOK KUMAR	9911000126	Alok.adv2001@gmail.com	16.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 556/2025	COMM-17.05.2025	S.C. CHOPRA VS. NATIONAL INSURANCE CO. LTD.	RAJAT TANWAR	9716087553	Rajat.legalassist@gmail.com	26.07.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 578/2025	COMM-21.05.2025	PRATEEK JAIN VS. MOHAMMAD IMRAN	RAM PRAKASH SONI	9958430361	info@rpslegalconsultation.com	13.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS 596/2025	COMM-24.05.2025	MOHAN LAL VS. BAJRANG DASS	HARISH KUMAR	9812132120	harish@barahamilegalservices.com	22.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 612/2025	COMM-27.05.2025	LEVELUP EDUTECH VS. TELEGRAM LLC	GAURAV PATEL	9455160761	fatwalawllp@gmail.com	23.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 626/2025	COMM-29.05.2025	EKLINGEE POLYMERS PVT. LTD. VS. SURENDRA TOMAR	LOVEKESH AGGARWAL	98733300964	lovekesh27@gmail.com	23.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS 641/2025	COMM-31.05.2025	RELAXO FOOTWEARS LTD. VS. ASHOK KUMAR	MANOJ KUMAR	9868650379	manojkr_singh@gmail.com	26.05.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/469/2025	01-05-2025	M/s R K GOEL ABHEY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktivedilawoffices@gmail.com	23.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)/	CS (COMM)/481/2025	03-05-2025	ABDUL RAHEEM Vs M/S METRRO WASTE HANDLING PVT LTD	MUKHLIS Rehman(P),	9811022221	murehman123@gmail.com	01.05.2025
			306	CS (COMM)/	CS (COMM)/480/2025	03-05-2025	SONU BHATTIA Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	20.11.2024
			306	CS (COMM)/	CS (COMM)/482/2025	03-05-2025	LAXMI PUBLICATIONS PVT LTD Vs IFTEKHAR ALI KHAN	GAURAV KOCHHAR(P),	9582959560	rakeshk1987@yahoo.com	01.03.2025
			306	CS (COMM)/	CS (COMM)/493/2025	06-05-2025	BHOLA RAM PAPERS AND POWER PVT LTD Vs UK PAPER CONVERTERS PVT LTD	Tarun Agarwal(P),	9999960284	advtarun1986@gmail.com	30.04.2025
			306	CS (COMM)	CS (COMM)/498/2025	06-05-2025	DR ROSHAN LAL AGGARWAL Vs MAYANK GUPTA	PANKAJ GUPTA(P),	9811022227	globaljurislawfirm@gmail.com	28.04.2025
			306	CS (COMM)/	CS (COMM)/510/2025	08-05-2025	CORDOVA LEARNING SOLUTIONS PVT LTD Vs HARBANS BOOK DEPOT	manish kumar(P),	9871214093	manishchauhan48@gmail.com	07.02.2025
			306	CS (COMM)/	CS (COMM)/560/2025	19-05-2025	UMESH MITTAL Vs ANAND KUMAR	ANKIT KUMAR GUPTA(P),	9868543391	NA	15.05.2025
			306	CS (COMM)/	CS (COMM)/589/2025	22-05-2025	MOHSIN DEHLVI Vs SANA HERBALS PVT LTD	Manoj malik(P),	8826302589	service@diwanadvocates.com	16.05.2025
			306	CS (COMM)/	CS (COMM)/593/2025	23-05-2025	SHAPES PRODUCTS PRIVATE LIMITED Vs BALAJI BARTAN BHANDAAR	Rohit Taneja(P),	9818040003	govind.rishi@arumenjuris.com	13.05.2025
			306	CS (COMM)/	CS (COMM)/614/2025	27-05-2025	M/S NOCTURNAL Vs M/S HAVELLS INDIA LIMITED	Sumit Sharma(P),	9911953200	sumit.147@gmail.com	17.05.2025
			306	CS (COMM)/	CS (COMM)/624/2025	29-05-2025	M/S S N T AGRO LTD Vs SHRI NEMI CHAND SHARMA PROP OF M/s Raunak Trading Co	RAJESH KUMAR PANDEY(P),	8920260088	advocateakjain.associates@gmail.com	23.05.2025
			306	CS (COMM)/	CS (COMM)/623/2025	29-05-2025	MANGLAGORI DEALERS PVT LTD Vs AVINASH ANCHAL	SANDEEP YADAV(P),	9911314422	malhotraadv@gmail.com	26.05.2025
			306	CS (COMM)/	CS (COMM)/632/2025	30-05-2025	VIKRAM VADEHRA Vs GURU HARKISHAN PUBLIC SCHOOL	sana yusuf(P),	9821276757	samyaknyaya@gmail.com	07.04.2025
3	SH. ILLA RAWAT DISTRICT JUDGE, 03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 477/2025	03.05.2025	M/S R.K.GOEL ABHEY KURARI JAIN VS MCD	A.K.TRIVED	9871441764	AKTRIVEDILAWOFFICES@GMAIL.COM	23.04.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 500/2025	07.05.2025	PANKAJ ANAND VS CHANDER SINGH	RAVINDER MALIK	9717458522	RAVINDERMALIK@GMAIL.COM	05.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 506/2025	08.05.2025	MOHAN GOEL VS ABHISHEK JAIN & ORS.	9599501822	SEMPERFIDELIS.JJHS@GMAIL.COM	05.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 507/2025	08.05.2025	AMIT KHANNA VS SARTHAK TRADING VS AAMKR PROP OF M/S H.P. SETHI	9811879676	VKS BHATIA16@GMAIL.COM	06.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 512/2025	09.05.2025	HINA KAUSAR VS M/S KR. A.R. GARMENTS	9717447496	RAJESH SHARMA4474@GMAIL.COM	30.09.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 518/2025	13.05.2025	M/S REXINE CENTER VS M/S SAI EXIM	8860004840	RAHULKHAN N@GMAIL.COM	08.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 541/2025	16.05.2025	UNION BANK OF INDIA VS SUBHAM VERMA	9568487861	KAMALJITSIN GH RANOT@GMAIL.COM	15.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 542/2025	16.05.2025	M/S SHANTIA SUROOP NIKHIL KUMAR VS BHATIA STORE & ORS	9218999999	AJ@ABHIMANUJHAMBACOM	01.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 553/2025	17.05.2025	UNION BANK OF INDIA VS VIRENDER KUMAR	9911000126	ALOKADV2001@GMAIL.COM	16.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 574/2025	20.05.2025	RAHUL KUMAR GOLA VS HARISH SHARMA	9811060737	SUNIL SATYARATHI@YAHOO.COM.IN	15.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 584/2025	22.05.2025	M/S ADITYA INFO TECH VS M/S GREEN SINGH IP SERVICES PVT., LTD	9871291420	JUROS[RIDEMCD011@GMAIL.COM	08.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 586/2025	22.05.2025	A TO Z CHEMICALS VS M/S CONTINUOUS DYEING AND PRINTING LITTLE	9873300964	LOVKESH27@GMAIL.COM	29.01.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 587/2025	22.05.2025	RAKESH GUPTA VS REMESH CHANDRA SHARMA	9899426326	ARAVKAPOOR@OUTLOOK.COM	20.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 599/2025	24.05.2025	ASHOK KUMAR RANA VS MCD & ANR.	9811161525	SKSINGH116@GMAIL.COM	16.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 602/2025	26.05.2025	ASHWANI KUMAR JAIN VS SAKSHI JAIN	9313626324	VIPINARORA ADVOCATE@GMAIL.COM	19.05.20025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 603/2025	26.05.2025	NEERAJ AGGARWAL VS VIRENDER GUPTA	9868860486	VVICTORY@GMAIL.COM	13.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 629/2025	30.05.2025	CANARA BANK VS BALKISHAN RAI	9717568635	RAISUSHILO15@GMAIL.COM	28.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
4	MS. ANIL KUMAR SISODIA, JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS(COMM)475/2025	03.05.2025	SERVESH GUPTA V/S KAPIL KUMAR	9810-862-405	ATULGUPTAA DV@HOTMAIL.COM	30.04.2025	
			ROOM NO.304	RECOVERY	CS(COMM)508/2025	08.05.2025	STATE BANK OF INDIA V/S SURENDER SINGH	9810-099-243	JPADVOCATE@GMAIL.COM	07.05.2025	
			ROOM NO.304	RECOVERY	CS (COMM)540/2025	16.05.2025	HAR LAL GUPTA VS. M/S DAUSMUKHLIS PACKAGING INDIA LTD.	9811022221	murehman123@gmail.com	09.05.2025	
			ROOM NO.304	RECOVERY	CS (COMM)543/2025	16.05.2025	AMIT KHANNA VS. DIMPY ANAND	9811379676	vkshbt6@gmail.com	06.05.2025	
			ROOM NO.304	RECOVERY	CS (COMM)544/2025	16.05.2025	AMIT KHANNA VS. ASHISH KHATRI	9811379676	vkshbt6@gmail.com	06.05.2025	
			ROOM NO.304	RECOVERY	CS (COMM)590/2025	23.05.2025	ELITE ENTERPRISES V/S R.S. BUILDER	9811-059-395	PURIS_1@YAHOO.CO.IN	17.04.2025	
			ROOM NO.304	RECOVERY	CS (COMM)609/2025	27.05.2025	M/S HPLSH. VIJAY & PRAKASH ELECTRIC POWER LTD. VS. KANAGASABA PRABAKARAN	9136286998	jaswalsuniladvocate@gmail.com	29.10.2024	
			ROOM NO.304	RECOVERY	CS(COMM)638/2025	31.05.2025	SURYA ROSHN LIMITED V/STRIPATHI ENVISION ELECTRONICS LLP	9548-888-420	ADVOCATE.SHRIRIHAR@GMAIL.COM	28.05.2025	
			ROOM NO.304	RECOVERY	CS(COMM)639/2025	31.05.2025	BSES YPL V/S BABU LAL	9971-336-611	VAIBHAV.YADAV@HOTMAIL.COM	21.05.2025	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/486/2025	03-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi(P),	9810028098	rkgobelabheykumarjain@gmail.com	30-04-2025
			305	RECOVERY	CS (COMM)/496/2025	05-05-2025	BHOLA PAPERS POWER LTD45 Vs PARAGON SALES PVT LTD	RAM AND Agarwal(P),	9999960284	advtarun1983@gmail.com	30-04-2025
			305	RECOVERY	CS (COMM)/504/2025	07-05-2025	PUNJAB NATIONAL BANK Vs VIKRAM SINGH		8800792205,	mohitrajadvocate@gmail.com	03-05-2025
			305	RECOVERY	CS (COMM)/502/2025	07-05-2025	STATE BANK OF INDIA Vs PRAKASH ASHOK KUMAR YADAV	JEEWAN GUPTA(P),	9810099243	3PGADVOCATE@GMAIL.COM	NA
			305	RECOVERY	CS (COMM)/505/2025	07-05-2025	STATE BANK OF INDIA Vs Geeta	Suchita Dixit(P),	8896932838	agnihotrisuchitaD@gmail.com	01-05-2025
			305	RECOVERY	CS (COMM)/517/2025	08-05-2025	M/S SURYA ROSHNI LTD Vs M/S ML SOLARTECH PVT LTD	Vineet Jain(P),	9958127227	E-Mail id: vineetjain27@gmail.com	07-08-2023

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			305	RECOVERY	CS (COMM)/516/2025	08-05-2025	NISHA GAWARY Vs RAHIMULLAH	Abhinav Bhatia(P),	9999551989;	abhinavtfrabaniassociates.in:	26-03-2025
			305	RECOVERY	CS (COMM)/515/2025	09-05-2025	JITENDER KOHLI Vs M/S NKS MEDICALS AND ANR	SAROJ BAKSHI(P),	9818418301	duttasaroj09@gmail.com	29-04-2025
			305	RECOVERY	CS (COMM)/529/2025	13-05-2025	Addidas AG Vs She Zone By BB	aastha sharma(P),	9718209970	aastha(@thellegist.com	06-05-2025
			305	RECOVERY	CS (COMM)/536/2025	15-05-2025	M/S WELD AND CUT ENTERPRISES Vs MRL COATER AND PLASTERS PVT LTD AND	Vineet Taneja(P),	783866114	NA	05-04-2025
			305	RECOVERY	CS (COMM)/549/2025	16-05-2025	KOTAK MAHINDRA PRIME LTD Vs HIMANSHU KALIA (BORROWER)	Kushal Kumar(P),	9958724670,	k us ha l kumar@eruditelibrary.a	07-04-2025
			305	RECOVERY	CS (COMM)/548/2025	16-05-2025	COGOPORT PRIVATE LIMITED Vs S2M LOGISTICS INDIA PRIVATE LIMITED	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	28-04-2025
			305	RECOVERY	CS (COMM)/577/2025	20-05-2025	Shilpa Khanna Vs Vipul Sachdeva	SANTOSH KUMAR(P),	9313780408	SBPAND BY @Y AHOO.COM	13-05-2025
			305	RECOVERY	CS (COMM)/583/2025	21-05-2025	Vikas Sharma Vs M/s Gagan Pharmaceuticals and Others	Pradeep Kumar Bhardwaj(P)	9971929787	ADVPRADEEP1980@GMAIL.COM	14-05-2025
			305	RECOVERY	CS (COMM)/601/2025	24-05-2025	Sudesh Bhasin Vs Bala Promila Dang	Sonali Malhotra(P)	9810006974	sunilmalhotraandassociates@gmail.com	01-05-2025
			305	RECOVERY	CS (COMM)/485/2025		GENETIX BIOTECH LIMITED ACCUTEST BIOLOGICS PRIVATE LIMITED	Madhav ASIA Gawri(P),	8700568976	madhav@rkucol.com	28-04-2025
			305	RECOVERY	CS (COMM)/547/2025		BECOTT FABRICS INDIA THR PARTNER, SAHAJDEEP SINGH BHATIA Vs NOOR DEEP SINGH	Shilpee Aggarwal(P)	9811408021	NA	29-04-2025
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRIL COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/467/2025	CS (COMM)/467/2025	01-05-2025	GURCHARAN SINGH Vs M/S B D J International (CS AGENT)	Bharat Tomar(P),	9313703302, 7982799692	vandanasharma@yahoo.com	06.02.2025
			410	CS (COMM)/471/2025	CS (COMM)/471/2025	02-05-2025	M/S PHARMAS PVT LTD Vs MAHADEV PHARMACEUTICALS	ANSHU KUMAR(P),	9871778720	anshukumar@gmail.com	24.04.2025
			410	CS (COMM)/484/2025	CS (COMM)/484/2025	05-05-2025	RAJNISH YADAV Vs MUNICIPAL CORPORATION OF DELHI	Satyajit Kumar(P),	9868088168	cinmoyassociates@gmail.com	21.04.2025
			410	CS (COMM)/497/2025	CS (COMM)/497/2025	06-05-2025	PUMA SE Vs GAURAV CHADHA	Prachi Gupta(P),	9911703098	prachigupta@pamslegal.com	17.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			410	CS (COMM)/489/2025	CS (COMM)/489/2025	06-05-2025	M/s R K GOEL ABHAY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	23.04.2025
			410	CS (COMM)/511/2025	CS (COMM)/511/2025	09-05-2025	PUMA SE Vs NAEEM TYAGI	Prachi Gupta(P),	9911703098	prachigupta@pamslegal.com	05.05.2025
			410	CS (COMM)/523/2025	CS (COMM)/523/2025	14-05-2025	UNION BANK OF INDIA Vs MOHINDER PAL AND ANR	ALOK KUMAR(P),	9911000126	alok.adv2001@gmail.com	08.05.2025
			410	CS (COMM)/531/2025	CS (COMM)/531/2025	15-05-2025	MS OVERSEAS PVT LTD Vs CHAMAN LAL SETIA EXPORTS LTD	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.com	16.04.2025
			410	CS (COMM)/532/2025	CS (COMM)/532/2025	15-05-2025	MS OVERSEAS PVT LTD Vs CHAMAN LAL SETIA EXPORTS LTD	Sunanda Tulsyan(P),	9891105069	sachar.akhil@gmail.com	16.04.2025
			410	CS (COMM)/539/2025	CS (COMM)/539/2025	16-05-2025	M/S AHUJA BOOK COMPANY PVT LTD Vs M/S NOVA EDUCATIONAL SOCIETY	Yogender Gautam(P),	9810668042	yogendragautam.legal@gmail.com	06.05.2025
			410	CS (COMM)/537/2025	CS (COMM)/537/2025	16-05-2025	M/S CHOUDHARY GEMS Vs M/S VARDHMAN SALES CORP	Hanit Sachdeva(P)	9811181360	anishvermaadvocate@gmail.com	06.05.2025
			410	CS (COMM)/558/2025	CS (COMM)/558/2025	19-05-2025	M/S MAHADEV ENTERPRISES THORUGH ITS AR SH MOHAN LAL JAIN Vs KAILASH PROPERTY DEVELOPERS	JAGRITI JAIN(P),	8527506427	lawfirm@unsolvedlegal.com	15.05.2025
			410	CS (COMM)/559/2025	CS (COMM)/559/2025	19-05-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	05.05.2025
			410	CS (COMM)/567/2025	CS (COMM)/567/2025	20-05-2025	MS ARYA AND CO Vs MUNICIPAL CORPORATION OF DELHI	Robin Bhardwaj	9560905884	asimnaeemadv@gmail.com	01.05.2025
			410	CS (COMM)/569/2025	CS (COMM)/569/2025	20-05-2025	M/s SAKARNI PLASTER INDIA PVT LTD Vs Concept High com Private Limited	MAYANK AGGARWAL(P),	8588857704	office@verticallegal.in	08.05.2025
			410	CS (COMM)/566/2025	CS (COMM)/566/2025	20-05-2025	ROYAL APPARELS Vs GURU ANGAD EXCLUSIF	PRIYANKA CHAUDHARY(P),	9811149343	yashthakur545@gmail.com	16.05.2025
			410	CS (COMM)/595/2025	CS (COMM)/595/2025	24-05-2025	M/S ENTERPRISES Vs M/S HARYANA RICE MILLS	CHERRY GUPTA(P),	9811056644	aseemnaeemadv@gmail.com	21.05.2025
			410	CS (COMM)/607/2025	CS (COMM)/607/2025	27-05-2025	ROHIT KUMAR Vs THE NEW INDIA ASSURANCE COMPANY LTD	Rajesh Dwivedi	9811166662		25.01.2025
			410	CS (COMM)/608/2025	CS (COMM)/608/2025	27-05-2025	M/S S CONSTRUCTION CO Vs DELHI JAL BOARD	Shikha Goel(P),	8287634805		14.05.2025

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			410	CS (COMM)/618/2025	CS (COMM)/618/2025	29-05-2025	SUO EXPERTS PVT LTD Vs MOHAMMAD HILAL	Kunal Yadav(P),	8743904246	ch.aakash86@gmail.com	24.05.2025
			410	CS (COMM)/619/2025	CS (COMM)/619/2025	29-05-2025	MAHABIR PRASAD MUNDRA Vs SOHAN LAL LAKHOTIYA AND ANR	GAURAV KUMAR(P),	9811753008, 8700205854		15.05.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 395/2025	01.05.2025	TATA CAPITAL LTD. VS RAHUL SINGH	VIBHOR MATHUR	9560425989	NA	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 406/2025	02.05.2025	TATA CAPITAL LTD. VS MOHAMMED VAKEEL	ANISH VBHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 407/2025	02.05.2025	TATA CAPITAL LTD. VS RAJENDRA KUMAR JATOLIYA	ANISH VBHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 408/2025	02.05.2025	TATA CAPITAL LTD. VS AKHILESH PRATAP SINGH	ANISH VBHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 473/2025	02.05.2025	M/S AGRICO ORGANICS LTD VS K.P.R. CROPS SCIENCE PVT. LTD.	AMANDEEP SINGH	9873967070	amandeep@adsandcompany.com	30.04.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 476/2025	03.05.2025	RAKESH JAIN VS SMT. REETA KUMARI PADHY	D.R. JAIN	9871059347	bjani5857@gmail.com	29.04.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 494/2025	06.05.2025	VIVEK SARDAR VS SAURABH KHANDELWAL	JATIN MANN	9873558888	MANNASSO247@GMAIL.COM	24.04.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 495/2025	06.05.2025	M/S SHREE GRANITES SAURABH KHANDELWAL	JATIN MANN	9873558888	MANNASSO247@GMAIL.COM	24.04.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 501/2025	07.05.2025	STATE BANK OF INDIA VS KIRPA RAM	JEEWAN PRAKASH GUPTA	9810099243	IPCADVOCATE@GMAIL.COM	07.05.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 533/2025	15.05.2025	BANK OF BARODA VS RADHEY SHYAM MISHRA	GOVIND BALLABH PANDEY	9718618928	NA	29.04.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 550/2025	17.05.2025	M/S RAUNAK ELECTROVISION LLP VS M/S SPECTRA ELECTRIC CO.	LOKESH KUMAR SAGGARWAL	9811218876	lokesh@aceconsilium.com	09.05.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 551/2025	17.05.2025	SAROJ BALA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	ksingh116@gmail.com	06.05.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 588/2025	22.05.2025	THE FEDERAL BANK LTD. VS DINESH KUMAR	KIRAN MAHAJAN	9810472145	Kiranmahajan60@yahoo.com	20.05.2025

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			COURT ROOM 302	CIVIL SUIT	CS(COMM) 606/2025	27.05.2025	BINDAL SMELTING PVT. LTD. VS M/S RED BATTERIES AND ANR.	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	09.05.2025
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 615/2025	28.05.2025	M/S SWASTIK PIPE LTD. VS M/S SANWARIYA STEEL INDUSTRIES	BHARAT BHUSHAN	9999442895	BHUSHANADV@GMAIL.COM	07.04.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(1) OMP (COMM)/387/2025	01-05-2025	TATA CAPITAL LTD Vs SANTOSH KUMAR	Vibhor Mathur(P),	9560425989	support@arvlawchambers.co.in	30.04.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(1) OMP (COMM)/386/2025	01-05-2025	TATA CAPITAL LTD Vs NAVEEN MAHESHWARI	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	30.04.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/521/2025	13-05-2025	BECOTT FABRICS INDIA THR PARTNER SAHAJDEEP SINGH BHATIA Vs ANIL SACHDEVA	Shilpee Aggarwal(P)	9818408087, 9811408021	NA	09.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/520/2025	13-05-2025	Yogesh Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	09.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)/258/2025	15-05-2025	RAJIV GOAL Vs NEW NATURAL PRODUCT	VASHU GUPTA(P),	9999761210	adv.vasugupta@gmail.com	14.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/572/2025	20-05-2025	Lakshay puri Vs M/s Mining Projects Limited	Rishabh Lahauluthra(P), and Private	9555444535	ADV.RISHABH LUTHRA@GMAIL.COM	09.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/571/2025	20-05-2025	SHREE KARANGAR PVT LTD Vs GULATI, AND COMPANY AND ORS	ARCHIT SINGHAL(P)	9599043045	legal@sigmalegal.in	19.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/585/2025	22-05-2025	PUNJAB NATIONAL BANK Vs BABITA MITTALPROP OF MITTAL ENTERPRISES	LALIT KUMAR SHARMA(P)	8285555162, 9818090199, 9149274689	kalaanilegaladvisors@gmail.com	21.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/592/2025	23-05-2025	M/s Aditya Construction Company Vs Delhi Jal Board and others	Shikha Goel(P),	8287634805	NA	22.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/598/2025	24-05-2025	Ashok Kumar Rana Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	23.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/611/2025	27-05-2025	GOPAL KRISHAN Vs ATUL GUPTA	VISHAL CHAUDHARY	09 811402715	vishalchoudhary_2005@yahoo.com	26.05.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/613/2025	27-05-2025	Shivangi Aggarwal Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/444/2025	(I) 27-05-2025	TATA CAPITAL LTD Vs ASSOCIATE BUILDER AND TRADERS 8563	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/443/2025	(I) 27-05-2025	TATA CAPITAL LTD Vs DHARMENDRA YADAV	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/442/2025	(I) 27-05-2025	TATA CAPITAL LTD Vs RAJESH KUMAR 6567	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/458/2025	(I) 28-05-2025	M/S RNH SANCHAY TRADING PVT LTD Vs MS BLUE SMART FLEET PVT LTD AND OTHERS	MEHROTRA(P),	9711184111, 8826009919	nitinkgupta@lexsunraj.com	27.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/621/2025	29-05-2025	M/s Samta Electricals Through Its Proprietor Ashish Jain Vs M/s Alpha Deals Pvt Ltd Through Its	SUKRIT GUPTA(P),	9810198988	HARIOMGUPTA.CO@GMAIL.COM	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/625/2025	29-05-2025	M/S Eklingjee Polymers Pvt Ltd Vs M/s Welmax Traders	LOVEKESH AGGARWAL(P),	891947575/9873300964	lovekesh27@gmail.com	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP COMM.	(I) OMP (COMM)/26/2025	29-05-2025	M/S S K GANGWAR SANITATION PVT LTD Vs M/s Modern It Solutions LLP	KG S GANGWAR(P),	9717211123	gangwar@gsgangwar.com	28.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/637/2025	31-05-2025	M/S SAKARNI PLASTER INDIA PVT LTD Vs JAIBIR SINGH	MAYANK AGGARWAL(P),	8588857704	office@verticallegal.in	30.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)	03-05-2025	Super Cassettes Industries Pvt Ltd Vs M/s Riddhi Siddhi Cable Network	ANJALI NEHRA(P),	9810389109	NA	02.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)	03-05-2025	Super Cassettes Industries Pvt Ltd Vs M/s Riddhi Siddhi Cable Network	ANJALI NEHRA(P),	9810389109	NA	02.05.2025
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/468/2025	01-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	23.04.2025
			307	Civil	CS (COMM)/474/2025	02-05-2025	PUMA SE Vs Anamika Bansal	Prachi Gupta(P),	9911703098	contact@panslegal.com	17.04.2025
			307	Civil	CS (COMM)/503/2025	07-05-2025	STATE BANK OF INDIA Vs PREETI JOSHI	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	10.04.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			307	Civil	CS (COMM)/514/2025	09-05-2025	Anil Kumar Gupta Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	ksinghl6@gmail.com	05.05.2025
			307	Civil	CS (COMM)/568/2025	20-05-2025	JASWANT SINGH DABAS Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	ksinghl6@gmail.com	06.05.2025
			307	Civil	CS (COMM)/530/2025	14-05-2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	12.05.2025
			307	Civil	CS (COMM)/562/2025	19-05-2025	M/s Daoming Reflective Material India Pvt Ltd Vs M/s Dev Plastics thorough	SUNIL KUMAR(P),	9311515886	sunilknbgmail.com	09.05.2025
			307	Civil	CS (COMM)/565/2025	19-05-2025	NIKE INNOVATE C V Vs Ashok Kumar ANR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	15.05.2025
			307	Civil	CS (COMM)/570/2025	20-05-2025	Under Armour Inc Vs Owner/Proprietor of She Zone	aastha sharma(P),	9718209970	aastha@thelegist.com	14.05.2025
			307	Civil	CS (COMM)/630/2025	30-05-2025	SAROJ BALAJI Prop of M/s BALAJI ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	ksinghl6@gmail.com	14.05.2025
			307	Civil	CS (COMM)/631/2025	30-05-2025	M/s BR TECH TEX Vs RAJASHEKHAR M NALLA Prop M/s ZIVA DYE CHEM	KAMAL RAJ SAXENA(P),	8860459079	advpiyushpahuja91@gmail.com	23.05.2025
			307	Civil	CS (COMM)/635/2025	30-05-2025	CANARA BANK Vs SHUBHAM KAUSHIK AND ANR	SUSHIL KUMAR RAI(P),	9868422289	raisushil0915@gmail.com	20.05.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/633/2025	30-05-2025	M/s MANGLAGORI DEALERS PVT LTD Vs Sh AVDHESH KUMAR	SANDEEP YADAV(P),	9911314422	malhotraadv@gmail.com	26.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/470/2025	02-05-2025	Rajnish Yadav Vs MUNICIPAL CORPORATION OF DELHI	Moni Cinnoy	9555215464	cinnoyassociates@gmail.com	19.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/509/2025	08.05.2025	M/S ALLIANCE TUBES COMPANY AND CONSULTANT THROUGH ITS PROPRIETOR vs PROPRIET	Karan Chawla	8743968006	karanchawla92@gmail.com	02.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/524/2025	14.05.2025	STEEL METAL TUBES (INDIA) PVT. LTD vs OCEAN STEEL INDUSTRIES	K Rahman	9811486602	krahman6664@gmail.com	05.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/525/2025	14.05.2025	Gulshan Sharma vs Ashish Aggarwal	S B Pandey	9313780408	sbpandey7@yahoo.com	20.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/530/2025	14.05.2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	Shravan Bansal	6201970125	unitedmark@unitedandunited.com	12.05.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 310	CS (COMM)	CS (COMM)/545/2025	16.05.2025	DINESH KUMAR vs VIJAY CHUG	Manish Dewan	9213905829	manishdewanadv@gmail.com	24.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/564/2025	19.05.2025	SHEHNAAZ PARVEEN vs PRATAP GULYANI	Jitender Garg	9810511644	advjiten@yahoo.com	14.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/573/2025	20.05.2025	Pankaj Chaudhary M/s Sampark Ind. Ltd.	Sunil Kumar Vs Sharma	9818470905	sunil70905@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/580/2025	21.05.2025	CENTRAL BANK OF INDIA VS RAJ KUMAR	k k Mudgil	7838821105	kkmudgil29@gmail.com	02.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/579/2025	21.05.2025	Saroj Bala MUNICIPAL CORPORATION OF DELHI	vs Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	06.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/627/2025	29.05.2025	CANARA BANK Vs VIJAY KUMAR	Sushil Kumar Rai	9868422289	raisushil0915@gmail.com	20.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/628/2025	30.05.2025	Pawan Bansal MCD	vs Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	16.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/636/2025	31.05.2025	SURYA ROSHNI LIMITED SANJAY KUMAR TIWARI	Shrihar Vs Tripathi	9548888420	advocate.shrihar@gmail.com	26.05.2025
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	394/2025	01.05.2025	TATA CAPITAL LTD V/S SUNIL YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	396/2025	01.05.2025	TATA CAPITAL LTD V/S RAJEEV KUMAR SHUKLA & ORS	RASIKA SRANJAN	9560425989	SUPPORT@ARVLAUNCHMERS.CO.IN	
			401	CS COMM	472/2025	02.05.2025	ADITYA PROMOTORS LTD V/S CITI MEGA MART P LTD	MUNISH VOHARA	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	17.03.2025
			401	CS COMM	483/2025	03.05.2025	GENETIX BIOTECH LTD V/S ISMART INNOVATIONS PVT LTD	MADHAV ASHAWRI	8700568975	MADHAVGAWRIQ@GMAIL.COM	28.04.2025
			401	EX COMM	243/2025	07.05.2025	M/S SOHAN LAL COMMODITY MANAGEMENT LTD V/S M/S R R AGROTECH	RAHAT BANSAL	9899057063	ADVRAHATBANSAL@GMAIL.COM	
			401	EX COMM	246/2025	08.05.2025	VIVA BOOKS PVT LTD V/S VASHISHT BOOKS	NARENDER V/S VASHISHT ANDA	9811140704	NVASHISHTA@GMAIL.COM	
			401	EX COMM	248/2025	08.05.2025	M/S SETHI AGENCIES V/S M/S MEDILIVECARE MANUFACTURING PVT LTD	NIKHIL DHIMAN	7876752880	DHIMANNIKHIL160@GMAIL.COM	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	EX COMM	257/2025	14.05.2025	HINDUSTAN METAL CASTING V/S SWETA RAJ	ABHIMANYU GOEL	9015668564	ABHIMANYU@ASPARTNER.IN	
			401	CS COMM	522/2025	14.05.2025	ANIL KUMAR GUPTA V/ MCD & ORS				
			401	CS COMM	538/2025	16.05.2025	AMIT KHANNA V/S FARZAAM	VIKASH BHATIA	9811379676	VKS BHT6@GMAIL.COM	09.05.2025
			401	OMP I COMM	432/2025	16.05.2025	SUBHASH CHAND GUPTA V/S MAYANK GUPTA & ORS				
			401	CS COMM	552/2025	17.05.2025	YOGESH AGGARWAL V/S MCD	SATYENDE SR KUMAR SINGH	9811161525	SKSINGH16@GMAIL.COM	05.05.2025
			401	EX COMM	259/2025	19.05.2025	SUPER CASSETTES INDUSTRIES PVT LTD V/S GRAND GUMBER ENTERPRISES	K.K.KHETAN	9810389109		
			401	MISC DJ	400/2025	19.05.2025	SEEMA SHARMA SYMPOH MARKETING PVT LTD	YATHARTH SROHILLA	9999666038	YATHARTH.SROHILLA@GMAIL.COM	
			401	CS COMM	575/2025	20.05.2025	BANK OF BARODA HIMANSHI BANSAL	GEETANJALI SHARMA	8447833470	ADVOCATE.134@GMAIL.COM	14.05.2025
			401	EX COMM	267/2025	21.05.2025	NITIN JAIN V/S AMIT PASRIJA	GAURAV GUPTA	9540818282	G.GUPTA83@GMAIL.COM	
			401	CS COMM	582/25	21.05.2025	ABC PUBLISHERS & DISTRIBUTORS PVT LTD V/S VALUE CODERS INDIA PVT LTD	RAJ BIR BANSAL	9868140686	RAJ BIR BANSAL.ADV@GMAIL.COM	16.05.2025
			401	OMP I COMM	435/2025	23.05.2025	DCB BANK LTD V/S MANISH SHARMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	436/2025	23.05.2025	DCB BANK LTD V/S VED PAL SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	594/2025	23.05.2025	M/S KIRAN ROADWAYS PVT LTD MUKESH KUMAR	MOHD. VIJAYUSUF V/S	9911966911	MOHAMMADVIJAYUSUF7632@GMAIL.COM	19.05.2025
			401	OMP I COMM	450/2025	27.05.2025	TATA CAPITAL LTD V/S BHAGWANI BAI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	451/2025	27.05.2025	TATA CAPITAL LTD MURLIWALA STONE INDUSTRY LTD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	

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			401	OMP I COMM	452/2025	27.05.2025	TATA CAPITAL LTD V/S VAIBHAV CHOUDHARY	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	OMP I COMM	453/2024	27.05.2025	TATA CAPITAL LTD V/S OMBHOLA PRAKASH SHUKLA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	CS COMM	620/2025	29.05.2025	SHIVANGI AGGARWAL V/S MCD & ANR	SATYENDE SR KUMAR SINGH	9811161525	SKSINGH16@GMAIL.COM	14.05.2025
			401	OMP I COMM	464/2025	30.05.2025	TATA CAPITAL LTD V/S JRGHOLA CONSTRUCTION S	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	EX COMM	284/2025	31.05.2025	LEVIS STRAUSS & CO. V/S SURAJ BHAN & BANSAL ORS	SHARVAN KUMAR BANSAL	6201970125	UNITEDMARK@NUITEDANDUNITED.COM	
			401	EX COMM	275/2025	27.05.2025	RAKESH KUMAR V/S MCD	SATYENDE SR KUMAR SINGH	9811161525	SKSINGH16@GMAIL.COM	
43	SH. M.K NAGPAL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM) 388/2025	01-05-2025	TATA CAPITAL LTD. V/S BHOLA JASVANT KUMAR	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM) 397/2025	04.06.2025	TATA CAPITAL LTD. VS SHERA RAM	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	EXECUTION (COMM) 233/2025	03.05.2025	KOMT SOLUTION LTD. VS RAKESH STATIONERS	manish kumar	9871214093	NA	na
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 488/2025	05.05.2025	STAR BIOMED PVT. LTD. VS ANJALI LAB	AMIT CHAWLA	9718689708	NA	28.04.2025
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 238/2025	05.05.2025	SANJAY MALHOTRA VS TRITRONICS INDIA PVT. LTD.	sidhant vs dhingra	9650677902		na
			COURT ROOM 402	CIVIL SUIT	COUNTER CLAIM 23/2025	06.05.2025	RUCHIKA JAIN VS ASHOK KANODIA	Mayuri Chawla	9312965659	chawla8jl@gmail.com	02.05.2025
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 249/2025	08.05.2025	PARISHUDH MACHINES PVT. LTD. VS UNION OF INDIA	NA	NA	NA	na
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 534/2025	15.05.2025	SHRI MANSHU BANSAL VS M/S ELGIN ELECTRONICS	ABHINAV BISHNOI	9999683501	ADVANURAGN ASIAR@GMAIL.COM	07.05.2025
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 546/2025	16.05.2025	RAMESH BRILLANT LAL SANTANU VS SOURAV GOYAL	pawan kumar	NA	9873938816	

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			COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 431/2025	16.05.2025	M/S INDOSTAR CAPITAL FINANCE LTD. VS SUKHWINDER SINGH	SOURABH CHOUBEY	99990241436	SOURABH@FIRSTASSOCIATES.IN	NA
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 554/2025	17.05.2025	UNION BANK OF INDIA VS BINDU KUMARI	ALOK KUMAR	9911000126	ALOK.ADV2001@gmail.com	16.05.2025
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 561/2025	19.05.2025	UNION BANK OF INDIA VS PRIYANKA KUMARI	ALOK KUMAR	9911000126	ALOK.ADV2001@gmail.com	17.05.2025
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 576/2025	20.05.2025	NIKE INNOVATE CV AND ANR. VS ASHOK KUMAR AND ANR.	SK BANSAL	NA	unitedmark@unitedandunited.com	na
			COURT ROOM 402	CIVIL SUIT	EX. (COMM) 272/2025	23.05.2025	LEVIS STRAUSS AND CO. VS BUDHIRAM AND ORS.	SHIVAM	NA	unitedmark@unitedandunited.com	na
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 600/2025	24.05.2025	M/S HARIHAR ENTERPRISES VS YOGESH DOGRA	S.R. YADAV	8800521153	NA	22.05.2025
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 604/2025	26.05.2025	M/S ATHARVA MANUFACTURING TRADING COM. VS M/S SPECTRUM TRADERS AND ORS.	JAI VARDHAN	9899053543	advocatejaivardhan@gmail.com	21.04.2025
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 605/2025	26.05.2025	M/S ANKUR PAPERS WORLD HUF VS M/S UNIPACK INDUSTRIES AND ORS.	SUNIL SINGH	9654224557	adv.sunilsinghp@gmail.com	22.05.2025
			COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 454/2025	27.05.2025	DMI HOUSING FINANCE PVT. LTD. VS SUNIL BALWANT SORTE	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	na
			COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 455/2025	27.05.2025	TATA CAPITAL LTD. VS MURLIWALA STONE INDUSTRY LIMITED	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	na
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 622/2025	29.05.2025	VAIBHAV AGGARWAL VS GAUTAM MOUR	NA	NA	NA	NA
			COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 461/2025	29.05.2025	DCB BANK LTD VS TOYAB MATIN	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	na
			COURT ROOM 402	CIVIL SUIT	CS(COMM) 640/2025	31.05.2025	RANI AGARWAL VS VARUN GULATI	pyoti dwivedi	9818329490	advpyotidwivedi@gmail.com	24.05.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/357/2025	02-05-2025	STATE BANK OF INDIA Vs MUKESH	MANOJ PANDEY(P)	9654371856	advpandeymanoj@gmail.com	29-04-2025
				CS	CS (COMM)/369/2025	05-05-2025	UNION BANK OF INDIA Vs PRADIP SHARMA	Arun Kumar Shukla(P)	9312400295	connect@snslegal.in	25-04-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				cs	CS (COMM)/370/2025	05-05-2025	M/S NIHON PRECISION FAB TECH INDIA THROUGH ITS PROPRIETOR ASHISH KUMAR Vs. Ashutosh Kumar Tiwari(P),	9654546559	advocate.himan shuahuja23@gmail.com	09-04-2025	
				cs	CS (COMM)/373/2025	06-05-2025	BANK OF BARODA Vs SUBHASH kumar banyal(P),	9810872353	rajnish-122@yahoo.com	04-04-2025	
				cs	CS (COMM)/372/2025	06-05-2025	MS HINDA PRECISION Vs MS THREE N PRODUCTS PVT LTD ANIRUDH GUPTA(P),	9811343754	hemalhotras7@gmail.com	30-04-2025	
				cs	CS (COMM)/397/2025	13-05-2025	SHRI SATPAL SINGH Vs SHRIM SANDEEP SABHARWAL GHANSHYAM MOURYA(P),	9999436720	not mentioned	06-05-2025	
				cs	CS (COMM)/398/2025	13-05-2025	State Bank of India Vs Sanjay Krishna Sharma(P),	9958891040	advkrishna1411@gmail.com	05-05-2025	
				cs	CS (COMM)/399/2025	13-05-2025	State Bank of India Vs Hari Ram Krishna Sharma(P),	9958891040	advkrishna1411@gmail.com	05-05-2025	
				cs	CS (COMM)/404/2025	14-05-2025	Canara Bank Vs Ashya Praveen KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	15-03-2025	
				cs	CS (COMM)/440/2025	21-05-2025	Eltecks India Through Ankit Jain Vs PRADEEP KUMAR JAIN AADESH SPASARASWAT (P),	9999359053	adadesh9696@gmail.com	15-05-2025	
				cs	CS (COMM)/439/2025	21-05-2025	GSI ENTERPRISES PRIVATE LIMITED Vs KAMLADITYA CONSTRUCTION PRIVATE BHASKAR Vali(P),	9910358225	office@vali.co.in	19-05-2025	
				cs	CS (COMM)/438/2025	21-05-2025	GSI ENTERPRISES PRIVATE LIMITED Vs SANJAY KUMAR JINDAL BHASKAR Vali(P),	9910358225	office@vali.co.in	19-05-2025	
				cs	CS (COMM)/456/2025	27-05-2025	State Bank of India Vs Raju Krishna Sharma(P),	9315165656	advkrishna1411@gmail.com	05-05-2025	
				cs	CS (COMM)/480/2025	31-05-2025	STATE BANK OF INDIA Vs POOJA PROP OF BARCODE SOLUTIONS Gopal Chand Sharma(P),	9810210832	not mentioned	23-05-2025	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS(COMM)	355/2025	02.05.2025	STATE BANK OF INDIA VS RAMESH CHAND S. SOOD & ASSOCIATES	9811786067	mssadadvocate@gmail.com	30.04.2025	
				CS/COMM	361/2025	03.05.2025	STATE BANK OF INDIA VS SANJAY KUMAR MANOJ PANDEY	964371856	advpandevmanoj@gmail.com	30.04.2025	
				CS/COMM	362/2025	03.05.2025	STATE BANK OF INDIA VS REKHA RANI MANOJ PANDEY	964371856	advpandevmanoj@gmail.com	28.03.2025	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	374/2025	06.05.2025	FOODPEDIA PVT LTD VS. SUKIYO INTERNATIONAL	SS SASTRY & BRIJESH TIWARI	9811699122	sssastry@gmail.com	01.05.2025
				CS(COMM)	376/2025	07.05.2025	MINOCHA ENTERPRISES VS. HITESH SEETARAM SHETTY	JASNEET SINGH KOHLI	9999631964	jasneetsinghkoqli@gmail.com	01.05.2025
				CS(COMM)	382/2025	08.05.2025	UNION BANK OF INDIA VS. RAKESH	ARUN KUMAR SHUKLA	9312400295	connect@snsiegali.in	25.04.2025
				CS(COMM)	383/2025	08.05.2025	CHEMELYNE POLYSTABS LLP VS. ANITA SHARMA	OJASVI KHANEJA	9990503001	khanejalaw@gmail.com	06.05.2025
				CS(COMM)	384/2025	08.05.2025	WET AND DRY PERSONAL CARE PVT LTD VS. NATUREL BEUTY	RAKESH TIWARI	9582931401	legusintellect@gmail.com	30.04.2025
				CS(COMM)	387/2025	09.05.2025	M/S MINT STEER INDIA FINANCIAL CONSULTANCY VS. KAISER INDUSTRIES	KARAN BIDHURI	8977735374	adv.karanbidhuri@gmail.com	09.09.2024
				CS(COMM)	388/2025	09.05.2025	KRISHNA POLYMERS HARI TRADING	SURENDER SHARMA	9891297097	anokhijindgi@gmail.com	09.09.2024
				CS/COMM	414/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S NANCY ENTERPRISES	BHARAT GROVER	8595653336	shankardaslegala@gmail.com	10.05.2025
				CS/COMM	415/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S OLIMP INDUSTRIES	BHARAT GROVER	8595653336	shankardaslegala@gmail.com	10.05.2025
				CS/COMM	416/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S SPECIAL STEELS INDIA	BHARAT GROVER	8595653336	shankardaslegala@gmail.com	10.05.2025
				CS/COMM	417/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S BALAJI EXTRUSION MACHINES	BHARAT GROVER	8595653336	shankardaslegala@gmail.com	10.05.2025
				CS/COMM	418/2025	17.05.2025	M/S CAPITAL INDUSTRIAL ENTERPRISES VS. M/S ADVANCE RECYCLING SOLUTIONS LLP	BHARAT GROVER	8595653336	shankardaslegala@gmail.com	10.05.2025
				CS/COMM	419/2025	17.05.2025	SARABJEET SINGH BEDI VS. JASMINE KAUR BHATIA	PRAVEEN KUMAR	9999099325	law_sharma@yahoo.com	05.05.2025
				CS(COMM)	427/2025	19.05.2025	STATE BANK OF INDIA VS. SANTU RAM	MANOJ PANDEY	9654371856	advpandeymanoj@gmail.com	15.05.2025
				CS(COMM)	428/2025	19.05.2025	M/S SAVITRI WOODS VS. M/S MAHALAXMI PLYWOOD	SHARVAN KUMAR	9996397065	taxmanshravan@gmail.com	13.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS(COMM)	433/2025	20.05.2025	FUTURISTIC MEDIA AND ENTERTAINMENT LTD VS. EZ MALL ONLINE LTD	PANKAJ KUMAR	9958732424	roy.pankaj@yahoo.co.in	01.04.2025
				CS(COMM)	450/2025	26.05.2025	M/S KQUALITY PANAL PRODUCT VS. SANTOSH KUMAR	RAVI KUMAR	9911118926	advocateravi79@gmail.com	13.05.2025
				CS(COMM)	451/2025	26.05.2025	M/S AGGARWAL IRON AND STEEL INDUSTRIES VS. M/S NAMO SHIVAY ENTERPRISES	NITESH KUMAR JHA	7903666504	niteshkumarjha@gmail.com	21.05.2025
				CS(COMM)	455/2025	27.05.2025	BANK OF MAHARASHTRA VS. GIRJESH GUPTA	BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	20.05.2025
				CS(COMM)	458/2025	28.05.2025	MS AMBE NS AGRO PRODUCTS PVT LTD VS. MS MALIK POLYCHEM PVT LTD	SURESH KUMAR	93120556371	sureshadv5@yahoo.com	16.05.2025
				CS(COMM)	462/2025	29.05.2025	MAHARAJA SHOE CO. VS. IMRAN ALI	PARMOD KUMAR	9810682372	shekhawatilegal@yahoo.in	14.05.2025
				CS(COMM)	463/2025	29.05.2025	SARVENDRA KUMAR VS. AMIT GUPTA	RAHUL MAURYA	9971607485	advmkrahul@gmail.com	24.05.2025
				CS(COMM)	464/2025	29.05.2025	MESERS BANSAL POLYMERS VS. MESSERS GEETA FOOTWEARS	AMIT GARG	9811706228	amilgarg1996@gmail.com	09.05.2025
				CS/(COMM)	484/2025	31.05.2025	STATE BANK OF INDIA VS. NEELAM	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	28.05.2025
				CS/(COMM)	485/2025	31.05.2025	STATE BANK OF INDIA VS. NISHA RATHORE	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	28.05.2025
				CS/(COMM)	486/2025	31.05.2025	BANK OF BARODA VS. CARNAMA INFOTECH AND BPO LLP	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	13.05.2025
				CS/(COMM)	484/2025	31.05.2025	STATE BANK OF INDIA VS. NEELAM	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	485/2025	31.05.2025	STATE BANK OF INDIA VS. NISHA RATHORE	GOPAL CHAND SHARMA	9650501903	advhunnysharma28@gmail.com	31.05.2025
				CS/(COMM)	486/2025	31.05.2025	BANK OF BARODA VS. CARNAMA INFOTECH AND BPO LLP	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	31.05.2025
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/350/2025	01-05-2025	MALLIKA BHUPENDRA CHAUHAN	VS. RAJIV RANJAN	8800234388	WRAJIVRANJAN@GMAIL.COM	13-11-2024	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM.)/500/2025	01-05-2025	Yes Bank Ltd Vs VIJAY PAL	LALIT PANDAY	8130383143	LALITPANDEY ADV<@GMAIL.COM	
					OMP (COMM.)/501/2025	01-05-2025	Yes Bank Ltd Vs POOJA SOLANKI	LALIT PANDAY	8130383143	LALITPANDEY ADV<@GMAIL.COM	
					Execution (Comm.)/151/2025	02-05-2025	Shreeram Vanijya Global Exim Pvt Ltd Vs KRF LTD				
					CS (COMM)/358/2025	02-05-2025	Jivaa Retail India Pvt Ltd Vs Tawi Doors and Ors	R.K SHARMA	9810379033	rk.shMna.adv@gmail@m	21-04-2025
					OMP (COMM.)/521/2025	02-05-2025	HDFC BANK LTD Vs VIKAS SHARMA	LALIT PANDAY	8130383143	alitgandexadv@gmail.com	
					OMP (COMM.)/522/2025	02-05-2025	HDFC BANK LTD Vs MOHAMMAD AAQIB	LALIT PANDAY	8130383143	alitgandexadv@gmail.com	
					OMP (COMM.)/523/2025	02-05-2025	YES BANK LTD Vs MAHESH SINGHAL	LALIT PANDAY	8130383143	alitgandexadv@gmail.com	
					OMP (COMM.)/524/2025	02-05-2025	YES BANK LTD Vs RAJ KUMAR	LALIT PANDAY	8130383143	alitgandexadv@gmail.com	
					OMP (COMM.)/525/2025	02-05-2025	YES BANK LTD Vs ACHHE LAI GAUTAM	LALIT PANDAY	8130383143	alitgandexadv@gmail.com	
					OMP (COMM.)/526/2025	02-05-2025	YES BANK LTD Vs AKHIL TEJ/PAL GOYAL	LALIT PANDAY	8130383143	alitgandexadv@gmail.com	
					M-Ex/203/2025	06-05-2025	Sanjay Garg Vs SCK Infotech Pvt Ltd				
					Execution (Comm.)/158/2025	08-05-2025	M/S DEEP JYOTI RUBBER PVT LTD Vs M/S SANDHU CONTRACTOR PVT LTD				
					Misc DJ/469/2025	08-05-2025	RAGHBIR SINGH Vs MOHINDER SINGH				
					Execution (Comm.)/161/2025	09-05-2025	CANARA BANK Vs KULDEEP				
47	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (I) COMM	OMP (COMM.)/503/2025	01-05-2025	Orix Infrastructure Service Ltd Vs Shankar R	Auto ABID AHMAD	921314224	abidahmadadvocate@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/353/2025	02-05-2025	STATE BANK OF INDIA Vs MUNICIPAL	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	29-04-2025
				CS (COMM)	CS (COMM)/354/2025	02-05-2025	State Bank Of India Vs BIMLA	MS S SOOD	9811786067	msssoodadvocate@gmail.com	16-04-2025
				OMP (I) COMM	OMP (COMM.)/507/2025	02-05-2025	HDFC BANK LTD Vs REENA CHAUDHARY	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/508/2025	02-05-2025	YES BANK LTD Vs KAPIL KUMAR SANSI	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/540/2025	03-05-2025	HDFC BANK LTD Vs AVNEESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				CS (COMM)	CS (COMM)/367/2025	05-05-2025	GROMOR OVERSEAS LIMITED Vs goflex ltd	PRAMOD AGGARWAL	9810082372	shekhaulicunil@yahoo.in	02-05-2025
				CS (COMM)	CS (COMM)/368/2025	05-05-2025	PLATINEX BATHWARE INDIA PVT LTD Vs SANGANI KAUSHIK BHIKHUBHAI	STUTI WASON	9811227766,	wasonandwason@gmail.com	17-05-2025
				OMP (I) COMM	OMP (COMM.)/545/2025	05-05-2025	HDFC BANK LTD Vs RACHIT SAXENA	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				CS (COMM)	CS (COMM)/375/2025	06-05-2025	SUNIL JAIN Vs MS WATERSPOTTER INDIA PVT LTD	RAHUL KUMAR	9971096840	CONTACT.SHEPHERDLAW@GMAIL.COM	30-04-2025
				OMP (I) COMM	OMP (COMM.)/562/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs PRAVEEN BANSAL	KARAN CHIBBAR	9560099203	karanchibbaradvocate@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/563/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs GOURAV KUMAR	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/564/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PANKAJ P	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/565/2025	06-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAJIM	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/566/2025	06-05-2025	YES BANK LTD. Vs SATISH HARISH RAM	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/377/2025	07-05-2025	TARZAN ELECTRICALS PVT LTD Vs KOMERCO ENTERPRISES	BRIENDRA KUMAR	8700858746	briendrakumar619@gmail.com	13-09-2023

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/568/2025	07-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs AKHILESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				CS (COMM)	CS (COMM)/381/2025	08-05-2025	CHEMELYNE POLYSTABS LLP Vs PUSHKER PAINT INDUSTRIES	OJASVI KHANEJA	9990503001	obasvikhaneja48@gmail.com	06-05-2025
				CS (COMM)	CS (COMM)/389/2025	09-05-2025	M/s Smart Enterprises Vs M/s Shivam Construction	Karan Attri	9971824432	advocates@lexpactica.com	24-04-2025
				CS (COMM)	CS (COMM)/390/2025	09-05-2025	STATE BANK OF INDIA Vs SANJAY KUMAR	MANOJ KUMAR PANDEY	9654371856	advpandeymanoj@gmail.com	05-05-2025
				OMP (I) COMM	OMP (COMM.)/577/2025	09-05-2025	YES BANK LTD Vs SAURABH CHAWLA	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/578/2025	09-05-2025	YES BANK LTD Vs DURGESH SINGH	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/396/2025	13-05-2025	State Bank of India Vs Raj Rani	KRISHAN KUMAR SHARMA	9315165656	advkrishana141@gmail.com	05-05-2025
				OMP (I) COMM	OMP (COMM.)/581/2025	13-05-2025	KOTAK MAHINDRA PRIME LIMITED Vs PINTOO HARI RAM	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				ARB. (COMM.)	ARB. (COMM.)/4/2025	14-05-2025	HARJEET SINGH Vs SHRI RAM TRANSPORT FIN CO LTD	BHALLA BHALLA	89818362434	bhallaadvocates@gmail.com	NIL
				CS (COMM)	CS (COMM)/402/2025	14-05-2025	Aditya Infotech Limited Vs Spyvision Solutions and Technology Private Limited	AMIT KUMAR SINGH	9871291420	jurisprudence011@gmail.com	13-05-2025
				CS (COMM)	CS (COMM)/403/2025	14-05-2025	M/s Rajasthan Steel Corporation Vs M/s HMP Engineering Private Limited and Ors	BHARATT GROVER	8595653336	shankardaslegal@gmail.com	11-08-2025
				OMP (I) COMM	OMP (COMM.)/585/2025	14-05-2025	Shriram Finance Ltd Vs SHIVAM	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/586/2025	14-05-2025	Shriram Finance Ltd Vs ROCKY	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/588/2025	14-05-2025	Shriram Finance Ltd Vs SHAKEEL 6108	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/589/2025	14-05-2025	Shriram Finance Ltd Vs SHAKEEL 7483	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/405/2025	15-05-2025	NIKE INNOVATE AND ANR Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	11-08-2025
				CS (COMM)	CS (COMM)/407/2025	15-05-2025	MINOCHA ENTERPRISES PVT LTD Vs NEEDLE EYE PLASTIC INDUSTRIES PVT LTD	JS KOHLI	9999631964	jasneetsinghko@hli@gmail.com	13-05-2025
				OMP (I) COMM	OMP (COMM.)/592/2025	16-05-2025	YES BANK LTD. Vs RAJINDER PRASHAD	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/593/2025	16-05-2025	YES BANK LTD. Vs JITENDER YADAV	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/420/2025	17-05-2025	M/s Oberoi Paints Private Limited Vs M/s Advent Enterprises and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gmail.com	09-05-2025
				CS (COMM)	CS (COMM)/421/2025	17-05-2025	M/s Krishna Steel Corporation Vs M/s Alfa Steel and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gmail.com	09-05-2025
				CS (COMM)	CS (COMM)/422/2025	17-05-2025	M/s Capital Industrial Enterprises Vs M/s PS Enterprises and Ors	BHARATT GROVERR	8595653336	shankardaslegal@gmail.com	09-05-2025
				OMP (I) COMM	OMP (COMM.)/605/2025	17-05-2025	AXIS BANK LTD Vs MOHDS TAHIR KHAN	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/606/2025	17-05-2025	YES BANK LTD Vs ASHISH KUMAR	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/607/2025	17-05-2025	YES BANK LTD Vs OM PRAKASH	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/608/2025	17-05-2025	YES BANK LTD Vs ANGELINA FRANCIS	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/609/2025	17-05-2025	YES BANK LIMITED Vs VIJAY KUMAR SINGH	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/615/2025	19-05-2025	YES BANK LTD Vs MOHAMMAD DAWOOD	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/436/2025	20-05-2025	VIKRANT GUPTA PRAVEEN KUMARI	DEEPAK Vs AGGARWAL	9810798989	adv.rslegal@gmail.com	17-05-2025
				OMP (I) COMM	OMP (COMM.)/633/2025	20-05-2025	YES BANK LTD Vs PUSHPENDRA PAWAR	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/634/2025	20-05-2025	YES BANK LTD Vs MOHD SAQIB	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/635/2025	20-05-2025	YES BANK LTD Vs SANTOSH DEVI	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/437/2025	21-05-2025	UPGRID SOLUTION PRIVATE LIMITED Sunita Vs	KARTIKA TUTYA	6443000880	contact@aaalegal.pro	12-05-2025
				OMP (I) COMM	OMP (COMM.)/636/2025	21-05-2025	YES BANK LTD Vs SURAJ CHAUDHARY	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				Misc DJ/	Misc DJ/522/2025	22-05-2025	M/S SIRCA PAINTS INDIA LTD Vs K CUBES	PARTH SHARMA	98108 66704	officeofparthsharma@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/641/2025	22-05-2025	YES BANK LTD Vs VIKRAM SINGH	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/443/2025	23-05-2025	GK Rangwala and Co Pvt Ltd Vs Gayatri Marketing	VS SHARMA	8802200600	adv.vssharm@gmail.com	16-05-2025
				CS (COMM)	CS (COMM)/444/2025	23-05-2025	GENETIX BIOTECH LIMITED ACCUTEST BIOLOGICS PRIVATE LIMITED Vs	MADHAV ASHAWARI	8700568976	maabav@.rkgo.com	26-05-2025
				OMP (I) COMM	OMP (COMM.)/650/2025	23-05-2025	YES BANK LTD Vs SAGIR AHMAD	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/651/2025	23-05-2025	YES BANK LTD Vs SAKHEEL ABDUL SALAM	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/447/2025	24-05-2025	Rajinder Satija Vs Sandeep Tandon	ARUN CHAWLA	9971195999	varun@legalcare.co.in	22-05-2025
				CS (COMM)	CS (COMM)/448/2025	24-05-2025	GENETIX BIOTECH LIMITED Vs MS ELITE LABS	MADHAV ASHAWARI	8700568976	maabav@.rkgo.com	22-05-2025
				OMP (I) COMM	OMP (COMM.)/665/2025	24-05-2025	YES BANK LTD Vs DEEPAK JAISWAL	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/452/2025	26-05-2025	KULDEEP SINGH CHARDI ENTERPRISES Vs KALASURESH KUMAR	APRAJIT AND SURESH KUMAR	9313119503	sudeshkradvocate@gmail.com	24-05-2025
				OMP (I) COMM	OMP (COMM.)/670/2025	26-05-2025	HDFC BANK LTD Vs VIKAS SHARMA	LALIT PANDEY	8130383143	lalitpandeyadvocate@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/671/2025	26-05-2025	HDFC BANK LTD Vs DALJEET KANWALJIT SINGH	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/672/2025	26-05-2025	HDFC BANK LTD Vs ANIL VERMA	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/673/2025	26-05-2025	Yes Bank Ltd Vs MD SAAJID QURESHI	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/674/2025	26-05-2025	Yes Bank Ltd Vs PARMESHWAR SINGH	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/454/2025	27-05-2025	UNION BANK OF INDIA Vs ARSHI	ALOK KUMAR	9911000126	alokadv.9911@gmail.com	26-05-2025
				OMP (I) COMM	OMP (COMM.)/676/2025	27-05-2025	YES BANK LTD Vs NAR SINGH KHATRI	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/465/2025	29-05-2025	PP Books Pvt Ltd Vs Exceli Edutech Pvt Ltd	ARPIT JAIN	0.98115958	arpitjain2099@gmail.co	27-05-2025
				CS (COMM)	CS (COMM)/466/2025	29-05-2025	MS enterprises through its Sole Proprietor Mrs Tara Sharma Vs Ranjit Singh	ABHISHAK SHARMA	9711477106	abhishaksharma800@gmail.com	26-05-2025
				CS (COMM)	CS (COMM)/467/2025	29-05-2025	Icici Bank Vs ROHAN GUPTA	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	26-05-2025
				OMP (I) COMM	OMP (COMM.)/686/2025	29-05-2025	HDFC BANK LTD Vs LALIT VERMA	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/687/2025	29-05-2025	YES BANK LTD Vs KESHAV SHARMA	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/688/2025	29-05-2025	YES BANK LTD Vs ANKUR SHARMA	SACHINKA TYAL	011-26211488	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/470/2025	30-05-2025	GSI ENTERPRISES PVT LTD Vs VERMA ENGINEERS AND CONTRACTORS	VALI & CO	9910358225	office@vali.co.in	26-05-2025
				CS (COMM)	CS (COMM)/472/2025	30-05-2025	GSI ENTERPRISES PVT LTD Vs VERMA ENGINEERS AND CONTRACTORS	VALI & CO	9910358225	office@vali.co.in	26-05-2025
				OMP (I) COMM	OMP (COMM.)/698/2025	30-05-2025	Hdfc Bank Limited Vs LOKESH KUMAR	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/699/2025	30-05-2025	Hdfc Bank Limited Vs RUBY GHAI	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/700/2025	30-05-2025	Hdfc Bank Limited Vs ARVIND ROHILA	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/701/2025	30-05-2025	Hdfc Bank Limited Vs VIVEK PRATAP SINGH	LALIT PANDEY	8130383143	lalitpandeyyada@gmail.com	NIL
				CS (COMM)	CS (COMM)/473/2025	31-05-2025	Infinitude International Private Limited Vs Babu Lal Teli	SS W ANI	8750618722	sswaniassociate@gmail.com	28-05-2025
				CS (COMM)	CS (COMM)/474/2025	31-05-2025	Bank of Baroda Vs Anand Kumar Mishra	SHARMA & ASSOCIATES	9650501903	advhunnysharma.28@gmail.com	28-05-2025
				CS (COMM)	CS (COMM)/475/2025	31-05-2025	Infinitude International Private Limited Vs Ganeshgarhia Construction Pvt Ltd	SHARMA & ASSOCIATES	9650501903	advhunnysharma.28@gmail.com	28-05-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/356/2025	CS (COMM)/356/2025	02-05-2025	State Bank Of India Vs Raj Kumar	Ms S. SOOD	9811786067	msssoodadvocate@gmail.com	18.04.2025
				CS (COMM)/359/2025	CS (COMM)/359/2025	03-05-2025	STATE BANK OF INDIA Vs SURENDER KUMAR MITTAL	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	29.04.2025
				CS (COMM)/360/2025	CS (COMM)/360/2025	03-05-2025	Ashish Garg Vs DEVENDER KUMAR	PRAMOD AGARWAL	9810682372	shekhawatilegal@yahoo.in	26.03.2025
				CS (COMM)/363/2025	CS (COMM)/363/2025	05-05-2025	MS VARDHMAN UDYOG RAMESH CHAND JAT	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	25.04.2025
				CS (COMM)/364/2025	CS (COMM)/364/2025	05-05-2025	MS VARDHMAN UDYOG Vs RAMSINGH HARITWAL	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	25.04.2025
				CS (COMM)/365/2025	CS (COMM)/365/2025	05-05-2025	DYD Industrial Solutions through Rajesh Kulhar Vs Mark Tech Polymers Private Limited	Himanshu Ahuja	9654546559	advocate.himanshuahuja23@gmail.com	09.04.2025
				CS (COMM)/366/2025	CS (COMM)/366/2025	05-05-2025	Pravesh Bhandari Vs Ashimara Housing Pvt Ltd	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	07.04.2025
				CS (COMM)/380/2025	CS (COMM)/380/2025	08-05-2025	STATE BANK OF INDIA MEENAKSHI RAJPAL	Vijay Vs Prakash	9810210832	Not Provided	05.05.2025
				CS (COMM)/391/2025	CS (COMM)/391/2025	13-05-2025	SS FOOTWEAR Vs KGN FOOTWEAR	Mukuk Rawal	9899000289	mukul_rawal@yahoo.com	28.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/392/2025	CS (COMM)/392/2025	13-05-2025	State Bank of India Vs Rahul Sharma	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	05.05.2025
				CS (COMM)/400/2025	CS (COMM)/400/2025	14-05-2025	COGOPORT PRIVATE LIMITED Vs FENDA AUDIO INDIA PVT LTD	Uday Kumar	8882303942	advudaykumar@gmail.com	28.04.2025
				CS (COMM)/401/2025	CS (COMM)/401/2025	14-05-2025	Eltecks Private Limited Through Ar Ankit Jain Vs IRA PRAMANIK	India Aadesh Saraswat	9999359053	aadesh9696@gmail.com	04.03.2025
				CS (COMM)/408/2025	CS (COMM)/408/2025	16-05-2025	Union Bank Of India Vs Tosif Ahmed	Vijay Lakshmi Jain	9811373999	advvijaylakshmi.jain@gmail.com	14.05.2025
				CS (COMM)/409/2025	CS (COMM)/409/2025	16-05-2025	COGOPORT PRIVATE LIMITED Vs DIVYA LAXMI OVERSEAS	Uday Kumar	8882303942	advudaykumar@gmail.com	28.04.2025
				CS (COMM)/410/2025	CS (COMM)/410/2025	16-05-2025	RAKESH KUMAR SHARMA TRADING AS MS LABTRONICS Vs SUMAN DEVI TRADING AS MS	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	02.05.2025
				CS (COMM)/411/2025	CS (COMM)/411/2025	17-05-2025	M/s Suprabhat Textile Private Limited Vs Sanjay Kumar Singh Rana	Varun Mehlawat	9873486348	VARUN_MEHLAWAT@YAHOO.CO.IN	15.05.2025
				CS (COMM)/423/2025	CS (COMM)/423/2025	19-05-2025	State Bank Of India Vs GARVITA GARG	A. K. Raut	9999132159	akroutadvocate@gmail.com	14.05.2025
				CS (COMM)/424/2025	CS (COMM)/424/2025	19-05-2025	STATE BANK OF INDIA Vs RAKESH	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	15.05.2025
				CS (COMM)/441/2025	CS (COMM)/441/2025	22-05-2025	ARUN KUMAR BHOWMIK PROPRIETOR OF AMTECH ENGINEERS Vs M S ASAHI INDIA CLASS	Rohan Taneja	9953542080	rohan.taneja@kred-jure.in	14.05.2025
				CS (COMM)/449/2025	CS (COMM)/449/2025	26-05-2025	Maharaja Shoe Co MAYASHEEL RETAIL INDIA LTD	PRAMOD VS AGARWAL	9810682372	shekhawatilegal@yahoo.in	14.05.2025
				CS (COMM)/453/2025	CS (COMM)/453/2025	27-05-2025	BHISHAM POPLI Vs MS RAHEJA DEVELOPERS LTD	Sudhir Gupta	9313885241	SGADV0472@GMAIL.COM	14.05.2025
				CS (COMM)/457/2025	CS (COMM)/457/2025	28-05-2025	Ashvinder Kaur and Anr Vs Sarbestos Auto Spares Pvt Ltd	Siddhant Juyal	8375868868	adv.siddhantjuyal@gmail.com	26.05.2025
				CS (COMM)/459/2025	CS (COMM)/459/2025	29-05-2025	bank of baroda Vs anuj pratap singh	Sanjeet Kumar Singh	9868588173	sanjeetadvo@yahoo.co.in	22.05.2025
				CS (COMM)/460/2025	CS (COMM)/460/2025	29-05-2025	PUNJAB AND SIND BANK Vs MONICA SHARMA	Girish Verma	9811135305	legal.gya@gmail.com	25.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/468/2025	CS (COMM)/468/2025	30-05-2025	KANDOTH MOHAMMED SHAMZEER Vs KALPATARU POWER TRANSMISSION LTD	Sanjeev Kumar	7011678591	Not Provided	19.05.2025
				CS (COMM)/469/2025	CS (COMM)/469/2025	30-05-2025	Infinitude International Private Limited Vs Beton RMC	Shakeel Sharwar wani	8750618722	sswaniassociates@gmail.com	28.05.2025
				CS (COMM)/476/2025	CS (COMM)/476/2025	31-05-2025	STATE BANK OF INDIA KANCHAN JHA PROP OF LEVINA INDUSTRIES	Kanchan Jha	9999501346	kanchan421994@gmail.com	23.05.2025
				CS (COMM)/477/2025	CS (COMM)/477/2025	31-05-2025	Infinitude International Private Limited Vs Latala Construction Co	Shakeel Sharwar wani	8750618722	sswaniassociates@gmail.com	28.05.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Counter Claim/23/2025	Counter Claim/23/2025	01-05-2025	SHANKAR LAL Vs RAMAN GANDHI				
				CS (COMM)/351/2025	CS (COMM)/351/2025	01-05-2025	BANK OF BARODA Sudhir Kumar Vs DEEPA GUPTA		9312292558		29-04-2025
				CS (COMM)/352/2025	CS (COMM)/352/2025	01-05-2025	PUNJAB NATIONAL BANK Vs MANOJ KUMAR GUPTA	AVADESH KR. SHAKYA	9810362628	akshakya01@gmail.com	25-04-2025
				OMP (COMM.)/504/2025	OMP (COMM.)/504/2025	01-05-2025	Yes Bank Ltd Vs ASHWANI KUMAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	28-04-2025
				OMP (COMM.)/527/2025	OMP (COMM.)/527/2025	02-05-2025	HDFC BANK LTD Vs PAWAN KUMAR	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	01-05-2025
				OMP (COMM.)/528/2025	OMP (COMM.)/528/2025	02-05-2025	HDFC BANK LTD Vs SUBODH SINGH	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	01-05-2025
				OMP (COMM.)/529/2025	OMP (COMM.)/529/2025	02-05-2025	HDFC BANK LTD Vs KHURSHID	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	01-05-2025
				OMP (COMM.)/530/2025	OMP (COMM.)/530/2025	02-05-2025	HDFC BANK LTD Vs PRASUN KUMAR TIWARI	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	01-05-2025
				OMP (COMM.)/531/2025	OMP (COMM.)/531/2025	02-05-2025	YES BANK LTD Vs PRAMOD KUMAR SHARMA	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	30-04-2025
				OMP (COMM.)/532/2025	OMP (COMM.)/532/2025	02-05-2025	YES BANK LTD Vs AMIT RAMSWAROOP	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	30-04-2025
				OMP (COMM.)/543/2025	OMP (COMM.)/543/2025	03-05-2025	HDFC BANK LTD Vs PRIYANSHU SOHANE	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	01-05-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Ex.COMM Award by Arb Comm./13/2025	Ex.COMM - Award by Arb Comm./13/2025	05-05-2025	EQUITAS SMALL FINANCE BANK LTD Vs DHARMENDER ROY			
				OMP (COMM.)/549/2025	OMP (COMM.)/549/2025	05-05-2025	Yes Bank Ltd Vs KAMAL AHMAD	8130383143	LALITPANDEY ADV@GMAIL.COM	03-05-2025
				Execution (Comm.)/153/2025	Execution (Comm.)/153/2025	06-05-2025	PINTU Vs Neha Bus Services Pvt Ltd			
				OMP (COMM.)/560/2025	OMP (COMM.)/560/2025	06-05-2025	SMFG INDIA CREDIT CO LTD Vs JITENDER KUMAR KHARBANDA			
				CS (COMM.)/378/2025	CS (COMM.)/378/2025	07-05-2025	MINOCHA ENTERPRISES PVT LTD Vs SAISIDDI ENGINEERING TEK PVT LTD	9999631964	CHAMBER@KOHLIASSOCIATES.IN	03-05-2025
				OMP (COMM.)/570/2025	OMP (COMM.)/570/2025	07-05-2025	YES BANK LTD Vs RAJ KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	05-05-2025
				Ex.COMM Award by Arb Comm./15/2025	Ex.COMM - Award by Arb Comm./15/2025	08-05-2025	Punjab National Bank Vs Ms Sapna Mishra			
				Ex.COMM Award by Arb Comm./16/2025	Ex.COMM - Award by Arb Comm./16/2025	08-05-2025	Superfil Engineers Pvt Ltd Vs M/S Rose Engineering			
				CS (COMM.)/385/2025	CS (COMM.)/385/2025	08-05-2025	OM LOGISTICS LIMITED Vs BAKUL CASTING PRIVATE LIMITED	9810163624	ADVOCATEARUN23@GMAIL.COM	06-05-2025
				OMP (COMM.)/573/2025	OMP (COMM.)/573/2025	09-05-2025	YES BANK LTD Vs SURENDER KARAN SINGH	011-26211488	LEGAL@KATYAASSOCIATES.COM	07-05-2025
				OMP (COMM.)/574/2025	OMP (COMM.)/574/2025	09-05-2025	YES BANK LTD Vs DAYANAND MOOLCHAND	011-26211488	LEGAL@KATYAASSOCIATES.COM	07-05-2025
				CS (COMM.)/393/2025	CS (COMM.)/393/2025	13-05-2025	State Bank of India Vs Ashok	9958891040	ADVKRISHNA411@GMAIL.COM	08-05-2025
				CS (COMM.)/394/2025	CS (COMM.)/394/2025	13-05-2025	APS OBEROI Vs REMSOCONTROL TECHNOLOGIES PVT LTD	9811675024	ANJANICHOU DHARI@GMAIL.COM	08-05-2025
				CS (COMM.)/395/2025	CS (COMM.)/395/2025	13-05-2025	M/s OPTICADO INDIA LLP Vs M/s FRANK INTERNATIONAL	9899054303	JATINSAPRA1312@GMAIL.COM	08-05-2025
				Execution (Comm.)/163/2025	Execution (Comm.)/163/2025	14-05-2025	Union Bank of India Vs Sushil Singh Chaudhary			

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				OMP (COMM.)/584/2025	OMP (COMM.)/584/2025	14-05-2025	Shriram Finance Ltd Vs SUNIL	MANOJ KUMAR	9811133644	
				OMP (COMM.)/591/2025	OMP (COMM.)/591/2025	15-05-2025	Yes Bank Ltd Vs RAJESH KUMAR	LALIT PANDEY	8130383143	13-05-2025
				CS (COMM)/412/2025	CS (COMM)/412/2025	17-05-2025	AMIT GUPTA Vs BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED	VARUN BEDI	8285672608	15-05-2025
				CS (COMM)/413/2025	CS (COMM)/413/2025	17-05-2025	M/s Capital Industrial Enterprises Vs M/s Amit Steel and Ors	CHARIT GOYAL	8595653336	15-05-2025
				OMP (COMM.)/610/2025	OMP (COMM.)/610/2025	17-05-2025	YES BANK LTD Vs BALJITSINGH	ANANJAY SINGH	7030378800	15-05-2025
				Ex.COMM Award by Arb. Comm./20/2025	Ex.COMM - Award by Arb. Comm./20/2025	19-05-2025	ANKITA BHARGAVA Vs AKANSHA BHARGAVA			
				Ex.COMM Award by Arb. Comm./21/2025	Ex.COMM - Award by Arb. Comm./21/2025	19-05-2025	Ford India Private Limited Vs Eminent Auto Parts Private Limited			
				CS (COMM)/425/2025	CS (COMM)/425/2025	19-05-2025	STATE BANK OF INDIA Vs SUNIL	MANOJ PANDEY	9654371856	19-05-2025
				CS (COMM)/426/2025	CS (COMM)/426/2025	19-05-2025	STATE BANK OF INDIA Vs SANJAY KUMAR SINGH	MANOJ PANDEY	9654371856	19-05-2025
				CS (COMM)/434/2025	CS (COMM)/434/2025	20-05-2025	SURYA PRAKASH Vs SHWETA GABA	NITIN GUPTA	8860057314	
				CS (COMM)/435/2025	CS (COMM)/435/2025	20-05-2025	M/s Capital Industrial Enterprises Through its Prop Sandeep Soni Vs M/s Advance Resolutions	CHARIT GOYAL	8595653336	17-05-2025
				OMP (COMM.)/626/2025	OMP (COMM.)/626/2025	20-05-2025	Yes Bank Ltd Vs UMA SHANKAR SINGH	ANANJAY SINGH	7030378800	18-05-2025
				Ex.COMM Award by Arb. Comm./22/2025	Ex.COMM - Award by Arb. Comm./22/2025	22-05-2025	Renovision Automation Services Pvt Ltd Vs Big Digital Impression Pvt Ltd			
				CS (COMM)/442/2025	CS (COMM)/442/2025	22-05-2025	Maharaja Shoes Co Vs KAMAL CHOPRA	MUKESH KUMAR	9810682372	20-05-2025
				OMP (COMM.)/643/2025	OMP (COMM.)/643/2025	22-05-2025	YES BANK LTD Vs NEERAJ TAKKAR	KARTIK KUMAR	011-26211488	21-05-2025

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				OMP (COMM.)/644/2025	OMP (COMM.)/644/2025	22-05-2025	YES BANK LTD Vs KUTUMBH CARE PVT LTD	ANANJAY SINGH	7030378800	ASAPLEGALANDADVOCA S@GMAIL.COM	20-05-2025
				OMP (COMM.)/659/2025	OMP (COMM.)/659/2025	23-05-2025	JFC LEASING LTD Vs Saleem Khan	PANUJ KUMAR	9810133410	BHAGATSINGHIS@YAHOO.COM	21-05-2025
					OMP (COMM.)/660/2025	23-05-2025	YES BANK LTD Vs SATISH RAN SINGH	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	21-05-2025
				OMP (COMM.)/661/2025	OMP (COMM.)/661/2025	23-05-2025	YES BANK LTD Vs MOHD IMTIYAZ	KARTIK KUMAR	011-26211488	LEGAL@KATYAASSOCIATES.COM	21-05-2025
				OMP (COMM.)/677/2025	OMP (COMM.)/677/2025	27-05-2025	Yes Bank Ltd Vs ANKIT CHOUDHARY	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	26-05-2025
				OMP (COMM.)/678/2025	OMP (COMM.)/678/2025	27-05-2025	Yes Bank Ltd Vs PARDEEP KASHYAP	LALIT PANDEY	8130383143	LALITPANDEY ADV@GMAIL.COM	26-05-2025
				Execution (Comm.)/179/2025	Execution (Comm.)/179/2025	29-05-2025	SUNIL GARG Vs PINKU BANIK				
				CS (COMM.)/461/2025	CS (COMM.)/461/2025	29-05-2025	STAR WIRE MAFACTURING Vs M S RKD FENCING WIRE	MOSHIN	9899010288	ADVMOSHIN5@GMAIL.COM	26-05-2025
				CS (COMM.)/471/2025	CS (COMM.)/471/2025	30-05-2025	M s KEC AGRITECH PVT LTD Vs M S DIVISHA TECHNOLOGIES PVT LTD	MANISH DEWAN	9910356257	ASTERISMLEGAL@GMAIL.COM	28-05-2025
				OMP (COMM.)/695/2025	OMP (COMM.)/695/2025	30-05-2025	Hdfc Bank Limited Vs VISHAL MUNJAL	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-05-2025
				OMP (COMM.)/696/2025	OMP (COMM.)/696/2025	30-05-2025	Hdfc Bank Limited Vs RAVI MALHOTRA	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-05-2025
				OMP (COMM.)/697/2025	OMP (COMM.)/697/2025	30-05-2025	Hdfc Bank Limited Vs AMIT SHARMA	MANISH SHANKAR VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	28-05-2025
				CS (COMM.)/478/2025	CS (COMM.)/478/2025	31-05-2025	Infinity International Dharamraj Contracts India Private Limited	HIMANSHU GARG	8750618722	SSWAMIASSOCIATES@GMAIL.COM	28-05-2025
				CS (COMM.)/479/2025	CS (COMM.)/479/2025	31-05-2025	Infinity International Bhoopesh Kumar	HIMANSHU GARG	8750618722	SSWAMIASSOCIATES@GMAIL.COM	28-05-2025
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	328/2025	03.05.2025	M/S DALIP SINGH ADHIKARI VS. M/SNEW INDIA ASSURANCE COL.LTD. AND ANP	VINEET KUMAR	9718784365	KUMARVINIT.K@gmail.com	20.12.2023

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS.COMM.	323/2025	02.05.2025	COMPUTER JUNCTION PVR LTD. VS. FIVECHOPRA SPLASH INFOTECH PVT. LTD.	AJAY KUMAR CHOPRA	9811104015	AKCHOPRA ADV@.YAHOO.IN	24.02.2025
			1	CS(COMM)	327/2025	03.05.2025	HOLY FAITH INTERNATIONAL PVT. LTD. VS. SARMAH BOOK STALL	PAWAN KUMAR	7678499388	NOT AVAILABLE	23.12.2024
			1	CS(COMM)	332/2025	05.05.2025	AMIT KUMAR PROP. OF SHIV CONSTRUCTION VS. B. K. SINGH	N P SINGH	011-46020894	NPSINGHAND ASSOCIATES@GMAIL.COM	26.03.2025, 02.05.2025, 01.05.20252
			1	OMP(1)COMM	74/2025	06.05.2025	M/S OM SAI RAM ENTERPRISES VS. INDIAN RAILWAY	AKSHAT BHAI PAI	7985177435	BAJPAIAKSHAT@GMAIL.COM	03.05.2025
			1	CS(COMM)	336/2025	06.05.2025	HARVINDER SINGH VS. DARSHAN SINGH AND SONS	BNG LAW ASSOCIATES	011-43709221	WWW.BNGLAW ASSOCIATES.COM	15.04.2025
			1	CS(COMM)	340/2025	07.05.2025	MUDITA PASARI VS. DAG PRIVATE LIMITED	SHAILEN BHATIA	9818558690	ADVOCATY SHAILENBHATIA89@GMAIL.COM	25.04.2025
			1	CS(COMM)	339/2025	07.05.2025	M/S SETLITE ENGINEERS LTD. VS. M/SS MULTITECH INDIA	SHARMA & ASSOCIATE	9899577744, 8929434695	NOT AVAILABLE	23.04.2025
			1	CS(COMM)	338/2025	07.05.2025	CANARA BANK VS. MUKESH KUMAR & KHANDLWAL & ANR.	KRISHAN KUMAR & ASSOCIATE S	9990577700	KRISHENKUMAR@GMAIL.COM	19.03.2025
			1	CS(COMM)	348/2025	08.05.2025	CANARA BANK VS. SUSHIL KUMAR AND ANR.	CHITRA MALHOTRA	9212888087	CHITRAMALHOTRA@GMAIL.COM	08.04.2025
			1	CS(COMM)	350/2025	09.05.2025	MAHENDRA STEELS VS. HINDUSTAN CONSTRUCTION COMPANY	MANSI KUKREJA	9811446272	NOT AVAILABLE	02.05.2025
			1	CS(COMM)	356/2025	13.05.2025	BANK OF INDIA VS. ABHAY KUMAR JENA	PARTIV MEHTA	9811044353	PJMEHTACEO@REDIFFMAIL.COM	30.04.2025
			1	CS(COMM)	355/2025	13.05.2025	PARDEEP KUMAR VS. VOSCO LIQUOR	AJEET KUMAR	9810039471	AJEETKUMAR ADVOCATE@YAHOO.COM	07.11.2024
			1	CS.COMM.	358/2025	14.05.2025	DEUTSCHE BANK VS. MS. RAHUL SIYARAM KHILWANI	SURI AND COMPANY LAW FIRM	9971357074	litigation@jsurico.in	29.04.2025
			1	CS.COMM.	361/2025	15.05.2025	M/S SONA CORPORATION INDIA PRIVATE LIMITED VS. BANK OF BARODA	AASHISH KUMAR SINGH	9971149676	AKSINGH@ANLEGAL.IN	24.04.2025
			1	CS(COMM)	369/2025	16.05.2025	HT MEDIA LTD VSUS WINGS ADVERTISING THROUGH ITS PROPRIETOR MRS. PARVATI	LEGAL MS/KNIGHTS, LAW FIRM	9999886478	ABHINAY@LEGALKNIGHTS.IN	03.05.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	368/2025	16.05.2025	COGOPORT PVT LTD. VS. KALPANA	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	28.04.2025
			1	CS(COMM)	367/2025	16.05.2025	COGOPORT PVT LTD. VS. STARLOG ENTER	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	28.04.2025
			1	CS(COMM)	366/2025	16.05.2025	COGOPORT PVT LTD. VS. MOHIT RUBBER	UDAY KUMAR	8882303942, 9810868162	ADUDAYKUMAR@GMAIL.COM	28.04.2025
			1	CS.COMM.	378/2025	19.05.2025	THE PRESS TRUST OF INDIA LIMITED THROUGH ITS AUTHORIZED SIGNATOR	SWARNEN CHATTERJEE	8800910786	wasim@lectiaw.com	06.05.2025
			1	CS.COMM.	392/2025	22.05.2025	SATNAM SINGH SALUJA VS. CHANAKYA & ACADEMY FOR EDUCATION AND TRAINING PVT. LTD.	ASHOK CHHABRA & ASSOCIATES	9810008481	ASHOKCHHABRA4@GMAIL.COM	01.05.2025
			1	CS.COMM.	399/2025	24.05.2025	MOGLI LABS (INDIA) PVT. LTD. VS. COMBYTE TEXTILES PVT. LTD.	STARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	17.05.2025
			1	CS.COMM.	398/2025	24.05.2025	SH. BHAGWAN DASS VS. SH. VIRENDER THAKUR	SANCHIT GOYAL	9999605495	ADV.SANCHITGOYAL@GMAIL.COM	19.05.2025
			1	OMP(COMM)	74/2025	26.05.2025	M/S B . ENGINEERING C. VS. UNION FINDIA	KASHUTOSH KUMAR OPANDEY	8285356804	ASHUTOSHLEK@GMAIL.COM	16.05.2025
			1	CS.COMM.	403/2025	26.05.2025	M/S TRUE LINK FINANCE LIMITED VS. YADAV ELECTRONICS	RAJAT SARAWAT	9818004454	RAJATTRUELINK@GMAIL.COM	23.05.2025
			1	EX. (COMM) AWARD BY ARB. COMM.	29/2025	26.05.2025	UNION OF INDIA VS. M/S OCTAVISOUS TEA INDUSTRIES LTD.	AJEET YADAV &	9718299477	OFFICE@AYALEGAL.IN	09.05.2025
			1	CS.COMM.	405/2025	27.05.2025	M/S SBM INDUSTRIES PVT. LTD. VS. M/S EXCEL PRINTERS PVT. LTD.	ROHIT KUMAR, TARUN KUMAR	9971380039	ADVTARUN08@GMAIL.COM	03.12.2024
			1	CS.COMM.	404/2025	27.05.2025	V .L. CARGO VS. AMIZ COURIER AND CARGO	AJIT KUMAR SINGH	9811619336	ADVOCATE.AJIT49@GMAIL.COM	02.05.2025
			1	CS.COMM.	412/2025	28.05.2025	STATE BANK OF INDIA VS. NAWIN PRASAD YADAV	SHIV KUMAR TYAGI	9811059032	SHIVTYAGI@GMAIL.COM	22.05.2025
			1	CS.COMM.	411/2025	28.05.2025	NEHA JOSHI ASS CHEMISTRY ACADEMY FOR IIT JEE VS. TELEGRAM FZ LLC & ANR.	SWAPNIL GAUR	9897905254	SWAPNILGAUR@RALEGAL.CO.IN	23.05.2025
			1	CS.COMM.	419/2025	29.05.2025	R. SOLUTIONS PVT. VERSUS KUMAR	ANKIT MIGLANI, NIKHIL ARUNMANDHOT RA	7276358720	ADVANKITMIGLANI@GMAIL.COM	23.05.2025

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			1	CS.COMM.	420/2025	29.05.2025	UNION BANK OF INDIA VS. SHAARS RAJ	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	16.05.2025
			1	CS.COMM.	418/2025	29.05.2025	AGRAWAL GROUP OF PUBLICATIONS VS. TELEGRAM FZ LLC & ORS.	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	26.05.2025
			1	OMP(I)COMM	89/2025	31.05.2025	ESHA MAKIN VS. PRAKASH CHAURASIA AND ANR.	NAVEEN OM AND ARUN UPADHYAY	9711937777, 9045375818	ADVOCATEENAVEEN7777@GMAIL.COM, UPADHYAYARUN137@GMAIL.COM	30.05.2025
			1	CS.COMM.	437/2025	31.05.2025	VIRAJ VIVEK BAJPAI VS. TELEGRAM FZ LLC AND ANR.	TATVA VS. LAW LLP	9455160761	TATVALAWLIP@GMAIL.COM	26.05.2025
			1	CS.COMM.	436/2025	31.05.2025	STATE BANK OF INDIA VS. S. HARID AS NAIR	VINAY S. KUMAR	9811134771	KUMARVINAY65@GMAIL.COM	25.05.2025
			1	CS.COMM.	435/2025	31.05.2025	POOJA ARORA VS. BATA INDIA LTD.	PAWAN MATHUR	9810129577	PAWANMATHUR@GMAIL.COM	28.04.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/318/2025	CS (COMM)/318/2025	01-05-2025		Mahinder Kumar(P),	9811031736	ashokpoPli16@yahoo.in	28.04.2025
			25	CS (COMM)/317/2025	CS (COMM)/317/2025	01-05-2025		AAZAD ALI(P),	9312222450	kmtaiyab@gmail.com	29.04.2025
			25	CS (COMM)/322/2025	CS (COMM)/322/2025	02-05-2025		RANI BHARDWAJ(P),	9643680913	rbhardwajassociates@gmail.com	01.05.2025
			25	CS (COMM)/319/2025	CS (COMM)/319/2025	02-05-2025	ANI Media Pvt Ltd Vs Akram Khan	Sidhant Kumar(P),	9899675905	SKUMAR@UNUMLAW.IN	01.05.2025
			25	CS (COMM)/320/2025	CS (COMM)/320/2025	02-05-2025		DAYANAND SHARMA(P),	9811104952	bharatsisodia_07@yahoo.co.in	28.04.2025
			25	CS (COMM)/321/2025	CS (COMM)/321/2025	02-05-2025	STATE BANK OF INDIA Vs LEKH RAJ MEENA	RANI BHARDWAJ(P),	9643680913	rbhardwajassociates@gmail.com	26.04.2025
			25	CS (COMM)/325/2025	CS (COMM)/325/2025	03-05-2025		Sandeep Kumar Jain(P),	NOT GIVEN	NOT GIVEN	29.04.2025
			25	CS (COMM)/326/2025	CS (COMM)/326/2025	03-05-2025	SADHNA DAR AND ANR Vs JAY KUMAR	saurabh singh(P),	8586893138	tgassociates202@gmail.com	30.04.2025
			25	CS (COMM)/330/2025	CS (COMM)/330/2025	05-05-2025		Madhur Dhingra(P),	011-43032555	NOT GIVEN	30.04.2025

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			25	CS (COMM)/333/2025	CS (COMM)/333/2025	06-05-2025		Aditya Goel(P),	9999904433	interriationallegalnetwork@gmail.com	01.05.2025
			25	CS (COMM)/335/2025	CS (COMM)/335/2025	06-05-2025		Parth Dhananjay Tandon(P),	8800313195	parth.tandon28@yahoo.co.in	02.05.2025
			25	CS (COMM)/337/2025	CS (COMM)/337/2025	07-05-2025		Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	01.05.2025
			25	CS (COMM)/342/2025	CS (COMM)/342/2025	08-05-2025		Ankur Sangal(P),	9873489278	ankur.sangal@khaitanco.com	02.05.2025
			25	CS (COMM)/344/2025	CS (COMM)/344/2025	08-05-2025		CHITRA MALHOTRA(P),	9212888057	NOT GIVEN	03.05.2025
			25	CS (COMM)/343/2025	CS (COMM)/343/2025	08-05-2025		Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	02.05.2025
			25	CS (COMM)/346/2025	CS (COMM)/346/2025	08-05-2025	Somabrata Mandal Vs Shuvabrata Mandal	SAVINDER SINGH(P),	9911167179	litigation@fiduslawchambers.com	06.05.2025
			25	CS (COMM)/349/2025	CS (COMM)/349/2025	09-05-2025	Canara Bank Vs ROSHAN LAL	ARUN DUGGAL(P),	NOT GIVEN	NOT GIVEN	07.05.2025
			25	CS (COMM)/354/2025	CS (COMM)/354/2025	13-05-2025	Union Bank of India Vs Keshari	Arvind Sinha(P),	9810618195	arvindsinhal@gmail.com	05.05.2025
			25	CS (COMM)/357/2025	CS (COMM)/357/2025	14-05-2025		Gurvinder Suri(P),	9971357074	litigation@surico.in	05.05.2025
			25	CS (COMM)/360/2025	CS (COMM)/360/2025	15-05-2025	Suneel Vs Jagmeet Singh	AMIT KUMAR(P),	9810591404	NOT GIVEN	14.05.2025
			25	CS (COMM)/364/2025	CS (COMM)/364/2025	16-05-2025		Bimlendu Shekhar(P),	9871424063	bimlendushekar77@gmail.com	09.05.2025
			25	CS (COMM)/365/2025	CS (COMM)/365/2025	16-05-2025		Uday Kumar(P),	9810868162	advudaykumar@gmail.com	14.05.2025
			25	CS (COMM)/376/2025	CS (COMM)/376/2025	19-05-2025			011- 41745180	Deepankur@sondhipartners.com	15.05.2025
			25	CS (COMM)/374/2025	CS (COMM)/374/2025	19-05-2025			011- 41745180	Deepankur@sondhipartners.com	16.05.2025

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			25	CS (COMM)/373/2025	CS (COMM)/373/2025	19-05-2025			011- 41745180	Deepankur@soandhipartners.com	15.05.2025
			25	CS (COMM)/372/2025	CS (COMM)/372/2025	19-05-2025			011- 41745180	Deepankur@soandhipartners.com	08.05.2025
			25	CS (COMM)/375/2025	CS (COMM)/375/2025	19-05-2025			011- 41745180	Deepankur@soandhipartners.com	17.05.2025
			25	CS (COMM)/377/2025	CS (COMM)/377/2025	19-05-2025			011- 41745180	Deepankur@soandhipartners.com	15.05.2025
			25	CS (COMM)/385/2025	CS (COMM)/385/2025	20-05-2025		Amrita Mishra(P),	9999762400	amrita@advlawoffices.com	16.05.2025
			25	CS (COMM)/384/2025	CS (COMM)/384/2025	20-05-2025	CANARA BANK Vs RAVI SUDAN	Dharmendra (P),	9899596050	nijwallawfirm@gmail.com	16.05.2025
			25	CS (COMM)/387/2025	CS (COMM)/387/2025	21-05-2025		Sandeep Kumar Jain(P),	NOT GIVEN	NOT GIVEN	18.05.2025
			25	CS (COMM)/388/2025	CS (COMM)/388/2025	21-05-2025		Shankar Kumar Jha(P),	9810400515	shankarjha.adv@gmail.com	17.05.2025
			25	OMP (COMM)/68/2025	OMP (COMM)/68/2025	22-05-2025		Parv Garg(P),	9810082847	ankurchhibber@gmail.com	19.05.2025
			25	CS (COMM)/391/2025	CS (COMM)/391/2025	22-05-2025		Kapil Yadav(P),	9811370721	legumperitum@gmail.com	18.05.2025
			25	CS (COMM)/390/2025	CS (COMM)/390/2025	22-05-2025	Rusan Pharma Ltd Vs Aumgen Pharma LLP	Sajan Shankar Prasad(P),	8053104500	vinod@singhansingh.com	19.05.2025
			25	CS (COMM)/397/2025	CS (COMM)/397/2025	24-05-2025	True Link Finance Ltd Vs BABITA	RAJAT SARAWAT(P),	9818004454	NOT GIVEN	20.05.2025
			25	CS (COMM)/402/2025	CS (COMM)/402/2025	26-05-2025		Madhur Dhingra(P),	011-43032555	NOT GIVEN	22.05.2025
			25	CS (COMM)/408/2025	CS (COMM)/408/2025	28-05-2025		PRAVEEN KAPOOR(P),	9810254139	swayampahi@gmail.com	21.05.2025
			25	CS (COMM)/409/2025	CS (COMM)/409/2025	28-05-2025		Jeevesh Mehta(P),	981161718	admin@mavenlegal.net	24.05.2025

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			25	CS (COMM)/410/2025	CS (COMM)/410/2025	28-05-2025			9013155901	NOT GIVEN	24.05.2025
			25	CS (COMM)/416/2025	CS (COMM)/416/2025	29-05-2025		SWAPNIL GAUR(P),	9873598716	garima@ralgeal.co.in	25.05.2025
			25	CS (COMM)/415/2025	CS (COMM)/415/2025	29-05-2025		SWAPNIL GAUR(P),	9897905254	swapnilgaur@ralgeal.co.in	26.05.2025
			25	CS (COMM)/414/2025	CS (COMM)/414/2025	29-05-2025		rajendra yadav(P),	9312046733	yadvavrazen@gmail.com	25.05.2025
			25	CS (COMM)/413/2025	CS (COMM)/413/2025	29-05-2025		Sanya Kumar(P),	9818335779	sanya@sanyalawchambers.com	26.05.2025
			25	CS (COMM)/421/2025	CS (COMM)/421/2025	30-05-2025		Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	27.05.2025
			25	CS (COMM)/425/2025	CS (COMM)/425/2025	30-05-2025		Jeevesh Mehta(P),	9811617186	admin@mavenlegal.net	28.05.2025
			25	CS (COMM)/424/2025	CS (COMM)/424/2025	30-05-2025			9810232810	sanjeevkpalla@gmail.com	28.05.2025
			25	CS (COMM)/423/2025	CS (COMM)/423/2025	30-05-2025		Animesh Rastogi(P),	9455436159	vibhavsingh711@gmail.com	26.05.2025
			25	CS (COMM)/422/2025	CS (COMM)/422/2025	30-05-2025		Bhavya Kohli(P),	7838837246	snblegal.litigation@gmail.com	27.05.2025
			25	CS (COMM)/428/2025	CS (COMM)/428/2025	30-05-2025	STATE BANK OF INDIA Vs SUSHMA	Shiv Tyagi(P),	NOT GIVEN	NOT GIVEN	26.05.2025
			25	CS (COMM)/427/2025	CS (COMM)/427/2025	30-05-2025		Gaurav Patel(P),	8797130013	ratvalawlp@gmail.com	28.05.2025
			25	CS (COMM)/426/2025	CS (COMM)/426/2025	30-05-2025		Jeevesh Mehta(P),	9811617186	admin@mavenlegal.net	22.05.2025
			25	CS (COMM)/434/2025	CS (COMM)/434/2025	31-05-2025		Vinay Kumar(P),	9811134771	kumarvinay.65@gmail.com	29.05.2025
			25	CS (COMM)/433/2025	CS (COMM)/433/2025	31-05-2025		Vinay Kumar(P),	9811134771	kumarvinay.65@gmail.com	26.05.2025

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			25	CS (COMM)/432/2025	CS (COMM)/432/2025	31-05-2025		Tarun Gautam(P),	9810395864	NOT GIVEN	27-05-2025
22	SH. VINEETA GOYAL	DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR RECOVERY FORCS (COMM)/324/2025	02-05-2025	Mogli labs india pvt ltd vs kamar infrastructure pvt ltd and anr	Tarun verma(p),	9310705005	farunverma.law@gmail.com	23-04-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/329/2025	03-05-2025	Eastern linkers pvt ltd vs ashish negi(p), m chand of proprietor nirvaan consultants	Ashish negi(p),	8800607931	not available		13-02-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/61/2025	05-05-2025	Delhi development authority vs hanuman construction co	Promila Kapoor(p),	9811106945	not available	02-05-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/341/2025	07-05-2025	Nisha cargo forwarders regd vs bhim lal yadav	Kumud gautam(p),	9873407039	kumudgautam31@yahoo.com		18-02-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/345/2025	08-05-2025	Dev bhumi cold chain private limited vs madan lal sonkar	Ankit dang(p),	9958838583	advankitdang@gmail.com		25-04-2025
			24	SUIT FOR TRADEMARKS FORCS (COMM)/346/2025	08-05-2025	Somabrata mandal vs Shuvabrata mandal	Savinder singh	9810299911	not available		23-04-2025
			24	SUIT FOR TRADEMARKS FORCS (COMM)/347/2025	08-05-2025	Levi Strauss and company vs ashok kumar	Shravan bansal(p),	9810017859	skbansalpr@gmail.com		06-05-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/352/2025	09-05-2025	Chaudhary labels pvt ltd vs pranab kumar basak prop	Arun duggal(p),	9811024490	arunduggal@yahoo.in		22-04-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/353/2025	09-05-2025	Sanjeev puri vs mark promotional solutions private ltd	Himali gandhi(p),	9871184079	himaligandhi@yahoo.co.in		05-05-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/363/2025	15-05-2025	Shyam sunder gupta vs bank of baroda	Ashish kumar singh(p),	9818437075	not available		24-04-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/370/2025	16-05-2025	Divine solution private limited vs m/s annanya organic products llp	Vikram gola(p),	9811244209	vikramgola2010@gmail.com		09-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/69/2025	16-05-2025	Union of india vs kumar cashew export	Ajay kumar bidhuri,	9953098101	not available	09-05-2025
			24	SUIT FOR TRADEMARKS FORCS (COMM)/371/2025	17-05-2025	M/s tej ram dharam through partner nutesh kumar vs m/s pv products	Shailen paulbhatia(p),	9818558690	advocate.shailenbhatia89@gmail.com		15-05-2025
			24	SUIT FOR RECOVERY FORCS (COMM)/393/2025	19-05-2025	Farmart service pvt ltd vs citizy foods ltd	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com		16-05-2025

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			24	SUIT FOR RECOVERY	FORCS (COMM)/382/2025	19-05-2025	Farmart services pvt ltd vs shrees devri agro food industries	Deepankur sondhi(p),	7017361501	sondhiandpartner@gmail.com	17-05-2025
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB (COMM)/8/2025	19-05-2025	Devyani international ltd vs sanvik engineers india pvt ltd	Satish rai(p),	8368148214	not available	17-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/383/2025	19-05-2025	M/s true link finance ltd vs abhishek and ors	Rajat sarawat(p),	9818004454	rajatruealink@gmail.com	16-05-2025
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/389/2025	21-05-2025	Janardanudu thallaparthi vs telegram fz	Swapnil gaur(p),	9971339121	legal@ralegal.co.in	16-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/394/2025	23-05-2025	Sunrise freight forwarders pvt ltd vs integrated batteries india privated limited	Manish kohli(p),	9810005591	manishkohliandcompany@gmail.com	14-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/395/2025	23-05-2025	M/s ss4 safenet vs ranbir singh rana	Gaurav sharma(p),	9620967885	gaurav_sh@live.com	01-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/396/2025	23-05-2025	State bank of india vs nitesh najuk gaikawad	Amit singh(p),	9891149413	adv.choudharyamit@gmail.com	07-06-2023
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/72/2025	23-05-2025	Charles rogers vs Sbi cards and payments services ltd.	Sanjay jain	9810032754	jainsanjay2@yahoo.com	21-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/401/2025	24-05-2025	M/s atrios through partner nitin sharma vs structures and designs private limited	Kaushlender singh(p),	9811383912	gaurassocaites.singh@gmail.com	25-04-2025
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/400/2025	24-05-2025	Asics corporation vs kvh sports india pvt ltd and ors	Shravan bansal(p),	9810017859	skbansalipr@mail.com	20-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/75/2025	26-05-2025	Municipal corporation of delhi vs madhu kishan gupta	Upender kumar(p),	9599664941	myjurist.007@gmail.com	24-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/406/2025	27-05-2025	V l cargo through its partner shrimohan vats vs shree venkateshwara international through its prop	Ajit singh(p),	9899695740	ajitpsinghi978@yahoo.com	02-05-2025
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/407/2025	27-05-2025	Elitesgrid private limited vs telegram fz llc	Swapnil gaur(p),	9971339121	legal@ralegal.co.in	23-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/417/2025	29-05-2025	Union bank of india vs hansraj	Rajendra yadav(p),	7982870432	advrajenrayadav@gmail.com	16-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/431/2025	30-05-2025	Kotak mahindra prime ltd vs rahul poswal (borrower)	Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com	17-05-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/76/2025	30-05-2025	Solar energy corporation of india vs hfm solar power private limited	Mani gupta	8800777922	mani.gupta@sarthaklaw.com	27-05-2025
			24	SUIT FOR RECOVERY	CS (COMM)/430/2025	30-05-2025	Rodha educational services pvt ltd vs telegram fz llc	Bhavya kohli(p),	Not available	Not available	27-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/79/2025	31-05-2025	Union of india vs Ektasiddhartha metal fabricators	Ekta dhama(p),	9868224037	Not available	29-05-2025
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Block-I	CIVIL CASES	CS (COMM)/234/2025	02-05-2025	NIVA BUPA KR HEALTH INSURANCE LTD Vs TRANSLEAZE HOLDING	GULSHAN KR COSACHDEV(P),	9958207423	charusachdev@gmail.com	03.02.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/235/2025	03-05-2025	Canara Bank Vs Gaurav Aggarwal	Eshu Chaudhary(P),	9808888806	ankursinghbhadana@gmail.com	28.04.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/236/2025	05-05-2025	ISRAIL KHAN Vs YOUNG MIND RESTURANT	Mohd Danish(P),	9911315805	Not on record	Not filed
			12, New Block-I	CIVIL CASES	CS (COMM)/247/2025	09-05-2025	VIRGO LAMINATES LTD Vs RAMESH	NEERAJ KUMAR JHA(P),	8447470366	neerajjha@gmail.com	06.05.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/254/2025	17-05-2025	SHAREKHAN LIMITED Vs KHUSHBU SHARMA	Devmani Bansal(P),	9999328572	devmanibansal@gmail.com	15.05.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/261/2025	23-05-2025	Small Farmers Agri Business Consortium Vs DEEPAK TALREJA	Vipul Maheshwari (P),	7535066000	delhi@maheshwariandco.com	01.05.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/260/2025	23-05-2025	State Bank of India Vs Navin Gaur	Navruti Jha(P),	8376043196	navrutiya@gmail.com	08.05.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/259/2025	23-05-2025	Punjab And Sind Bank Vs Ishu Pal Singh Urf Ishu Pal Singh Madan	RAJEEV UPADHAYA (P),	9212002825	advrajeepadhyay84@gmail.com	21.05.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/269/2025	29-05-2025	Bhartiya Vehicles and Engineering Co Ltd Vs GHODU INFOTECH PRIVATE LIMITED	Praveen Mahajan(P),	9810620827	advocatemahajan27@gmail.com	23.05.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/273/2025	31-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs PREET INDUSTRIES AND CO	Dalip Singh(P),	9810197092	dsadv13@gmail.com	27.05.2025
			12, New Block-I	CIVIL CASES	CS (COMM)/272/2025	31-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SRUSHTI AGRO	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	20.05.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Block-I	Commercial	CS (COMM)/229/2025	01-05-2025	CANARA BANK Vs GURU CHARAN YADAV PROP SARTHAK ENTERPRISES	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	26.04.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			6, New Court Block-I	Commercial	CS (COMM)/238/2025	05-05-2025	Napin Impex Limited Vs Sunroof Buildwell Private Limited and others	Gaurav Singh(P),	9910022880	advocate.azhar@gmail.com	02.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/239/2025	05-05-2025	CANARA BANK Vs REKHA	DEEPANJAL CHOUDHARY(P),	8390227354	deepanjchal@gmail.com	15.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/253/2025	14-05-2025	Wilson and Hughes India Pvt Ltd Vs A and K Sarl	Sushain Sobti(P),	9810980661	j.abhay@amsshardul.com	10.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/268/2025	28-05-2025	Aggresar Leasing and finance pvt Ltd Vs Juh Estates pvt Ltd	Swapnil Gupta(P),	9871988051	contact@capitalaw.in	27.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/271/2025	30-05-2025	DEEPAK KUMAR KHEMKA Vs RACHNA GUPTA	Shravan Bansal(P),	9650682982	unitedmark@unitedandunited.com	27.05.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/232/2025	01-05-2025	SMALL FARMERS AGRICULTURE BUSINESS CONSORTIUM Vs NARESH KACHHELA	Dalip Singh(P)	9810197092	dsadv13@gmail.com	28-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/233/2025	01-05-2025	SHIV AVTAR Vs M/S EDUCATION ENDEAVOR LLP	RAJ D SINGH(P)	8800422480, 8826484040	rajsherawat780@gmail.com	22-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/237/2025	05-05-2025	Canara Bank Vs Sarat Kumar Mohakud	NILENDU KUMAR VATSAYAN(P)	9999050853	nilenduvatsyayan@gmail.com	25-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/244/2025	07-05-2025	Small Farmers Agri Business Consortium Vs Manjeet Kaur	YOGESH PACHAURI(P)	9811895298	yogeshpachariaassociates@gmail.com	28-04-2025
			17, New Court Block-I	Commercial	CS (COMM)/249/2025	09-05-2025	GX Glass Sales and Services Limited Vs JRK Constructions	Rajdeep Singh Rao(P)	9300420093	rajdeepssighrao@gmail.com	03-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/266/2025	27-05-2025	Small Farmers AgriBusiness Consortium Vs Madeena Cold Storage	Sumedha Sindhu(P)	9729367777	sumedha@lexidem.com	22-03-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/240/2025	05-05-2025	Loreal S A Vs Cosmoline Exim LLP	Shravan Bansal(P),	011-26843455	unitedmark@unitedandunited.com	30.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/242/2025	06-05-2025	M/S TRADERS WALNUT HEALTH CARE PVT LTD AND ORS	VED Ashok Kumar Singh(P),	9899337868	ashokadv82@gmail.com	03.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/241/2025	06-05-2025	M/s APPY PIER LLP Vs MITI VISHWASHANTI GURUKUL An IB WORLD SCHOOL	Raj Kumar(P),	9958031223	rajadvocate1985@gmail.com	12.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/245/2025	08-05-2025	STAR SOLUTIONS PVT LTD Vs GHODU INFOTECH PVT LTD	INXS Uzair Elahi(P),	9999332412, 9953045058	legumheights@gmail.com	06.05.2025

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			29, New Court Block-II	Commercial	CS (COMM)/248/2025	09-05-2025	VIRGO LAMINATES LTD Vs LAXMI (PROP OF VIRGO MICALAMINATES)	NEERAJ KUMAR JHA(P),	8447470366	neerajjha@gmail.com	06.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/255/2025	17-05-2025	OMA PRIVATE LTD Vs MEENAS HANS AND ORS	MALINI SUD(P),	8800181938	litigation@capexlegal.com	14.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/256/2025	19-05-2025	LOTUS HERBALS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE	Swati Mittal(P),	9625115076	Aditya.nayyar@ortislaw.com	14.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/267/2025	28-05-2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S SHIRDI SAI BABA GUNNING AND	Sumedha Sindhu(P),	9729367777	sumedha@lexidem.com	22.03.2025
			29, New Court Block-II	Commercial	OMP (COMM)/29/2025	30-05-2025	MANOJ KHANDELWAL Vs ARROW DESIGN	Gaurav Varma(P),	9711197229	gaurav@integralconlaw.com	26.05.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	365/2025	01-05-2025	RADICURA PHARMACEUTICALS PVT LTD Vs RAKESH KUMAR JAISWAL	SHANTNU AGGARWAL	9999347367	ngequity01@gmail.com	25-04-2025
				CS(COMM)	369/2025	02-05-2025	MUSHEER ALAM Vs M/S KUBER BUILDERS AND ORS	AVTAR SINGH BHAMLOT	9810910333	avtarsingh78@yahoo.com	15-04-2025
				CS(COMM)	373/2025	02-05-2024	ACRO Softech Private Limited Acro Softech Private Limited Vs PRINCO SALES	DEEPAK GARG	9891923356	advocatedgarg@gmail.com	26-04-2025
				CS(COMM)	391/2025	06-05-2025	YASH PAUL SONI NARENDER PAUL SONI AND ORS.	AYUSH KHAMNA	9810280829	ayush.khanna@numenlaw.com	30-04-2025
				CS(COMM)	396/2025	07-05-2025	PRECISION SYSTEM CONTROL THROUGH ITS MANAGING PARTNER, MR. RANDEET	PANKAJ KUMAR	9560205151	mail@utkassociates.com	24-07-2024
				CS(COMM)	398/2025	08-05-2025	BANK OF BARODA RAMESH RAMESH	OF NIRMAL KUMAR	9953128141	amb.nirmal@gmail.com	23-04-2025
				CS(COMM)	399/2025	08-05-2025	STATE BANK OF INDIA Vs SABABUL	SWEETY SOOD	9811786067	mssoodadvocate@gmail.com	02-01-2025
				CS(COMM)	400/2025	08-05-2025	M/s VISHNU TIMBER AND PLYWOOD CO. Vs M/s FAIRLIE HOTELS AND RESORTS	VEENEET CHADHA	9958000855	vlegal007@gmail.com	19-04-2025
				CS(COMM)	403/2025	09-05-2025	QOTEL HOSPITALITY AND TECHNOLOGIES PVT. LTD. Vs NIRVANA HOSPITALITY	MANISH SHARMA	9971343031	manish.adv@gmail.com	28-01-2025

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29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST		CS(COMM)	405/2025	13-05-2025	RAHUL KUMAR Vs RUPEEK CAPITAL PRIVATE LIMITED AND ORS	RAGHAV NARAYAN	8860662882	raghavnarayan1993@gmail.com	30-04-2025
				CS(COMM)	410/2025	14-05-2025	M/s WORLDCLASS GOURMET FOODS PVT. LTD. Vs BABA SRI CHAND NATH	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	21-04-2025
				CS(COMM)	411/2025	14-05-2025	M/s WESTEND ENTERPRISES Vs M/s RAHUL FASHION PRIVATE LIMITED	BAHULI SHARMA	9811319485	bahulisharma@chamber209.com	09-01-2025
				CS(COMM)	434/2025	21-05-2025	Smt. SHASHI BALA AND ANR. Vs Smt. BIMLA GUPTA AND ORS.	SHALABH GUPTA	9818681699	Not Mentioned	17-05-2025
				CS(COMM)	457/2025	26-05-2025	MANISH KUMAR Vs LASON AND TUBRO CONSTRUCTION	ABHIMANYU KUMAR	8800829883	Not Readable	28-04-2025
				CS(COMM)	461/2025	28-05-2025	TAURUS CLOTHING COMPANY PVT. LTD Vs GURPREET SINGH	GAURAV PATEL	9455160761	gauravpatel829@gmail.com	26-05-2025
			14	EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./21/2025	01-05-2025	M/S MOMENTUM TECHSYS PVT. LTD. Vs M/S TRACKER TECHNOLOGY	SH. CHANDER BHUSHAN	9654643317	CB.TIWARI.LAW@GMAIL.COM	15-05-23
				COMMERCIAL SUIT	CS (COMM)/375/2025	02-05-2025	ADIDAS AG Vs Owner/Proprietor	SH. PROMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	25.04.25
				EXECUTION PETITION	EXECUTION (COMM.)/179/2025	05-05-2025	CANARA BANK Vs MR. Chunn Singh	ESHU CHAUDHARY	9711275697	ESHUADVOCATE@GMAIL.COM	11.11.24
				COMMERCIAL SUIT	CS (COMM)/383/2025	05-05-2025	VISHWAS SINGHAL PROPRIETOR OF M/S ANALCO INDIA CO. Vs M/S NEO TECHNOFIELD COMPANY	SH. RADHEY SHYAM	9811041494	RADHEYSHYAMADV@GMAIL.COM	28.03.25
				COMMERCIAL SUIT	CS (COMM)/384/2025	05-05-2025	M/S SALORAL INTERNATIONAL LIMITED Vs M/S MY ELECTRONICS, JALANDHAR	SH. AJAY MALVIYA	9868112556	AJAYMALVIYA.LAW@YAHOO.COM	01.05.25
				COMMERCIAL SUIT	CS (COMM)/393/2025	06-05-2025	M/S E3 PANEL INDUSTRIES Vs M/S GOYAL MARKETING THROUGH ITS PROPRIETOR RUKHADAS	MS. NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	21.04.25
				COMMERCIAL SUIT	CS (COMM)/420/2025	07-05-2025	DEVIKA GOLD HOMZ PVT LTD AND ANR Vs RATAN VIR SINGH	SH. ASHISH PANDEY	9911911120	ADVSHUBHAM SAXENA@GMAIL.COM	06.05.25
				COMMERCIAL SUIT	CS (COMM)/421/2025	16-05-2025	MRS. JASLEEN KAUR AND ANR Vs M/S BASINGH LOGICS PVT LTD AND ANR.	SH. JUJHAR SINGH	9711968186	JUJHARSINGHADVOCATE@GMAIL.COM	09.05.25
				COMMERCIAL SUIT	CS (COMM)/427/2025	19-05-2025	Manmachine Care Pvt. Ltd. Vs M/S S and Bajaj Private Limited	SH. NATWAR GRAI	9818906064	NATWARRAI@GMAIL.COM	16.05.25

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				PETITION UNDER COMPROMISE OF ARBITRATION AND CONCILIATION ACT	(1)20-05-2025	20-05-2025	IDFC FIRST BANK LIMITED Vs NAVEEN GARG	SH. KESHAV DUDEJA	9717028845	LITIGATION@SRCSELEGAL.COM	17.04.25
				EXECUTION PETITION	EXECUTION (COMM.)/207/2025	22-05-2025	M/S SAMARASH INDIA PVT. LTD. Vs M/S K K SINGH Autoparts thorough its Proprietor Mr. Chhavi Lal	SH. AMRESH K SINGH	9999678571	NOT MENTIONED	26.04.25
				EXECUTION PETITION	EXECUTION (COMM.)/208/2025	22-05-2025	M/S BIHANI MANUFACTURING COMPANY PVT. LTD. Vs Shri Ganesh Chandra Mathur	SH. R.K. PANDEY	9818911976	RKPANDEY_1641@REDIFFMAIL.COM	12.09.25
				COMMERCIAL SUIT	CS (COMM)/441/2025	22-05-2025	M/S SUPREME COLLECTIONS INDIA PVT LTD. Vs M/S BLUE PRINT DESIGN STUDIO PVT. LTD.	SH. PRAMOD AGARWAL	9810682372	SHEKHAWATI LEGAL@YAHOO.IN	08.05.25
				COMMERCIAL SUIT	CS (COMM)/452/2025	24-05-2025	Shri Sunder Budhrajani and Anr. Vs M/s Rasik Products Pvt. Ltd.	SH. VIJAY ZAVERI	9811284948	VIJAYZAVERI25@GMAIL.COM	20.05.25.
				COMMERCIAL SUIT	CS (COMM)/458/2025	26-05-2025	SULOCHANA SUDARIYAL Vs M/s Larsen and Toubro Limited	SH. MARKAND EY GUPTA	9250950582	MARKANDEY GUPTA@YAHOO.CO.IN	NOT FILED YET
				COMMERCIAL SUIT	CS (COMM)/2025	31-05-2025	AEROSHIP FREIGHT SOLUTIONS PVT. LTD. Vs DINESH CHANDER CHANDER	SH. UDAY KUMAR	8882303942	ADVUDAYKUMAR@GMAIL.COM	16.05.25
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETITION UNDER COMPROMISE OF ARBITRATION AND CONCILIATION ACT	(1)20-05-2025	31-05-2025	EVEREST VISION Vs HOYASH MEDICAL INDIA PVT. LTD	SH. SHRESHTH NANDA	9623129877	NANDASHRESHTH@GMAIL.COM	28.05.25
				Commercial Suit	CS (COMM)/361/2025	01-05-2025	ZIVORE APPAREL PVT. LTD. Vs M/S AALOGISTICS SOLUTION AND ORS.	ANIL SHARMA	9899123578	arpitsharmaadvocate@gmail.com	11-12-2024
				Commercial Suit	CS (COMM)/362/2025	01-05-2025	MS. DEEPA GOYAL Vs INDIAN OIL CORPORATION LIMITED AND ORS.	SANJAY VSEHGAL	9873479585	ssclawfirm@gmail.com	17-04-2025
				Commercial Suit	CS (COMM)/366/2025	02-05-2025	LG ELECTRONICS INDIA LTD. Vs MOHIT AGGARWAL	Naveen Chandra	9810078786	naveenchandra502@gmail.com	15-02-2025
				Commercial Suit	CS (COMM)/367/2025	02-05-2025	MECCANICA DRILLMASTERS Vs SRM CONTRACTORS LTD. AND ORS.	Rohit Taneja	9810945207	astjurisofc@gmail.com	26-04-2025
				Commercial Suit	CS (COMM)/377/2025	03-05-2025	CONTRANS CARGO PVT. LTD. Vs SHARADDHA SABURI IMPORT AND EXPORT PVT. LTD.	SAHIL MAHAJAN	9015668564	ABIIMANYU@ASPARTNER.IN	25-03-2025
				Commercial Suit	CS (COMM)/386/2025	06-05-2025	CENTRAL BANK OF INDIA Vs LAXMI JHA	Vishwanath Vprasad Tiwari	9990182901	vptiwariadvocate@gmail.com	---
				Commercial Suit	CS (COMM)/387/2025	06-05-2025	AMBHA ELECTRIC STORE (TAKE OVER BY A.N. ELECTRICALS) Vs NORTH ELECT	Nitin Jain	9999650755	najandcompany@gmail.com	21-04-2025

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				Commercial Suit	CS (COMM)/394/2025	07-05-2025	M/S NAKSH JEWELLERS Vs RISHI SEHDEV AND ANR.	ANSHUL SHARMA	9811734565,8	pramodahujaad4@gmail.com	20-01-2025
				Commercial Suit	CS (COMM)/397/2025	08-05-2025	ASHOK KUMAR CHHABRA Vs WALMAN INFRA AND ENERGY PVT. LTD.	SIDDHARTH JAIN	801-027-0087	siddharthjain@slaw.in	03-05-2025
				Commercial Suit	CS (COMM)/404/2025	13-05-2025	M/S REMSON PRIME TECHNOLOGIES PVT. LTD. Vs M/S PUNJAB ELECTRICALS	Himanshu Nagpal	9818981831	himanshu.nagpal11@yahoo.in	27-02-2025
				Commercial Suit	CS (COMM)/409/2025	14-05-2025	CANARA BANK Vs CHANDAN KUMAR	Eshu Chaudhary	99 1 0482995	ankirisinghbhadana@gmail.com	23-04-2025
				Commercial Suit	CS (COMM)/422/2025	17-05-2025	EXCEL PACK PVT. LTD. Vs R.S. FOODS INDUSTRIES	Rishabh Kapur	7042181838	mail@rishabhkapur.com	08-05-2025
				Commercial Suit	CS (COMM)/423/2025	17-05-2025	SHRI JOGINDER SINGH BEDI Vs SHRI PANKAJ MALIK AND ORS.	Dhananjay Sehrawat	9811048342	singhlawof11ces(a)gmnil.com	26-08-2021
				Commercial Suit	CS (COMM)/430/2025	21-05-2025	M/S INDOSPIRIT DISTRIBUTION LTD. Vs NAMOSHREE MARKETING	Karan Gupta	9729202222	ka ran(a)kgvslegal.com	05-05-2025
				Commercial Suit	CS (COMM)/442/2025	23-05-2025	STAR PROPWELL PRIVATE LIMITED Vs MOHAMMAD HAMID	Rahul Saxena	9873319883	rslnrnrn(c)lmcruclaw.in	21-05-2025
				Commercial Suit	CS (COMM)/443/2025	23-05-2025	MANTU MANDAL Vs MS. VAISHALI	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	13-05-2025
				Commercial Suit	CS (COMM)/449/2025	24-05-2025	BANK OF BARODA Vs UMESH PRASAD SRIVASTAVA	ANSHUMAN	9990042642	anshumanadv@gmail.com	23-05-2025
				Commercial Suit	CS (COMM)/454/2025	26-05-2025	SH. SHIV DUTT Vs M/S VEER VASU EXPORT PVT. LTD.	Shivom Garg	9650920980	---	23-05-2025
				Commercial Suit	CS (COMM)/455/2025	26-05-2025	TRANSLUMINA THERAPEUTICS PVT. LTD. Vs MR. PUNIT KALIA	Nidish Gupta	9910169360	anjaneya.credence@gmail.com	17-05-2025
				Commercial Suit	CS (COMM)/463/2025	29-05-2025	ASHOK KUMAR MARWAH ANINDYA JOARDAR	surinder Vs goel	9810100554	s.goel6@yahoo.com	28-05-2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./10/2025	01-04-2025	SMFG INDIA CREDIT LTD. Vs RAKESH SHARMA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	45743
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/33/2025	01-04-2025	M/S R.G. ASSETS LTD. Vs DR. SONIA JINDAL	MS. INDU TIYAGI	9711451772	INDUTYAGI.06@GMAIL.COM	45741

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				EXECUTION PETITION	EXECUTION (COMM.)/122/2025	01-04-2025	M/s CICO SH. TECHNOLOGIES ANUDATT LTD Vs M/S BAC DUBEY PVT LTD	9711894196	ADMIN@TASLAW.IN	--
				COMMERCIAL SUIT	CS (COMM)/265/2025	01-04-2025	M/S AKSH OPTIFIBER SHIVAM LIMITED Vs M/S SACHDEVA MUKAND SYSTEMS AND NETWORKING PVT LTD	9416027279	SHIVAMSACHDEVAJAI@GMAIL.COM	45723
				COMMERCIAL SUIT	CS (COMM)/266/2025	01-04-2025	VIVID GLOBAL SH. TECHNOLOGIES PRAVEEN THROUGH ITS SINGH PROPRIETOR Vs M/S AAL RESEARCH AND SOLUTION	9310717274	ADVPRAVEEN92@GMAIL.COM	45631
				EXECUTION PETITION	EXECUTION (COMM.)/124/2025	02-04-2025	M/S KAPOOR SH. IMAGING PVT. RAJENDER LTD. Vs SHRI YADAV SANJEEV KUMAR	9312046733	YADAVRAZEN@GMAIL.COM	45220
				EXECUTION PETITION	EXECUTION (COMM.)/125/2025	02-04-2025	NIYOGI OFFSET PVT. LTD Vs Mr. Brijesh Tiwari Proprietor	9971850060	CONTACT@INNOVATUSLAW.IN	45733
				COMMERCIAL SUIT	CS (COMM)/279/2025	04-04-2025	Puran Chand SH. Tamta Vs Spice SIDDHARA Money Limited TH SIKRI and Anr.	9810906774	SIDDHARATH SIKRI@GMAIL.COM	45749
				COMMERCIAL SUIT	CS (COMM)/284/2025	07-04-2025	HANS INDUSTRIES CORPORATION LTD Vs EAGABRIZ SHIPPING PVT. LTD	9871178106	OFFICE.AWASOCIATES@GMAIL.COM	45743
				COMMERCIAL SUIT	CS (COMM)/285/2025	07-04-2025	M/S SPIRITED SH. LABELS PVT. MUNISH LTD Vs GEMINI VOHRA PERSONAL CARE PVT LTD	9811427955	MUNISHLAW.VOHRA@GMAIL.COM	45722
				COMMERCIAL SUIT	CS (COMM)/300/2025	16-04-2025	GSI ENTERPRISES PVT LTD. Vs M/S VYAS ENERGY	9910358225	OFFICE@VALICO.IN	45745
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./15/2025	17-04-2025	AJAY TRIKHA Vs GURDEEP SINGH	9953455478	KHANNA_ASSO@YAHOO.CO.IN	45735
				COMMERCIAL SUIT	CS (COMM)/307/2025	17-04-2025	ACE ENTERPRISES Vs NEW SHOP STORE NETWORK PVT LTD	9999886478	ABHINAY@LEGALKNIGHTS.IN	45755
				COMMERCIAL SUIT	CS (COMM)/308/2025	17-04-2025	STATE BANK OF INDIA Vs SEEMA DHARMEN DRA SINGH	8800784740	SUBHI1673@GMAIL.COM	45744
				COMMERCIAL SUIT	CS (COMM)/309/2025	17-04-2025	GODFREY PHILLIPS INDIA PRABHU LIMITED Vs NT TANDON INDUSTRIES LIMITED	8750905558	LITIGATION@ASHWATHLEGAL.COM	45752
				COMMERCIAL SUIT	CS (COMM)/310/2025	17-04-2025	STATE BANK OF INDIA Vs SHRI SAURABH SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	45761
				COMMERCIAL SUIT	CS (COMM)/319/2025	21-04-2025	CAPITAL EQUIPMENT INDIA Vs R. K. ASSOCIATES AND HOTELIERS PVT LTD AND ORS	7683073187	VERMA.VISHWENDRA@YAHOO.CO.IN	45692

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				EXECUTION PETITION	EXECUTION (COMM.)/147/2025	23-04-2025	M/S COMAC INDIA PVT LTD. Vs M/S GREEN DAY ENVIRO PROJECTS	SH. KUNAL KUKREJA	9871236226	WHITEANDBLACKLAWYERS@GMAIL.COM	45671
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/39/2025	24-04-2025	MS SARIKA CHATURVEDI Vs AGARWAL AUTO TRADERS	SH. NATWAR RAI	9818906064	NATWARRAI@GMAIL.COM	-
				COMMERCIAL SUIT	CS (COMM)/335/2025	24-04-2025	BENTLEY SYSTEMS INC. Vs MR MANISH SANWALKA AND ORS	MS. AARSHIA BEHL	9818061242	AARSHIA@SALAKRISHNAASSOCIATES.COM	45742
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./19/2025	26-04-2025	SHREE GOPAL GUPTA Vs M/S AIMS SANYA DEVELOPERS PVT LTD	SH. AMAN SIWASIYA	7230812125	AMOL_SHARMA@SNGPARTNERS.IN	45751
				COMMERCIAL SUIT	CS (COMM)/349/2025	26-04-2025	LIVING MEDIA INDIA LTD Vs DALMIA LIFE CARE PRIVATE LIMITED	SH. SHAHRUK EJAZ	7838390214	SHAHURUKHEJAZ@HOTMAIL.COM	45756
				COMMERCIAL SUIT	CS (COMM)/350/2025	26-04-2025	AMBHA ELECTRIC STORE Vs S. K PROJECTS	SH. NITIN JAIN	9810484224	NAJANDCOMPANY@GMAIL.COM	45768
				EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./20/2025	29-04-2025	SMFG INDIA CO. LTD. Vs RAJ KUMAR BAMBA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	45737
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/270/2025	03-04-2025	STATE BANK OF INDIA Vs SH. VINOD R	Dharmendra Singh	8800784740	shubhil673@gmail.com	28-03-2025
				Commercial Suit	CS (COMM)/271/2025	03-04-2025	SUMAN MALLIK Vs M/S AABID PAPER CONES AND ORS.	NITESH KUMAR	8700348031	786advocate@gmail.com	01-04-2025
				Commercial Suit	CS (COMM)/293/2025	15-04-2025	AT SOLUTIONS PVT. LTD. Vs SHRI MANTU MANDAL	INFO Renu Tyagi	9560428809,	adv.renu31@gmail.com	25-02-2025
				Commercial Suit	CS (COMM)/301/2025	17-04-2025	VINOD GUPTA Vs M/S AXAR ENTERTAINMENT PVT. LTD. AND ORS.	SHIVANI VERMA	996 8888 021	ADV AAKASHTRIPATHI@GMAIL.COM	23-07-2024
				Commercial Suit	CS (COMM)/302/2025	17-04-2025	STATE BANK OF INDIA Vs SH. CHITTA RANJAN ROUT	Dharmendra Singh	8800784740	shubhil673@gmail.com	28-03-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/313/2025	21-04-2025	DEVESH KUMAR SINGH Vs ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. AND ANR.	HERAMB SHARMA	9416002154	---	15-04-2025
				Commercial Suit	CS (COMM)/330/2025	24-04-2025	CANARA BANK Vs PANKAJ SHARMA	Pratap Chandra Rana	9990366723,	prana25000@gmail.com,	---
				Commercial Suit	CS (COMM)/331/2025	24-04-2025	M/S JWS EXPORTS Vs WORLD WIDE CLEARING AND SHIPPING PVT. LTD.	Sarthak Chugh	9873471243	Yashvardhanratore4(a-Gmail.Com	07-04-2025
				Commercial Suit	CS (COMM)/345/2025	26-04-2025	M/S CONSOLIDATED SHIPPING SERVICES INDIA PVT. LTD. AND ANR. Vs M/S MNB LOGISTICS PVT. LTD. AND ANR.	Deepak Gautam	8178925937,	advocatenks393@gmail.com	11-03-2024
				Commercial Suit	CS (COMM)/360/2025	01-05-2025	AMBHA ELECTRIC STORE (TAKE OVER BY A.N. ELECTRICALS) Vs M/S GAURAV ANSARI	Nitin Jain	9999650755,	najandcompany@gmail.com	21-04-2025
				Commercial Suit	CS (COMM)/368/2025	02-05-2025	BENTLEY SYSTEMS AND ANR. Vs GOODLAND SURVEYS PVT. LTD.	Ankur Katyal	9811809439	ankurkatyal@asklegal.co.in	01-05-2025
				Commercial Suit	CS (COMM)/378/2025	03-05-2025	M/S IDEAL PERIPHERALS AND SYSTEMS Vs M/S MSM PERIPHERALS POINT	Vivek Kumar	7004535421	advocatevks.001@gmail.com	08-04-2025
				Commercial Suit	CS (COMM)/379/2025	03-05-2025	SUDHIR KUMAR Vs MONIKA MAKKAR AND ORS.	Rakesh Mittal	9999303080	officerakeshmittal@gmail.com	25-04-2025
				Commercial Suit	CS (COMM)/381/2025	03-05-2025	CHANDAN KUMAR CHAUDHARY Vs RINKI JHA	Dayanand Pandey	9971057511	advdpandey@gmail.com	28-03-2025
				Commercial Suit	CS (COMM)/406/2025	14-05-2025	M/S SU IMPORT SERVICES PVT. LTD. Vs M/S SAM INTERNATIONAL AND ORS.	ABHAY GUPTA	8860533820	svifassociates@eomail.com	26-11-2024
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)			Commercial Suit	CS (COMM)/407/2025	14-05-2025	M/S WESTEND ENTERPRISES Vs M/S PAISLEY DESIGN SOLUTIONS	BAHULI SHARMA	9811319485	amritajhamb@chamber20a.com	01-05-2025
				Commercial Suit	CS (COMM)/408/2025	14-05-2025	M/S TIRTH AGRO TECHNOLOGY PVT. LTD. Vs MR. VIREN VINODBHAI PATEL	SUDARSHAN BANSAL	9810132015	legal@.unitedworld.co.in	08-05-2025
				Commercial Suit	CS (COMM)/416/2025	15-05-2025	M/S VIKAS INDUSTRIAL MAN POWER SOLUTION Vs INFORMATION TV PVT. LTD.	SURENDER SINGH	9891823823	kaliramansurender@gmail.com	02-05-2025

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				Commercial Suit	CS (COMM)/431/2025	21-05-2025	UNION BANK OF INDIA BHARTIYA ELECTRONICS	Jitendra Vs Garg	9810147621	jitendragargadv@gmail.com	22-04-2025
				Commercial Suit	CS (COMM)/432/2025	21-05-2025	BANK OF BARODA Vs TARA CHAND AND ANR.	Quaisar Ali	-9999802592	aliquaisar10@gmail.com	11-05-2025
				Commercial Suit	CS (COMM)/438/2025	22-05-2025	M/S GLOW TRADEX INDIA PVT. LTD. Vs INDOSPIRIT BEVERAGES PVT. LTD.	JATIN KUMAR	9958569293	adv.jatinkumar@gmail.com	02-05-2025
				Commercial Suit	CS (COMM)/445/2025	23-05-2025	M/S INDOSPIRIT DISTRIBUTION LTD. Vs SARTAJ HOTELS APARTMENTS AND SUITES	Karan Gupta	9729202222	karan@kgvslegal.com	19-05-2025
				Commercial Suit	CS (COMM)/446/2025	23-05-2025	MANTU MANDAL Vs AIP INDIA SOLUTIONS AND SERVICES (OPC) PVT. LTD.	Chandra Shekhar Yadav	9810209981	legal.shebang@gmail.com	13-05-2025
				Commercial Suit	CS (COMM)/468/2025	31-05-2025	M/S MEGAMIND CONSULTANTS PVT. LTD. Vs M/S GSTONE INFRA PVT. LTD.	NITESH KUMAR	9910086012;	adgupta@vshreyom.com;	16-05-2025
				Commercial Suit	CS (COMM)/469/2025	31-05-2025	M/S UNIONTEXT INDIA PVT. LTD. Vs M/S CI MODULAR SYSTEM PVT. LTD.	TANIYA MADAAAN	9891560587	MAIL@AEQUITASLEGAL.IN	05-05-2025
34	MS. NIRJA BHATIA, LD DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST									
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil								
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	127/2025	21-04-2025	BANK OF BARODA MS. NEHA SINGH	HUNNY V/S SHARMA	9650501903	ADVHUNNYS HARMA.28@GMAIL.COM	19-04-2025
			101	CS COMM	149/2025	08-05-2025	OSWAL MEGA SALES PVT. LTD. VS M/S ADHIMA DEVELOPERS PVT. LTD.	MOHIT KUMAR	9999903936	-	07-05-2025
			101	CS COMM	155/2025	13-05-2025	LAKSHYA INTERNET LTD. V/S PREM SAGAR GUPTA	SWATI CHANANA	7838393940	SWATI@ZEALATTORNEYS.COM	08-05-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	66/2025	09-05-2025	Anuj kumar GoswamiVsMukesh Rana	PRAVEEN KUMAR	9560749677	praveenkumarresident@gmail.com	22.04.2025
			--do--	C.S.(COMM)	71/2025	14-05-2025	STATE BANK OF INDIAVsTAVTIA	GOPAL CHAND SHARMA	9810210832	vijayprakash9682@gmail.com	06.05.2025

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			--do--	C.S.(COMM)	74/2025	21-05-2025	STATE BANK OF INDIA Vs SANJAY SRIVASTAV	GOPAL CHAND SHARMA	9810210832	vijayprakash9682@gmail.com	08.05.2025
			--do--	C.S.(COMM)	75/2025	22-05-2025	BANK OF INDIA Vs ANKUR SINGH	SUDEESH KUMAR	9355 033 033	advsk33@gmail.com	20.05.2025
			--do--	C.S.(COMM)	76/2025	24-05-2025	State Bank of India Vs Ajeet Proprietor of National Enterprises	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	22.05.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/278/2025	02-05-2025	SUMEET GROVER Vs WM ENERGY AND LIGHTING PVT LTD	Mahir Malhotra(P),			17/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/281/2025	03-05-2025	DALIP BINDAL Vs JAVED MITTAL, CHAUDHARY	Kunal Mittal(P),			28/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/282/2025	03-05-2025	BRIJ BHUSHAN JAIN Vs TOLARAM BRAHMANAND BOHRA	Neelam Malik(P),			22/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/286/2025	05-05-2025	SEEMA AGGARWAL Vs ABHISHEK JAIN	Bharat Prakash(P),			29/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/290/2025	07-05-2025	CANARA BANK Vs Mahesh Kothari	Amit Mahesh Gupta(P),			18/02/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/291/2025	07-05-2025	MAYANK GOYAL Vs SACHIN TYAGI	DEEPAK JAIN(P),			05/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/296/2025	08-05-2025	PAWAN ALMAL Vs ARSHAD SIDDIQUI	Amit Kumar(P),			03/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/299/2025	09-05-2025	UNION BANK OF INDIA Vs DALIP	Sandeep Soni(P),			28/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/300/2025	09-05-2025	Suresh Saini Vs Nysaa Retail Venture Pvt Ltd	chirag vohra(P),			13/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/305/2025	13-05-2025	MANGAL SINGH BASNAL Vs PARSVNATH HESSA DEVELOPERS PVT LTD and cons	GURPREET SINGH(P),			19/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/306/2025	14-05-2025	BANK OF INDIA Vs Lokendra	Vishwanath prasad Tiwari(P),			05/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/307/2025	14-05-2025	BANK OF INDIA Vs PREM LATA AND ORS	Vishwanath prasad Tiwari(P),			06/05/2025

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			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/308/2025	14-05-2025	Naman Apparels LLP Vs Shri Jaipal Bhandar Private Limited	Piyush Katyal(P), Vastra Private			09/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/316/2025	15-05-2025	BANK OF INDIA Vs Anil	Vishwanath prasad Tiwari(P),			06/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/317/2025	15-05-2025	CENTRAL BANK OF INDIA Vs Anand Kumar Jain	Vishwanath prasad Tiwari(P),			06/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/318/2025	15-05-2025	KAMAL KISHORE Vs MCD	Mukesh Sharma(P),			07/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/320/2025	16-05-2025	NAVEEN KUMAR CHHOTRA Vs SURJIT SINGH	Sonu Vivek(P),			13/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/324/2025	17-05-2025	STATE BANK OF INDIA Vs PRABHDEEP SINGH	Gopal Chand Sharma(P),			13/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/328/2025	19-05-2025	Sunil Jain Vs M Dravya Pharmaceutical Pvt Ltd	SMITTHAN LAL(P),			18/10/2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/346/2025	26-05-2025	Fultoss Creemz India LLP Vs M/S MAYASHEEL RETAIL INDIA LTD.	Arpit Jain(P),			06/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/347/2025	27-05-2025	Shanti Lal Porwal Vs Stern India Private Limited	HITESH KUMAR BHARDWAJ(P),			21/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/350/2025	28-05-2025	M/S SHREEN GARMENTS Vs REKHA DEVI	Neelam Malik(P),			08/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/351/2025	28-05-2025	Mahaveer Kumar Vs Mahendra Kumar Khandelwal	Neelam Malik(P),			08/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/355/2025	29-05-2025	SHRI ACHAL KUMAR JAIN Vs D JONU ALIAS MONU	MOHMMABABAR(P),			28/04/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/356/2025	29-05-2025	SHARDA RANJANA Vs SANJAY GUPTA	IRITESH(P),			23/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/359/2025	30-05-2025	M/S NEC WIRE AND CABLES PVT LTD, Through its Authorised Representative	SHREEN SHARMA(P)			20/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/360/2025	30-05-2025	SRK industries Vs alok enterprises	DR.RADHA PARIHAR(P),			01/10/2024

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHIDABAD	ROOM NO 208	COMMERCIAL	CS (COMM)/284/2025	03-05-2025	Union Bank of India Vs NEELAM	Sandeep Soni(P),		28.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/283/2025	03-05-2025	PANKAJ VJENDER PANCHAL Vs	MANIDEEP AGGARWAL(P),		02.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/288/2025	05-05-2025	Sushma Sharma Vs Lambodar B K Ware Housing	Pankaj Rai(P),		28.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/310/2025	14-05-2025	Royal Fabrics India LLP Vs Tushar International	Arpit Jain(P),		09.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/309/2025	14-05-2025	Navkar Trading Co Vs Ravinder Hosiery	Arpit Jain(P),		09.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/323/2025	16-05-2025	JMW India Private Limited Through its Authorized Representative Vs M/s Macro	Mayank Rustagi(P),		14.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/322/2025	16-05-2025	PAWAN JAIN Vs SANJAY SANI M/S S J FABRIC AND READYMADE	Deepak GAUR(P),		09.01.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/321/2025	16-05-2025	ANIL JAIN Partner of Jain Manglam Industries Vs ANIL TAKKAR Proprietor of	SAURABH SHARMA(P)		25.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/332/2025	20-05-2025	MOHD MUJAHID Vs KHATU SHAYAM	MOHAMMAD DANISH(P),		17.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/333/2025	20-05-2025	STATE BANK OF INDIA Vs VISHNU DAYAL SHARMA PROP OF JALMAA KATYAYNI	Gopal Chand Sharma(P),		13.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/334/2025	21-05-2025	M/S ORANGESTAR LOGISTIC PVT LTD Vs M/S STALLONE OVERSEAS PVT LTD	RAVINDRA KUMAR(P),		11.03.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/336/2025	22-05-2025	BANK OF INDIA Vs OMVEER SINGH	SUDEESH KUMAR(P),		20.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/341/2025	23-05-2025	JAIN SAAB KUMAR MALAI CHAPRA THROUGH ITS PROPRIETOR SH SHASHANK JAIN Vs M/S ARTHANET	Yasser Wali(P),		22.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/340/2025	23-05-2025	Vijay kumar sharma Vs IHBAS HOSPITAL AND ORS	SUDHIR KUMAR SHARMA(P)		20.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/339/2025	23-05-2025	NIKHIL JAIN Vs DEEPAK GARG	SUNIL KUMAR BHARDWAJ(P),		21.05.2025

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			ROOM NO 208	COMMERCIAL	CS (COMM)/345/2025	24-05-2025	Mahesh Kumar Dudhani Vs Danish Ali	ARUN KUMAR(P),			23.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/353/2025	28-05-2025	Panjab and Sind Bank Vs Virender Mohan Sharma	AMIT PANCHAL(P),			26.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/354/2025	28-05-2025	KING TEXTILES Vs CASTAM JEANS	Sudhanshu Goel(P),			26.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/364/2025	31-05-2025	M/S WACHSTUM INDUSTRIES PVT LTD THROUGH ITS DIRECTOR SHARPREET GUPTA	Narender Bhandari(P)			28.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/363/2025	31-05-2025	Shri Balaji Garments Vs Satyam Garments	Arpit Jain(P),			27.05.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDADEEN JUDGE, COMMERCIAL COURT			303, New Building Court	CS (COMMERCIAL)	CS COMM-277/25	01.05.2025	PANKAJ JAIN VS NITIN AGGARWAL	NU AHMED	28.04.2025
					303, New Building Court	CS (COMMERCIAL)	CS COMM-279/25	02.05.2025	UMANG JAIN VS ANIL BAWEJA	PIYUSH KATYAL	24.04.2025
					303, New Building Court	CS (COMMERCIAL)	CS COMM-280/25	02.05.2025	APOLLO PIPES LTD VS APOLLO INDUSTRIES	SHRIHAR STRIPATHI	24.04.2025
					303, New Building Court	CS (COMMERCIAL)	CS COMM-285/25	03.05.2025	BRIJ BHUSHAN JAIN VS NARAYAN SINGH KABAWAT	NEELAM MALIK	25.04.2025
					303, New Building Court	CS (COMMERCIAL)	CS COMM-287/25	05.05.2025	APL APOLLO TUBES LTD VS RAMA RAM	SHRIHAR STRIPATHI	29.04.2025
					303, New Building Court	CS (COMMERCIAL)	CS (COMM) 292/2025	07.05.2025	UNION BANK OF INDIA VS RINKI GUPTA	SANDEEP VSONI	01.05.2025
					303, New Building Court	CS (COMMERCIAL)	CS (COMM) 297/2025	08.05.2025	WAKEEL GALAXY CLOUD KITCHENS LTD	VS REYAZUL HAQUE	02.05.2025
					303, New Building Court	CS (COMMERCIAL)	CS (COMM) 298/2025	08.05.2025	08.05.2025	SANJEEV SHAHY	02.05.2025
					303, New Building Court	CS (COMMERCIAL)	CS (COMM) 302/2025	09.05.2025	09.05.2025	SUDHA SHUKLA	03.05.2025
					303, New Building Court	CS (COMMERCIAL)	CS (COMM) 301/2025	09.05.2025	09.05.2025	RAKESH NAUTIYAL	03.05.2025

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					303, New Building Court	CS(COMMERCIAL)	CS (COMM) 303/2025	09.05.2025	09.05.2025	SUDHA SHUKLA	03.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 304/2025	13.05.2025	M/S SURESH APPARELS VS SONIA JAIN	R S KELA	09.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 312/2025	14.05.2025	BANK INDIA SHUBHAM JAIN	OF P P TIWARI VS	07.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 319/25	15.05.2025	NAVEEN KUMAR CHHOTRA VS BALJEET SINGH KHUSHWAH	SANJAY RASTOGI	09.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 325/25	17.05.2025	M/S GALAXY NON WOVEN VS MOHD FAEEM	SUBHANGI GUPTA	14.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 329/25	19.05.2025	PUNJAB NATIONAL BANK VS AMIT KUMAR JAIN	MOHIT RAJ	14.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 311/2025	14.05.2025	AMIT VIJ VS RAJ KUMAR AND ORS	HARSH RAJPUT	09.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 331/2025	20.05.2025	MAHESH KUMAR VS M/S SCOTSY LOGISTICS PVT LTD	ANUJ KUMAR SOLANKI	15.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 337/2025	22.05.2025	M/S BHAWANI MARBLE TILES AND GRANITES V/S M/S EKTA CONSTRUCTION	CHATUR SINGH	16.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 348/2025	27.05.2025	GREAT FOAM PRODUCTS LLP THROUGH ITS PROP MOHIT JAIN VS CLARETT	AMAN NARULA	15.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 3161/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS ADIL	KRITIKA TUTEJA	13.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 362/2025	30.05.2025	UPGRID SOLUTIONS PVT LTD VS SANJAY KUMAR	KRITIKA TUTEJA	13.05.2025
					303, New Building Court	CS(COMMERCIAL)	CS(COMM) 365/2024	31.05.2025	AKASHDEEP PROP OF M/S KABEER CREATIONS VS PAWAN KUMAR	NISHANT SINGH	29.05.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDA RA	C No 304	COMMERCIAL	CS (COMM)/289/2025	05-05-2025	Adidas AG Vs Owner/Proprietor Guru Kripa Creation	aastha sharma(P),	9810481016	mail@thelegist.com	02-05-2025
				COMMERCIAL	OMP (COMM)/77/2025	06-05-2025	AXIS BANK Vs Rohit Kumar	SHAILEY /ARCHANA	9899656341	-	-

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				COMMERCIAL	CS (COMM)/293/2025	07-05-2025	Union Bank of India Vs PRANJAL KULSHRESTH	Sandeep Soni(P),	9999114922	samarendrakrav@yahoo.com	28-04-2025
				COMMERCIAL	CS (COMM)/294/2025	07-05-2025	Union Bank of India Vs UMA KUMARI KULSHRESTH	Sandeep Soni(P),	9999114922	samarendrakrav@yahoo.com	28-04-2025
				COMMERCIAL	CS (COMM)/295/2025	07-05-2025	Union Bank of India Vs BINA	Sandeep Soni(P),	9999114922	samarendrakrav@yahoo.com	28-04-2025
				COMMERCIAL	MISC DJ/469/2025	09-05-2025	VEE FABRIC PRIVATE LIMITED FORMERLY KNOWN AS	PEEMEGHA AGGARWAL	9654713565	info@kelellp.com	08-05-2025
				COMMERCIAL	CS (COMM)/314/2025	14-05-2025	YASH JAIN S/O LATE SH SUNIL KUMAR JAIN Vs SACHIN KUMAR PROP M/S RIYA	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo.com	01-05-2025
				COMMERCIAL	CS (COMM)/315/2025	14-05-2025	BANK OF INDIA Vs Shruti Jain	Vishwanath prasad Tiwari(P),	9990182901	vptiwariadvocate@gmail.com	14-05-2025
				COMMERCIAL	Ex - Award by Arb/5/2025	14-05-2025	M/S MUTHOOT FINCORP LTD Vs MD AIZAZ	GYANVARDHAN SINGH(P),	9971883579	vardhanslawfirm@gmail.com	-
				COMMERCIAL	CS (COMM)/313/2025	14-05-2025	BANK BARODA Vs BHIM SEN	AMIT PANCHAL(P),	9899913203	-	02-04-2025
				COMMERCIAL	CS (COMM)/326/2025	17-05-2025	MEENU ARORAAND ANR Vs HIMANSHI CHOPRA GROVER	Rahul Raj Malik(P),	9810705405	mrclegal165@gmail.com	14-05-2025
				COMMERCIAL	CS (COMM)/327/2025	17-05-2025	M/S K AGENCIES Vs PAWAN SHARMA	Madhur Arora(P),	9711022330	madhuraroraadv@gmail.com	15-05-2025
				COMMERCIAL	CS (COMM)/335/2025	21-05-2025	NEHA GUPTA Vs MADHUR TRIPATHI	Ankit Mehta(P),	9810521722	jkchawla.jkc@gmail.com	19-05-2025
				COMMERCIAL	Execution (Comm)/121/2025	21-05-2025	JAI DURGA TRADERS PVT LTD Vs SANSKRITI APPARELS PVT LTD	MUNISH CHHOKER(P),	9872334092	munishchhoker1980@gmail.com	01-05-2025
				COMMERCIAL	CS (COMM)/338/2025	22-05-2025	NEC WIRE AND CABLES PVT LTD Vs M/S RANJEET ELECTRONICS Through its	SHREEN SHARMA(P)	8851058838	sharmashuchi85@gmail.com	20-05-2025
				COMMERCIAL	MISC DJ/504/2025	22-05-2025	HINDUSTAN UNILEVER LIMITED Vs PAPPU GUPTA KALIA GUPTA	Sanjeev Singh(P),	9811129304	litigation@singhnassociates.com	-
				COMMERCIAL	CS (COMM)/342/2025	23-05-2025	Vinod Kumar Proprietor of KV Traders Vs NEWAGE SCAFFOLDS PVT LTD	ANKUR CHAWLA(P),	9891467200	casadvocate@gmail.com	05-05-2025

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				COMMERCIAL	OMP (COMM)/5/2025	23-05-2025	Arianna Constructions Pvt Ltd Vs ANEXAS APPLIANCES INDIA PVT LTD	Dinesh Kumar Sharma(P),	9873706147	dks.lawyer@gmail.com	24-05-2025
				COMMERCIAL	CS (COMM)/343/2025	23-05-2025	RAVI KHURANA Vs RAJESH	SIDHANT DHINGRA AND ASSOCIATES(P),	9650677902	adv.sidhantdhingra@gmail.com	04-04-2025
				COMMERCIAL	CS (COMM)/349/2025	27-05-2025	STATE BANK OF INDIA RAJWATI	SUCHITA VSDIXIT	8896932838	agnihotrisuchita@gmail.com	22-05-2025
				COMMERCIAL	CS (COMM)/352/2025	27-05-2025	MAHAVEER KUMAR KHNADELWAL PUKKARJI KANTHIWAL	NEELAMMALIK	7303296156	-	08-05-2025
				COMMERCIAL	CS (COMM)/358/2025	29-05-2025	SHREE JEEB STEEL VS M/S S.B. TRADING CP.	AKSHAT GUPTA	8860349935	adv.akshatg@gmail.com	27-05-2025
				COMMERCIAL	CS (COMM)/357/2025	29-05-2025	AMIT AGGARWAL VS MS NEHA	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	26-05-2025
				COMMERCIAL	Execution (Comm)/126/2025	27-05-2025	M/s Suresh Apparels Vs RITIKA JAIN	R.S. KELA	9268300000	Bharat.guptarka@gmail.com	24-05-2025
				COMMERCIAL	Execution (Comm)/130/2025	31-05-2025	MANOJ KUMAR VS MCD KUMAR COMMISSIONER & ORS	ANIL TOMAR	8743971825		30-05-2025
				COMMERCIAL	CS(COMM)366/2025	31-05-2025	PARAG JAIN VS DSR OVERSEAS PVT LTD AND ORS	UMESH JOSHI	8800137700	RAVI.JAIN43@YAHOO.COM	27-05-2025
				COMMERCIAL	CS (COMM)/367/2025	31-05-2025	BANK OF BARODA Vs DEEPAK GARG	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	30-05-2025
				COMMERCIAL	CS(COMM)368/2025	31-05-2025	KAPIL KUMAR GUPTA DEEPAK CONSTRUCTION	SADDAM VSHUSSAIN	9650016144	saddamhussain954@gmail.com	27-05-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil								
44	SH.VINOD YADAV	NORTH-WEST	nil								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil								

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47	SH. PANKAJ GUPTA DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	603	Commercial Suit	CS 222/2025 COMM.	05.05.2025	ANIKET KUMAR VS KOMAL PRASAD	S S DRALL	9818577694	Not given	01.05.2025
			603	Commercial Suit	CS 235/2025 COMM.	13.05.2025	PUNJAB NATIONAL BANK VS MOHAMMAD SHARIK	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	09.05.2025
			603	Commercial Suit	CS 242/2025 COMM.	15.05.2025	M/S WORLD LOGISTICS INDIA PVT LTD VS ASHIMA SINGLA	ALAPTI SAHITYA KRISHNA	8800384404	arihanti992@hotmail.com	03.05.2025
			603	Commercial Suit	CS 243/2025 COMM.	17.05.2025	BANK OF INDIA VS ALOK KUMAR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	16.05.2025
			603	Commercial Suit	CS 244/2025 COMM.	17.05.2025	M/S SERVITOR INTELLIGENCE SERVICES FEEDING BILLIONS PRIVATE LIMITED VS	AYUSH BODWAL	8595134020	BODWALAYUSH227@GMAIL.COM	05.05.2025
			603	Commercial Suit	CS 245/2025 COMM.	17.05.2025	VIKASH VATS VS GAJANAN PEDNEKAR	DEVIKA AGNIHOTRI	9318373809	info.glxlawofficers@gmail.com	28.10.2024
			603	Commercial Suit	CS 250/2025 COMM.	20.05.2025	BANK BARODA KRITIKA VATS	SUDHA VSSHUKLA	9899913203	advsudhashukla@gmail.com	02.04.2025
			603	Commercial Suit	CS 251/2025 COMM.	20.05.2025	BANK BARODA SAMPAT DEVI	SUDHA VSSHUKLA	9899913203	advsudhashukla@gmail.com	02.04.2025
			603	Commercial Suit	CS 252/2025 COMM.	20.05.2025	BANK BARODA KALU SINGH	SUDHA VSSHUKLA	9899913203	advsudhashukla@gmail.com	09.05.2025
			603	Commercial Suit	CS COMM. 25/2025	22.05.2025	M/S OVERSEAS LTD VS M/S M ENTERPRISES	ALP KULWINDER SINGH	9818143967	advomnattoo@gmail.com	18.05.2025
			603	Commercial Suit	CS 265/2025 COMM.	23.05.2025	STATE BANK OF INDIA DINESH	VIBHAV VS YADAV	9971336611	vaibhav.yadav@Hotmail.com	19.05.2025
			603	Commercial Suit	CS 282/2025 COMM.	27.05.2025	STATE BANK OF INDIA VS OM PRAKASH	MUKESH RANJAN	9811756351	mukeshranjanaadvocate@gmail.com	23.05.2025
			603	Commercial Suit	CS 292/2025 COMM.	28.05.2025	ICICI BANK LTD VS MUNIRAJ SINGH	SATISH KUMAR	9811191050	satish@kldindia.com	05.10.2021
			603	Commercial Suit	CS 293/2025 COMM.	28.05.2025	OZONE PHARMACEUTICALS LTD VS AASHIQ ALI AYYUB MALDAR	SURENDER TYAGI	9999993833	surendersuparna@gmail.com	14.05.2025
			603	Commercial Suit	CS 299/2025 COMM.	29.05.2025	SRK INGREDIENTS PVT LTD VS ABHINESH PRATAP SINGH	HARPREET SINGH	9868312318	ppallawyer@gmail.com	02.04.2025

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			603	Commercial Suit	CS COMM/300/2025	29.05.2025	SUCHITA SINGH VS KOMAL PRASAD	AJEET SINGH	9968379265	advocateyadav100@gmail.com	22.05.2025
			603	Commercial Suit	CS COMM/304/2025	30.05.2025	CANARA BANK VS RM TRADING	BLJAY MOHAN GOAWAMI	9015893668	advbmg2016@gmail.com	04.02.2025
			603	Commercial Suit	CS COMM/305/2025	30.05.2025	CANARA BANK VS SUBHANG	BLJAY MOHAN GOAWAMI	9015893668	advbmg2016@gmail.com	27.05.2025
48	SH. VIKAS DHULLA DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/307/2025	31-05-2025	BANK BARODA Kausalya	Sh hunny Sharma	9650501903	advhunnysharma.28@gmail.com	28-05-2025
			613	Commercial Suit	CS (COMM)/306/2025	30-05-2025	Sunita Kanwar Vs Gymactive Pvt Ltd	SH Sameer Sidhar	9444446565	sameer.sidhar@metropolitangal.in	22-05-2025
			613	Commercial Suit	CS (COMM)/294/2025	29-05-2025	State Bank of India Vs SANJAY KUMAR	Sh Ravinder Narayan Singh	8076466594	sbi.16236@sbi.co.in	25-04-2024
			613	Commercial Suit	CS (COMM)/296/2025	29-05-2025	OZONE PHARMASTICAL S LTD. Vs SH ANGSHUMAN DE PROPRIETOR	Sh Surender Tyagi	9811103840	surendersuparna@gmail.com	14-05-2025
			613	Commercial Suit	CS (COMM)/297/2025	29-05-2025	DR. MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD THROUGH ITS AUTHORIZED PERSON	Sh Surender Tyagi	9811103840	surendersuparna@gmail.com	26-05-2025
			613	Commercial Suit	CS (COMM)/285/2025	28-05-2025	M/s Secure Logistics Solutions Pvt Ltd Through its Director Sh Anil Kandari Vs M/s GCM Logistics Pvt	SH Rakesh Kumar Sharma	9717905151	anil.kandari@securelogistics.co.in	22-05-2025
			613	Commercial Suit	CS (COMM)/290/2025	28-05-2025	BHARAT OBEROI AMIT KUMAR	Sh Anuj Handa	9873306067	mail@handandcompany.in	02-05-2025
			613	Commercial Suit	CS (COMM)/291/2025	28-05-2025	Voestalpine Bohler Welding India Technology Private Limited Vs KARUNA SHANKER	Sh Sunil Ojha	sunilojha.adv@gmail.com	dayal.kaintura@voestalpine.com	20-05-2025
			613	Commercial Suit	CS (COMM)/279/2025	26-05-2025	Puma Se Ashok Kumar	Sh Gautam Bhasin	9999093893	ti.gautambhasin@gmail.com	23-05-2025
			613	Commercial Suit	CS (COMM)/280/2025	26-05-2025	PARMOD MATHUR INDRA	Sh Nitesh Ranjan	9211450500	sksiwali@gmail.com	15-05-2025
			613	Commercial Suit	CS (COMM)/269/2025	24-05-2025	Ramandeep Vs MS LANDMARK APARTMENTS PVT LTD THROUGH ITS DIRECTOR	Sh Sumit Virmani	9873245548	virmanilawco@gmail.com	10-05-2025
			613	Commercial Suit	CS (COMM)/270/2025	24-05-2025	AVLAN INDIA VS DE DECOR ENGINEERING PVT LTD	Sh Sunny Jain	9266715001	advocatesunnyjain@gmail.com	21-05-2025

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			613	Commercial Suit	CS (COMM)/276/2025	24-05-2025	UNION BANK OF INDIA PYARE LAL Vs Bhushan Pandey	Sh. Ram	9871434320	rbp5370@yahoo.com	23-05-2025
			613	Commercial Suit	CS (COMM)/277/2025	24-05-2025	UPGRID SOLUTION PRIVATE LIMITED Afsar Saifi Vs	Ms. Kritika Tuteja	9999819119	contact@aaalegal.pro	12-05-2025
			613	Commercial Suit	CS (COMM)/261/2025	23-05-2025	M/s Mahindra Ltd. Vs ASHISH NANDAL (BORROWER)	Sh. Kotak Prime Kumar	9958724670	kushal.kumar@eruditelegal.asia	17-05-2025
			613	Commercial Suit	CS (COMM)/262/2025	23-05-2025	M/s Mahindra Ltd. Vs MAHASONIC TRAVEL WORLD PRIVATE LTD	Sh. Kotak Prime Kumar	9958724670	kushal.kumar@eruditelegal.asia	17-05-2025
			613	Commercial Suit	CS (COMM)/263/2025	23-05-2025	BANK OF BARODA PRATAP SINGH Vs	Ms. Anulata Kashyap	7428611468	adv.sudharshukla@gmail.com	09-05-2025
			613	Commercial Suit	CS (COMM)/253/2025	21-05-2025	Global Waste Solution Vs M/S RLG SYSTEM INDIA PVT LTD	Sh. Amit Swadhwani	8920994437	connectus.anjls@gmail.com	01-05-2025
			613	Commercial Suit	CS (COMM)/255/2025	21-05-2025	M/S RIVAAN ENTERPRISES Vs M/S SUKHMANN WELLNESS	Sh. Amit Rohilla	9289337227	rohilla090@gmail.com	13-05-2025
			613	Commercial Suit	CS (COMM)/246/2025	17-05-2025	M/S ELEGANT OUTDOORS UNIT OF MS MEDIA 24X7 ADVERTISING PVT LTD Vs M/S	Sh. Arvind Vashishth	8010005212	info@lexavapartners.com	07-05-2025
			613	Commercial Suit	CS (COMM)/237/2025	14-05-2025	M/s MEDIA 24X7 ADVERTISING PVT LTD Vs M/s IOTA CAREER ACADEMY LLP	Sh. Arvind Vashishth	8010005212	info@lexavapartners.com	03.05.2025
			613	Commercial Suit	CS (COMM)/234/2025	13-05-2025	Punjab National Bank Vs INDERJEET SHARMA	SH Saurav Bhasin	9899331166	sauravbhasin10@gmail.com	09-05-2025
			613	Commercial Suit	CS (COMM)/232/2025	09-05-2025	CHARU MALLA Vs XERICASHARMA WIDENING HORIZON LLP	SH Dev Raj Sharma	9810089211	devsharmaadvocate@gmail.com	02.05.2025
			613	Commercial Suit	CS (COMM)/227/2025	06-05-2025	Punjab National Bank Vs DEEPAK KUMAR SHARMA	SH Saurav Bhasin	9899331166	sauravbhasin10@gmail.com	03.05.2025
			613	Commercial Suit	CS (COMM)/225/2025	05-05-2025	State Bank of India Vs Mansi Negi	Sh. Mukesh Ms Ranjan	9811756351	mukeshranjanaadvocate@gmail.com	24.04.2025
			613	Commercial Suit	CS (COMM)/226/2025	05-05-2025	State Bank of India Vs Mr Chandan Kumar Yadav	Sh. Mukesh Ms Ranjan	9811756351	mukeshranjanaadvocate@gmail.com	17-04-2025
			613	Commercial Suit	CS (COMM)/219/2025	02-05-2025	DR AMARNATH GOYAL ANDS ANR Vs MS EDURAIN INSTITUTE (OPC) PVT LTD.	SH Praveen Suri	9810928188	praveensuri73@gmail.com	28.04.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	CS (COMM)/238/2025	14-05-2025	M/S INDIAN HARNESS THROUGH ADIL SETHI Vs M/S CL PRODUCTS/IND	Ms. Vanshika R Nagpal	9891333518	prnkyadav88@gmail.com	30-04-2025
49	SH. AMIT BANSAL DISTRICT JUDGE COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/220/2025	02-05-2025	MNG OVERSEAS PRIVATE LIMITED TIRUPATI BAMBOO PRODUCTS LLP	MR. RAJESH VS GUPTA	9582165564	RG.LEGALADV ISOR@GMAIL.COM	19.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/221/2025	03-05-2025	SARA EXPORTS LTD VS DELIUS PHARMACEUTICALS PVT LTD	MR. JAIDEV SOLANKI	9873508880	ADV-JAIDEV@YAHOO.COM	21.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/224/2025	05-05-2025	STATE BANK OF INDIA VS SMITH KAMLESH	MR. MUKESH RANJAN	9811756351	MUKESH RANJAN ADVOCATE@GMAIL.COM	24.04.2025
			614	MISCELLANEOUS	MISC ADJ/306/2025	05-05-2025	SALVATION OUTSOURCING SOLUTION PVT LTD VS LARK INTERNATIONAL AND ANR	MR. DINESH KUMAR	9811658677	DINESH KUMAR DITELEGAL@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/228/2025	07-05-2025	ALETHIA INFOTEL PRIVATE LIMITED MANISH PATLE PROPRIETOR GEORGETOWN	MR. RANJAN MALHOTRA VS A	9990666940	ADV.RANJAN MALHOTRA@GMAIL.COM	29.04.2025
			614	EXECUTION	Execution (Comm.)/107/2025	13-05-2025	KOTAK MAHINDRA PRIME LTD VS NEHA KAROTIYA	MR. KUSHAL KUMAR	7009793548	RISHABHERU DITELEGAL@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/247/2025	19-05-2025	MODVAK CABLES INDIA PVT LTD VS SHRI ANUJ MAHESWARI	MR. RAJEEV KUMAR	8076444374	ADVRAJEEV74@GMAIL.COM	08.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/254/2025	21-05-2025	RENU SHARMA VS CARE HEALTH INSURANCE LTD	MR. AMIT KUMAR	9871897844	SAVLAWASSOCIATE@GMAIL.COM	06.05.2025
			614	EXECUTION	Execution (Comm.)/109/2025	22-05-2025	PUNJAB NATIONAL BANK VS GIES GRIT IMPORT EXPORT SOLUTIONS	MR. VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/256/2025	22-05-2025	BJOERN KREMPEL LINTECH ELECTRONICS PVT LTD	MS. SUMAN VS KHAITAN	9810131533	SUMAN@SUMANKHAITAN.CO.IN	29.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/257/2025	22-05-2025	STATE BANK OF INDIA VS LAXMI	MR. ANKIT AHLAWAT	9711450504	ANKIT AHLAWAT@GMAIL.COM	02.05.2025
			614	MISCELLANEOUS	MISC ADJ/343/2025	22-05-2025	STATE BANK OF INDIA VS PUSHPENDER SINGH GANGWAR AND ANR	MR. R.K. VS SINHA	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	N/A
			614	MISCELLANEOUS	MISC ADJ/344/2025	22-05-2025	STATE BANK OF INDIA VS BRAHAM KUMAR AND ANR	MR. R.K. VS SINHA	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/264/2025	23-05-2025	UPGRID SOLUTIONS PRIVATE LIMITED VS VIJAY KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	N/A

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			614	COMMERCIAL SUIT	CS (COMM)/266/2025	24-05-2025	AVENIR BRAND CONNECT LTD VS EFFECTS MANAGEMENT SERVICES PVT LTD	MR. TARANG VSGUPTA	7838983455	TARANG.GUPTA305@GMAIL.COM	12.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/267/2025	24-05-2025	BANK OF BARODA VS RAVI KUMAR	MS. SUDHA VSSHUKLA	9899913203	ADV.SUDHASHUKLA@GMAIL.COM	05.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/272/2025	24-05-2025	STATE BANK OF INDIA VS MOHAN KUMAR	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	09.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/273/2025	24-05-2025	STATE BANK OF INDIA VS RAJO	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	19.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/274/2025	24-05-2025	STATE BANK OF INDIA VS SHAKUNTALA	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	19.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/275/2025	24-05-2025	UCO BANK VS BLESSING AGENCY	MR. VINOD KAUSHIK	9213348091	KAUSHIKV.1965@YAHOO.COM	19.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/278/2025	26-05-2025	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	15.05.2025
			614	MISCELLANEOUS	MISC ADJ/356/2025	DJ26-05-2025	CANARA BANK VS KAVITA BHASIN PROP OF KVB INTERNATIONAL	MR. ANUJ	9953691308	ADV.ANUJRAO@GMAIL.COM	23.05.2025
			614	MISCELLANEOUS	MISC ADJ/357/2025	DJ26-05-2025	PUNJAB NATIONAL BANK VS GULSHAN KUMAR BHASIN	MR. ANUJ	9953691308	ADV.ANUJRAO@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/286/2025	28-05-2025	SMT MONICA VS M/S S SAMARPAL MACHINERY	MR. RSAMARPAL SINGH	9654778693	ADVOCATES.MARPALSINGH@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/287/2025	28-05-2025	STATE BANK OF INDIA VS KOYYANA PAPARAO ALIAS PAPARAO KOYYANA	MR. R.N. VSSINGH	8076466594	ADVNARAYAN@GMAIL.COM	07.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/288/2025	28-05-2025	STATE BANK OF INDIA VS RAJESH KUMAR	MR. R.N. VSSINGH	8076466594	ADVNARAYAN@GMAIL.COM	24.04.2025
			614	EXECUTION	Execution (Comm.)/114/2025	29-05-2025	M/S MUTHOOT FINCORP LTD VS SUNNY DEV	MR. GYAN VARDHAN SINGH	9971883579	VARDHANSLA.WFIRM@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/295/2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD THROUGH ITS AUTHORIZED PERSON	MR. SURENDER KUMAR TYAGI	9999993833	SURENDERSUPARN@GMAIL.COM	26.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/298/2025	29-05-2025	TRUGEN PHARMACEUTICALS VS DELIUS PHARMACEUTICALS	MR. PRANSHU GOSAIN	9811024353	PRANSHUGOSAIN13@GMAIL.COM	10.02.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/302/2025	30-05-2025	ALCOB TRANSMISSIONS PVT LTD VS AMBEY FERROUS PVT LTD	MR. RAVI CHANDRA	9811213677	RAVI.K.CHANDHOK@GMAIL.COM	21.04.2025
			614	MISCELLANEOUS	MISC ADJ/366/2025	30-05-2025	PUNJAB NATIONAL BANK VS MS GUPTA SALES	MR. HARISH KUMAR	9891783436	HARISH.LEGALL23@GMAIL.COM	N/A
			614	COMMERCIAL SUIT	CS (COMM)/309/2025	31-05-2025	DEEPANSHU ELECTRICAL AND TELECOM SYSTEMS VS ACE INFRA TECH	MR. AKASH KAUSHIK	7503437630	HK.KEWL@GMAIL.COM	28.04.2025
			509	EX(COMM)	104/2025	01.05.2025	VARIS DESIGN AND ENGINEERS VS RELINE UV ASEAN PVT LTD.	HAIDER ALI	9953614060	zmhassociate@gmail.com	
			509	CS (COMM)	223/2025	05.05.2025	STATE BANK OF INDIA VS SHRIRAM CHANDER	SH. MUKESH RANJAN	9811756351	mukeshranjanaadvocate@gmail.com	17.04.2025
			509	CS(COMM)	229/2025	07.05.2025	UNION BANK OF INDIA VS SHREE SHYAM STORE PROP. M/S SUSHILA DEVI & ANR.	SH. ROHTAS KUMAR JAJORIA	9869750997	rkjajoria26@gmail.com	03.05.2025
			509	OMP(COMM)	09/2025	09.05.2025	DNA PROJECTS VS M/S ZENITH ELECTROTECH	SHRUTI GUPTA	9871650026	shruti@admaanassociates.com	
			509	CS (COMM)	230/2025	09.05.2025	BALBIR DOGRA VS PARVEEN KUMAR	CHANDRASHEKHAR & SAROJ KUMAR MOHANTY	9911003963	skmohantylegal@gmail.com	
			509	CS(COMM)	231/2025	09.05.2025	ANAND VERMA VS LAXMI INDUSTRIES	KAMALA KANT JHA	9891042386	kkjhalawyers@gmail.com	07.05.2025
			509	EX(COMM)	105/2025	13.05.2025	KOTAK MAHINDRA PRIME LTD VS PANKAJ KUMAR SINGH	RISHABH SAXENA	7009793548	rishabhsaxena.eruditelegal@gmail.com	
			509	CS(COMM)	233/2025	13.05.2025	PUNJAB NATIONAL BANK RADHIKA STORE AND DAIRY	NITISH KUMAR/SUSHAIL KHANNA	8800420426	lawspective.jaj@gmail.com	09.04.2025
			509	CS (COMM)	236/2025	13.05.2025	PUNJAB NATIONAL BANK MADHU VS	SAURAV BHASIN	9868735570	sauravbhasin10@gmail.com	09.05.2025
			509	CS (COMM)	239/2025	14.05.2025	SHINE AND STANDARD SARASWATI DENTAL COLLAGE	SUNIL DWIVEDI	9868644938	sunildo09@gmail.com	
			509	MISC DJ/ADJ	329/2025	14.05.2025	STATE BANK OF INDIA ANURODH GUPTA VS	R K SINHA	9811255673	advocatesinha@rediffmail.com	
			509	CS (COMM)	240/2025	15.05.2025	YASHPAL SHARMA BHAVESH VS	MOHIT BATRA, SAKET GAKHAR	9911893100	adv.batra@gmail.com	23.05.2022

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS (COMM)	241/2025	15.05.2025	IPR GUARDIANS VS JATIN CHAWLA & ORS	RISHI PRAKASH	8826232892	rishioo9p@gmail.com	13.05.2025
			509	CS (COMM)	248/2025		M/S CLARE FREIGHT INDIA PVT. LTD. VS M/S R M PHARMA CO.				
			509	CS (COMM)	249/2025	20.05.2025	COGO PORT PVT LTD VS KAMAL GROVER PROPRAS LOGISTICS	UDAY KUMAR	8882303942	advudaykumar@gmail.com	28.04.2025
			509	CS (COMM)	259/2025	23.05.2025	INPRESSIVE DATA SERVICES PVT. LTD VS NATIONAL MEDICAL COMMISSION	SHIVNATH MAHANTA	9868334630	mahantashivanath@gmail.com	04.03.2025
			509	CS (COMM)	260/2025	23.05.2025	KOTAK MAHINDRA BANK PVT. LTD VS PRAKASH JAI	KUSHAL KUMAR	9958724670	kushal.kumar@ruditelegal.asia	17.05.2025
			509	CS (COMM)	268/2025	24.05.2025	BANK BARODA MRS. GUDDI	SUDHA VSSHUKLA	9899913203	advsudhashukla@gmail	09.05.2025
			509	CS (COMM)	271/2025	24.05.2025	NATIONAL BANK LTD. VS ANAND PARUL	KARAN ANAND	9811867947	adv.karananand@gmail.com	13.05.2025
			509	CS (COMM)	281/2025	27.05.2025	DR. PRADYUMN KUMAR VS RANJAN INDUEPREFE PVT LTD THROUGH ITS DIRECTORE	ROHIT GUPTA	9555650460	rohit.gupta068@gmail.com	12.08.2024
			509	CS (COMM)	283/2025	28.05.2025	INDIAN BANK VS M/S RAVI HOSIERY	ANKIT DAGAR	9811399499	ankitdagar@hotmail.com	25.05.2025
			509	CS (COMM)	284/2025	28.05.2025	INDIAN BANK VS SHAMSHER DAGAR	ANKIT DAGAR	9811399499	ankitdagar@hotmail.com	23.04.2025
			509	CS (COMM)	301/2025	30.05.2025	ANIL JAIN VS SUDHIR ROAD PINANAND TECHNOLOGIES PVT LTD	SUDHIR PINANAND & ASSOCIATES	9560322277	advocatesudhiranand@gmail.com	
			509	CS (COMM)	303/2025	30.05.2025	PARVEEN KUMAR VS BALBIR SINGH ALIAS BALBIR DOGRA	RAJENDER SINGH	9811911528	amillegal86@gmail.com	
			509	EX (COMM)	117/2025	31.05.2025	KOTAK MAHINDRA PRIME LTD VS BEGRAJ SINGH	RISHABH SAXENA	7009793548	rishabhsaxena.ruditelegal@gmail.com	
			509	CS (COMM)	308/2025	31.05.2025	CANARA BANK VS RAJNEESH SHARMA	BLAYA MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	19.05.2025
			509	CS (COMM)	310/2025	31.05.2025	BANK BARODA VICKIE SINGH	HUNNY SHARMA	9650501903	advhunnysharma.28@gmail.com	28.05.2025
TOTAL					901						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF MAY 2025

Sr. Court No.		District	Court Room	Case Type	Case No.	Date of Registration	Pettitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Electronic Service of Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-425/2025	22.04.2025	BIJENDER KUMAR SHARMA VS. NIVAH BUPA HEALTH INSURANCE CO. LTD.	MANEES GUMBER	9810523223	manish.gumber12@gmail.com	14.05.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	CS COMM-388/2025	07.04.2025	GANPATI ENTERPRISES VS. PANKAJ MADAN	HIMANSHU DEWAN	9873023113	dewan.himanshu1993@yahoo.com	28.04.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		nil							
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMMERCIAL COURT-06, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS (COMM)/104/2025	22-01-2025	NISHANT BANSAL VS. SUKHMANI ENTERPRISES	sahibrajput(P),	7503496158	ADV ANURAG AJPUT07@Gmail.Com	08.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)	CS (COMM)/318/2025	20-03-2025	M/S ALLIANCE TUBES COMPANY AND CONSULTANT Vs M/S EVERALERT SYSTEMS	Neeraj Saini(P),	958953958,8743968006	NA	05.05.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM.) 265/2025	05.03.2025	UNION BANK OF INDIA Vs VINAY KUMAR PANDEY	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	08.05.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	OMP (I) (COMM)	27-02-2025	HDFC Bank Vs SAROJ CHAUHAN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	02.05.2025
			COURT ROOM 310	CS (COMM)	OMP (I) (COMM)	27-02-2025	HDFC BANK Vs JAGESH KUMAR SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	02.05.2025
			COURT ROOM 310	CS (COMM)	OMP (I) (COMM)	27-02-2025	HDFC BANK Vs UMESH DEVI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	02.05.2025
			COURT ROOM 310	OMP (I) (COMM)	CS (COMM) 55	14-01-2025	M/s J K TYRE AND INDUSTRIES LTD. Vs SHALAKHA MEENA	Nakul Jain	9810150166	nakuljainadvocate@gmail.com	03.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM) 40	16-04-2025	STAR HUMAN SCIENCES PVT. LTD Vs ADINATH ENTERPRISES	Amit Chawla	9718689708	amitchawlaad@gmail.com	05.05.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/42/2025	18-01-2025	Nishikant Jain vs MS Prakhar Engineering PVT LTD	Shubham Prajapati	9958713178	advsprajapati@gmail.com	05.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/418/2025	21-04-2025	M/s NAZAAKAT DESIGN HERITAGE PRIVATE LIMITED vs M/s Vardhman Fashion Exclusive Dress Material	Ira Gupta	9818976099	iragupta27@gmail.com	09.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/405/2025	16-04-2025	ANB Auto India Pvt Ltd vs Kafila Forge Ltd	Akhil Kumar	8076628321	Adv.akhilkumar@outlook.com	14.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash vs M/S AUTOKARTZ INTERNET PVT LTD	9873476464	dalipanand991@gmail.com	15.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/391/2025	08-04-2025	Allwin Decor Private limited through its AR Ankit Chaurasia vs Anshu Chawla	8887653137	chamberofroy@outlook.com	15.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA vs SUNIL YADAV	9910580818	manishkumaradvv6@gmail.com	15.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1077/2024	28-09-2024	MERCURY FOOTWEAR PVT LTD vs ZETWORK MANUFACTURING SG PVT LTD	9811733204	advrajan1995@gmail.com	17.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1100/2024	04-10-2024	M/s SHIVA MILK FOODS vs ASHA RAM AND SONS PVT. LTD	9873334481	awanish@nakslaw.com	17.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1628/2023	21-12-2023	Amir Chand Jain Prop Of Roop Chand Amir Chand Jain vs M/s Rajdeep Paper House And Anr	7827141819	verma.himanshu294@gmail.com	17.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/263/2025	05-03-2025	M/s KUNDAN LAL AND SONS vs SANJIB BHUNIA	9811045845	advsumitgupta@gmail.com	20.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1018/2024	13-09-2024	VAISHNO WIRE PVT LTD vs GUPTA POWER INFRASTRUCTURE LTD	9811267045	info@juslawoffices.com	22.05.2025
			COURT ROOM 310	CS (COMM)	Misc DJ/404/2025	20-05-2025	KIRAN ENGINEERS LTD. vs NORTHERN RAILWAYS	9971420555	official@maplegal.com	24.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA vs SUNIL YADAV	9910580818	manishkumaradvv6@gmail.com	31.05.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	394/2025	01.05.2025	TATA CAPITAL LTD V/S SUNIL YADAV	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.05.2025
			401	CS COMM	472/2025	02.05.2025	ADITYA PROMOTORS LTD V.S CITI MEGAMART P LTD	MUNISH VOHARA	9811427955	MUNISHLAW.VOHR A@GMAIL.COM	05.05.2025
			401	OMP I COMM	375/2025	30.04.2025	TATA CAPITAL LTD V/S TANIA DEY	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.05.2025
			401	EX COMM	209/2025	22.04.2025	BERRY TEX PVT LTD V/S ABC CLOTHING	DEEPAK SHARMA	9953249666	TANDTLAW@TANDTLAW.CO.IN	05.05.2025
			401	EX COMM	208/2025	22.04.2025	BERRY TEX PVT LTD V/S DBRW TRADERS	DEEPAK SHARMA	9953249666	TANDTLAW@TANDTLAW.CO.IN	05.05.2025
			401	CS COMM	362/2025	01.04.2025	SCP DISTRIBUTORS V/S AAKANSH TIWARI	RAJESH KUMAR	9810195013	KUMAR RAJESHA DV@YAHOO.COM	07.05.2025
			401	CS COMM	575/2025	20.05.2025	BANK OF BARODA V/S HIMANSHU BANSAL	GEETANJALI SHARMA	8447833470	ADVOVCA TE.134@GMAIL.COM	22.05.2025
			401	OMP I COMM	464/2025	30.05.2025	TATA CAPITAL LTD V/S JRG CONSTRUCTIONS	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	03.05.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	CS COMM	319/2025 UNION BANK OF INDIA Vs MAHINDER SINGH SAINI	22.04.2025		alok kumar	9911000126	ALOK.ADV2001@GMAIL.COM	01.05.2025
				CS COMM	319/2025 UNION BANK OF INDIA Vs MAHINDER SINGH SAINI	22.04.2025		Alok kumar	9911000126	ALOK.ADV2001@GMAIL.COM	01.05.2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		COMMERCIAL	CS (COMM) 891/2024	15-10-2024	SBI V/S MR. SARAVPREET SINGH	ADATIA KUMAR	9999132159	AKRCUTADVOCATE@GAMIL.COM	21-02-2025
					CS (COMM) 212/2025	18-03-2025	SBI V/S BALAJI M	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GAMIL.COM	09-04-2025
					CS (COMM) 212/2025	18-03-2025	SBI V/S TAPPAN SURESH BABU	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GAMIL.COM	09-04-2025
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	599/2024	27.07.2024	Hermes Nature Private Limited Vs New Modern Bazar Departmental Stores Private Limited	SH. TARUN AGARWAL	9999960284	05.05.2025	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
				CS (COMM.)	259 / 2025	04.04.2025	ANI Media Pvt Ltd Vs SH. SIDHANT KUMAR IN24 News	9899675905	06.05.2025		
				CS (COMM.)	210 / 2025	19.03.2025	M/s Annu Sales Vs SH. BHASKAR Pureca Laboratories Private Limited	9910358225	21.05.2025		
				CS (COMM.)	184 / 2025	10.03.2025	MINAKSHI SINGH Vs SH. RAJAT JOSEPH SUDHEESH CHANDRAN	NOT GIVEN	26.05.2025		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT FOR RECOVERY	FORCS (COMM.)/296/2024	28/03/24	NITIN WADHWA VS SANJEEV SAMPATTI TRADING AND DEVELOPERS LTD	9971272779	45780		
				SUIT FOR TRADEMARKS	FORCS (COMM.)/334/2025	06/05/25	VEDIC COSMECEUTICALS PRIVATE LIMITED VS STRIDE ONE CAPITAL PVT LTD ORS	BISHAN SHARMA NOT AVAILABLE	45794		
				SUIT FOR RECOVERY	FORCS (COMM.)/5728/2024	26/11/24	CHARU GOEL VS VIBHOR NEWLINK OVERSEAS FINANCE LIMITED	9811352998	45801		
				SUIT FOR RECOVERY	FORCS (COMM.)/5729/2024	26/11/24	RUCHI GOEL VS VIBHOR NEWLINK OVERSEAS FINANCE LIMITED	9811352998	45801		
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	Execution (Comm.)/34/2025	25.02.2025	UNION BANK OF INDIA Vs M/S FOOD FOREST SWEETS AND RESTAURANTS	nitendra Garg	9810197621	nitendragargadv@gmail.com	01.05.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	Execution (Comm.)/34/2025	25.02.2025	UNION BANK OF INDIA Vs M/S FOOD FOREST SWEETS AND RESTAURANTS	nitendra Garg	9810197621	nitendragargadv@gmail.com	01.05.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/11/2025	13.01.2025	DR (BRIG) S S ANAND Vs Clear Medi Health Pvt. Ltd	shashi shanker	9810433650	advocateshashi@gmail.com	03.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	OMP (COMM.)/24/2025	29.04.2025	SHRI KRISHAN Vs HARVINDER KUMAR SOLE ARBITRATOR	Chander Prakash	9999983704	advpawankalra3161@gmail.com	14.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/205/2025	21.04.2025	Indian Bank Vs Kusha Charan Swain	Anil kumar Singh	9810288424	anilsinghancdcompany@gmail.com	15.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/168/2025	03.04.2025	Sher Singh Saini Vs Sandeep Singhal	Vs Ajay kumar upadhya	9818002798	Not provided	16.05.2025
			6, New Court Block-I	Commercial	Misc DJ/106/2025	08.05.2025	Frank advertisers Vs Outlook publishers	Harshit Agarwal(P)	9818140429	kksharmaadvocate@gmail.com	16.05.2025
			6, New Court Block-I	Commercial	OMP (COMM.)/13/2025	26.03.2025	Dr Er Rajainderr Jain Vs muller martini india pvt ltd	Rajesh Aggarwal	9810179438	deekshalawfirm2017@gmail.com	16.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/157/2025	28.03.2025	Devvrat Impex Pvt Ltd Vs Ashirwad Sanitation Pvt Ltd	Natwar Rai	9818906064	natwarrai@gmail.com	17.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/172/2025	05.04.2025	Emu Lines Private Limited Vs ROHIT MICHAEL TUSCANO PROPRIETOR SKYLARK GLOBAL FREIGHT	Uday Kumar	888230392	advudaykumar@gmail.com	17.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/467/2024	03.10.2024	Loreal Sa SURESHBHAI JASHMATBHAI TEJANI	Vs Shravan Bansal(P),	9650682982	unitedmark01@unitedandunited.com	17.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/522/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	Varun Sharma	9717988891	anuconsultants@gmail.com	17.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/73/2025	07.02.2025	Three Aces Global Logistics Pvt Ltd Vs SP ACCURE LABS PRIVATE LIMITED	Uday Kumar	888230392	advudaykumar@gmail.com	17.05.2025

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			6, New Court Block-I	Commercial	CS (COMM)/109/2025	04.03.2025	SURESH KHURANA Vs M/S SAYA HOMES PRIVATE LIMITED	Shray Kaushal	9899893689	adv.shraykaushal@gmail.com	20.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/174/2025	07.04.2025	M/s Epicure Vimbra Private Limited Vs M/s Yum Plum Private Ltd	Pratap Ranjan Sahani	9871437605	Pratapsahani@yahoo.co.in	20.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/175/2025	08.04.2025	Balesh Khari Vs Pawan Dhanpatrai Malhotra	Aditya Singh	9971919212	adityasingh.adv@gmail.com	20.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/204/2025	21.04.2025	STATE BANK OF INDIA Vs MAHESH LAVUSHETTY	Rani Bhardwaj	9643680913	rbhardwajassociate@gmail.com	20.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/367/2024	03.08.2024	Arjun Sangwan Through Gpa Holder Ms Deepika Sangwan Vs M/s Jain Online Test Centre Through Its Director Rajender Singh	Bharat Sareen	9811667443	Not provided	20.05.2025
			6, New Court Block-I	Commercial	OMP (E)(COMM.)/1/2025	29.04.2025	SHIVRAJ KRISHNA GUPTA AND NAMIT GUPTA Vs RAHUL SAVARA REPRESENTED BY RAJIV SAVARA	Swarilipi Deb Roy	8510094876	dswarilipi@rediffmail.com	20.05.2025
			6, New Court Block-I	Commercial	ExCOMM Award by Arb Comm/15/2025	15-05-2025	M/S VRINDAVAN CATERING COMPANY Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION	Shobhit Trehan(P),	7985177435	bajpaiakshat@gmail.com	21.05.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/71/2025	13-05-2025	MS AR CONTRACTORS AND SUPPLIERS Vs SKYLINE ENGINEERING CONTRACT INDIA PVT LITD	Anshul Garg(P),	9810717949	piyushmittaladvocate@gmail.com	21.05.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/20/2023	04.01.2023	PUNJAB NATIONAL BANK Vs NARAYAN KASHYAP	Vikram Gola	9811244209	vikramgola2010@gmail.com	22.05.2025
			6, New Court Block-I	Commercial	OMP (I)(COMM.)/3438/2025	20.05.2025	Ms Jalsa Ventures Pvt Ltd Through its Director Mr Pankaj Kumar Vs Ms Aircon Systems India Pvt Ltd Through its Authorised Representative	Ankit Kumar(P),	9818058809	legalconsultus@gmail.com	22.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM)/521/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	Varun Sharma	9717988891	anuconsultants@gmail.com	27.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/522/2024	16.11.2024	PRJ FAMILY PRIVATE TRUST Vs RASEEL GUJRAL ANSAL	Varun Sharma	9717988891	anuconsultants@gmail.com	27.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/403/2024	22.08.2024	ASHIANA HOUSING LIMITED Vs ASHOK KUMAR (UNKNOWN PERSONS)	Gaurav Miglani	9871304455	gaurav@worldwideintellsec.com	29.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/194/2025	17.04.2025	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S TIRUPATI AGRO INDUSTRIES	Anmol pawar	9871717254	anmolpanwaroffice@gmail.com	30.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/268/2025	28.05.2025	Aggresar Leasing and finance pvt Ltd Vs Juh Estates pvt Ltd	Swapnil Gupta(P),	9871988051	contact@capitalallaw.in	30.05.2025
			6, New Court Block-I	Commercial	CS (COMM)/485/2023	22.08.2023	M/S SUBHASH INTERNATIONAL PRIVATE LIMITED THROUGH ITS AR MR NAVIN KUMAR GUPTA Vs NBCC INDIA LTD. THROUGH ITS GENERAL MANAGER REAL ESTATE DIVISION	Chaudhary law offices	9810075174	chaudharylawoffices@gmail.com	31.05.2025
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (COMM)/23/2025	29-04-2025	Satish Kumar and others Vs Trust Lenders Pvt Ltd	ASHUTOSH BHARDW AJ	7827550594	ashutosh.bhardwaj13ab@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2838/2025	04-04-2025	AXIS BANK LTD Vs LAXMAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2840/2025	04-04-2025	AXIS BANK LTD Vs SADANANDA YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/2839/2025	04-04-2025	AXIS BANK LTD Vs FARHAN ALAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2247/2025	17-03-2025	AXIS BANK LTD Vs AKASH VERMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2517/2025	25-03-2025	AXIS BANK LTD Vs MOHD SALMAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2387/2025	21-03-2025	AXIS BANK LTD Vs MANOJ KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2391/2025	21-03-2025	AXIS BANK LTD Vs NADIM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01.05.2025
			29, New Court Block-II	Commercial	CS (COMM) 222/2023	19-04-2023	SUPARSHVA SWABS I VS TULIP HYGIENE & OS.	S. K. BANSAL	9810132015, 9205339530	legal@unitadworld.com	01.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/1963/2025	03-03-2025	DHARA MOTOR FINANCE LTD Vs RAJESH SHARMA	J. K. YADAV(P),	9999855157	advjitender yadav2017@gmail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2523/2025	25-03-2025	YES BANK LTD Vs MURARI PATHAK	ANANJAY SINGH(P),	70303 78800	ASAPLEGAL LANDADVOCATES@GMAIL.COM	13.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2875/2025	07-04-2025	AXIS BANK LTD Vs VIKASH KUMAR YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2679/2025	28-03-2025	AXIS BANK LTD Vs LUCKY YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	13.05.2025

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			29, New Court Block-II	Commercial	OMP (COMM)/25/21/2025	25-03-2025	YES BANK LTD Vs ANIL CHOUDHARY	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/25/24/2025	25-03-2025	YES BANK LTD Vs VIKRAM DALAL	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	13.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/47/2025	23-01-2025	MAX HEALTHCARE INSTITUTE LIMITED Vs KK ROY HEALTHCARE PRIVATE LIMITED	RAUNAQ KAMATH	9999947699	office@ira.law	13.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/15/5/2025	28-03-2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S SHRING CRAFT INC	NAVDEEP SINGH(P),	9560523320	mail.attrian.datttri@gmail.com	13.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/22/1/2025	26-04-2025	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs M/S HATHRAS FOODS PVT LTD AND ORS	Anshul Gupta(P),	9205089671	angpartnerlawyers@gmail.com	13.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/25/25/2025	25-03-2025	KOTAK MAHINDRA BANK LTD Vs Rakesh	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/30/21/2025	21-04-2025	M/S YES BANK LIMITED Vs SURESH SURESH	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	21.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/16/0/2025	01-04-2025	RAHMAT ALI KRISHAN SINGH AND ORS	NISHIT YOGI	9717153888, 9818947063	nishityogi7@gmail.com	21.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/25/6/2025	19-05-2025	LOTUS HERBALS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR ANSHUMAN RAI Vs BIGFOOT RETAIL SOLUTIONS PVT LTD	Swati Mittal(P),	9625115076	Aditya.nayyar@ortislaw.com	21.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/30/59/2025	22-04-2025	AXIS BANK LTD Vs SUBHASH	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/3054/2025	22-04-2025	AXIS BANK LTD Vs RACHIT GUPTA	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3058/2025	22-04-2025	AXIS BANK LTD Vs SHAZIYA BANO	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3051/2025	22-04-2025	AXIS BANK LTD Vs MOHD ILIYAS	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3060/2025	22-04-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DUNGRARAM SONA RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3061/2025	22-04-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJ PAL RANDHAWA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3098/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ASHVINI VIJAY PATIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3099/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BHAVGIRI RAMGIRI GOSAI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3100/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs CHETAN BALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3095/2025	23-04-2025	ANMOL FINANCIAL SERVICES LTD Vs DHARMENDER SINGH	YADAV(P),	9999855157	advjitender yadav2017@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3101/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs CHAITHRA S D	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	27.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/3102/2025	23-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), MAHESH YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3154/2025	25-04-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PAPANATH BHAGA NATH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3152/2025	25-04-2025	AXIS BANK LTD Vs NEHA	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3022/2025	21-04-2025	Cnh Industrial Capital India Pvt Ltd Vs DILAWAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2732/2025	01-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), RAJINA THOMAS RAJ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2731/2025	01-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), FARHEEN BEGUM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/2733/2025	01-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P), SHYAM VIJAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3214/2025	28-04-2025	AXIS BANK LTD Vs SALMAN	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	OMP (COMM)/3222/2025	29-04-2025	AXIS BANK LTD Vs LALIT	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	27.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/242/2025	06-05-2025	M/S VED TRADERS Vs WALNUT HEALTH CARE PVT LTD AND SINGH(P), ORS	Ashok Kumar Singh(P),	9899337868	ashokadv82@gmail.com	27.05.2025

Sr.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate Mobile Number	Advocate Email ID	Date Electronic Service Of Process
			29, New Court Block-II	Commercial	CS (COMM)/165/2025	02-04-2025	M/S SWASTIK INFRASTRUCTURES V/s YFC PROJECTS PVT LTD	ANANT MALIK 9999998560	anant@anamtamlegal.com	27.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/218/2025	25-04-2025	M/S BALAJEE DEVELOPERS V/s M/S CONTEC SERVICES AND ORS	SATYA PRAKASH SHARAN 7763088371, 8810376557	satyaprakashsharan@gmail.com	29.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/369/2024	05-08-2024	UNION BANK OF INDIA V/s RACHNA BANSAL	ADITYA PARASHAR(P), 9810197621	tendragaradv@gmail.com	29.05.2025
			29, New Court Block-II	Commercial	CS (COMM)/224/2025	28-04-2025	M/s HARIKRIT FILMS V/s M/s AGRON INTERNATIONAL FILM PRODUCTION LTD AND ANR	Nareish Panwar(P), 9810008482	advocate.nareishpanwar@gmail.com	29.05.2025
27	SH. LOKESH KUMAR SHARMAS DISTRICT JUDGE(COMMERICAL COURT)	SOUTH EAST	40, New Court Block-II	Commercial	CS (COMM)227/2025	29-04-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM V/s OM FOOD PRODUCTS AND ORS	Dalip Singh(P), 9810197092	dsadv13@gmail.com	08-05-2025
			40, New Court Block-II	Commercial	CS (COMM)228/2025	29-04-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM V/s ABHINAV GOPAL AGARWAL	Dalip Singh(P), 9810197092	dsadv13@gmail.com	08-05-2025
			40, New Court Block-II	Commercial	CS (COMM)251/2025	14-05-2025	PRAMOD KUMAR SHARMA V/s M/S ETAMOCHAN ENGINEERING PVT), LTD	BHANU MOHAN(P) 9212843448	chauhandaya3@gmail.com	26-05-2025
			40, New Court Block-II	Commercial	CS (COMM)115/2025	06-03-2025	HERBALIFE INTERNATIONAL INC V/s Sagar Rathore	Shravan Bansal(P), 9650682928	Not Given	26-05-2025
			40, New Court Block-II	Commercial	CS (COMM)250/2025	14-05-2025	WEBKUL SOFTWARE PVT LTD V/s M/S PAPZOD SOFTWARE PVT LTD ORS	Pushkar Kumar(P), 8840503361	Not Given	27-05-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL							

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS. RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/823/2022	23.08.2022	BALAJI ENTERPRISES VS. GAURAV SINGH	S.TABREX	N/A	N/A	02.05.2025
					CS/COMM/254/2025	27.03.2025	M/S JIT GLOBAL FREIGHT VS. M/S SNNR PVT. LTD.	AADESH SANSWAT	N/A	N/A	16.05.2025
					CS/COMM/68/2025	24.02.2025	ROCK ASIA SHIKHA BHARDWAJ VS.	DIVYAM AGGARWAL	N/A	N/A	16.05.2025
					CS/COMM/223/2025	19.03.2025	M/S WOODLAND WORKS VS. YES BANK LTD.	KAUSHI KESH KUMAR	N/A	N/A	24.05.2025
					CS/COMM/3805/2024	21.10.2024	SEAIR GLOBAL VS. DYNAMIC AURA	MANOJ KUMAR	N/A	N/A	24.05.2025
					CS/COMM/148/2025	18.02.2025	SBI HARANPREET KAUR VS.	VARUN CHANDI OK	N/A	N/A	24.05.2025
					CS/COMM/172/2025	27.02.2025	SBI VS. ZEB	VARUN CHANDI OK	N/A	N/A	24.05.2025
					CS DJ/9542/2016	04.02.2016	M/S GROUPE SEB INDIA VS. BARUN KAMRAT	AMITES H SINGH BAKSHI	N/A	N/A	30.05.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	Ex.COMM Award by Arb. Comm./21/2025	01-05-2025	M/S MOMENTUM TECHSYS PVT. LTD. Vs M/S TRACKER TECHNOLOGY PVT LTD	SH. CHANDE BHUSHAN TIWARI	9654643317	CB.TIWARI@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/375/2025	02-05-2025	ADIDAS AG Vs Owner/Proprietor	SH. PROMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	--
				EXECUTION PETITION	EXECUTION (COMM.)/179/2025	05-05-2025	CANARA BANK Vs MR. Chunnu Singh	ESHU CHAUDHARY	9711275697	ESHUADVOCATE@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/383/2025	05-05-2025	VISHWAS SINGHA PROP OF M/S ANALCO INDIA CO. Vs M/S NEO TECHNOFIELD COMPANY	SH. RADHEY SHYAM	9811041494	RADHEYS HYAMADVOC@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/384/2025	05-05-2025	M/S SALORA INTERNATIONAL LIMITED Vs M/S MYA ELECTRONICS, JALANDHAR	SH. AJAY MALVIY	9868112556	AJAYMALVIYALAW@YAHOO.COM	--
				COMMERCIAL SUIT	CS (COMM)/393/2025	06-05-2025	M/S E3 PANEL INDUSTRIES Vs M/S GOYAL MARKETING THROUGH ITS PROPRIETOR RIKHABDAS GOYAL	MS. NANCY JAIN	9660729214	E3LEGAL@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/420/2025	07-05-2025	DEVIKA GOLD HOMZ PVT LTD AND ANR Vs RATAN VIRPANDHEY SINGH	SH. ASHISH PANDEY	9911911120	ADVSHUBHAMSAKE@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/421/2025	16-05-2025	MRS. JASLEEN KAUR AND ANR. Vs M/S BA LOGICS PVT LTD AND ANR.	SH. JUJHAR SINGH	9711968186	JUJHARSINGHADVO@GMAIL.COM	--
				COMMERCIAL SUIT	CS (COMM)/427/2025	19-05-2025	Manmachine Care Pvt. Ltd. Vs M/S S and G Bajaj Private Limited	SH. NATWAR RAI	9818906064	NATWARRAI@GMAIL.COM	--
				PETITION U/S 9 OF ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/48/2025	20-05-2025	IDFC FIRST BANK LIMITED Vs NAVEEN GARG	SH. KESHAV DUDEJA	9717028845	LITIGATION@SRCSELEGAL.COM	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				EXECUTION PETITION	EXECUTION (COMM.)/207/2025	22-05-2025	M/S SAMARA INDIA PVT. LTD. Vs M/S KAMRESH K Autoparts thorough its Proprietor Mr. Kharaiti Lal Grover	SH. AMRESH SINGH 9999678371	NOT MENTIONED	
				EXECUTION PETITION	EXECUTION (COMM.)/208/2025	22-05-2025	M/S BIHANI MANUFACTURING COMPANY PVT. LTD. Vs Shri Ganesh Chandra Mathur	SH. R.K. PANDEY 9818911976	RKPANDEY_161@REDIFFMAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/441/2025	22-05-2025	M/S SUPREME COLLECTIONS INDIA PVT LTD. Vs M/S BLUE PRINT DESIGN STUDIO PVT LTD	SH. PRAMOD AGARWA 9810682372	SHEKHAWATILEGAL@YAHOO.IN	
				COMMERCIAL SUIT	CS (COMM)/452/2025	24-05-2025	Shri Shyam Sunder Budhrajani and Anr. Vs M/s Rasik Products Pvt. Ltd.	SH. VIJAY ZAVARI 9811284948	VIJAYZAVARI25@GMAIL.COM	
				COMMERCIAL SUIT	CS (COMM)/458/2025	26-05-2025	SULOCHANA SUDARIYAL Vs M/s Larsen and Toubro Limited	SH. MARKANDEY GUPTA 9250950582	MARKANDEYGUPTA@YAHOO.CO.IN	
				COMMERCIAL SUIT	CS (COMM)//2025	31-05-2025	AEROSHIP FREIGHT SOLUTIONS PVT. LTD. Vs DINESH CHANDER DUBEY	SH. UDAY KUMAR 8882303942	ADVUDAYKUMAR@GMAIL.COM	
				PETITION U/S OF 34 ARBITRATION AND CONCILIATION ACT	COMP (COMM)//2025	31-05-2025	EVEREST VISION Vs HOYA MEDICAL INDIA PVT. LTD	SH. SHRESHTH NANDA 9623129877	NANDASHRESHTH@GMAIL.COM	
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	3850/2024	16.11.2024	M/S krishi Rasayan Export Pvt Ltd Vs M/S Mahesh Krishi Seva Kendra	Sh. G S Gangwar 9717211123	gangwar@sgangwar.com	24.05.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCATE	RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-DISTRICT EAST	NIL	MISC DJ (comm)	488/2025	24.04.2025	Jumax Foam Pvt Ltd Vs Shemsons Polymers Pvt Ltd	Sh. Lalit Pandey	8130383143	alitpandeyadv@gmail.com	23.05.2025	
				CS (comm)	78/2024	09.02.2024	State Bank of India Vs Saif Uddin Muzumdar	Sh.Krish Uddin Kumar	9990577700	krishenku mar@gmail.com	14.05.2025	
				CS (comm)	219/2024	27.03.2024	Bank of Baroda Vs Pooja Yadav & Ors.	Sh. Rajnish Kumar Banyal	9810872353	rajnish_122@yahoo.com	24.05.2025	
				CS (comm)	47/2025	10.01.2025	One Communications Ltd Vs Welcome Theatres Pvt Ltd	Sh Rohit Jain	9811074162	rohitjn2003@gmail.com	28.05.2025	
				CS (comm)	388/2025	03.05.2025	Swaran Projectech Pvt Ltd. Vs Navairan International	Sh.Krish pal Mavi	9810435717	kpmaviand associates@gmail.com	02.12.2025	
				OMP (comm)	30/2025	20.03.2025	Ambuj Kumar Abhishek Golecha Vs	Sh. Vikram Kumar	9958319099	vikramkumar04@yahoo.co.in	31.05.2025	
				OMP (comm)	76/2024	05.11.2024	Budhiraja Electricals Vs Union of India	Vivek Singh	9810182555	lexalliancevivek@gmail.com	27.05.2025	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-DISTRICT EAST	NIL									

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	137/2025	26-04-2025	SHRI BHUVAN CHAND SHARMA V/S SINGH STRAWBERRY STUDIO EXPORTS PVT. LTD.	9871724396	chauhanpramod833@gmail.com	02-05-2025
			101	CS COMM	29/2025	25-01-2025	MIRAYA INFOWAYS PVT. LTD. V/S ARYAN INFRA HEIGHT DEVELOPERS PVT. LTD.	9871206484	shreshth@awkins.in	03-05-2025
			101	CS COMM	82/2025	18-03-2025	PRINCE GOLD DIAMONDS INDIA PVT. LTD. V/S SHAKEEL AHMED TRADING AS PRINCE JEWELLERS	9654425878	jayantkumar@gmail.com	03-05-2025
			101	CS COMM	369/2024	30-11-2024	VENTECH SYSTEMS PVT. LTD. V/S ALIBHACHIB MANJARI LENKA	9810823566	nimishchib@gmail.com	05-05-2025
			101	CS (COMM)	88/2025	24-03-2025	RAJIV TYAGI V/S M/S SANGWAN HEIGHTS PVT. LTD.	9810736621	rajivji178@gmail.com	05-05-2025
			101	CS COMM	386/2024	20-12-2024	M/S WOLF MASTERS PVT. LTD. V/S M/S ADVANTEDGES DIGITAL PVT. LTD.	9599043045	legal@sigmalegal.in	06-05-2025
			101	CS (COMM)	106/2025	02-04-2025	THE NAINITAL BANK LTD. V/S RADHA BAJAJ & ORS.		alokmpi@gmail.com	07-05-2025
			101	CS COMM	81/2025	18-03-2025	BANK OF BARODA V/S SANDEEP KAPOOR		advvsudhasukla@gmail.com	09-05-2025
			101	CS COMM	182/2024	06-06-2024	M/S ALLPURE ORGANICS V/S M/S TRUZZT ORGANIC & NATURAL PRODUCTS		manish@xanderlegal solutions.com	09-05-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			101	CS COMM	91/2025	25-03-2025	USHA DEVI V/S THE NEW INDIA ASSURANCE CO. LTD.	SACHIN KUMAR JAIN		advskjain@gmail.com	13-05-2025
			101	CS COMM	72/2025	07-03-2025	PRIYA KUMAR V/S CLEARING FORWARDING AGENCY	RANJAN A.B. VASHISH &T		anurag7vashisht@gmail.com	15-05-2025
			101	CS COMM	98/2025	26-03-2025	RICH CREDIT FINANCE PVT. LTD. V/S PK PERFUMERY MANUFACTURING PVT. LTD.	ANURAG PK GARG &		concept.legal@gmail.com	16-05-2025
			101	CS (COMM)	133/2024	23-04-2024	PUNJAB NATIONAL BANK V/S M/S SAFEX INC.	SUNAV RASTOGI		sunavrustogi@gmail.com	16-05-2025
			101	CS COMM	34/2025	29-01-2025	CENTRAL BANK OF INDIA V/S SHRIVARDHAN TRADING COMPANY	SHADAB M/SKHAN		khanshadabadvocate@gmail.com	17-05-2025
			101	CS COMM	124/2025	19-04-2025	M/S FEDEX EXPRESS TRANSPORT & SUPPLY CHAIN SERVICE (I) PVT. LTD. V/S SUBHUTTAM INDIA & ORS.	SURI & COMPANY LAW FIRM		litigation@surico.in	19-05-2025
			101	CS COMM	196/2024	03-07-2024	MANISH JAIN V/S JITESH RAMESHLAL CHANDANI	KANISHK KHARBANDA		kanishk.khARBANDA20@gmail.com	21-05-2025
			101	CS COMM	128/2025	21-04-2025	BANK OF BARODA V/S NEHA SINGHAL	HUNNY SHARMA		advhunnysharma.28@gmail.com	21-05-2025
			101	CS COMM	282/2025	21-09-2025	STATE BANK OF INDIA V/S MRS. SUMAN DEVI	AA. K. ROUTH		akroutadvocate@gmail.com	21-05-2025
			101	CS COMM	112/2025	07-04-2025	G. D. CREATIONS AUM SECURITIES	V/S RAKESH CHAUHAN		dp00047@gmail.com	22-05-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			101	CS COMM	54/2025	18-02-2025	SHARDA GUPTA V/S MAYASHEEL RETAIL INDIA LTD.	ABHISHEK GUPTA	thesuitlawfirm@gmail.com	29-05-2025	
			101	CS COMM	165/2025	23-05-2025	SHRI ROHIT JAIN V/S MS. MANISHA BERI	PRAMOD SINGH	chauhanpramod833@gmail.com	31-05-2025	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL) COURT 01	NORTH-EAST	201, New Building KKD	CS (COMM)	66/2025	09.05.2025	Anuj kumar Goswami Vs Mukesh Rana	PRAVEEN KUMAR	9560749677	praveenkumarpresident@gmail.com	19.05.2025
			DO	MISC DJ	147/2025	26.04.2025	Saket Sachdeva Vs Exim Contracts Pvt Ltd	DEVANSH AGARWAL	9999856476	N/A	16.05.2025
			DO	MISC DJ	149/2025	26.04.2025	SAKET SACHDEVA Vs MS Modular Pvt Ltd	DEVANSH AGARWAL	9999856476	N/A	15.05.2025
			DO	CS (COMM)	20/2025	01.02.2025	SPEDITION INDIA LOGISTICS PVT LTD Vs NISWA ENGG SOLUTIONS PVT LTD	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	03.05.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARAJ	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/342/2025	05-06-2024	Punjab National Bank Vs Rakesh Kumar Ray	Bhishma Mishra	89868113796	bkmddelhi@gmail.com	06-05-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/104/2025	14-02-2025	State bank of india Vs. Sonu	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	15-05-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/155/2025	11-03-2025	Pawan kumar Vs. R R agencies	Gaurav Sharma	9811695953	vashistgaurav.07@gmail.com	20-05-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/610/2024	03-12-2024	Naveen Raheja Vs. Rohit Dutta Hemant	Bharat Singh sisodia	9811104952	bharatsisodia_07@yahoo.com	21-05-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE E ID	ADVOCATE EMAIL	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/232/2025	16/04/2025	Mittalics Ferrous Vs. Jariwala	nonRaghuvir Vicky Kapur	9899328630	raghuveerkapur@gmail.com		27/05/2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/275/2025	30/04/2025	Canara Bank Jaiveer Singh Vs. Anuj Aggarwal		9999490798	advocateanujagarwal@yahoo.com		29/05/2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/274/2025	30/04/2025	Prateek Dham Vs. Yogesh Narayan Tambe	Vishal Garg	9810171302	Vishalgarg01@gmail.com		27/05/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAJ	ROOM NO 208	COMMERCIAL CIVIL	CS COMM225/2025	15-04-2025	Bank of Baroda Vs Sheela	Umesh Joshi	9910568669	advumeshjoshi@gmail.com		01.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM226/2025	15-04-2025	Bank of Baroda Vs Deepak Gupta	Umesh Joshi	9910568669	advumeshjoshi@gmail.com		01.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM05/2025	04-01-2025	Canara Bank Vs JANMEJAY SINGH KUMAR	ANUJ AGGARWAL	9999490798	advocateanujagarwal@yahoo.com		08.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM03/2025	04-01-2025	PUNJAB AND SINDH BANK Vs SHUBHAM JAIN	AKANKSH KAPOOR	9810386632	akankshakapoor1691@gmail.com		15.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM168/2025	18-03-2025	VIKASH NAHAR Vs ANITA	SIDDHANT DHINGRA AND ASSOCIATES	9650677902	siddhantdhingra@siddhantdhingra.com		17.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM622/2024	06-12-2024	BAL KISHAN Vs VIKAS PAL	Jatin Sharma	9718345050	trinitylawfirm87@gmail.com		17.05.2025
			ROOM NO 208	COMMERCIAL CIVIL	CS COMM150/2025	10-03-2025	JAWAHAR MITTAL Vs Lakshman Prasad Gupta	ARUN KUMAR	9210004370	adv.vyasaram@gmail.com		20.05.2025

Sr.	Court No.	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E Mail ID	Date of Electronic Service of Process
			Room No 208	COMMERCIAL CIVIL	CS COMM 120/2025	25-02-2025	SH KOMAL PRASAD Vs SMT SUCHITA SINGH	TALEWAR SINGH	7982546417	rajoratapan23@gmail.com	24.05.2025
			Room No 208	COMMERCIAL CIVIL	CS COMM 103/2025	13-02-2025	Komal Prasad Vs Shri Aniket Kumar	TALEWAR SINGH	9811179209	mdubeyanassociates202@gmail.com	24.05.2025
			Room No 208	COMMERCIAL CIVIL	CS COMM 345/2025	24-05-2025	Mahesh Kumar Dudhan Vs Danish Ali	ARUN KUMAR	9210004370	vyasarun@gmail.com	27.05.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 254/2025	22.04.2025	MUNNA LAL VS RAKESH DHONDYAL	PAYAL BAHL	9910860430	payal@advocatepayal.com	07.05.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 503/2024	24.09.2024	M/S INORG INC VS BULLWARK CONCHEM	HIMANSHU M/SU	7455888888	chaudhary.himanshuo312@gmail.com	07.05.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 144/2025	03.03.2025	GURU TEXTILES VS NANKER ENTERPRISES	PUSHDEEP SINGH	9650771971	pushdeep.sodhisodhaniandcoadvocates.com	09.05.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 217/2025	08.04.2025	IDBI BANK LTD VS SACHIN VERMA	VIVEK KUMAR	9811867703	kumarvivekadv@gmail.com	16.05.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 183/2025	01.04.2025	ADIDAS AG VS BRAND STUDIO	AASTHA SHARMA	9718209970	aastha@thelegist.com	20.05.2025
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 279/2025	02.05.2025	UMANAG JAIN ANIL BAWEJA	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	23.05.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)		NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								

SR. COURT NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE E-MAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					221						

List of total no. of cases randomly allocated during the month of MAY-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	14
					Counter Claim	1
					OMP (I) Comm	5
					OMP (COMM)	1
					Misc. DJ	6
					Execution (Comm)	10
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	14
					OMP (I) (COMM)	6
					OMP (COMM)	3
					M/DJ	2
					EXECUTION	6
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	17
					OMP (I) Comm	7
					RESTORE	2
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	11
					OMP (COMM)	1
					MISC DJ	2
					EXECUTION	4
					OMP (I) (COMM)	6
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	17
					OMP (COMM)	2

					MISC DJ	3
					EXECUTION	2
					OMP (I) (COMM)	7
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	39
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) + COUNTER CLAIM	11
					OMP(I) COMM + OMP(COMM)	4
					EXECUTION	1
					MISC. DJ	
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					EXECUTION (COMM)	10
					OMP (I) (COMM)	5
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	22
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	40
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP(I)COMM	10
					EXECUTION (COMM)	8
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) + COUNTER CLAIM	12
					OMP(I) COMM	6
					EXECUTION	6

					MISC. DJ	3
TOTAL						252
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	20
					Omp	50
					Execution	6
					Misc DJ	3
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	30
					OMP COMM	39
					EXECUTION COMM	9
					MISC DJ	7
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	2
					OPM(I)/ARBITRATION/MISC COMM	8
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	4
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	33
					Execution (comm)	16
					OMP (COMM)	0
					OMP (I) (COMM)	47
					ARB. A (COMM)	1
					MISC. DJ	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	31
					EX (COMM)	9
					OMP(I)(COMM)	38

					MISC. DJ	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	19
					OMP(I)(COMM)	31
					EXECUTION (COMM)	4
					EX. COMM AWARD	6
					MISC DJ/ CIV DJ	0
					COUNTER CLAIM	1
					OMP (COMM)	0
TOTAL						417
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	37
					TRADE MARK	4
					ARBITRATION U/S 9	5
					ARBITRATRATION U/S 34	7
					OTHER ARBITRATION CASES	1
					MISC. DJ/ COUNTER CLAIM	2
					EXECUTION(COMM)	11
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	54
					EX(COMM)	14
					OMP (COMM)	7
					OMP (I) (COMM)	6
					ARB. A	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	20
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	7
					SECTION 14 OF ARBITRATION & CONCILIATION ACT	1

					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	6
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	5
TOTAL						197
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	7
					OMP (I) COMM.	104
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	15
				503	EX. COMM.	4
				503	OMP COMM.	2
					OMP (I) COMM.	71
25			SH. SANDEEP YADAV	614	CS (COMM)	7
					EX. COMM.	1
				614	OMP (I) COMM.	30
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	9
					EX. COMM.	3
					OMP COMM.	1
					OMP (I) COMM.	88
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	70
TOTAL						438
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	28

29	Saket COURT		MS. NEELAM SINGH, DISSTRICK JUDGE	14	COMMERCIAL	16
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	17
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	32
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	31
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	----
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-16 EX-06-,MISS DJ -4 OMP (COMM-1, CS DJ-3 (COM)-o, ARBA -o, RTI -1	30
TOTAL						114
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	15
					OMP(COMM)-73	1
					OMP (COMM)-78	2
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	20
				101	OMP(COMM-73)	0
				101	OMP (COMM)-77	0
TOTAL						38
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	19
					OMP (COMM)	2
					MISC. DJ	2
					EXECUTION PETITION	16
Total						39
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	28
					EXECUTION	8

					MISC.DJ CASE	7
					OMP(I)COMM	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	21
				56	EX COMM	6
					MISC DJ	1
					OMP COMM	1
					OMP (I) COMM	2
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	9
					EXECUTION	5
					MISC.DJ CASE	3
					OMP(I)COMM	1
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20
					OMP(COMM)	1
					OMP(I) COMM	1
					Ex	4
					Misc Case	2
Total						121
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	50
					OMP	44
					MISC DJ	3
					EX	14
44			SH.VINOD YADAV	759	CS(COMM)	67
					OMP	24
					MISC DJ	4
					EX	24
Total						230
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	53

					OMPi(COMM)& OMP (Comm)	24
					EXECUTION	21
					Misc. Application DJ	4
					Review Pet	0
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	45
					OMPi(COMM)& OMP (Comm)	25
					EXECUTION	16
					MISC DJ	7
Total						195
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	16
					OMP (MISC) COMM	1
					EX COMM AWARD	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	28
					OMP (COM)	1
					OMP (I) (COMM.)	2
					EX COMM AWARD	1
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	25
					EX COMM AWARD	1

50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	22
					OMP (COM)	1
					COUNTER CLAIM	1
				509	EX COMM AWARD	1
TOTAL						101
GRAND TOTAL						2041

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF MAY-2025

S.N.O.	SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMIN LISTING G THE OF ISSUES	WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-712/2024	01.07.2024	RANJAN KUMAR RAKESH KUMAR VS.	----	14.05.2025	14.05.2025	27.05.2025	09.06.2025	09.06.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-1169/2024	23.10.2024	NEERAJ AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	----	23.05.2025	23.05.2025	02.06.2025	05.07.2025	05.07.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-1191/2024	26.10.2024	NEELAM SHARMA VS. SAMEER SALES	----	04.06.2025	04.06.2025	07.07.2025	07.07.2025	16.07.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-1251/2024	14.11.2024	TANMAY BHATIA VS. SUPER CAR HUB	----	26.05.2025	06.06.2025	06.06.2025	18.07.2025	18.07.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-729/2024	04.07.2024	RAM NIWAS GOEL VS. MUNICIPAL CORPORATION OF DELHI	----	08.07.2025	08.07.2025	22.07.2025	05.08.2025	05.08.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-1300/2024	26.11.2024	SUNIL KUMAR JAIN VS. JITENDER PANCHAL	----	03.07.2025	03.07.2025	03.07.2025	15.07.2025	15.07.2025	Nil
			301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery	CS COMM-1347/2024	11.03.2024	ANIL KUMAR RAM VS. VIVID INDIA ADVERTISING AND MARKETING	----	03.06.2025	02.07.2025	17.07.2025	28.07.2025	28.07.2025	Nil
2	SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1317/2024	28.11.2024	SHRIKANT MAHESH SHANKAR UPADHYAY VS.	05.05.2025	14.05.2025 13.06.2025	14.05.2025 13.06.2025	03.06.2025 07.07.2025	19.07.2025	25.07.2025	
			306	CS (COMM)	520/2024	27.04.2024	YASH MATLANI VS. RAHUL BHATIA	07.05.2025	21.05.2025 31.07.2025	21.05.2025 31.07.2025	22.05.2025 TO 22.07.2025 01.08.2025 TO 08.08.2025	27.08.2025	27.08.2025	
			306	CS (COMM)	827/2024	30.07.2024	PANASONIC HOLDING CORP. VS. MAHIPAL SINGH	17.05.2025	31.05.2025 08.08.2025	31.05.2025 08.08.2025	01.06.2025 TO 26.07.2025 11.08.2025 TO 04.09.2025	12.09.2025	22.09.2025	
			306	CS (COMM)	116/2025	24.01.2025	VIPIN GUPTA VS MCD	23.05.2025	06.06.2025 18.07.2025	06.06.2025 18.07.2025	08.07.2025 23.07.2025	31.07.2025	04.08.2025	
			306	CS (COMM)	105/2025	22.01.2025	NISHANT BANSAL VS. JASKARAN SINGH	27.05.2025	09.06.2025 22.07.2025	09.06.2025 22.07.2025	14.07.2025 30.07.2025	08.08.2025	27.08.2025	
			306	CS (COMM)	118/2025	25.01.2025	SACHIN JAIN VS. SOPAN INTERNATIONAL	27.05.2025	09.06.2025 21.07.2025	09.06.2025 21.07.2025	10.07.2025 28.07.2025	08.08.2025	13.08.2025	

Sr COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETTIONER NAME VS DEFENDANT NAME	DATE OF CASE MANAGEMENT HEARING						
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for CS(COMM) NO 381/2023	02.03.2023	M/S - ASHOKA BEADDS CORP. VS M/S O.C.SEWATERS LLP & ORS	06.05.2025 08.07.2025	09.07.2025	16.07.2025	23.07.2025	23.07.2025	23.07.2025	23.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for CS(COMM) NO 943//2024	02.09.2024	ADITYA CONSTRUCTUI ON COMPANY VS DELHI JAIL BOARD	07.05.2025 27.05.2025	30.05.2025	08.07.2025	16.07.2025	16.07.2025	16.07.2025	16.07.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for CS(COMM) NO 1268//2024	19.11.2024	STATE BANK OF INDIA VS DEEPALI SHARMA	05.05.2025 30.05.2025	02.07.2025	08.07.2025	21.07.2025	21.07.2025	21.07.2025	21.07.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY CS (COMM)-1408/2024		GAURAV GARG VS. M/S AVON AUR INDUSTRIES PVT. LTD.	21.05.2025 PE-04.06.2025 AND 05.06.2025 DE-02.07.2025 AND 03.07.2025	BEFORE PE-04.06.2025	BEFORE DE-02.07.2025	BEFORE-15.07.2025	15.07.2025		NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY CS (COMM)-1246/2022	17.05.2022	M/S TULLIO GIUSI SRL VS M/S SQUIRE BUTTON	22.05.2025 PE-01.07.2025 AND 02.07.2025 DE-15.07.2025 AND 16.08.2025	BEFORE PE-01.07.2025	BEFORE DE-15.07.2025	BEFORE-29.07.2025	29.07.2025		NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY CS (COMM)-1405/2024	20.12.2024	M/S MITTAL TIMBER TRADERS VS. NOIDA BUILDWELL	26.05.2025 PE-07.07.2025 AND 08.07.2025 DE-25.07.2025 AND 28.07.2025	BEFORE PE-07.07.2025	BEFORE DE-25.07.2025	BEFORE-06.08.2025	06.08.2025		NIL
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	nil										
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	832/2024	01.08.2024	PUNJAB NATIONAL BANK VS GEETA UPPAL	15.05.2025 PE-07.07.2025 & 08.07.2025	07.07.2025	08.07.2025	28.05.2025	14.07.2025	NA
			410	CS (COMM)	1280/2023	04.10.2023	M/S. SHRI RAM HARI RAM JEWELLERS VS. STATE BANK OF INDIA	19.05.2025 PE-24.07.2025 & 25.07.2025 DE-06.08.2025 & 11.08.2025	24.07.2025	06.08.2025	11.08.2025	11.08.2025	NA
			410	CS (COMM)	128/2025	28.01.2025	M/S. AUTO LOGISTICS INDIA VS. THE NEW ASSUANCE CO. LTD.	19.05.2025 PE-08.07.2025 DE-17.07.2025 & 18.07.2025	08.07.2025	17.07.2025	25.07.2025	25.07.2025	NA
			410	CS (COMM)	7/2025	04.01.2025	M/S. ORANGE EDUCATION PVT. LTD. VS. LUCIA BERTON	21.05.2025 PE-30.07.2025 & 31.07.2025 DE-06.08.2025 & 07.08.2025	30.07.2025	06.08.2025	20.08.2025	20.08.2025	NA
			410	CS (COMM)	810/2024	27.07.2024	M/S. TEKNODOME INDIA PVT. LTD. VS. M/S VAEG INFORMATICS PVT. LTD.	11.07.2025 PE-10.07.2025 & 17.07.2025 DE-18.07.2025	10.07.2025	17.07.2025	31.07.2025	31.07.2025	NA
			410	CS (COMM)	1147/2024	19.10.2024	M/S. HARVI IMPEX SONU AGGARWAL	22.05.2025 PE-07.07.2025 & 10.07.2025 DE-21.07.2025 & 26.07.2025	07.07.2025	21.07.2025	01.08.2025	01.08.2025	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	nil										

Sr	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil												
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1062/2024	24-09-2024	SH. JATIN GUPTA Vs M/S NAVIDH ENTERPRISES PVT LTD	01.05.2025	Plaintiff evidence	04.06.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1095/2024	03-10-2024	Mittal Traders Vs VIDHYA BHARTI PRAKASHAN PRIVATE LIMITED	06.05.2025	EVIDENCE WILL BE FIXED THROUGH THE LOCAL COMMISSIONER						
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1501/2023	18-11-2023	Imran Vs Farid Khan	06.05.2025	Plaintiff evidence	07.07.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/648/2024	29-05-2024	Sukhvinder Singh Vs United India Insurance Company Ltd	17.05.2025	Plaintiff evidence	03.06.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1078/2024	30-09-2024	Jair Network Services Private Limited Vs Multifactor Limited Liability Partnership	17.05.2025	Plaintiff evidence	14.07.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM)/1244/2024	13-11-2024	M/s enterprises through prop mohd zafar Vs Ghyayasuddin	31.05.2025	Plaintiff evidence	24.07.2025	WITHIN TEO WEEKS	WITHIN TEO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)689/2024	05.06.2024	M/s Allied Tubes Private Limited Vs M/s Sejal Corporation	---	---	---	---	---	---	---	---
			307	Civil	CS (COMM)1210/2024	29.10.2024	MARVEL VINYL LTD Vs M/S CHOLAMANDALAM MS GENERAL INSURANCE CO LTD	---	---	---	---	---	---	---	---
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)			SAHIL CHAUDHARY PROP OF M/S VI TECH WINDOWS Vs M/S AFIRM CONSTRUCTION PVT LTD	03.05.2025			LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from date of recording			
			310	CS (COMM)			PAVINS AND ELECTRICALS THROUGH SPA HOLDER MR HEMANT ARORA Vs MOHAMMAD ARIF	08.05.2025			LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from date of recording			
			310	CS (COMM)			M/S SAKARNI PLASTER INDIA PVT LTD Vs UMESH KUMAR THAKUR	20.05.2025	PE-	04.06.2025		As per order, parties to file list of witnesses, if any, within 15 days from date of recording			
			310	CS (COMM)			M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN	23.05.2025			LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from date of recording			
			310	CS (COMM)			RAVINDRA AGGARWAL Vs M/S WELD INDIA INDUSTRIES AND ANR	26.05.2025	PE-	02.06.2025		As per order, parties to file list of witnesses, if any, within a week from date of recording			

[illegible]

Sr	Court	District	Court Room	Case Type	Case No.	Date Registrat	OpPetitioner Name Vs	Date of Case Management Hearing							
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	106/2022	12.01.2022	M/S DSV AIR AND SEA PVT LTD.	21.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 19.09.2025	
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	928 / 2022	28.11.2025	POLYTECH PRIVATE LIMITED Vs ATUL BANSAL PROP. OF M/S BANKEY	02.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 04.09.2025	
CS (COMM.)				895 / 2024	07.11.2024	WD MANUFACTURING COMPANY Vs GLUTAPE INDIA PRIVATE LIMITED AND ORS.	05.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 15.09.2025		
CS (COMM.)				366 / 2024	25.04.2025	Prabha Singhvi Vs Johra Batool	07.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 15.10.2025		
CS (COMM.)				758 / 2024	18.09.2024	M/S Committed Cargo Care Limited Vs FREIGHT ZONE	13.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 15.09.2025		
CS (COMM.)				798 / 2024	24.09.2024	Ais Glass Solutions Ltd Vs Sun Control Systems	14.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 15.09.2025		
CS (COMM.)				570 / 2023	21.10.2023	ICICI BANK LIMITED Vs DALBIR SINGH	23.05.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 18.08.2025		
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 262/24	22.05.2024	Pitambara Glass Suppliers Vs Wits Interior Pvt Ltd	16.05.2025	within weeks	NIL	NIL	NIL	31.07.2025	NIL	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	nil												
25	SH. SANDEEP YADAV	SOUTH	nil												
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 03/2023	02.01.2023	R. H. AGRO OVERSEAS PVT. LTD. & ORS. VS SHRI DHIRAJ KUMAR & ANR.		09.07.2025 AND 14.07.2025	-	-	26.07.2025	08.08.2025	19.07.2025 AND 24.07.2025	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD VS AMIT ENTERPRISES	15-01-2024		09-10-2024				03-07-2025	
40, New Court Block-II			CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024		24-04-2024				11-07-2025		

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024		26-04-2024				15-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER LTD. VS SURYA CARGO	22-02-2024		30-04-2024				18-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024						04-06-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024						09-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024						01-08-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMANULLAH	03-07-2024		28-10-2024				17-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024		26-11-2024				21-07-2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALADEVI VS MUNICIPAL CORPORATION OF DELHI	11-02-2025		26-11-2024				04-07-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK I	CS(COMM)	331/2024	04-05-2024	SHUBAN HCMR MOTORS PRIVATE LTD. Vs Dr. JAIDEEP ROHTAGI	01-05-2025	24-05-2025	24-05-2025	09-07-2025	09-07-2025	05-06-2025	
				CS(COMM)	2447/2024	28-05-2024	SHAMMI AGARWAL Vs NEW SHOP STORE NETWORK PRIVATE LIMITED	09-05-2025	29-05-2025	29-05-2025	9-07-2025	9-07-2025	19-07-2025	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	nil											
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	nil											
31	MS. ANU GROVER BALIGA	SOUTH-EAST		COMMERCIAL SUIT	CS COMM 1136/22	22/11/22	GOODRICH MARITIME PTV. LTD. Vs FAIR FOOD EXPORTS	15/04/2025	05/05/25				PE-17.7.25 DE-22.07.25 & 23.07.25 FA-25.08.25	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER VS REGISTRAR NAME	DATE OF CASE MANAGEMENT HEARING								
			21	COMMERCIAL SUIT	CS COMM 85/2024	12/02/24	COMMUNICATION SYSEM INC Vs. BGRG ELECTROSOFT LIMITED	05/05/25	13/05/25	13/05/25	--	--		PE-28.7.25 & 29.07.25 DE-01.08.25 FA-04.09.25		
				COMMERCIAL SUIT	CS COMM 363/2020	01/12/20	SANJAY BANSAL Vs. CINE INDIA INTERNATIONAL	01/05/25	09/05/25	--	--	--		PE-07.07.25 & 08.07.25 DE-31.07.25 FA-02.08.25		
32	SH. BHUPESH KUMAR	SOUTH-EAST	nil													
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil													
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	nil													
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil													
36	SH. PITAMBER DUTTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	394/2023	21-10-2023	PUNJAB NATIONAL BANK VS. OMICA ENTERPRISES	01-05-2025	-	-	-	-	...	PE-19-05-2025, DE-24-05-2025, FINAL ARGUMENT-30-05-2025		
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	145/2024	5/6/2024	LAVISH JAIN VS SKOOLDRESS.IN PVT.LTD	Two weeks from today i.e., 12-02-2024	Before the LC as per the schedule of the LC	Before the LC as per the schedule of the LC	Within 2 weeks of conclusion of DE	...		21-05-2025		
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	CS (COMMERCIAL)/CIVIL	131/2024	CENTRAL BANK OF INDIA VS. SHARDA	05.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06-06-2025	FINAL ARGUMENTS	20-05-2025 - P.E. 03-06-2025 - D.E. 06-06-2025 - 25-06-06-2025		
				CS (COMMERCIAL)/CIVIL	100/2024	KAKO APPAREL INDIA THROUGH ITS PROP BHARAT BHUSHAN VS. GAURAV ANAND	07.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 03-07-2025	FINAL ARGUMENTS	24.05.2025 - P.E. 02.06.2025 - D.E. 03.07.2025 - 25-03-07.2025		
				CS (COMMERCIAL)/CIVIL	78/2024	PARO MUTHREJA VS. RANDHIR KUMAR JHA	09.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 04-07-2025	FINAL ARGUMENTS	26.05.2025 - P.E. 09.06.2025 - D.E. 04.07.2025 - 25-04-07.2025		
				CS (COMMERCIAL)/CIVIL	22/2025	ANAND JAIN PROP M/S CRAFT METAL VS. ASHOK KUMAR	14.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-05-2025	FINAL ARGUMENTS	28.05.2025 - P.E. 05.06.2025 - D.E. 07.07.2025 - 05-07.2025		
				CS (COMMERCIAL)/CIVIL	22/2025	ANAND JAIN PROP M/S CRAFT METAL VS. ASHOK KUMAR	14.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-05-2025	FINAL ARGUMENTS	28.05.2025 - P.E. 05.06.2025 - D.E. 07.07.2025 - 05-07.2025		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING										
				CS (COMMERCIAL)/CIVIL			VINCOM IT SOLUTIONS PVT LTD VS. MUSKAN MAHI ENTERPRISES	15.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-07-2025	21.05.2025 - P.E.	02.07.2025 - D.E.	14.07.2025 - FINAL ARGUMENT		
				CS (COMMERCIAL)/CIVIL	115/2024		SAKET SACHDEVA VS. SAMYAGYA ENGINEERS PVT LTD	19.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 07-07-2025	06.06.2025 - D.E.	07.07.2025 - FINAL ARGUMENT			
				CS (COMMERCIAL)/CIVIL	131/2024		CENTRAL BANK OF INDIA VS. SHARDA	20.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 29-07-2025	07.07.2025 - P.E.	21.07.2025 - D.E.	29.07.2025 - FINAL ARGUMENT		
				CS (COMMERCIAL)/CIVIL	36/2025		BANK OF BARODA VS. OM PRAKASH GUPTA	22.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-08-2025	01.07.2025 - P.E.	29.07.2025 - D.E.	05.08.2025 - FINAL ARGUMENT		
				CS (COMMERCIAL)/CIVIL	135/2024		ZUBAIR ALAM VS. M/S AL AFINDUSTRIES PVT LTD	26.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31-07-2025	07.07.2025 - P.E.	24.07.2025 - D.E.	31.07.2025 - FINAL ARGUMENT		
				CS (COMMERCIAL)/CIVIL	49/2021		AJAY JAIN TRADING AS HIMGIRI PLASTICS VS. PRAVEEN KUMAR CHAUHAN	28.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 02-08-2025	19.07.2025 - P.E.	26.07.2025 - D.E.	02.08.2025 - FINAL ARGUMENT		
				CS (COMMERCIAL)/CIVIL	25/2025		RESHMA COLLECTION VS. NYSAA RETAIL VENTURE PVT LTD	30.05.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 01-08-2025	09.07.2025 - P.E.	25.07.2025 - D.E.	01.08.2025 - FINAL ARGUMENT		
39	SH. BRIJESH KUMAR GARG	SHAHDARA															PE 30.05.2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 611/24	03.12.2024	Prime Gold Cables Pvt Ltd Vs Manish Gupta	01.05.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 30.05.2025	DE 31.05.2025	DE 02.06.2025	PE 02.06.2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 621/2024	06.12.2024	Shri Akshay Jain VS Shri Ashish Kapoor	07.05.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 04.06.2025	DE 05.06.2025	FA 11.06.2025	PE 04.06.2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 22/2025	10.01.2025	CANARA BANK VS RESHMA	08.05.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 29.05.2025	DE 03.06.2025	FA 10.06.2025	PE 29.05.2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 12/2025	07.01.2025	VIKASH JAIN VS SHAKTI FOOTWEAR	13.05.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 09.06.2005	DE 10.06.2025	FA 03.07.2025	PE 09.06.2005	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM) 652/2024	20.12.2024	PUNJAB AND SIND BANK VS SATENDER KUMAR SHARMA	20.05.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE 02.07.2025			PE 02.07.2025	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
														PE 04.06.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	301, New Court Building	CS(COMMER CIAL)	CS(COMM) 35/2025	15.01.2025	PREM WATI VS PRAVEEN KUMAR SINGH	21.05.2025	Not Filed	Not Filed	Not Filed	NO	NO		
		ROOM NO 208	COMMERCIAL	CS COMM 501/2024	23-09-2024	SARAOGI SUPER SALES PVT LTD Vs VISHWASH KUMAR	02.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/21.05.2025
		ROOM NO 208	COMMERCIAL	CS COMM 410/2023	18-08-2023	ROBOTECH PVT LTD Vs SRS INTERNATIONAL SCHOOL	02.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/30.05.2025
		ROOM NO 208	COMMERCIAL	CS COMM 221/2024	05-04-2024	Ravi Aggarwal Prop Of Ms Fab India Vs Sanjay Khara	08.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/01.07.2025
		ROOM NO 208	COMMERCIAL	CS COMM 329/2024	03-06-2024	Achal Gola Vs Rajiv Kumar	14.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/05.07.2025
		ROOM NO 208	COMMERCIAL	CS COMM 586/2024	18-11-2024	GOEL COTTS PVT LTD Vs ORCHID ENT OUTFIT PVT LTD and ORS	17.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/19.07.2025
		ROOM NO 208	COMMERCIAL	CS COMM 160/2021	17-03-2021	M/S EASY TRIP PLANNERS LTD Vs NAVKAAR HOLIDAYS AND ANR	19.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/14.07.2025
		ROOM NO 208	COMMERCIAL	CS COMM 636/2023	12-12-2023	Devinder Singh Vs Raj Tomar	22.05.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/10.07.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 483/2024	13.09.2024	KANHA PACKAGING PVT LTD VS SATAR ENGINEERING WORKS PVT LTD	02.05.2025	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 30/2025	07.02.2025	BANK OF BARODA VS NIZAM ALI	08.05.2025	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS (COMM) 172/2025	19.03.2025	M/S DOBYDT PVT LTD VS FOLIFLEX CABLE INDIA PVT LTD	09.05.2025	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 521/2024	04.10.2024	PUNJAB NATIONAL BANK VS KRISHAN PAL	13.05.2025	Not Filed	YES	Not Filed	YES	YES		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 473/2024	07.09.2024	M/S RURAL TALENT SOLUTIONS PVT LTD VS KFN ENTERPRISES	14.05.2025	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 8/2025	04.01.2025	REGAL PAINT & BRUSH PVT LTD VS SUSHIL KUMAR AGARWALA	14.05.2025	Not Filed	NO	Not Filed	NO	NO		

SR COURT		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 549/2024	24.10.2024	M/S KESHAV GARMENTS VS M/S SOMYA GARMENTS	15.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 583/2024	14.11.2024	VEENA KUMARI VS M/S INSTAKART SERVICE PVT LTD	15.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 143/2025	06.03.2025	SURENDER KISHAN GUPTA VS COMMISSIONER MCD	15.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 154/2025	11.03.2025	MANOJ MUSKAN VS BULANI	16.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 116/2025	25.02.2025	M/S GREAT INDIA PIPES LTD VS M/S MAA VISHNAV INFRA CONTRACT LTD	19.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)127/2025	28.02.2025	M/S BALAR MARKETING PVT LTD VS M/S JAISWAL LIGHT HOUSE	19.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)194/2025	03.04.2025	UNION BANK OF INDIA VS PRABHAT KUMAR	20.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)231/2025	16.04.2025	STATE BANK OF INDIA VS NISHANT TIYAGI	23.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)201/2025	03.01.2025	SHREE DURGE CUTTING VS IMPORT EXPORT LTD	23.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)590/2024	20.11.2024	KISHORE KUMAR ARORA VS ATH INDIA INFRATECH PVT LTD	26.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)645/2024	19.12.2024	AMGR TUBE PVT LTD VS AADIDEVA INFOTECH PVT LTD	26.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)222/2025	09.04.2025	AMIT JAIN VS JCR FASHION RETAIL PVT LTD	28.05.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)					Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)					Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)					Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304			PUNJAB NATIONAL BANK VS SANJAY JAIN	24-05-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-08-2025	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, WEST (COMMERCIAL COURT)	NORTH-WEST	406	Civil	377/22	01-05-2025	M/S EDGETECH AIR VS M/S AIMER AIR CONDITIONING						
							HAZORILAL AND SONS JEWELLER P LTD VS RAVINDER KUMAR						
					156/21	02-05-2025	DIRECTOR DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPN LTD AND ORS.						
					268/19	05-05-2025	ASHOK KUMAR SHARMA VS PEB INDUSTRIES						
					104/20	05-05-2025	SAROJ CHAUDHARY VS ASHOK KUMAR SHARMA						
					847/22	05-05-2025	SUNCARE FORMULATIONS PVT LTD VS ARCHEM DRUGS PVT LTD AND ORS.						
							RAJDHANI FURNISHING PVT LTD VS UKKEN VERGESH JOSH						
					232/21	07-05-2025	ARUN AGGARWALA VS SUMMEREX HOME APPLIANCES INDIA PVT LTD.						
					799/2022	07-05-2022	CANARA BANK ERSTWHILE SYNDICATE BANK VS AMRITA						
					150/21	08-05-2025	RAKESH JAIN VS RITESH GUPTA						
					539/22	14-05-2025	INDIA BANK VS M/S. SETH SUNDER LAL JAIN CHARITABLE EYE HOSPITAL SOCIETY AND ORS.						
					313/22	19-05-2025	DELHIVERY LTD. VS ASPEN DIAGNOSTICS P. LTD.						
					772/22	20-05-2025	PHOOL KUMAR VS SHRI RAM GENERAL INSURANCE COMPANY LTD						
					29/23	21-05-2025	RS POLYMERS VS NEW PUNJAB AGRO CO.						
					107/19	22-05-2025							

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
44	SH.VINOD YADAV				866/22	22-02-2025	ORANE INTERNATIONAL PVT LTD. VS SARVA EDUCATIONAL AND CONSULTING						
					30/20	26-05-2025	RAJDHANI FLOUR MILLS LTD. VS RAKESH KUMAR						
					207/21	26-05-2025	PRITAM KUMAR MITTAL AND ORS. VS SAURABH TANWAR AND ORS.						
	SH.VINOD YADAV	316	Civil		CS/Comm./794/24	17.12.24	Sunil Niranjani Shah Vs. Ram Saware Yadav						03.05.25
					CS/Comm./464/24	23.07.24	M Vikas Technology Pvt. Ltd. Vs. GSBA Builders Pvt. Ltd.						05.05.25
					CS/Comm./475/23	01.07.23	Axis Bank Ltd. Vs. Parminder Singh						08.05.25
					CS/Comm./477/23	01.07.23	Axis Bank Ltd. Vs. Akaknsha Nagpal						08.05.25
					CS/Comm./429/23	30.05.23	VOS Technologies Vs. Goodluck Supplies						14.05.25
					CS/Comm./570/24	19.09.24	Shashi Dewan Vs. Rohit Chowdhary						14.05.25
					CS/Comm./750/24	28.11.24	Rohit Chaudhary Vs. Shashi Dewan						14.05.25
					CS/Comm./697/24	12.11.24	M/s M.S Engineering Vs. M/s Metal Finish Equipment and Chemicals						15.05.25
					CS/Comm./794/24	17.12.24	Sunil Niranjani Shah Vs. Ram Saware Yadav						17.05.25
					CS/Comm./593/24	20.08.24	Vipul Overseas Pvt. Ltd. Vs. M/s RDHS Corporation Ltd.						19.05.25
					CS/Comm./794/24	17.12.24	Shashi Dewan Vs. Rohit Chowdhary						19.05.25

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
					CS/Comm./795/24	17.12.24	Vijay Kumar Vs. Dinkar Prabodh Saxena							19.05.25	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT	NORTH COMMERCIAL	nil												
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil												
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		613	Commercial suit	CS (Comm)/143/24	07-10-2024	BIJU THADATHIL FARM RESORT PVT. LTD. VS VISION TRADE INDIA PVT. LTD. & Ors.	45780	27-05-2025 30-05-2025	27-05-2025 30-05-2025	27-05-2025 30-05-2025	45852	45852	03-07-2025 04-07-2025
				613	Commercial suit	CS (Comm)/386/22	02-08-2022	NEUTRAL NVOCC PRIVATE LIMITED VS CARGOCARE FREIGHT AND FORWARDING PVT LTD	45447	45447	45447	45447	45852	45852	45842
				613	Commercial suit	CS (Comm)/342/24	05-07-2024	M/s Flyjac Logistics Pvt Ltd Vs M/s Terrain Infratech	45794	09-06-2025 05-07-2025	09-06-2025 05-07-2025	09-06-2025 05-07-2025	45864	45864	12-07-2025 19-07-2025
				613	Commercial suit	CS (Comm)/480/24	27-09-2024	Prahlad Singh Vs Shashank Kumar Chaudhary	45805	11-07-2025 18-07-2025	11-07-2025 18-07-2025	11-07-2025 18-07-2025	45881	45881	29-07-2025 03-08-2025
				613	Commercial suit	CS (Comm)/110/25	03-03-2025	IDBI BANK Vs M/S GOSWAMI TRADERS	45808	45854	45854	45854	45875	45875	45868
				613	Commercial suit	CS (Comm)/537/24	26-10-2024	Satish Kumar Malhotra Vs Manoj Vats	45796	07-07-2025 14-07-2025	07-07-2025 14-07-2025	07-07-2025 14-07-2025	45873	45873	21-07-2025 28-07-2025
48	VIKAS DHULL, DISTRICT JUDGE, COURT-02			613	Commercial suit	CS (Comm)/143/24	07-10-2024	BIJU THADATHIL FARM RESORT PVT. LTD. VS VISION TRADE INDIA PVT. LTD. & Ors.	45780	27-05-2025 30-05-2025	27-05-2025 30-05-2025	27-05-2025 30-05-2025	45852	45852	03-07-2025 04-07-2025
				613	Commercial suit	CS (Comm)/386/22	02-08-2022	NEUTRAL NVOCC PRIVATE LIMITED VS CARGOCARE FREIGHT AND FORWARDING PVT LTD	45447	45447	45447	45447	45852	45852	45842
				613	Commercial suit	CS (Comm)/342/24	05-07-2024	M/s Flyjac Logistics Pvt Ltd Vs M/s Terrain Infratech	45794	09-06-2025 05-07-2025	09-06-2025 05-07-2025	09-06-2025 05-07-2025	45864	45864	12-07-2025 19-07-2025
				613	Commercial suit	CS (Comm)/480/24	27-09-2024	Prahlad Singh Vs Shashank Kumar Chaudhary	45805	11-07-2025 18-07-2025	11-07-2025 18-07-2025	11-07-2025 18-07-2025	45881	45881	29-07-2025 03-08-2025
				613	Commercial suit	CS (Comm)/110/25	03-03-2025	IDBI BANK Vs M/S GOSWAMI TRADERS	45808	45854	45854	45854	45875	45875	45868

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial suit	CS (Comm)/537/24	26-10-2024	Satish Kumar Malhotra Vs Manoj Vats	14-07-2025	07-07-2025	07-07-2025	07-07-2025	45873	45873	21-07-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 429/2024	31.08.2024	INDIAN OVERSEAS BANK ANUSHKA TRADING COMPANY VS.	01.05.2025	PE-15.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 645/2024	18.12.2024	M/S ASHDEE HEALTH CARE OPC PVT LTD VS. M/S R GPHRAMACEUTICALS AND DISTRIBUTORS	08.05.2025	PE-04.06.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 21/2025	15.01.2025	AMIT WADHAWAN VS. OPERA GLOBAL PRIVATE LIMITE	13.05.2025	PE-23.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 454/2025	06.09.2024	KAMLADITYA CONSTRUCTION PVT LTD VS. CONQUERANT CONTROL SYSTEMS P LTD	13.05.2025	PE-02.06.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 650/2024	20.12.2024	PRABHAWATI THROUGH HER SPAN DEEPAK SHAH VS. JASMEET KAUR	16.05.2025	PE: 27.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 125/2025	10.03.2025	INDIANNICA LEARNING PRIVATE LIMITED VS. NEW VIDYAMANDIR	17.05.2025	PE-02.06.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 291/2023	07.06.2023	TANIKRITI INDUSTRIES PRIVATE LIMITED VS. INSPARCTECH NOLOGIES PRIVATE LIMITED	19.05.2025	PE-03.07.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 131/2022	24.03.2022	BANK OF BARODA VS. SH. RAM PRAWESH PASWA	24.05.2025	PE-10.07.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 98/2025	28.02.2025	DEVI KARAM ASSOCIATES VS. TRIUMPH SOLUTIONS PRIVATE LIMITED	24.05.2025	PE-10.07.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	651/2024	20.12.2024	SUBHASH CHANDER VS DELHI DEVELOPMENT AUTHORITY OF INDIA	16.05.2025	02.07.2025	02.07.2024	-	-	-	-
			509	CS(COMM)	464/2024	18.09.2024	EX SM HAVRAMOTAR VS THE DIRECTOR GENERAL RESETTLEMENT	29.05.2025	09.07.2025	09.07.2025	-	-	-	-
			509	CS(COMM)	493/2024	01.10.2024	M/S EXC MANAGED SERVICES PVT LTD. VS. MEENAKASHI KAINTH	30.05.2025	16.07.2025	16.07.2025	-	-	-	-

Contested Commercial Cases Disposed During the Month of May-2025																
Sl. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Date Decision	Days for Disposal	Whether Pre-Institution Mediation Took Place	Nature Disposal (Contested Settled)	Date Execution /N Decree	Number of Days for Execution	Act/Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1005/2024	11.09.2024	SAKARNI PLASTER INDIA PVT. LTD VS. NEHA SACHDEVA	PRADEEP AGGARWAL AND ARPIT KISHORE	8750253169 & 9643491537	02.05.2025	233	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1230/2023	12.09.2024	SWEETY BANSAL VS. MUNICIPAL CORPORATION OF DELHI	KARTIK GUPTA AND MOHIT SHARMA	9968529770 & 9810376711	03.05.2025	233	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-277/2024	22.02.2024	SUNIL BANSAL VS. MUNICIPAL CORPORATION OF DELHI	SAHIL GOEL AND MOHIT SHARMA	9717823113 & 7011316925	06.05.2025	439	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-947/2024	02.09.2024	SANDEEP GUPTA VS. MUNICIPAL CORPORATION OF DELHI	SAHIL GOEL AND VIJAY KUMAR AGGARWAL	9910461316 & 8750313600	07.05.2025	247	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-705/2022	25.02.2022	KARTAR CARRIERS PVT. LTD. VS. JITENDER KUMAR SURI	NITYA SHARMA AND NITISH SHARMA	9582323697 & 9818731202	09.05.2025	1169	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-821/2023	18.05.2023	KAPOOL PLASTIC WORKS VS. ARUN KUMAR DESHWAL	S.M. PULU AND CHANDNI SINGH	9818112312 & 9717731231	13.05.2025	726	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1352/2024	09.12.2024	N.S. CHAUDHARY VS. MUNICIPAL CORPORATION OF DELHI	S.K SINGH AND ABHISHEK WADHWA	8510199303 & 9654004125	23.05.2025	165	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-3/2024	05.01.2024	FELLOWSHIP MISSION SCHOOL VS. EDUCOMP SOLUTIONS LTD.	RAUNAK GUPTA AND EDUCOMP SOLUTIONS LTD.	9873311325 & 9643337997	24.05.2025	505	No	Contested			Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-688/2024	05.06.2024	JAI PRAKASH KAUSHIK VS. THE ORIENTAL INSURANCE CO. LTD.	TANYA AGGARWAL VS. SIMRAN CHADHA	9643310025 & 9810131930	27.05.2025	356	Yes	Contested			Suit Recovery for
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1168/2024	23.10.2024	SALEK CHAND VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND MADAN SAGAR	9873010385 & 9868311346	28.05.2025	217	Yes	Contested			Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2015/2022	22.08.2022	MOHD. SULEMAN VS. NOOR JAHAN	NUPUR SINGH AND SWADESH KUMAR	9910133200 & 9654021313	31.05.2025	1013	Yes	Contested			Suit for Specific Relief
			306	CS (COMM)/	CS (COMM)/750/2019	22-05-2019	GP GLOBAL ASPHALT PVT. LTD. Vs NIDHI KUMRA AND ORS.	DINKAR KUMAR	9810849776	14-05-2025	2184	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	CS (COMM)/563/2024	06-05-2024	STATE BANK OF INDIA Vs KAMLESH YADAV	SUCHITA DIXIT	8896932838	14-05-2025	373	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	OMP (COMM)/	OMP (COMM.)/33/2024	02-05-2024	M/S SHRI RAM SOLVENT EXTRACTIONS PVT LTD Vs GOVT OF NCT OF DELHI	ANCHIT SRIPAT	9582709108	30-05-2025	393	NA	CONTESTED	NA	NA	ARBITRATION ACT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 674/2024	29.05.2024	AARNA IMPEX PVT. LTD. VS SHYAM KHANDLWAL	S.C. JAIN & GAURAV JAIN	9811511886	09.05.2025	345	YES	DECREE			Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1150/2024	19.10.2024	M/S REGENT ENGINEERS P. LTD. VS M/S MAPELE ENTINEERS INDIA & ANR.	ANIL KUMAR HAJELAY	9810134489	17.05.2025	213	YES	DECREE			Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	OMP(COMM)NO. 28/2023	23.02.2023	M/S PARIRAJESH INFRASTRUCTURE M/S SRP AUTOMATION P.VT. LTD	VSKUMAR	9871443590	26.05.2025	823		DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 793/2022	03.03.2022	AJEET KUMAR VS SANJEET KUMAR	VARVIND KUMAR	9958188689	23.05.2025	1177	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /2260/2023	27.09.2022	M/S NORTH EASTERN CARRYING CORPORATION LTD. VS. M/S GOYAL IMPEX AND INDUSTIRES LTD. & ORS	VIVEK SINGH	9810182555	27.05.2025	949	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	COUNTER CLAIM/9/2023	21.02.2023	DO BEST INFOWAY VS. NORTH EASTERN CARRYING CORPORATION LTD.	VIKAS KAKKAR	9810234879	27.05.2025	826	NO	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	COUNTER CLAIM/10/2023	21.02.2023	HLG TRADING VS. NORTH EASTERN CARRYING CORPORATION LTD.	VIKAS KAKKAR	9810234879	27.05.2025	826	NO	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	COUNTER CLAIM/11/2023	21.02.2023	GOYAL IMPEX AND INDUSTRIES LTD. VS. NORTH EASTERN CARRYING CORPORATION LTD.	VIKAS KAKKAR	9810234879	27.05.2025	826	NO	DISMISSED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	RECOVERY	CS (COMM)/1574/2023	12-12-2023	03-05-2025	508 DAYS	10 DAYS	NIL	RECOVERY	CS (COMM)/1574/2023	12-12-2023	03-05-2025	508 DAYS	10 DAYS	NIL
			RECOVERY	CS (COMM)/48/2024	09-01-2024	07-05-2025	484 DAYS	12 DAYS	NIL	RECOVERY	CS (COMM)/48/2024	09-01-2024	07-05-2025	484 DAYS	12 DAYS	NIL
			RECOVERY	CS (COMM)/229/2023	07-02-2023	15-05-2025	828 DAYS	7 DAYS	NIL	RECOVERY	CS (COMM)/229/2023	07-02-2023	15-05-2025	828 DAYS	7 DAYS	NIL
			RECOVERY	CS (COMM)/240/2023	09-02-2023	20-05-2025	831 DAYS	18 DAYS	NIL	RECOVERY	CS (COMM)/240/2023	09-02-2023	20-05-2025	831 DAYS	18 DAYS	NIL
			RECOVERY	CS (COMM)/691/2022	23-02-2022	24-05-2025	1186 DAYS	17 DAYS	NIL	RECOVERY	CS (COMM)/691/2022	23-02-2022	24-05-2025	1186 DAYS	17 DAYS	NIL

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF DAYS	ACT SECTION	
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/136/2023	02-08-2023	27-05-2025	664 DAYS	ONE DAY	NIL	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/136/2023	02-08-2023	27-05-2025	664 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/1001/2024	11-09-2024	28-05-2025	259 DAYS	22 DAYS	NIL	RECOVERY	CS (COMM)/1001/2024	11-09-2024	28-05-2025	259 DAYS	22 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THORECOVERY DELHI		CS (COMM)/957/2024	04-09-2024	Sandeep Gupta Vs Aakash Municipal Corporation of Delhi	9999347660	24-05-2025	262 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THORECOVERY DELHI		CS (COMM)/527/2023	25-03-2023	M/S VIKAS ELECTRICALS INDIA THROUGH ITS PROPRIETOR SH. VIKAS GUPTA Vs M/S DEV ENTERPRISES THROUGH	Anmol chadha	29-05-2025	796 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THORECOVERY DELHI		CS (COMM)/539/2024	02-05-2024	STATE BANK OF INDIA Vs VINOD KUMAR	A K SINGH	30-05-2025	393 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THORECOVERY DELHI		CS (COMM)/1240/2023	16-09-2023	SANDEEP JAIN Vs ASHOK VIRMANI TRADING AS M/S VIRMANI CROKERY CENTRE	GOURAV GARG	31-05-2025	623 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			305 EXTENSION BLOCK THORECOVERY DELHI		Counter Claim/4/2024	08-01-2024	Ashok Virmani Vs Sandeep Jain	Gourav Garg	31-05-2025	509 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1274/2023	27.09.2023	CANARA BANK VS.K. KIRAN SUSHIL	9818893995	05.05.2025	586 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)	1461/2023	01.11.2023	RAJ KUMAR GUPTA VS.M/S. EVEREST RUBBER INDUSTRIES	SURJEET SINGH	13.05.2025	559 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)	1021/2024	17.09.2024	DEEPAK KUMAR VS.SATYENDRA MUNICIPAL CORPORATION OF DELHI	KUMAR SINGH	19.05.2025	244 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)	1852/2020	18.12.2020	ASK AUTOMOTIVE PVT.LTD. VS. SUDHIR KATHURIA	NITIN K. GUPTA	23.05.2025	1617 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			410	CS (COMM)	2126/2022	06.09.2022	M/S. ENGINEERING CO. VS. UNILEC ENGINEERS LTD.	PRIME TEJ PRATAP	31.05.2025	998 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	975/2023	01.07.2025	RAM CHARAN BANSAL VS DELHI JAL BOARD	SHIKHA GOEL	28.05.2025	677	NA	CONTESTED	NA	NA	RECOVERY	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYS SECTION
			302	CS(COMM)	1033/2023	09.05.2025	RAM CHARAN BANSAL VS DELHI JAL BOARD	8287634805	09.05.2025	519	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	618/2023	12.04.2023	ADS SPIRITS PVT. LTD. VS ACRO Softech Pvt. Ltd.	9899787372	19.05.2025	768	NA	CONTESTED	NA	NA	RECOVERY
			302	OMP(COMM)	177/2023	15.12.2023	HITESH KUMAR VS M/S SHRIRAM TRANSPORT	7557244244	17.05.2025	519	NA	CONTESTED	NA	NA	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil												
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/1150/2023	10-08-2023	SHRI RAM KISHORE SHARMA PROP M/S R K ELECTRICALS Vs THE EXECUTIVE ENGINEER E AND M W AND S CN	9810959432	01-05-2025	630		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/220/2025	24-02-2025	Krishan Suden Vs Commissioner, Municipal Corporation of Delhi	9811412191	05-05-2025	70		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/2499/2019	17-10-2019	ADIDAS AG VS GOYAL TRADING COMPANY	9810481011	07-05-2025	2029		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/1050/2023	19-07-2023	PARVEEN JAIN Vs VISHNU SONI	8860313311	09-05-2025	657		CONTESTED			
		CENTRAL	309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/1257/2024	16-11-2024	Rakesh Kumar Goel Vs Municipal Corporation of Delhi	9811161525	16-05-2025	181		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK		CS (DJ)/317/2021	05-04-2021	HARSH SARDANA ANDORS Vs NAVRANG EXIMSLIMITED	9717845453	20-05-2025	1506		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK		CS (COMM)/3557/2021	24-09-2021	RAJESH CHANDERR KATYAL Vs THE SHYAM ORIENTAL INSURANCE COMPANY LTD	9811041494	24-05-2025	1338		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/292/2023	16/02/23	RANJANA GULATI Vs DABUR INDIA LTD.	--	23/05/25	330	Yes	CONTESTED	23/05/25	0	
			307	Civil	CS (COMM)/445/2024	08/04/24	M/s BANARASI SILK Vs M/s SACHDEVA SONS @ SACHDEVA AND SONS	9899848679	31/05/25	330	Yes	CONTESTED	31/05/25	0	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTION	ACT OF DAYSSECTION
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	OMP (COMM)/110/2024	24/12/24	MUNICIPAL CORPORATION OF DELHI Vs CITY SWEEP SERVICES LLP	Akash Chatterjee	9999347660	17.05.2025	144	-	Contested	-	-	Arbitration & Conciliation Act, 1996--Section34
			COURT ROOM 310	CS (COMM)	ARBTN/1107/2017	23/09/17	VIKAS VIDHYALAYA MATRICULATION KOOLLIPALAYAM VAVIPALAYAM Vs M/s LAKSHDEEP	Swati Bansal	7305826165	26.05.2025	2802	-	Contested	-	-	Arbitration & Conciliation Act, 1996--34
			COURT ROOM 310	CS (COMM)	CS (COMM)/1442/2023	30/10/23	VIVA BOOKS PRIVATE LTD Vs FUTURE AND ORS	Narender Vashistha	9811140704	15.05.2025	563	-	Contested	-	-	Suits for recovery and Damages--SUIT
			COURT ROOM 310	CS (COMM)	CS (COMM)/1388/2023	19/10/23	RAKESH HASTIMAL SANGHVI Vs FIRST KUMAR PLUMBING PRIVATE LIMITED	CMUKESH AGGARWAL(P),	9811365575	19.05.2025	578	-	Contested	-	-	Recovery of Money--21C
			COURT ROOM 310	CS (COMM)	CS (COMM)/354/2024	12/03/24	Smt Neeraj Nagpal Proprietor Of M/s Arjun Enterprises Vs Smt Nimmi Garg Proprietor Of M/s Puja Silk And Sarees	Shailendra Babbar(P),	9810076766	23.05.2025	437	-	Contested	-	-	RECOVERY OF MONEY
			COURT ROOM 310	CS (COMM)	CS (COMM)/1100/2024	04/10/24	M/s SHIVA MILK FOODS Vs ASHA RAM AND SONS PVT LTD	Awanish Srivastava(P),	9873334481	26.05.2025	234	-	Contested	-	-	21(c)
			COURT ROOM 310	CS (COMM)	CS (COMM)/3996/2021	08/10/21	PRAN NATH MEHTA Vs M/S CRI LIMITED	P P Ahuja	9811297244	29.05.2025	1329	-	Contested	-	-	Civil Procedure Code--151
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1032/2024	18.09.2024	MOHINDER KUMAR GANDHI V/S PRAVEEN KUMAR	K.K. SINGH	9810673660	14-05-2025	238		DECREE			
				Misc DJ	145/2025	10-03-2025	THE NAINITAL BANK LTD Vs POOJA YADAV	MAHESH YADAV	9871970535	05-05-2025	296		ALLOWED			
				RP (Civil)	11/2025	15-04-2025	ARUN KUMAR DESHWAL Vs PRADEEP GUPTA	SHASHANK SHEKHAR	9999641089	20-05-2025	35		DISMISSED			
				CS (COMM)	1783/2022	15-07-2022	M/S JUST FABRICS Vs AM WEBSHOP INDIA PVT LTD			24-05-2025	1044		DISMISSED			
				CS (COMM)	924/2023	06-06-2023	SAVITRI DEVI GUPTA Vs M/S NEW INDIA ASSURANCE CO. LTD	ASHISH CHAUHAN	9999468603	28-05-2025	722		DECREE			
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	1061/2024	24.09.2024	VIKAS VERMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	24.05.2025	242	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	911/2024	22.08.2024	PAPPU SETH VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	28.05.2025	279	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	1027/2024	20.05.2025	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	20.05.2025	244	NA	CONTESTED	NA	NA	RECOVERY

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil													
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS (COMM)/318/2021	31-07-2021	M/S HEMKUNT MOTORS PROP. RAGHUBIR SINGH SETHI Vs TEJINDER SINGH MALHOTRA	8585985095	17-05-2025	1386 DAYS	yes	CONTESTED	NIL	NIL		
				CS COMM	CS (COMM)/691/2021	23-12-2021	MR VIPIN KUMAR SHARMA Vs M/S NOBLE ANALYTICAL LAB PVT LTD	9312885633	26-05-2025	1250 DAYS	yes	CONTESTED	NIL	NIL		
				CS COMM	CS (COMM)/486/2022	09-06-2022	M/S SOPHISTICATED INDUSTRIAL MATERIALS JOSH ANALYTIC PVT LTD Vs M/S MAHAGUN INDIA PRIVATE LTD	9818509714	28-05-2025	1084 DAYS	yes	CONTESTED	NIL	NIL		
				CS COMM	CS (COMM)/488/2022	09-06-2022	M/S SOPHISTICATED INDUSTRIAL MATERIALS JOSH ANALYTIC PVT LTD Vs M/S MHAGUN REAL ESTATE PVT LTD	9818509714	28-05-2025	1084 DAYS	yes	CONTESTED	NIL	NIL		
				CS COMM	CS (COMM)/616/2023	19-08-2023	VIKAS AGGARWAL Vs MANAGER BANK OF BARODA	9718354614	07-05-2025	627 DYAS	yes	CONTESTED	NIL	NIL		
				CS COMM	CS (COMM)/91/2024	31-01-2024	Harish Verma Vs Joginder Pal Singh	GURUSHARAN SINGH	9868227610	03-05-2025	458 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/104/2024	03-02-2024	Vipul Tibrewal Vs Sarika Aggarwal	VISHAL GOHRA	9711455398	20-05-2025	472 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/222/2024	05-03-2024	State Bank Of India Vs Mr Vinod Kumar Raju	RAJIV B	9811393911	02-05-2025	423 DAYS	yes	CONTESTED	NIL	NIL	
				Misc DJ	Misc DJ/543/2024	30-08-2024	M/S TIKURAM ASSOCIATES LLP Vs ROHAN GOYAL	GAURAV MALHOTRA	9999797229	24-05-2025	267 DAYS	NO	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/5854/2024	07-12-2024	Chhaya Gupta Vs Bharat Lalwani	KAPIL LALWANI	9810811211	02-05-2025	146 DAYS	yes	CONTESTED	NIL	NIL	
				Misc DJ	Misc DJ/211/2025	03-03-2025	Virender Kaur Kataria Vs Tata Projects Ltd	RANJIT SINGH	9810222625	29-05-2025	87 DAYS	NO	CONTESTED	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/156/2023	14/02/23	KARTAR KAUR SHOKEEN Vs GURUJI FASHION	VIKAS SHOOKEEN	Not Mentioned	01/05/25	807					
					CS (COMM)/831/2023	03/11/23	SH LALIT KUMAR AGGARWAL Vs IRISKUMAR INDIA HOUSEHOLD SOLUTIONS PRIVATE LTD AND ORS	BHUPENDERA KUMAR	880295430	02/05/25	546					
					CS (COMM)/173/2024	17/02/24	State Bank Of India Vs Deepak Chauhan	ASHOK KUMAR BEHL	Not Mentioned	03/05/25	441					

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					CS (COMM)/130/2023	01/02/23	CANARA BANK Vs RUPENDER SINGH YADAV	R B Panday	9871434320	06/05/25	825					
17	SH. SANJAY JINDAL,, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/471/2023	08/06/23	GHANSHYAM PACKAGING TRADERS Vs OPERA GLOBAL PVT LTD	PALVINDER SINGH	9968507844	06/05/25	698	NA	DECREE	Nil	Nil	
				CS (COMM)	OMP (COMM.)/4/2022	13/01/22	M/S. IMPERATIVE TRADING CO. LTD Vs M/S. AVANTHA HOLDINGS LIMITED	BINEESH. K	9910296376	07/05/25	1210	NA	DISMISSED	Nil	Nil	
				CS (COMM)	OMP (COMM.)/5/2022	13/01/22	M/S.SUNPOWER CEMENT CO. PVT. LTD AND ANR Vs AVANTHA HOLDINGS LIMITED	BINEESH. K	9910296376	07/05/25	1210	NA	DISMISSED	Nil	Nil	
				CS (COMM)	Misc DJ/778/2024	07/12/24	SARAOGI SUPER SALES Vs SACHCHIDA PRASAD GUPTA	VARUN BEDI	8285672608	13/05/25	157	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/596/2021	26/11/21	M/S ADD MIKKELSEN Vs M/S P K EXPORT AND ANR	KAPIL KHER	9891072729	15/05/25	1266	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/4/2020	06/01/20	M/S SHIVAMVIJAY CORPORATION INDIA Vs M/S R.K. SYNDICATE	VIJAY MALHOTRA	9896063166	17/05/25	1958	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/575/2021	22/11/21	M/S OKAYA POWER P. LTD. Vs M/S POWER GUN SYSTEMS PVT LTD.	ACHIN MITTAL	9811112729	21/05/25	1276	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/508/2022	10/06/22	NEUTRAL PRIVATE LIMITED Vs M/S SHANKAR FREIGHT LOGISTICS PVT. LTD.	MANOJ TIWARI	9813458541	24/05/25	1079	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/622/2021	06/12/21	RAJESH SHARMA Vs A.K. SINGH ASSISTANT PROJECT MANAGER,	DK DUBEY	9817930276	29/05/25	1270	NA	DISMISSED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Misc DJ	Misc DJ/15/2025	08-01-2025	Canara bank Vs Isha enterprises			02-05-2025						
				CS (COMM)	CS (COMM)/194/2020	25-07-2020	LOUIS VUITTON MALLETIER Vs DEEJ BEDI			21-05-2025						
				CS (COMM)	CS (COMM)/355/2022	13-05-2022	CANARA BANK Vs MANOJ KUMAR GUPTA			21-05-2025						
				CS (COMM)	CS (COMM)/478/2024	01-06-2024	Canara Bank Vs SAHIL AGGARWAL			21-05-2025						
				CS (COMM)	CS (COMM)/680/2024	07-08-2024	PUNJAB NATIONAL BANK Vs YADRAM GUPTA PROP. KUNAL TEXTILES			28-05-2025						

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				CS (COMM)	CS (COMM)/577/2019	04-12-2019	RAHUL KAPUR (PROPRIETOR) Vs MANOJ GUPTA (PROPRIETOR)			31-05-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/404/2020	CS (COMM)/404/2020	17-12-2020	ASHISH AGGARWAL. Vs M/S G.F. ELECTRONICS			06-05-2025			DECREE			
				CS (COMM)/8/2023	CS (COMM)/8/2023	02-01-2023	UNION BANK OF INDIA Vs SHERAWALI SELF HELP GROUP AND ORS			16-05-2025			DISMISSED			
				OMP (COMM.)/3/2024	OMP (COMM.)/3/2024	07-03-2024	Rakesh Prajapati Vs M/s Sbi Cards And Payment Services Limited			09-05-2025			ALLOWED			
				CS (COMM)/112/2024	CS (COMM)/112/2024	06-02-2024	M/s Skd Universal Private Limited Vs Raj Kumar Daga			15-05-2025			DECREE			
				CS (COMM)/512/2024	CS (COMM)/512/2024	01-07-2024	Rakesh Grover Vs Gurdeep Singh			23-05-2025			PARTLY DECREED/DISMISS ED			
				CS (COMM)/566/2024	CS (COMM)/566/2024	08-07-2024	Jaspal Singh And Anr Vs Gurdeep Singh			23-05-2025			PARTLY DECREED/DISMISS ED			
				CS (COMM)/567/2024	CS (COMM)/567/2024	08-07-2024	Surinder Pal Singh and Anr Vs Gurdeep Singh			23-05-2025			PARTLY DECREED/DISMISS ED			
				CS (COMM)/673/2024	CS (COMM)/673/2024	03-08-2024	Parveen Kumar Garg Vs Sandeep Kumar			03-05-2025			PARTLY DECREED/DISMISS ED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	181/2019	09.08.2019	BANSAL CREDEIT LTD. VS. ROYAL SUNDARAM GENERAL INSURANCE CO LIMITED	R. K. KOHLI	9868019313	21.05.2025	2112	YES	DECREED	Nil	Nil	CIVIL CASE
				OMP (COMM)	97/2020	18.11.2020	UNION OF INDIA VS. M/S KENDRIYA BHANDAR PANDEY KAMARAJ MATRICULATION	SAMIT KUMAR BHANDAR PANDEY	9312895556, 9953754961	02.05.2025	1626	NO	CONTESTED	Nil	Nil	U/S 34
				AR.B.A. (COMM)	8/2024	30.07.2024	ANTRIKSH DEVELOPERS AND PROMOTERS PVT. LTD. VS. NITIN SETHI AND ORS.	Siddharth Nandwani	9158105898	15.05.2025	289	NO	ALLOWED	Nil	Nil	U/S 34
				AR.B.A. (COMM)	9/2024	30.07.2024	ANTRIKSH DEVELOPERS AND PROMOTERS PVT. LTD. VS. NITIN SETHI AND ORS.	Siddharth Nandwani	9158105898	15.05.2025	289	NO	ALLOWED	Nil	Nil	U/S 34
				OMP (COMM)	99/2022	09.06.2025	JUBILANT FOOD WORKS LIMITEE VS. MR ASHWIN SETHI	GYANESH BHARDWAJ	9717871791	21.05.2025	1077	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	90/2019	14.05.2019	NATIONAL SEEDS CORPORATION LTD. VS. N KASHIPUR AGRO INDUSTRIES PVT. LTD.	YASHVARDHA	9650057524	21.05.2025	2199	NO	DISMISSED	Nil	Nil	U/S 34

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				OMP(COMM)	477/2019	30.09.2019	UNION OF INDIA VS. M/S R S CONSTRUCTION AND ANR.	9891175510	28.05.2025	2067	NO	DISMISSED	Nil	Nil	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	841 / 2022	13.10.2022	VIJAY KUMAR GUPTA VS. PRABHAT KUMAR	9711724704	13.05.2025	944	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	290 / 2024	27.03.2027	HINDUSTAN MEDIA VENTURE LTD. VS. MOHAMMAD MOTI URAHAMAN	9213187809	17.05.2025	417	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	424 / 2024	14.05.2024	JASPAL SINGH NAGPAL VS. BOPARAI S MARTIAL SECURITY PVT. LTD.	9818717198	29.05.2025	381	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	10 / 2024	05.01.2024	SBI VS. HARPREET PAINTAL	9899408618	30.05.2025	512	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	405 / 2019	14.07.2018	NIKE INTERNATIONAL LTD. VS. NITIN BANSAL	9990605966	31.05.2025	2704	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	33 / 2023	07.03.2023	UNION OF INDIA VS. M/B. RUBBER PVT. LTD.	9313471929	31.05.2025	817	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
				OMP (COMM.)	79 / 2023	26.05.2023	UNION OF INDIA VS. M/S DEEP CHEMICAL INDUSTRIES	NOT PROVIDED	31.05.2025	737	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/48/2021	30/03/2021	UNION OF INDIA VS M/S SIMTECH INTERNATIONAL AND ANR	Sh. Vipin Kumar, 9650724546	02/05/2025	1494	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/111/2023	21/08/2023	UNION OF INDIA VS MURLI KUMAR	Sh. Rajesh Singh, 8800537212	02/05/2025	620	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/78/2022	21/05/2022	VIJYANT AGARWAL VS BPTP LTD	Sh. Soibala Gupta, NOT AVAILABLE	03/05/2025	1078	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/28/2023	25/02/2023	IRCTC LTD. VS FOODS WORLD	Sh. Shantanu Sagar, NOT AVAILABLE	06/05/2025	801	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/29/2023	25/02/2023	IRCTC LTD. VS FOODS WORLD	Sh. Shantanu Sagar, NOT AVAILABLE	06/05/2025	801	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/82/2021	28/08/2021	ANAND RATHI SHARES AND STOCK BROKERS LTD VS MRITYUNJAY KUMAR	Sh. Balaji Subramanian, NOT AVAILABLE	14/05/2025	1355	NO	DISPOSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT 1996
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/39/2022	07/03/2022	MRITYUNJAY KUMAR VS M/S ANAND RATHI SHARES AND STOCK BROKERS LTD.	Sh. Balaji Subramanian, NOT AVAILABLE	14/05/2025	1164	NO	DISPOSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT 1996

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				SUIT FOR RECOVERY	CS (COMM.)/808/2022	23/09/2022	SMT SUJATA SINGH AND ANOTHERS VS THE INVESTMENT TRUST OF INDIA LTD.	Sh. Arvind Kumar, 9968341230	15/05/2025	965	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/65/2022	23/04/2022	UNION OF INDIA VS MB RUBBER PVT. LTD	Sh. Harbir Singh, 9457818733	16/05/2025	1119	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/452/2022	26/05/2022	VALVOLINE CUMMINS PVT LTD VS M/S SIMPLEX INFRASTRUCTURE LIMITED	Sh. Akshay Sharma, 9971293007	16/05/2025	1086	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/78/2024	08/04/2024	TOTA RAM VS IIFL HOME FINANCE LIMITED	Virender Chauhan	16/05/2025	403	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/21/2023	08/02/2023	BHARAT HEAVY ELECTRICALS LIMITED (TRICHY) VS SARR FREIGHT CORPORATION	Sh. Bharat Singh, 9871673552	17/05/2025	829	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/673/2023	07/12/2023	M/S CEECO TECHNOLOGIES PVT LTD VS M/S INSPIRA ENTERPRISE INDIA LTD	Sh. Vikas Chhabra, 9212416114	17/05/2025	527	YES	DISMISSED/PARTLY DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/81/2024	19/04/2024	UNION OF INDIA VS M/S SHUBH FINANCIAL SERVICES	Ms.Chetna Rai, 9873176410	19/05/2025	395	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/388/2023	08/07/2023	CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. VS NOIDA CYBER	Ms. Taru Gupta, 9818989038	20/05/2025	682	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/353/2020	25/07/2020	LACOSTE S.A. VS ARUN KUMAR	Sh. Arpit Pundir,	28/05/2025	1768	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS/435/2019	25/05/2019	M/S HSK INFRA PVT LTD VS ANIL KUMAR	Sh. Pawan Kumar Nadia, NOT AVAILABLE	29/05/2025	2196	YES	DISPOSED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/590/2021	13/12/2021	M/S GOPAL DAS ESTATES AND HOUSING PRIVATE LIMITED VS CONDOR AIR SERVICES PVT LTD	Sh. C.S. Prem Gautam	29/05/2025	1263	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/201/2019	26/08/2019	THE CHARTERED INSTITUTE OF TAXATION VS INSTITUTE OF CHARTERED TAX ADVISERS OF INDIA LTD	Sh. Ashutosh Ranga	31/05/2025	2105	NO	DISMISSED	Nil	Nil	SUIT FOR TRADEMARKS
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/334/2024	12-7-24	Pawan Goyal Mpl Contractor Vs Executive Engineer And Ors	Sh. Vikas Bakshi	01-05-25	293	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/426/2024	5-9-24	MAX HEALTHCARE INSTITUTE LIMITED Vs MAXCARE HOSPITAL	Sh. Siddharth Varshney	01-05-25	238	YES	DECREED	NA	NA	Suit for Permanent Injunction Restraining Infringement
			12, New Court Block-I	Civil Suit	CS (COMM)/475/2024	14-10-24	Max Healthcare Institute Limited Vs SRK MAX HOSPITAL	Sh. Rishi Kapoor	01-05-25	199	YES	DECREED	NA	NA	Suit for Permanent Injunction Restraining Infringement

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTE MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT SECTION	
			12, New Court Block-I	Civil Suit	CS (COMM)/176/2022	3-3-22	CANARA BANK Vs M/S. UNITY CABLE & COMPONICS	Ms. Ritu Mishra	9873706792	03-05-25	1157	YES	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/342/2021	7-10-21	STATE BANK OF INDIA Vs BIRWATI	Sh. Amit Kumar Singh	7838773507	09-05-25	1310	YES	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS (COMM)/307/2021	15-9-21	PHOENIX FAMILY OFFICE ADVISERS PVT LTD Vs IREO P LTD	Sh. Akshit Mago	9899168987	19-05-25	1342	YES	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (COMM.)/30/2021	03/03/2021	TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL Vs VAIDHYANATH	Sh. Anuj Kishore Saxena	9968367567	22-05-25	1541	NO	ALLOWED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	ARB .A(COMM)2/2023	27-4-23	GOVT OF NCT OF DELHI VS CONSTRUCTION CORPORATION	VIJAY GARGILAKSHMI KRUTIKA	9643233842	24-05-25	758	NOT APPLICABLE	CONTESTED	NOT FILED	NOT APPLICABLE	SECTION 34
6, New Court Block-I			Commercial	CS(COMM) 6/2020	8-1-20	MANI INC VS SICHERS HOLDINGS LTD AND ORS	S.K.BANSAL	9650682982	29-05-25	1968	YES	CONTESTED	NOT FILED	NOT APPLICABLE	COPYRIGHT ACT	
6, New Court Block-I			Commercial	OMP(COMM 7/ 2020	4-2-20	COPRA DEVEOLOPERS LANDS VS JATINDER NATH	C.S.YADAV	7838828292	21-05-25	1933	N/A	CONTESTED	NOT FILED	NOT APPLICABLE	SECTION 34	
25	SH. SANDEEP YADAV	SOUTH	nil													
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 370/2024	05.08.2024	RAMKESH MUNICIPAL CORPORATION OF DELHI VS	VIKAS SHARMA	9810566116	13.05.2025	281	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 433/2023	18-07-2023	UCO BANK VS PARAS RAM	SH. B. K. MISHRA	9668113796	22-05-2025	674	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 181/2021	17-04-2021	VIJAY KUMAR VS M/S EPOCH BRANCH	SH. NAVEEN GUPTA	9868597628	26-05-2025	1500	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 420/2024	02-09-2024	BALA DEVI VS MCD	SH. VIKAS SHARMA	9810566116	27-05-2025	267	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 16/2024	06-01-2024	ULTRATECH CEMENT VS SANRACHNA INFRATECH	SH. ASKRITI TIWARI	7708748786	28-05-2025	508	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 100/2024	01-03-2024	MAYANK GUPTA VS M/S DELCO INDIA P. LTD.	SH. ACHIN GOEL	9871798915	29-05-2025	454	YES	DECREED	-	365	SUIT FOR RECOVERY

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS DJ	745/2018	15-05-2018	EKO INDIA FINANCIAL SERVICES PVT LTD. Vs SACHIN KUMAR	NAGESH KUMAR BHEL	NOT MENTIONED	14-05-2025	2556	--	DECREED	--	--	
				CS (COMM)	744/2023	10-08-2023	MOHAN CHAUHAN Vs HDFC BANK LTD.	RISHABH RAJAIN K.K.MAVAI	011-26346552 & 9818772844	31-05-2025	660	--	DISMISSED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/3768/2024	07.10.2024	M/S SHREE BAIDYARAJ AYURVED BHAWAN PVT LTD Vs SH SAHID ALIMOLLA (PROPRIETOR) TRADING AS BAIDYARAJ AYURVEDIC BHAWAN	N/A	N/A	01.05.25	206	YES	PROCEEDING STOP	-	-	
					CS (COMM)/464/2021	26.10.21	INDRA PRAKASHN M/S CONSULTANTS CONTRACTORS Vs ANIL AHUJA	N/A	N/A	07.05.25	1289	YES	DISMISSED	-	-	
					CS (COMM)/634/2021	20.12.21	AKSHAT KOHLI Vs M/S SANOTSHI POLYMER	N/A	N/A	14.05.25	1241	YES	DISMISSED	-	-	
					CS (COMM)/667/2022	13.07.22	INDERPREET SINGHN GULATI Vs VIKAS ARORA	N/A	N/A	14.05.25	1036	YES	DISMISSED	-	-	
					CS (COMM)/839/2022	24.08.22	AVON CONTAINNERS PVT. LTD. THORUGH RAJESH GUPTA Vs HAPAG LLYOD THROUGH ITS DIRECTORS	N/A	N/A	16.05.25	996	YES	DECREED	-	-	
					CS (COMM)/429/2019	19.10.19	M/S ROOTSN MULTICLEAN LTD Vs M/S SOMADITYA MANAGEMENT AND CONSULTING SERVICES PVT LD	N/A	N/A	17.05.25	2037	YES	DISMISSED	-	-	
					CS (COMM)/636/2022	04.07.22	ALL WAYS LOGISTICS INDIA PVT LTD Vs SHEIKH AND MAHAJAN LLP	N/A	N/A	17.05.25	1048	YES	DISMISSED	-	-	
					CS (COMM)/689/2022	18.07.22	M/S TECHNOLOGIES INDIA LIMITED Vs M/S SCS CARGO PRIVATE LIMITED	N/A	N/A	30.05.25	1047	YES	DISMISSED	-	-	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/58/2024	45322	INITIAL TECHNOLOGIES LLP Vs M/S ZELOTIC TECHNOLOGIES PVT LTD	Coremanish kaushik(P),	9818218885	45792	470	YES	Contested	--	--	

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				COMMERCIAL SUIT	CS (COMM)/295/2022	44643	M/S ENTERPRISES THR ITS PROPRIETOR MANISH SHARMA Vs M/S NAKSHATRA 13 THR ITS PROPRIETOR RAVI KANGAN RODA(P),	97119222132	45806	1163	YES	Contested	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	EX/227/22	44670	APEX BUILDTECH Vs. SH. VIVEK DAPHTARY	9810077771	45790	1120	--	--	--	--	
				COMMERCIAL SUIT	CS (COMM) 915/23	45203	UNION BANK OF INDIA Vs. MANOJ KUMAR YADAV PROP. OF COOLDOCK COOLING TOWER	9540009991	45794	591	--	--	--	--	
				ARBITRATION AND CONCILIATION ACT	OMP (COMM) 11/23	44957	ANT TRAVELS PVT LTD THROUGH ITS DIRECTOR Vs. AXIS BANK LTD.	9896622062	45796	839	--	--	--	--	
				COMMERCIAL SUIT	CS (COMM) 1293/18	43341	F1 INFOTECH PRIVATE LIMITED Vs. OMNITEL GOGNA TECHNOLOGIES PRIVATE LIMITED	991122226	45803	2462	--	--	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/13/2020	27-01-2020	M/S OMAXE NEW CHANDIGARH DEVELOPERS PVT LTD Vs M/S FLYBOY AVIATION PVT LTD	958944220	17-05-2025	1937	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/244/2023	14-03-2023	M/S AJAY INDUSTRIAL CORPORATION LIMITED Vs M/S STERLING AND WILSON PRIVATE LIMITED	9868546432	05-05-2025	783	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/1075/2023	29-11-2023	Rigs Infrastructure Private Limited Vs Bcm Logistics Solutions	---	21-05-2025	539	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/45/2024	09-05-2024	P.K. ENGINEERS AND ANR. Vs IVAANS CONSULTING	---	09-05-2025	365	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/58/2024	12-07-2024	M/S SPML INFRA LIMITED Vs M/S BHAVANI ENTERPRISES AND OTHERS	---	07-05-2025	299	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/81/2024	09-02-2024	LATA VERMA Vs M/S GENIE CAVE 21 PVT. LTD.	---	15-05-2025	461	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	478/2023	18.05.2023	M/S Arun Industries Vs M/S Huawei	0	01.05.2025	714		Decreed		--	
				OMP(COMM)	74/2024	08.10.2024	M/S Manomay Traders Vs Luminious Power	Sh. Ashwani k Sharma	02.05.2025	206		Rejected		--	
				CS(COMM)	4/2025	03.01.2025	State Bank of India Vs Jaiber Singh	Suchita Dixit	02.05.2025	119		Decreed		--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYSSECTION
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	11/2024	20.02.2024	BRINYOVERSEAS VS MS RUBTECH MECH (INDIA) LLP	DEEPAK 9990722151	06.05.2025	441	NO	DECREED	NO	NO	
				CS COMM	11/2019	17.01.2019	NEPTUNE SYSTEM PRIVATE LIMITED VS JAYANTI SIGROHA	ANKUR SINGAL 9811126091	09.05.2025	2304	NO	PLAINT RETURNED	NO	NO	
				CS COMM	12/2019	17.01.2019	NEPTUNE SYSTEM PRIVATE LIMITED VS KULDEEP D SIGHORA	ANKUR SINGAL 9811126091	09.05.2025	2304	NO	DECREED	NO	NO	
				CS COMM	282/2025	05.04.2025	NEPTUNE SYSTEM PRIVATE LIMITED VS JAYANTI SIGROHA	ANKUR SINGAL 9811126091	09.05.2025	2304	NO	DISMISSED	NO	NO	
				CS COMM	1013/2023	21.01.2020	BINARY GRAFFITI VS MSB HARATI INFOTECH VS MSB KETSAAL RETAILS LLP	DEEPAK 8860608332	15.05.2025	566	NO	DECREED	NO	NO	
				CS COMM	45/2020	21.01.2020	MS MAXRAN CORPORATION VS SUBH SHRINK WRAP PVT	MANJIT 9968199198	17.05.2025	566	NO	DECREED	NO	NO	
				CS COMM	1077/2022	1.11.2022	DARSHAN MOHAN VS NANDA KAYA BLENDERS	VIJAY 9968199198	17.05.2025	566	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	260/2024	06-09-2024	RIYA GUPA VS. NNINJASS.Y. USMANI MODEL MANAGEMENT VS. RUBAL PVT.LTD.	-	03-05-2025	237	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	446/2019	20-11-2019	SH. DEEPAK AGGARWAL PROPRIETOR AT-M/S PRIME PACKAING Vs SANJAY GOYAL	Sh. A.K. Singhal	16-05-2025	2001	YES	DECREED	16-05-2025	ON SAME DAY	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	114/2023	31-10-2023	NIRMALA JAIN Vs VINESH SHARMA	KAKRA ASSOCIAES & 9971795136	02-05-2025	549	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	115/2023	31-10-2023	M/S VIJAY COTSWIN PVT. LTD. Vs VINESH SHARMA	G.D SHARMA 8178109123	02-05-2025	549	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	71/2024	11-07-2024	Sh Mohd Amir Vs Diwan Singh Yadav	MOHD. SARFARAZ 9312157803	08-05-2025	301	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	133/2024	27-11-2024	LAHEEK KHAN Vs KASIM	MOHD. TARIQ 9811038156	20-05-2025	174	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	120/2024	13-11-2024	Central Bank of India Vs Balraj	K.K.MT*DGIL 7838821105	28-05-2025	196	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	103/2023	20-10-2023	M/S ROYAL SCAFFOLDING SYSTEMS Through Prop. Ms. Sitara Jabi Vs M/S AKASVA INFRASTRUCTURE PVT.	ARIHANT JAIN 9811799646	30-05-2025	588	-	CONTESTED	No Execution filed till date	-	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	TE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECEE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 138/2024	22.02.2024	K K Mittal Vs Devesh Khanna	SUMIT NANDVANI	9953130840	03.05.2025	436	YES	DISMISSED	NO	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 274/2024	09.05.2024	Narender Kumar Vs Chaman Lal	J.K. GUPTA	9868529732	06.05.2025	367	YES	DISMISSED	NO	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 429/2024	09.08.2024	Nitin Kumar Dahlam Vs Abhinav Jain Prp. Of Shri Nandi Trading Agency SNT Agency	SUSHANT MUKUND	9868069682	22.05.2025	286	YES	DECREED	NO	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS COMM 649/2022	23.11.2022	PUNJAB NATIONAL BANK VS CHARU GOEL	RAMA ARORA	9818140979	13.05.2025	849	Yes	DISMISSED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 644/2023	22-12-2023	Vee Pee Fabric Pvt Ltd Vs Faqir Chand Ravinder Arora	SAMRIDHI SAMRIDHI	9654713565	24.05.2025	514	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 10/2024	04-01-2024	Charu Goel Vs Punjab National Bank	Harish	9910936928	13.05.2025	490	Yes	DISMISSED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 449/2024	27-08-2024	Anil Kumar, Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD	Inderjeet Singh	9818357878	30-05-2025	276	Yes	DECREED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 135/2024	20.02.2024	CANARA BANK VS RAJINDER KAUR	VS ESHU CHAUDHARY	9711275697	01.05.2025	436	NO	DECREED	EXECUTION NOT FILED	NO	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 214/2024	04.04.2024	BANK OF INDIA VS ADISH KUMAR	VS P TIWARI	9990182901	07.05.2025	398	NO	DECREED	EXECUTION NOT FILED	NO	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 292/2024	16.05.2024	Meena Jain Vs M/S MOTION INDUSTRIES THROUGH ITS PARTNERS, Smt. Nidhi Poddar and Sanjay Kumar	SM A KHAN	9312610477	15.05.2025	369	NO	DECREED	EXECUTION NOT FILED	NO	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 310/2024	27.05.2024	NITA DEVI SHRIMAL VS AMIT KALRA	SAJAY KASHYAP	9560924812	19.05.2025	334	NO	DECREED	EXECUTION NOT FILED	NO	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 479/2024	11.09.2024	SAVITA BATRA VS ADESH KUMAR	SANDEEP TYAGI	9873487446	21.05.2025	108	NO	DECREED	EXECUTION NOT FILED	NO	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 164/2024	07.03.2024	M/S WERBEN INDIA PVT LTD VS M/S MAHAGUN REAL ESTATE PVT LTD	ABHAY PANDEY	9958760086	22.05.2025	441	NO	DECREED	EXECUTION NOT FILED	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/149/2024	SHYAM PRAKASH GOYAL VS ASHOK KUMAR	27-02-2024	PANKAJ SINGHAL	9891475320	17-05-2025	445 DAYS	-	DECREED	Execution not filed till date		

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Advocate Respondent Name	Advocate Mobile Number	Date Decision	No. Days for Disposal	Whether Pre-Institution Mediation Took Place	Nature Disposal (Contested Settled)	Date Execution /N Decree	No. Days Section Of Execution	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	nil												
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/305/2024	14.05.24	M/s Hari Om Chemicals Vs. M/s R.G Polymers.	Bharat Arora	N.A	05.05.25	356 Days	Yes	Contested	N.A	N.A
					CS(Comm.)/472/2023	01.07.23	AIPL Zorro Vs. Neeraj Ahuja	Kartik Dabas	N.A	13.05.25	682 Days	Yes	Contested	N.A	N.A
					CS(Comm.)/647/2023	06.09.23	Continental Vs. SKK Infra Solution Pvt. Ltd.	Anand P Jain	N.A	20.05.25	622 Days	Yes	Contested	N.A	N.A
					CS(Comm.)/845/2022	07.11.22	Raj Kumar Vs. Union Of India	Raj Kumar	N.A	29.05.25	934 Days	Yes	Contested	N.A	N.A
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil												
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil												

[illegible]

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/464/2023	05-10-2023	RAJIV GOEL Vs PICCADILY HOTELS PVT LTD	SH NITESH KUMAR	8750052500	02-05-2025	575	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/392/ 2023	19-10-2019	D P UPADHYAY Vs VIRENDER RAI	Sh. Vishal Kwatra	9899408055	05-05-2025	2025	Dismissed	NA	NA	Commercial Recovery Suit	
			613	Contempt petition	Contempt petition 2/2025	45684	SMT TAJINDER KAUR Vs JAGMEET SINGH	SH Satish Prakash	7042198312	45784	100	Dismissed	NA	NA	12 of Contempt of Court Act	
			613	Commercial Suit	CS (COMM)/320/ 2024	45475	Neo Exim Logistics Vs Kuldeep Kumar Bakshi	Ms. Sangeeta Kumari	9625247965	45794	319	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/284/ 2023	45083	HARISH KUMAR Vs MUNICIPAL CORPORATION OF DELHI	Sh Robin Bhardwaj	9560905884	45798	715	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/474/ 2023	45211	LAND ENTERPRISES Vs AMCON DEVELOPWELL PVT LTD	Sh Vipin Panwar	8588820276	45801	590	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/282/ 2024	45440	Asha Arora Vs M/s PS Global Consumer Healthcare Pvt Ltd	Sh Paras Aggarwal	9810600656	45806	366	Decreed	NA	NA	Commercial Recovery Suit	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 114/2023	04.03.2023	M/S PRAKASH PIPES LTD Vs MS/ CAPRICIOUS FOODS PRODUCTS PVT LTD	MR. AVTAR SINGH	9810910333	24.05.2025	752 DAYS	NA	DISMISSED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 236/2024	26.04.2024	M/s Good House Keeping Vs Dynamic Aura Llp	MR. RAJESH KAUSHIK	9810356507	27.05.2025	396 DAYS	NIL	DECREED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 226/2024	22.04.2024	Bank Of Maharashtra Vs Bawa Electronics	MS. SUNITA	9873591509	29.05.2025	405 DAYS	NIL	DECREED			
			614	COMMERCIAL SUIT	CS(COMM) 382/2023	11.08.2023	COMFORT SYSTEMS PVT. LTD. THROUGH ITS DIRECTOR YOGESH KUMAR MALHOTRA Vs. M/S STUP CARE	MS. RICHA	9911645882	29.05.2025	657 DAYS	NIL	REJECTED			
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	OMP (I) COMM	15/2024	16.12.2024	ANAND RATHI GLOBAL FINANCE LIMITED VSAMAR GREENGRASS HEALTHCARE AND	ARVIND KUMAR JADON	9818140844	24.05.2025	159 DAYS			-	-	-

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF MAY 2025								
Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified by non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01/SH.	Central	170	37	1	0	52	156
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	259	31	1	0	100	191
3	SH. DEVENDER KUMAR SHARMA/MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	217	26	2	0	35	210
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	154	24	2	2	46	132
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	269	31	1	0	29	272
6	MS. NEELAM SINGH/SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	149	39	1	0	32	157
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	186	16	1	1	20	182
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	144	29	7	0	42	138
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	252	22	0	0	34	240
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	260	24	1	0	30	255
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	152	40	1	8	46	139
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	136	28	1	1	28	136
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	214	27	2	0	43	200

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified by non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	251	79	2	0	67	265
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	340	78	4	0	55	0
	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		0	7	0	0	0	374
16A	SH. RAGHUBIR SINGH/VACANT COURT OF SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	349	15	0	0	5	359
17	SH. SANJEEV AGGARWAL/SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	356	98	2	1	63	392
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	293	78	1	1	66	305
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	268	61	0	0	43	286
20	MS PULASTYA PREAMACHALA/SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	1115	67	5	2	42	1143
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	705	82	2	4	61	724
22	MS HEMANI MALHOTRA/MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	861	48	3	2	77	833
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	349	116	100	0	158	407
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	515	105	1	1	192	428
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	684	48	2	100	132	502
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	601	118	1	0	183	537

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transfer during the month from other courts	No. of cases identified/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	532	112	0	0	227	417
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	302	28	2	0	40	292
29	SH. NIKHIL CHOPRA/MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	223	16	1	2	38	200
30	MS. VRINDA KUMARI/SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	276	33	0	0	18	291
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	288	17	1	0	28	278
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	276	32	0	0	15	293
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	193	31	2	0	34	192
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	204	35	0	1	11	227
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	271	28	0	3	34	262
36a	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	228	10	6	6	12	0
	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)		0	31	0	0	0	257
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	680	28	0	0	46	662
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	177	39	0	0	43	173
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	209	43	1	1	28	224
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	229	31	2	0	31	231
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	197	35	3	0	50	185

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	307	28	0	1	21	313
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1943	111	1	2	76	1977
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1169	119	7	0	173	1122
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1008	102	32	4	124	1014
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	962	90	8	1	79	980
47A	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	144	3	0	0	4	0
	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)		0	28	0	0	1	170
48A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	236	34	0	0	29	241
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	277	32	0	0	32	277
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	224	27	1	0	25	227
GRAND TOTAL			19804	2497	211	144	2900	19468

List of cases received for Pre-Institution Mediation and Settlement during the month MAY 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on 1st day of the month	Total number of applications received during month	Total number of cases settled during month	Total number of non-starter cases during month	Total number of cases during Month	Total Number of Failed Application Pending at the end of the Month
1	Central	259	197	2	156	0	298
2	West	320	155	0	128	2	345
3	East	40	63	0	40	0	63
4	North-East	24	19	0	34	0	9
5	Shahdara	91	82	3	104	0	66
6	South	167	66	1	0	74	158
7	South-East	340	170	0	150	4	356
8	New Delhi	201	125	14	148	2	162
9	North	118	96	0	128	0	86
10	North-West	115	105	2	110	1	107
11	South-West	67	96	2	67	0	94
	Total	1742	1174	24	1065	83	1744
12	DHCLSC	167	46	5	20	4	184
	Overall Total	1909	1220	29	1085	87	1928
Note: Application received through NALSA App during the month:- Nil							